

List of cases which were e-filed during the month of JANUARY 2024

| S.No   | Court  | District | Court Room                                     | Case Type          | Case Number     | Date Registration                                  | Petitioner Name VS Respondent       | Advocate                   | Advocate Number            | Mobile     | Advocate email id         | Date of e-filing |
|--|--|----------|--|--------------------|-----------------|--|-------------------------------------|----------------------------|----------------------------|------------|---------------------------|------------------|
| 1  | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | CENTRAL  | 301, Extension Block, Tis Hazari Courts, Delhi | Recovery           | CS COMM-08/2024 | 02.01.2024   | CENTRAL BANK OF INDIA VS AJIT SINGH | RAMRAGHUVENDRA NDRRA KUMAR | 9718037056                 |            | RAMRAGHUVENDRAR@GMAIL.COM | 24.12.2023       |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Recovery                                       | OMP(I)COMM-07/2024 | 02.01.2024      | DCB BANK LTD. VS TAUFIQUEL REHMAN                  | PARUL BHOLA                         | 9811452022                 | anishbhola17@yahoo.com     | 24.12.2023 |                           |                  |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Recovery                                       | OMP(I)COMM-08/2024 | 02.01.2024      | DCB BANK LTD. VS TASLEEM M                         | PARUL BHOLA                         | 9811452022                 | anishbhola17@yahoo.com     | 24.12.2023 |                           |                  |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Recovery                                       | EX.COMM-04/2024    | 04.01.2024      | PRAVEEN KUMAR JAIN VS SMOOTH MOTORS                | SASHISH AGGARWAL                    | 9899695533                 | p.k.jain@gmail.com         | 03.01.2024 |                           |                  |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Recovery                                       | EX.COMM-05/2024    | 05.01.2024      | HEALTH CARE AT HOME INDIA PVT LTD. V/S AYAN PHARMA | PETAL CHANDOK                       | 9625025754                 | petalchandhok@gmail.com    | 04.01.2024 |                           |                  |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Recovery                                       | EX.COMM-06/2024    | 06.01.2024      | ADBUR RAUF NAJEEB V/S ISLAMIC BOOK SERVICE         | SWRKHAN KHAN                        | 9811988189                 | Mohdrashid.adv@gmail.com   | 05.01.2024 |                           |                  |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Recovery                                       | CS COMM-44/2024    | 08.01.2024      | SATNAM & COMPANY VS ICICI BANK LTD.                | DHRUVA BHAGAT                       | 9910599996                 | B_LEGALOMTLOOH.COM         | 06.01.2024 |                           |                  |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Recovery                                       | CS COMM-52/2024    | 09.01.2024      | SUREKHA DESIGNS VS 4N MALL PVT. LTD.               | NEELAM MALIK                        | 73032096156                | NEELAM.MALIK8512@GMAIL.COM | 08.01.2024 |                           |                  |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Trademark                                      | CS COMM-53/2024    | 09.01.2024      | STATE BANK OF INDIA VS RAHUL                       | JEEWAN PRAKASH GUPTA                | 9810099243                 | JPGADVOCATE@GMAIL.COM      | 08.01.2024 |                           |                  |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Recovery                                       | CS COMM-59/2024    | 10.01.2024      | DELHI GIFT BOXES VS THE PRINTLETS                  | RAJESHWAR PRASAD GUPTA              | 9810764910                 | RAJESHWARGUPTA71@GMAIL.COM | 09.01.2024 |                           |                  |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Petition U/s 9 of Arbitration Act, 1996        | EX.COMM-12/2024    | 15.01.2024      | AJAY JAIN VS ANAND PACKWELL                        | ANKUSH BHARDWAJ                     | 9999443512                 | shikhargupta@advislegal.in | 12.01.2024 |                           |                  |
| 301, Extension Block, Tis Hazari Courts, Delhi |  |          | Petition U/s 9 of Arbitration Act, 1996        | EX.COMM-13/2024    | 15.01.2024      | ADVISTAS SALES CO. VS GRAPHICS INDIA               | RAJEEV KUMAR                        | 9891178511                 | rdoyalcompany@gmail.com    | 12.01.2024 |                           |                  |

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|      |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Petition U/s 9 of Arbitration Act, 1996 | OMP(I)COMM-33/2024  | 19.01.2024        | HDFC BANK LTD. VS MITHLESH KAMAL SINGH  | ANISH BHOLA      | 9811452022      |        | anishbhola17@yahoo.com   | 18.01.2024       |
|      |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Petition U/s 9 of Arbitration Act, 1996 | CS COMM-117/2024    | 19.01.2024        | CANDIAN SPECIALITY VINYL VS TEJAL DHWAN KUMAR SHAH                                  | RAVEESH THAKRAL  | 9968497732      |        | MMATASSOCIATES@GMAIL.COM | 18.01.2024       |
|      |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Petition U/s 9 of Arbitration Act, 1996 | EX.COMM-22/2024     | 19.01.2024        | PRAVEEN KUMAR VS MCD  | ASHOK KUMAR      | 9811165857      |        | ashok@legalcases.in      | 18.01.2024       |
|      |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Petition U/s 9 of Arbitration Act, 1996 | OMP(I)COMM-48/2024  | 20.01.2024        | HDFC BANK LTD. VS IMRAN V/S MOHAMMADIRISH QUAZI                                     | SANISH BHOLA     | 9811452022      |        | anishbhola17@yahoo.com   | 19.01.2024       |
|      |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Petition U/s 9 of Arbitration Act, 1996 | OMP(I)COMM-49/2024  | 20.01.2024        | HDFC BANK LTD. VS IMRAN V/S PARUL ALHWAT  | SANISH BHOLA     | 9811452022      |        | anishbhola17@yahoo.com   | 19.01.2024       |
|      |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Petition U/s 9 of Arbitration Act, 1996 | OMP(I)COMM-50/2024  | 20.01.2024        | HDFC BANK LTD. VS JASPREET SINGH KOHLI  | ANISH BHOLA      | 9811452022      |        | anishbhola17@yahoo.com   | 19.01.2024       |
|      |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Execution Petition                      | CS COMM-140/2024    | 23.01.2024        | SUDERSHAN ENTERPRISES VS PERMAX ENGINEERS   | RAMVILAS KAUSHIK | 9999704111      |        | VNLAWSUITS111@GMAIL.COM  | 22.01.2024       |
|      |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Execution Petition                      | 148/2024            | 25.01.2024        | VINOD AGGARWAL VS. MD. ZAHID  | AMIT GUPTA       | 9810224624      |        | Amitguptaad366@gmail.com | 24.01.2024       |
|      |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Execution Petition                      | OMP (I)COMM-71/2024 | 27.01.2024        | DCB BANK VS. YOGESH KUMAR   | ANISH BHOLA      | 9811452022      |        | anishbhola17@yahoo.com   | 25.01.2024       |
|      |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Execution Petition                      | OMP (I)COMM-72/2024 | 27.01.2024        | DCB BANK VS. DIWAN CHAND  | ANISH BHOLA      | 9811452022      |        | anishbhola17@yahoo.com   | 25.01.2024       |
|      |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Execution Petition                      | 162/2024            | 27.01.2024        | DHANUKA AGRITECH VS. EXPORT AGRO INDUSTRIES   | ARUN JHA         | 9811104452      |        | arun@theacmeco.com       | 25.01.2024       |
|      |  |          | 301, Extension Block, Tis Hazari Courts, Delhi | Execution Petition                      | 172/2024            | 30.01.2024        | BANWARI LAL ARORA VS. TROVICA FOODS & BEVERAGES LTD.                                | RISHABH GUPTA    | 8586834657      |        | injlawoffices@gmail.com  | 29.01.2024       |
| 2    | DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02 | CENTRAL  | 9  | OMP (COMM.)                             | 01/2024             | 02-01-2024        | Paranshu M Singh Vs M2k Entertainment Pvt Ltd Through Its Authorised Representative | AKSHAY           | 9891999504      |        | NA                       | 27-12-2023       |

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|------|-------|----------|------------|----------------|-------------|-------------------|---|---------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | 9          | OMP(I) (COMM.) | 02/2024     | 02-01-2024        | bank Vs Afsar Khan  | AJAY KUMAR          | 9818220532      | NA     |                                | 26-12-2023       |
|      |       |          | 9          | CS (COMM)      | 04/2024     | 02-01-2024        | Punjab National Bank Vs Meenu Gupta Prop Of M/s Radha Krishna Dairy | ANSHUMAN SRIVASTAVA | 9990042642      |        | SRLANSHU83@GM AIL.COM          | 28-12-2023       |
|      |       |          | 9          | CS(COMM)       | 05/2024     | 02-01-2024        | Manoj Kumar Vs Om Prakash Kaurwal                                   | SUNNY KASYAP        | 9899837347      | NA     |                                | 22-12-2023       |
|      |       |          | 9          | CS (COMM)      | 43/2024     | 08-01-2024        | m/s shanti swaroop nikhil kumar                                     | Abhimanyu Jhamba    | 9218999999      |        | aj@abhimanyujhamba.com         | 06-01-2024       |
|      |       |          | 9          | OMP(I) (COMM.) | 34/2024     | 20-01-2024        | Hdfc Bank Ltd Vs Parvesh Lakra                                      | ANISH BHOLA         | 9811452022      |        | Anish_bhola17@yahoo.com        | 20-01-2024       |
|      |       |          | 9          | OMP(I) (COMM.) | 36/2024     | 20-01-2024        | Hdfc Bank Ltd Vs Sansaa Enterprises India Private Limited           | ANISH BHOLA         | 9811452022      |        | Anish_bhola17@yahoo.com        | 20-01-2024       |
|      |       |          | 9          | OMP(I) (COMM.) | 38/2024     | 20-01-2024        | Hdfc Bank Ltd Vs Jatin Subhash Chander                              | ANISH BHOLA         | 9811452022      |        | Anish_bhola17@yahoo.com        | 19-01-2024       |
|      |       |          | 9          | OMP(I) (COMM.) | 40/2024     | 20-01-2024        | Hdfc Bank Ltd Vs Manish Garg  | ANISH BHOLA         | 9811452022      |        | Anish_bhola17@yahoo.com        | 19-01-2024       |
|      |       |          | 9          | CS (COMM)      | 120/2024    | 20-01-2024        | Radiance Print Vs Deepak Kumar Goyal                                | ANKUR SINGHAL       | 9811126091      |        | ankursinghaladvocate@gmail.com | 18-01-2024       |
|      |       |          | 9          | CS (COMM)      | 121/2024    | 20-01-2024        | Ms Pinky Suit Private Limited Vs Rustam Ali Rustam Bhai             | NAHATA              | 8800634000      |        | NAHATA.COMPANY@GMAIL.COM       | 12-01-2024       |
|      |       |          | 9          | CS (COMM)      | 122/2024    | 20-01-2024        | State Bank Of India Vs Jaikaran                                     | SURESH KUMAR SHARMA | 9810099445      |        | suresh.sharma717@gmail.com     | 11-01-2024       |
|      |       |          | 9          | CS (COMM)      | 123/2024    | 20-01-2024        | State Bank Of India Vs Ajit Parcha                                  | JEEWN PARKASH GUPTA | 9810099243      |        | JPGADVOCATE@GMAIL.COM          | 09-01-2024       |
|      |       |          | 9          | CS (COMM)      | 124/2024    | 20-01-2024        | Surekha Designs Pvt Ltd Vs Raju Jaiswal                             | NEELAM KUMARI MALIK | 7303296156      |        | neelam.malik8512@gmail.com     | 09-01-2024       |

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|      |  |          | 9  | OMP(I) (COMM.)    | 57/2024          | 23-01-2024        | Hdfc Bank Ltd Vs Parvesh Sachdeva                            | ANISH BHOLA                 | 9811452022      |        | Anish_bhola17@yahoo.com          | 22-01-2024       |
| 3    | MS. ILLA RAWAT,<br>DISTRICT JUDGE,<br>COMMERCIAL<br>COURT-03 | CENTRAL  | 303, Extension<br>Block, Tis Hazari<br>Courts, Delhi | Suit for Recovery | cs COMM-09/2024  | 02.01.2024        | CENTRAL BANK OF INDIA VS<br>MUNNI & ORS                      | RAMRAGHVEN<br>DRER KUMAR    | 9718037056      |        | RAMRAGHVEN<br>DRER@GMAIL.COM     | 27.12.2023       |
|      |  |          | 303, Extension<br>Block, Tis Hazari<br>Courts, Delhi | Suit for Recovery | CS COMM-55/2024  | 09.01.2024        | M/S ORANGE EDUCATION PVT.<br>LTD VS PARTHA MAJUMDAR &<br>ANR | NAVEEN<br>KUMAR<br>TRIPATHI | 9810419936      |        | NAVEENTRIPATHE<br>3012@GMAIL.COM | 08.01.2024       |
|      |  |          | 303, Extension<br>Block, Tis Hazari<br>Courts, Delhi | Suit for Recovery | CS COMM-56/2024  | 09.01.2024        | STATE BANK OF INDIA VS SMT<br>RAJ KUMARI                     | JEEWAN<br>PARKASH<br>GUPTA  | 98100992433     |        | JPGADVOVATE @<br>MSO;. COM       | 06.01.2024       |
|      |  |          | 303, Extension<br>Block, Tis Hazari<br>Courts, Delhi | Suit for Recovery | CS COMM-57/2024  | 09.01.2024        | H.D.DAGA VS KAMAL KISHORE<br>SHARMA                          | ASHOK<br>CHHAPARIA          | 9312209463      |        | ASHOKCHHAPARIA<br>@GMAIL.COM     | 06.01.2024       |
|      |  |          | 303, Extension<br>Block, Tis Hazari<br>Courts, Delhi | Suit for Recovery | CS COMM-69/2024  | 10.01.2024        | NAMOH SALES INDIA PVT. LTD VS<br>SETHI PIGMENTS (P) LTD.     | MANMOHAN<br>SATIJA          | 9822222282      |        | SETHIBAT@REDIFF<br>MAIL.COM      | 08.01.2024       |
|      |  |          | 303, Extension<br>Block, Tis Hazari<br>Courts, Delhi | Suit for Recovery | CS COMM-70/2024  | 10.01.2024        | SUREKHA DESIGNS PVT LTD VS<br>RISHABH VARSHNEY               | NEEMAL<br>MALIK             | 7303296156      |        | PARASSONS@GMAI<br>L.COM          | 08.01.2024       |
|      |  |          | 303, Extension<br>Block, Tis Hazari<br>Courts, Delhi | Suit for Recovery | CS COMM-85/2024  | 12.01.2024        | RAKESH SEHGAL VS RAVINDER<br>KUMAR                           | AMIT PUNJ                   | 9810524966      |        | AMIT.PUNJ@YAH<br>O.COM           | 10.01.2024       |
|      |  |          | 303, Extension<br>Block, Tis Hazari<br>Courts, Delhi | Suit for Recovery | CS COMM-86/2024  | 12.01.2024        | ANITA LUTHRA VS SHRI MANISH<br>SHARMA                        | RAJANI<br>CHAUHAN           | 9811311082      |        | ADVRAJANICHAU@<br>YAHOO.COM      | 08.01.2024       |
|      |  |          | 303, Extension<br>Block, Tis Hazari<br>Courts, Delhi | Suit for Recovery | CS COMM87/2024   | 11.01.2024        | VARNIK FOODS VS PARMANSAND<br>PD                             | VINEET<br>KUMAR             | 9718784365      |        | KUMARVINIT.K.@G<br>MAIL.COM      | 12.01.2024       |
|      |  |          | 303, Extension<br>Block, Tis Hazari<br>Courts, Delhi | Suit for Recovery | CS COMM-93/2024  | 16.01.2024        | PHALVINDER ARORA VS<br>CHARANJIT SINGH MAKKAR                | RAJESH<br>BHATIA            | 9811331125      |        | RBHATIAADVOCAT<br>E@YAHOO.COM    | 12.01.2024       |
|      |  |          | 303, Extension<br>Block, Tis Hazari<br>Courts, Delhi | Suit for Recovery | CS COMM-94/2024  | 16.01.2024        | PRINCEM ORNAMENTS PVT LTD<br>VS M/S S K Y JEWELS             | VARUN GUPTA                 | 9810476767      |        | GUPTA.VARUN1@G<br>MAIL.COM       | 09.01.2024       |
|      |  |          | 303, Extension<br>Block, Tis Hazari<br>Courts, Delhi | Suit for Recovery | CS COMM-133/2024 | 20.01.2024        | SALIK CHAND VS M.C.D   | SATYENDRA<br>KUMAR SINGH    | 9811161525      |        | SKSINGH116@GMAI<br>L.COM         | 20.01.2024       |

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|      |       |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery  | CS COMM-134/2024       | 22.01.2024        | M/S KESHAV TEXTILES VS M/S GARG ENTPIRIES            | SIDDHANT BANGA    | 9999369931      |        | SIDDHANBANGA04@GMAIL.COM     | 09.01.2024       |
|      |       |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery  | CS COMM-143/2024       | 24.01.2024        | JAIN CO BULDCON PVT LDT VS M/S DELHI JAL BOARD & ORS | RAVI DUTTA SHARMA | 9810310711      |        | RSSHARMAADVACATE@GMAIL.COM   | 23.01.2024       |
|      |       |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery  | CS COMM-150/2024       | 25.01.2024        | RISHIPAL SINGH VS M.C.D                              | C.P.TYGI          | 9810231866      |        | GUPTA54@GMAIL.COM            | 24.01.2024       |
|      |       |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery  | CS COMM-151/2024       | 25.01.2024        | GOYAL PUBLICATION&DISTRIBUTS VS M/S NCBA EXPART PLT  | RAJESH SHARMA     | 9313081480      |        | SAVIOUR.LAWYER@GMAIL.COM     | 24.01.2024       |
|      |       |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery  | CS COMM-169/2024       | 29.01.2024        | M/S BUY RIGHT IMPES LTD VS SSWAADESH AGENA           | S.S.N. KHOLE      | 9999631964      |        | JASMEETSINGHKOHLI@GMAIL.COM. | 25.01.2024       |
|      |       |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery  | CS COMM-175/2024       | 06.01.2024        | AXIS BANK VS MR HARENDER KUMAR                       | DHARAMDEV         |                 |        |                              | 30.01.2024       |
|      |       |          | 303, Extension Block, Tis Hazari Courts, Delhi | ARBTRATION U/S 9   | OMP(I)09/2024          | 23.12.2023        | D.C.B BANK LTD VS RISHABH AWASTHI                    | ANISH BHOLA       | 9811452022      |        | ANISHBHOLA17@YAHOO.COM       | 02.01.2024       |
|      |       |          | 303, Extension Block, Tis Hazari Courts, Delhi | ARBTRATION U/S 9   | OMP(I)42/2024          | 20.01.2024        | H.D.F.C BANK LTD VS ANJALI KUMARI                    | ANISH BHOLA       | 9811452022      |        | ANISHBHOLA17@YAHOO.COM       | 18.01.2024       |
|      |       |          | 303, Extension Block, Tis Hazari Courts, Delhi | ARBTRATION U/S 9   | OMP(I)41/2024          | 20.01.2024        | H.D.F.C BANK LTD VS AVINASH                          | ANISH BHOLA       | 8826789361      |        | ANISHBHOLA17@YAHOO.COM       | 18.01.2024       |
|      |       |          | 303, Extension Block, Tis Hazari Courts, Delhi | ARBTRATION U/S 34  | OMP COMM 08/2024       | 24.01.24          | UNION OF INDIA VS PANKAJ MITTAL                      | OM PARKASH        | 9818199103      |        | OPLAWASSOCIATES@GMAIL.COM.   | 23.01.2024       |
|      |       |          | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery  | MISC. DJ COMM-175/2024 | 29.1.2024         | KAUSHLAYA GARG V/S SMT RAJESHWARI                    | SURESH SHARMA     | 8368820180      |        | 62.SURESH.SHARMA@GMAIL.COM   | 25.01.2024       |
|      |       |          | 303, Extension Block, Tis Hazari Courts, Delhi | Execution petition | Ex comm 01/24          | 03.01.2024        | ICICI BANK LTD V/S BHARAT CHANDRA PATRA              | SUMIT SINGH       | 9871040589      |        | INDOLEXLAW@GMAIL.COM         | 02.01.2024       |
|      |       |          | 303, Extension Block, Tis Hazari Courts, Delhi | Execution petition | EX. COMM 17/2024       | 18.01.2024        | JAI PRAKASH V/S MCD                                  | ASHOK KUMAR       | 9811165857      |        | ASHOK@LEGALCASESIN.          | 17.01.2024       |

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|      |  |          | 303, Extension Block, Tis Hazari Courts, Delhi | Execution petition | EX. COMM 23/2024    | 20.01.2024        | M/S CONSORTIUM SECURITIES PVT LTD V/S IL&FS SECURITIES SERVICES | ANURAG KUMAR AGGARWAL | 9810059650      |        | INFO@ASVASSOCIATES.COM         | 19.01.2024       |
|      |  |          | 303, Extension Block, Tis Hazari Courts, Delhi | Execution petition | EX COMM 43/2024     | 30.01.2024        | VIKASH MITTAL V/S MCD   | SATYENDRA KUMAR SINGH | 9811161525      |        | SKSINGH116@GMAIL.COM           | 29.01.2024       |
| 4    | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04 | CENTRAL  | 304 EXTENSION BLOCK THC                        | EXECUTION          | EX (COMM)3/2024     | 03.01.2024        | ICICI BANK LIMITED VS. AMAN TANDON                              | SUNITA SINGH          | 9871040589      |        | INDOLEXLAW@GMAIL.COM           | 03.01.2024       |
|      |  |          | 304 EXTENSION BLOCK THC                        | RECOVERY           | CS(COMM)20/2024     | 03.01.2024        | PARAS RICE PRODUCTS PVT LTD VS. NEMICHAND FATTECHAND DUGAD      | AJAY GUPTA            | 9810226738      |        | ajayg557@yahoo.com             | 03.01.2024       |
|      |  |          | 304 EXTENSION BLOCK THC                        | RECOVERY           | OMP I (COMM)19/2024 | 03.01.2024        | DCB BANK LTD VS. SALAUDDIN J                                    | ANISH BHOLA           | 9811452022      |        | ANISH_BHOLA17@YAHOO.COM        | 26.12.2023       |
|      |  |          | 304 EXTENSION BLOCK THC                        | RECOVERY           | CS (COMM) 28/2024   | 04.01.2024        | PUNJAB NATIONAL BANK VS. RANI GOYAL                             | SUNAV RASTOGI         | 7838389845      |        | sunavrustgi@gmail.com          | 09.01.2024       |
|      |  |          | 304 EXTENSION BLOCK THC                        | EXECUTION          | M.EX (15/20240      | 08.01.2024        | NEERAJ GOYAL VS. PHOOL CHAND KUMAR                              | SWAPNIL AERON         | 7678647061      |        | SWAPNILAERON@GMAIL.COM         | 04.01.2024       |
|      |  |          | 304 EXTENSION BLOCK THC                        | RECOVERY           | CS(COMM)48/2024     | 09.01.2024        | M/S SHAKTI TRADING CO VS. SHELLZ INDIA PVT LTD                  | PANKAJ KR VERMA       | 9910878747      |        | NA                             | 05.01.2024       |
|      |  |          | 304 EXTENSION BLOCK THC                        | RECOVERY           | CS(COMM)949/2024    | 09.01.2024        | BANK OF INDIA VS. YOGESH PARMAR                                 | SAHIL RALLI           | 971783848       |        | NA                             | 09.01.2024       |
|      |  |          | 304 EXTENSION BLOCK THC                        | RECOVERY           | CS(COMM)54/2024     | 09.01.2024        | FEDERAL BANK VS.GAURAV DINESH                                   | ARUN KUMAR            | 8586863313      |        | ARUNKUMARSHUKLA@GMAIL.COM      | 05.01.2024       |
|      |  |          | 304 EXTENSION BLOCK THC                        | RECOVERY           | CS(COMM)68/2024     | 10.01.2024        | MEENU JAIN VS. RAKESH KUMAR ARORA                               | HARDIK AGGARWAL       | 7859984398      |        | NA                             | 23.12.2023       |
|      |  |          | 304 EXTENSION BLOCK THC                        | RECOVERY           | CS(COMM)67/2024     | 10.01.2024        | CENTRAL BANK OF INDIA VS. MRS. MADHU                            | SUBODH KUMAR          | 9811375940      |        | ADSVSUBODHKUMARISNGH@GMAIL.COM | 09.01.2024       |
|      |  |          | 304 EXTENSION BLOCK THC                        | EXECUTION          | EX (COMM)-10/2024   | 12.01.2024        | M/S WESTON ALUMINIUM VS. M/S SFMS FURNITURE PVT. LTD.           | SH. ABHINAV TYAGI     | 9711996530      |        | lealabhinav@yahoo.com          | 10.01.2024       |

| S.No | Court | District | Court Room              | Case Type  | Case Number        | Date Registration | Petitioner Name VS Respondent                                    | Advocate                | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
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|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY   | CS (COMM)-83/2024  | 12.01.2024        | STATE BANK OF INIDA RAKESH VS. SH. SURESH KUMAR SHARMA           | SH. SURESH KUMAR SHARMA | 9810099445      |        | suresh.sharma717@gmail.com     | 09.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY   | CS(COMM)102/2024   | 16.01.2024        | M/S LANDMARK LABELS & ACCESSORIES LLP VS. M/S WYN SINGH APPARELS | SH. PUNEET SINGH        | 9015020584      |        | adv_puneetsingh@yahoo.com      | 09.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | TRADE MARK | CS (COMM)-103/2024 | 16.01.2024        | M/S LUXOTTICA GRUP S.P.A. VS. ASHOK KUMAR & Ors.                 | SH. S.K. BANSAL         | 6201970125      |        | rishi@unitedandunited.com      | 15.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY   | MISC DJ/45/2024    | 19.01.2024        | BANK OF BARODA VS. M/S NKM ENGINEERING WORKS                     | CHITRA MALHOTRA         | 9212888057      |        | NA                             | 12.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY   | CS(COMM) 116/2024  | 19.01.2024        | NIRMAL KUMAR JAIN VS. SHWETA ORNAMENTS                           | S.K. BANSAL             | 6201970125      |        | rishi@unitedandunited.com      | 12.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY   | EX(COMM)24/2024    | 20.01.2024        | VIKAS GUPTA VS. GAURAV JAISWAL                                   | KAMRA                   | 8447871289      |        | KAMRASANJEEV@GMAIL.COM         | 17.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY   | OMPI (COMM)39/2024 | 20.01.2024        | HDFC BANK LIMITED VS. ASHWIN GUPTA                               | ANISH BHOLA             | 98111452022     |        | ANISH_BHOLA17@YAHOO.COM        | 17.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY   | OMPI (COMM)37/2024 | 20.01.2024        | HDFC BANK LIMITED VS. SANDEEP KHATRI                             | ANISH BHOLA             | 98111452022     |        | ANISH_BHOLA17@YAHOO.COM        | 17.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY   | OMPI (COMM)35/2024 | 20.01.2024        | HDFC BANK LIMITED VS. SANJEEV KUMAR CHOUDHARY                    | ANISH BHOLA             | 98111452022     |        | ANISH_BHOLA17@YAHOO.COM        | 17.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY   | OMPI (COMM)45/2024 | 20.01.2024        | HDFC BANK LIMITED VS. JOGINDER KUMAR                             | ANISH BHOLA             | 98111452022     |        | ANISH_BHOLA17@YAHOO.COM        | 17.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY   | OMPI (COMM)46/2024 | 20.01.2024        | HDFC BANK LIMITED VS. SATISH CHAUHAN                             | ANISH BHOLA             | 98111452022     |        | ANISH_BHOLA17@YAHOO.COM        | 17.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY   | CS(COMM)129/2024   | 20.01.2024        | M/S EMBEE DIAGNOSTICS PVT LTD VS. HINDUSTAN WELLNESS PVT LTD     | MANU BANSAL             | 9910518080      |        | MANU@ALOINDIA.COM              | 18.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY   | CS(COMM)130/2024   | 20.01.2024        | SUPRAJIT ENGINEERING LIMITED VS. ASHOK KUMAR AND ORS.            | SANCHAY                 | 8826009919      |        | SANCHAY.MEHROTRA@LEXSUNRAJ.COM | 18.01.2024       |

| S.No | Court | District | Court Room              | Case Type | Case Number        | Date Registration | Petitioner Name VS Respondent                  | Advocate           | Advocate Number | Mobile | Advocate email id                 | Date of e-filing |
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|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY  | EX(COMM)31/2024    | 23.01.2024        | SURESH KUMAR AGGARWAL VS. D.S. GARMENTS        | A.K.NIGAM          | 9868596306      |        | ADVOCATEAKNIGAM@GMAIL.COM         | 09.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY  | EX(COMM)32/2024    | 23.01.2024        | SURESH KUMAR AGGARWAL VS. FAISAL ALI           | A.K.NIGAM          | 9868596306      |        | ADVOCATEAKNIGAM@GMAIL.COM         | 09.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY  | EX(COMM)33/2024    | 23.01.2024        | SURESH KUMAR AGGARWAL VS. UBED GARMENTS        | A.K.NIGAM          | 9868596306      |        | ADVOCATEAKNIGAM@GMAIL.COM         | 09.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY  | OMP I COMM/60/2024 | 24.01.2024        | HDFC BANK LIMITED VS. CUBICAN INFRASOL AND ANR | ANISH BHOLA        | 9811452022      |        | ANISH_BHOLA17@YAHOO.COM           | 20.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY  | OMP I COMM/61/2024 | 24.01.2024        | HDFC BANK LIMITED VS. SAHIL KUMAR              | ANISH BHOLA        | 9811452022      |        | ANISH_BHOLA17@YAHOO.COM           | 20.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY  | CS (COMM)166/2024  | 29.01.2024        | MANVINDER SINGH BHATIA VS. MANISH MITTAL       | DEEPAK SINGH       | 9315829565      |        | ADVDEEPAKSINGH OFFICIAL@GMAIL.COM | 25.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY  | CS(COMM)173/2024   | 30.01.2024        | SBI VS. SHASHI SETHI                           | VIJAY PRAKASH      | 9810210832      |        | NA                                | 23.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY  | MISC DJ/30/202     | 12.01.2024        | CANARA BANK SYNDICATE BANK VS. MADHU AND ANR   | SUBODH KUMAR SINGH | 9811375940      |        | ADSVSUBODHKUMARISNGH@GMAIL.COM    | 12.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | RECOVERY  | CS(COMM)139/2024   | 20.01.2024        | FEDERAL BANK LIMITED VS. MOHD ANAS             | ARUN KUMAR SHUKLA  | 9312400295      |        | connect@snsleqal.in               | 23.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | EXECUTION | EX(COMM)29/2024    | 23.01.2024        | M/S INFINITY INDUSTRIES VS. DEEPAK BAJAJ       | VARUN DHINGRA      | 9899547705      |        | Varundhingra@gmail.com            | 23.01.2024       |
|      |       |          | 304 EXTENSION BLOCK THC | EXECUTION | EX(COMM)30/2024    | 23.01.2024        | M/S INFINITY INDUSTRIES VS. HIMANSHU GARG      | VARUN DHINGRA      | 9899547705      |        | Varundhingra@gmail.com            | 23.01.2024       |

| S.No | Court  | District | Court Room              | Case Type | Case Number     | Date of Registration   | Petitioner Name VS Respondent | Advocate   | Advocate Number            | Mobile | Advocate email id | Date of e-filing |            |
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| 5    | SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05 | CENTRAL  | 305 EXTENSION BLOCK THC | RECOVERY  | CS COMM-02/2024 | BANK OF BARODA V/S PAWAN KUMAR BHATI                               | GEETANJALI SHARMA             | 8447833470 | advocate.134@gmail.com     |        | 02.01.2024        | 02.01.2024       |            |
|      |  |          | 305 EXTENSION BLOCK THC | RECOVERY  | CS COMM-03/2024 | CENTRAL BANK OF INDIA V/S INDRAWATI                                | RAMRAGHVENDRA KR.             | 8750780607 |                            |        | 02.01.2024        | 02.01.2024       |            |
|      |  |          | 305 EXTENSION BLOCK THC | RECOVERY  | CS COMM-16/2024 | MOHSIN DEHLVI V/S KAUSAR KHAN                                      | MANOJ MALIK                   | 8800785766 | mohsin@dchivi.com          |        |                   | 03.01.2024       | 03.01.2024 |
|      |  |          | 305 EXTENSION BLOCK THC | RECOVERY  | CS COMM-26/2024 | M/S POWER TRACK SYSTEMS V/S SIMPLEX INFRASTRUCTURE LTD.            | JATIN SETHI                   | 9811005403 |                            |        |                   | 04.01.2024       | 04.01.2024 |
|      |  |          | 305 EXTENSION BLOCK THC | RECOVERY  | CS COMM-45/2024 | M/S LEASE PLAN INDIA PRIVATE LIMITED V/S M/S NIVEA INDIA PVT. LTD. | AKHILESH PRADHAN              | 7827403519 | ATULKUMAR.PANDEY@LEASEPLAN |        |                   |                  | 08.01.2024 |

| S.No | Court | District | Court Room                 | Case Type            | Case Number                 | Date of Registration | Petitioner Name VS Respondent                                  | Advocate      | Advocate Number | Mobile | Advocate email id      | Date of e-filing |            |
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|      |       |          | 305 EXTENSION<br>BLOCK THC | RECOVERY             | CS COMM-46/2024             |                      | GAURAV CHHIBBER V/S WOWIDAYS HOSPITALITY AND TOURISM PVT. LTD. | SHUBHI SINGH  | 9871567339      |        | ACCOUNT@EZEELIGHTS.COM | 08.01.2024       | 08.01.2024 |
|      |       |          | 305 EXTENSION<br>BLOCK THC | SPECIFIC PERFORMANCE | COUNTER CLAIM<br>04.01.2024 |                      | ASHOK VIRMANNI V/S SANDEEP JAIN                                | GOURAV GARG   | 9873095019      |        |                        | 08.01.2024       | 08.01.2024 |
|      |       |          | 305 EXTENSION<br>BLOCK THC | SPECIFIC PERFORMANCE | OMP(I)COMM-20/2024          |                      | DCB BANK LTD. V/S YOGENDRA KUMAR                               | PARUL BHOLA   | 9811452022      |        | ets.adv@gmail.com      | 09.01.2024       | 09.01.2024 |
|      |       |          | 305 EXTENSION<br>BLOCK THC | RECOVERY             | CS COMM-50/2024             |                      | M/S PARSHANT ZIPPERS V/S M/S PINKY REXINE                      | AKSHAY GUPTA  | 9013490134      |        |                        | 09.01.2024       | 09.01.2024 |
|      |       |          | 305 EXTENSION<br>BLOCK THC | EXECUTION            | EX. COMM-08/2024            |                      | NITIN KUMAR GUPTA V/S MOHD. AABID                              | MOHIT SINGHAL | 9811462998      |        |                        | 10.01.2024       | 10.01.2024 |

| S.No | Court | District | Court Room                 | Case Type            | Case Number        | Date of Registration | Petitioner Name VS Respondent  | Advocate       | Advocate Number | Mobile | Advocate email id           | Date of e-filing |            |
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|      |       |          | 305 EXTENSION<br>BLOCK THC | EXECUTION            | EX. COMM-09/2024   |                      | DESICCANT ROTORS INTERNATIONAL PVT. LTD. V/S ETHOS HVAS SYSTEMS LTD. | GAUTAM DUTTA   | 9810246265      |        | LEGAL.GAUTAMDUTTA@GMAIL.COM | 12.01.2024       | 12.01.2024 |
|      |       |          | 305 EXTENSION<br>BLOCK THC | EXECUTION            | OMP(I)COMM-25/2024 |                      | IDFC FIRST BANK LTD. V/S SOMNATH MANCHANDA                           | MAYANK MAHAJAN | 9873347330      |        | mayank_mahajan05@yahoo.com  | 15.01.2024       | 15.01.2024 |
|      |       |          | 305 EXTENSION<br>BLOCK THC | SPECIFIC PERFORMANCE | EX. COMM-15/2024   |                      | ORIENT LINKS V/S VIKRAM WASNDI                                       |                |                 |        |                             | 16.01.2024       | 16.01.2024 |
|      |       |          | 305 EXTENSION<br>BLOCK THC | SPECIFIC PERFORMANCE | OMP COMM-07/2024   |                      | MOHD. HASSINUDIN V/S MATSYA FINCAP PVT. LTD.                         | SHAMBHU KUMAR  | 7011636426      |        |                             | 18.01.2024       | 18.01.2024 |
|      |       |          | 305 EXTENSION<br>BLOCK THC | SPECIFIC PERFORMANCE | OMP(I)COMM-28/2024 |                      | HDFC BANK LTD. V/S SUNIL DHAMEJA                                     | ANISH BHOLA    | 9811452022      |        | eltadv@gmail.com            | 19.01.2024       | 19.01.2024 |

| S.No | Court | District | Court Room              | Case Type            | Case Number        | Date of Registration                              | Petitioner Name VS Respondent | Advocate   | Advocate Number       | Mobile | Advocate email id | Date of e-filing |
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|      |       |          | 305 EXTENSION BLOCK THC | SPECIFIC PERFORMANCE | OMP(1)COMM-29/2024 | HDFC BANK LTD. V/S LOKESH KUMAR                   | ANISH BHOLA                   | 9811452022 | CLS.ADV@GMAIL.COM     |        | 19.1.2024         | 19.01.2024       |
|      |       |          | 305 EXTENSION BLOCK THC | SPECIFIC PERFORMANCE | EX.COMM-20/2024    | HARPREET ARORA V/S MUNICIPAL CORPORATION OF DELHI | VIKAS SHARMA                  | 9810566116 |                       |        | 19.01.2024        | 19.01.2024       |
|      |       |          | 305 EXTENSION BLOCK THC | RECOVERY             | CS COMM-127/2024   | SUPRAJIT ENGINEERING LTD. V/S ASHOK KUMAR         | SANCHAY MALHOTRA              | 8826009919 |                       |        | 20.01.2024        | 20.01.2024       |
|      |       |          | 305 EXTENSION BLOCK THC | RECOVERY             | CS COMM-128/2024   | SUPRAJIT ENGINEERING LTD. V/S ASHOK KUMAR         | SANCHAY MALHOTRA              | 8826009919 |                       |        | 20.01.2024        | 20.01.2024       |
|      |       |          | 305 EXTENSION BLOCK THC | EXECUTION            | EX. COMM-28/2024   | LALIT KUMAR CHHARI V/S ARVIND YADAV               | PIYUSH GAUR                   | 8800927545 |                       |        | 22.01.2024        | 22.01.2024       |
|      |       |          | 305 EXTENSION BLOCK THC | RECOVERY             | CS COMM-142/2024   | RAKA OVERSEAS V/S RNT METALS PVT. LTD.            | HIMANSHU NAGPAL               | 8368119275 |                       |        | 23.01.2024        | 23.01.2024       |
|      |       |          | 305 EXTENSION BLOCK THC | EXECUTION            | EX COMM-34/2024    | SANJEEV GUPTA V/S ADITYA RAJ MAHESHWAR            | IMRAN KHAN                    | 9212786141 |                       |        | 23.01.2024        | 23.01.2024       |
|      |       |          | 305 EXTENSION BLOCK THC | SPECIFIC PERFORMANCE | MISC DJ -63/2024   | RAHUL MONGIA V/S ABC FOOD PRODUCTS                | A.S. RAJ NARAYAN              | 9810325384 | rahulmongia@gmail.com |        | 24.01.2024        | 24.01.2024       |
|      |       |          |                         | RECOVERY             | CS COMM-152/2024   | STATE BANK OF INDIA V/S DILIP KUMAR NIDANIYA      | JEEWAN PRAKASH GUPTA          | 9618226575 |                       |        | 25.01.2024        | 25.01.2024       |

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|      |   |                  |                | RECOVERY                   | CS COMM-153/2024           |                      | PUNJAB NATIONAL BANK V/S SANJAY KUMAR ARORA                          | PARAS AGGARWAL   | 9810600656            |                    | 25.01.2024                   | 25.01.2024       |
|      |   |                  |                | RECOVERY                   | CS COMM-161/2024           |                      | DHANUKA AGRITECH LIMTIED   | ARUN JHA         | 9811104452            | ARUN@THEACMECO.COM | 27.01.2024                   | 27.01.2024       |
|      |   |                  |                | SPECIFIC PERFORMANCE       | MISC DJ70/2024             |                      | TULISON PHARMA V/S DR. NISE PVT. LTD.                                | SHRAVAN BANSAL   | 6201970125            |                    | 27.01.2024                   | 27.01.2024       |
|      |   |                  |                | SPECIFIC PERFORMANCE       | MISC DJ – 76/2024          |                      | RAHUL MONGIA V/S ABC FOOD PRODUCTS                                   | S RAJ NARAYAN    | 9990662213            |                    | 30.01.2024                   | 30.01.2024       |
| 6    | MS. BARKHA GUPTA, JUDGE, (COMMERCIAL COURT) | CENTRAL DISTRICT | COURT ROOM 410 | CS(COMM) 13/2024           | CS(COMM) 13/2024           | 03.01.2024           | MAHAVIRA RICE LAND LIP VS. SACHIN KUMAR GUPTA SACHIN AGGARWAL        | GAUTAM ORBHASIN  | 9999093893            | NA                 |                              | 19.11.2023       |
|      |   |                  | COURT ROOM 410 | CS(COMM) 18/2024           | CS(COMM) 18/2024           | 03.01.2024           | M/S LEASE PLAN INDIA PVT. LTD. VS. M/S IFICLE TECHNOLOGIES PVT. LTD. | AKHILESH PRADHAN | 7827403519            |                    | Akhilesh.pradhan@yahoo.com   | 13.12.2023       |
|      |   |                  | COURT ROOM 410 | CS(COMM)/14/2024 1557/2023 | CS(COMM)/14/2024 1557/2023 | 03.01.2024           | SMT. SUNITA ARORA VS. DINANATH                                       | VANDANA BHANOT   | 9311983716, 882810874 | NA                 |                              | 23.12.2023       |
|      |   |                  | COURT ROOM 410 | CS(COMM)/19 2024           | CS(COMM)/19 2024           | 03.01.2024           | SATNAM SINGH VS. M/S JAGRATTAN DAAN SINGH & CO.                      | RAJESH BHATIA    | 9811331125            |                    | rbhatia_advocate@yahoo.co.in | 18-12-2023       |

| S.No | Court | District | Court Room     | Case Type              | Case Number            | Date Registration | Petitioner Name VS Respondent                                       | Advocate     | Advocate Number | Mobile | Advocate email id      | Date of e-filing |
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|      |       |          | COURT 410 ROOM | OMP (COMM)/ 02/2024    | OMP (COMM)/ 02/2024    | 03.01.2024        | MANEESH RAUTRI VS. KOTAKA MAHINDRA PRIME LTD. & ANR.                | JAY KUMAR    | 9818220532      |        | ajaykumar3@gmail.com   | 21.12.2023       |
|      |       |          | COURT 410 ROOM | OMP (I)(COMM)/ 18/2024 | OMP (I)(COMM)/ 18/2024 | 03.01.2024        | HDFC BANK LTD. VS. BHARAT BHUSHAN                                   | ANISH BHOLA  | 9811452022      |        | anishbhola17@yahoo.com | 12.12.2023       |
|      |       |          | COURT 410 ROOM | OMP (I)(COMM)/ 17/2024 | OMP (I)(COMM)/ 17/2024 | 03.01.2024        | HDFC BANK LTD. VS. ANIRUDH DHAWAN & ANR.                            | ANISH BHOLA  | 9811452022      |        | anishbhola17@yahoo.com | 12.12.2023       |
|      |       |          | COURT 410 ROOM | OMP(I)(COMM)/ 02/2024  | OMP(I)(COMM)/ 02/2024  | 03.01.2024        | DCB BANK VS. RAHISUL CHHOTEA & ORS.                                 | ANISH BHOLA  | 9811452022      |        | anishbhola17@yahoo.com | 16.12.2023       |
|      |       |          | COURT 410 ROOM | OMP(I)(COMM)/ 02/2024  | OMP(I)(COMM)/ 02/2024  | 03.01.2024        | HDFC BANK LTD. VS. DEVENDER KUMAR SHARMA                            | ANISH BHOLA  | 9811452022      |        | anishbhola17@yahoo.com | 15.12.2023       |
|      |       |          | COURT 410 ROOM | CS(COMM) 24/2024       | CS(COMM) 24/2024       | 04.01.2024        | AMIT KHANNA VS. KULDEEP   | VIKAS BHATIA | 9811379676      |        | vksbht6@gmail.com      | 22.12.2023       |
|      |       |          | COURT 410 ROOM | CS(COMM) 25/2024       | CS(COMM) 25/2024       | 04.01.2024        | M/S HARIHAR ENTERPRISES VS. M/S A.K. FIRE PROTECTION COMPANY & ANR. | S.R. YADAV   | 8800521153      |        | NA                     | 06.12.2023       |

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|      |       |          | COURT 410 ROOM | CS(COMM) 29/2024      | CS(COMM) 29/2024      | 04.01.2024        | VIKAS SINGHAL VS. BODENNAGARI MOHAN                                     | UMESH KUMAR               | 9654909310             |        | umeshkumar177121@gmail.com     | 22.12.2023       |
|      |       |          | COURT 410 ROOM | CS(COMM) 82/2024      | CS(COMM) 82/2024      | 11.01.2024        | STATE BANK OF INDIA VS. MR. DINESH KUMAR                                | SURESH KUMAR SHARMA       | 9810099445             |        | suresh.sharma717@gmail.com     | 09.01.2024       |
|      |       |          | COURT 410 ROOM | CS(COMM) 84/2024      | CS(COMM) 84/2024      | 12.01.2024        | M/S GRAVITY BATH PVT. LTD. VS. RANG LAL                                 | GAGAN KUMAR & SUNIL SINGH | 9654224557             |        | advsunilsinghp@gmail.com       | 21.11.2023       |
|      |       |          | COURT 410 ROOM | OMP(I)(COMM)/ 23/2024 | OMP(I)(COMM)/ 23/2024 | 12.01.2024        | IDFC BANK LTD. VS. ADITYA BHATIA  | MAYANK MAHAJAN            | 9873347330             |        | mayank_mahajan05@yahoo.com     | 12.01.2024       |
|      |       |          | COURT 410 ROOM | OMP (I)(COMM)/23/2024 | OMP (I)(COMM)/23/2024 | 12.01.2024        | IDFC BANK LTD. VS. SONIA YADAV  | MAYANK MAHAJAN            | 9873347330             |        | mayank_mahajan05@yahoo.com     | 12.01.2024       |
|      |       |          | COURT 410 ROOM | CS(COMM) 92/2024      | CS(COMM) 92/2024      | 16.01.2024        | CENTRAL BANK OF INDIA VS. VISHNU  | RAMRAGHVEN DRA KUMAR      | 9718037056             |        | ramraghvendrarr@gmail.com      | 29.12.2023       |
|      |       |          | COURT 410 ROOM | CS(COMM) 111/2024     | CS(COMM) 111/2024     | 18.01.2024        | REGENT ENGINEERS PVT. LTD. VS. M/S. NETWORK BULL TECHNOLOGIES PVT. LTD. | ANIL KUMAR HAJELAY        | 9810134489, 9910985431 |        | hajelaylawassociates@gmail.com | 16.01.2024       |

| S.No | Court | District | Court Room     | Case Type            | Case Number          | Date Registration | Petitioner Name VS Respondent      | Advocate       | Advocate Number | Mobile | Advocate email id          | Date of e-filing |
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|      |       |          | COURT 410 ROOM | OMP(I)(COMM)/55/2024 | OMP(I)(COMM)/55/2024 | 23.01.2024        | IDFC BANK LTD. VS. TANYA QURESHI   | MAYANK MAHAJAN | 9873347330      |        | mayank_mahajan05@yahoo.com | 11.01.2024       |
|      |       |          | COURT 410 ROOM | OMP(I)(COMM)/56/2024 | OMP(I)(COMM)/56/2024 | 23.01.2024        | IDFC BANK LTD. VS. CHAND BABU      | MAYANK MAHAJAN | 9873347330      |        | mayank_mahajan05@yahoo.com | 11.01.2024       |
|      |       |          | COURT 410 ROOM | OMP(I)(COMM)/63/2024 | OMP(I)(COMM)/63/2024 | 24.01.2024        | HDFC BANK LTD. VS. VAIBHAV JAIN    | ANISH BHOLA    | 9811452022      |        | anishbhola17@yahoo.com     | 18.01.2024       |
|      |       |          | COURT 410 ROOM | OMP(I)(COMM)/64/2024 | OMP(I)(COMM)/64/2024 | 24.01.2024        | HDFC BANK LTD. VS. IMRAN           | ANISH BHOLA    | 9811452022      |        | anishbhola17@yahoo.com     | 18.01.2024       |
|      |       |          | COURT 410 ROOM | OMP(I)(COMM)/65/2024 | OMP(I)(COMM)/65/2024 | 24.01.2024        | HDFC BANK LTD. VS. VISHNU GUPTA    | ANISH BHOLA    | 9811452022      |        | anishbhola17@yahoo.com     | 18.01.2024       |
|      |       |          | COURT 410 ROOM | OMP(I)(COMM)/66/2024 | OMP(I)(COMM)/66/2024 | 24.01.2024        | HDFC BANK LTD. VS. HARBHAJAN SINGH | ANISH BHOLA    | 9811452022      |        | anishbhola17@yahoo.com     | 18.01.2024       |
|      |       |          | COURT 410 ROOM | OMP(I)(COMM)/67/2024 | OMP(I)(COMM)/67/2024 | 24.01.2024        | HDFC BANK LTD. VS. KETAN SHARMA    | ANISH BHOLA    | 9811452022      |        | anishbhola17@yahoo.com     | 18.01.2024       |

| S.No | Court  | District | Court Room     | Case Type            | Case Number          | Date Registration | Petitioner Name VS Respondent   | Advocate               | Advocate Number | Mobile | Advocate email id               | Date of e-filing |
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|      |  |          | COURT 410 ROOM | OMP(I)(COMM)/68/2024 | OMP(I)(COMM)/68/2024 | 24.01.2024        | HDFC BANK LTD. VS. SHEKHAR KALU TANWAR                                      | ANISH BHOLA            | 9811452022      |        | anishbhola17@yahoo.com          | 18.01.2024       |
|      |  |          | COURT 410 ROOM | CS (COMM.)/154/2024  | CS (COMM.)/154/2024  | 25.01.2024        | SHISHPAL VS. MCD & ANR.   | SATYENDRA KUMAR SINGH  | 9811161525      |        | sksingh116@gmail.com            | 19.01.2024       |
|      |  |          | COURT 410 ROOM | CS (COMM.)/149/2024  | CS (COMM.)/149/2024  | 25.01.2024        | HAMDARD NATIONAL FOUNDATION (INDIA) & ANR. VS. VIKO LIFE AYURVEDA PVT. LTD. | SHIVENDER PRATAP SINGH | 9953394364      |        | shivendra@theacme.com           | 23.01.2024       |
|      |  |          | COURT 410 ROOM | CS (COMM.)/160/2024  | CS (COMM.)/160/2024  | 27.01.2024        | PREM BAJAJ VS. ROHIT JI   | T.R. GUPTA             | 9811365932      |        | NA                              | 23.01.2024       |
|      |  |          | COURT 410 ROOM | CS (COMM.)/1/2024    | CS (COMM.)/1/2024    | 02.01.2024        | REKHA DEVI VS. MCD  | AVINASH KR. TRIVEDI    | NA              |        | NA                              | 07.12.2023       |
| 7    | MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07 | CENTRAL  | COURT 302 ROOM | SUIT FOR RECOVERY    | CS(COMM) 66/2024     | 10.01.2024        | CENTRAL BANK OF INDIA VS AMARNATH SAHNI                                     | SUBODH KUMAR SINGH     | 9811375940      |        | subodhkumarsingh@rediffmail.com | 09.01.2024       |
|      |  |          | COURT 302 ROOM | SUIT FOR RECOVERY    | CS(COMM) 77/2024     | 11.01.2024        | STATE BANK OF INDIA VS PRAVEEN KUMAR VERMA                                  | JEEVAN PARKASH GUPTA   | 9810099243      |        | JPGADVOCATE@GMAIL.COM           | 08.01.2024       |

| S.No | Court | District | Court Room | Case Type              | Case Number         | Date Registration | Petitioner Name VS Respondent  | Advocate              | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
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|      |       |          | COURT 302  | ROOM SUIT FOR RECOVERY | CS(COMM) 81/2024    | 11.01.2024        | STATE BANK OF INDIA VS HAKAM SINGH   | SURESH KUMAR SHARMA   | 9810099445      |        | sureshsharma717@gmail.com    | 10.01.2024       |
|      |       |          | COURT 302  | ROOM SUIT FOR RECOVERY | CS(COMM) 98/2024    | 16.01.2024        | PRABH DAYAL OM PARKASH INFRASTRUCTURE LTD. VS MUNICIPAL CORPORATION GURUGRAM | CHEITNA BHALLA        | 9818280772      |        | PUNITBHALLA@GMAIL.COM        | 05.01.2024       |
|      |       |          | COURT 302  | ROOM SUIT FOR RECOVERY | CS(COMM) 99/2024    | 16.01.2024        | SUREKHA DESIGNS PVT. LTD. VS ASHISH MEHTA                                    | NEELAM MALIK          | 7303296156      |        | neelam.malik8512@gmail.com   | 08.01.2024       |
|      |       |          | COURT 302  | ROOM SUIT FOR RECOVERY | CS(COMM) 100/2024   | 16.01.2024        | CENTRAL BANK OF INDIA VS RAKESH  | RAMRAGHVEN DRA KUMAR  | 9718037056      |        | RAMRAGHVENDRA@GMAIL.COM      | 28.12.2023       |
|      |       |          | COURT 302  | ROOM SEC. 34 ARBTN.    | CS(COMM) 104/2024   | 16.01.2024        | M/S IMPRESSIVE IMPRESSIONS PVT. LTD. VS M/S HAYATI REGENCY GURGAON           | BHUPENDER KUMAR TYAGI | 9810695226      |        | advocatebktyagi@gmail.com    | 15.01.2024       |
|      |       |          | COURT 302  | ROOM SUIT FOR RECOVERY | CS(COMM) 107/2024   | 18.01.2024        | UNION BANK OF INDIA VS GURDEEP SINGH LAMBA                                   | KAMALJIT SINGH RANOT  | 9890410729      |        | NA                           | 15.01.2024       |
|      |       |          | COURT 302  | ROOM SEC. 9 ARBTN.     | CS(COMM) 108/2024   | 18.01.2024        | UNION BANK OF INDIA VS MANJU GUPTA   | KAMALJIT SINGH RANOT  | 9890410729      |        | NA                           | 15.01.2024       |
|      |       |          | COURT 302  | ROOM SEC. 9 ARBTN.     | OMP(I) COMM 31/2024 | 19.01.2024        | HDFC BANK LTD. VS RISHABH CHAUBEY  | ANISH BHOLA           | 9811452022      |        | Anish_bhola17@yahoo.com      | 18.01.2024       |
|      |       |          | COURT 302  | ROOM SUIT FOR RECOVERY | CS(COMM) 147/2024   | 25.01.2024        | SUJIT KUMAR SINGH VS SUSHILA MEHRA   | RAJESH BHATIA         | 9811331125      |        | rbhatia_advocate@yahoo.co.in | 24.01.2024       |

| S.No | Court   | District | Court Room             | Case Type                      | Case Number             | Date Registration | Petitioner Name VS Respondent  | Advocate               | Advocate Number | Mobile | Advocate email id          | Date of e-filing |
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|      |   |          | COURT ROOM 302         | SEC. 9 ARBTN.                  | CS(COMM) 178/2024       | 31.01.2024        | M/S SUPER CASSETTES INDUSTRIES PVT. LTD. VS M/S GRAND ENTERTAINMENT PVT. LTD.    | K.K. KHETAN            | 9810389109      |        | kkkhetan@tseries.net       | 30.01.2024       |
| 8    | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08 | Central  | 308EXTENSION BLOCK THC | EXECUTION                      | EXECUTION (COMM)/2/2024 | 02.01.2024        | M/S RATAN ENTERPRISES VS M/S SONI PUBLICATION PVT LTD                            | NA                     | NA              | NA     | NA                         | NA               |
|      |   |          | 308EXTENSION BLOCK THC | ARBITRATION & CONCILIATION ACT | OMP (1) (COMM) /11/2024 | 02.01.2024        | DCB BANK LTD VS MOHAMMAD YAMEEN  | ANISH BHOLA            | 9811452022      |        | anishbhola17@gmail.com     | 26.12.2023       |
|      |   |          | 308EXTENSION BLOCK THC | ARBITRATION & CONCILIATION ACT | OMP (1) (COMM)/10/2024  | 02.01.2024        | M/S TATA CAPITAL FINANCIAL SERVICES LTD AND ANR VS DEVELOSPACE INTERNATIONAL LTD | ANISH BHOLA            | 9811452022      |        | anishbhola17@gmail.com     | 04.12.2023       |
|      |   |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM)/15/2024       | 03.01.2024        | MANISHA SUKEJA VS M/JUNICIPAL CORPORATION OF DELHI                               | SATYENDERA KUMAR SINGH | 9811161525      |        | sksingh116@yahoo.com       | 19.12.2023       |
|      |   |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM)/39/2024       | 06.01.2024        | CENTRAL BANK OF INDIA VS VEDPAL  | RAMRAGHVEN DRA KUMAR   | 9718037053      |        | RAMRAGHVEN DRA@GMAIL.COM   | 16.01.2024       |
|      |   |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM)/38/2024       | 06.01.2024        | ANKUSH SINGLA VS M/S FLIPKART INTERNET PVT LTD                                   | NIHARIKA MISHRA        | 9311610761      |        | advniharikam@gmail.com     | 29.12.2023       |
|      |   |          | 308EXTENSION BLOCK THC | ARBITRATION & CONCILIATION ACT | OMP (1) (COMM)/4/2024   | 08.01.2024        | CHAMAN KUMAR VS SHRIRAM TRANSPORT FINANCE COMPANY LTD                            | SUNIL LADWANI          | 9891880710      |        | lalwanisunil1990@gmail.com | 04.01.2024       |
|      |   |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM)/80/2024       | 11.01.2024        | STATE BANK OF INDIA VS SANTOSH   | SURESH KUMAR SHARMA    | 9810099445      |        | sureshsharma717@gmail.com  | 09.01.2024       |

| S.No | Court | District | Court Room             | Case Type                      | Case Number             | Date Registration | Petitioner Name VS Respondent  | Advocate               | Advocate Number | Mobile | Advocate email id             | Date of e-filing |
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|      |       |          | 308EXTENSION BLOCK THC | ARBITRATION & CONCILIATION ACT | OMP (1) (COMM)/22/2024  | 11.01.2024        | DCB BANK LTD VS NIYAMAT ALI  | ANISH BHOLA            | 9811452022      |        | anishbhola17@gmail.com        | 09.01.2024       |
|      |       |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM)/79/2024       | 11.01.2024        | BHARAT ARORA VS MUNICIPAL CORPORATION OF DELHI                             | SATYENDERA KUMAR SINGH | 9811161525      |        | sksingh116@gmail.com          | 08.01.2024       |
|      |       |          | 308EXTENSION BLOCK THC | TRADE MARK ACT                 | CS (COMM)/88/2024       | 12.01.2024        | SANT NIRANKARI MANDAL VS HARDEV ONENESS FOUNDATION                         | KARUNA CHHATWAL        | 9810315334      |        | jusjuris@gmail.com            | 10.01.2024       |
|      |       |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM)/89/2024       | 12.01.2024        | RACHNA SAGAR PVT LTD VS PYARE LAL INDRESH CHANDRA BOOK SELLER AND SUPPLIER | GAURAV KOCHHER         | 9810940055      |        | info.corporatejuris@gmail.com | 10.01.2024       |
|      |       |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM)/90/2024       | 15.01.2024        | M/S SAURABH AUTO TRADERS VS M/S PIPALWA AUTOMOBLES                         | MOHIT AGARWAL          | 9811092666      |        | N.A.                          | 11.01.2024       |
|      |       |          | 308EXTENSION BLOCK THC | ARBITRATION & CONCILIATION ACT | OMP (1) (COMM) /26/2024 | 15.01.2024        | IDFC FIRST BANK VS ABHILAKH SINGH  | MAYANK MAHAJAN         | 9873347339      |        | mayank_mahajan05@yahoo.com    | 11.01.2024       |
|      |       |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM)/95/2024       | 16.01.2024        | M/S SUREKHA DESIGNS PVT LTD VS AKASH                                       | NEELAM KUMAR MALIK     | 7303296156      |        | neelam.malik8512@gmail.com    | 03.01.2024       |
|      |       |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM)/97/2024       | 16.01.2024        | M/S SUREKHA DESIGNS PVT LTD VS SHRI DEVENDRA SINGH GANDHI                  | NEELAM KUMAR MALIK     | 7303296156      |        | neelam.malik8512@gmail.com    | 24.12.2024       |
|      |       |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM)/101/2024      | 16.01.2024        | M/S AGGARWAL HARDWARE HOUSE VS SSG AUTOMOTIVE COMPONENTS PVT LTD           | RAJESH BAWEJA          | 9871870036      |        | bawehaassociates@yahoo.com    | 12.01.2024       |

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|      |       |          | 308EXTENSION BLOCK THC | PERMANENT INJUNCTION           | CS (COMM)/115/2024         | 19.01.2024        | KIRAN SHOES MANUFACTURERS PVT LTD VS ASHOK KUMAR JOHN DOE      | PARNAY SARKAR        | 9871870036      |        | PARNAYSARKAR@LIVE.COM       | 17.01.2024       |
|      |       |          | 308EXTENSION BLOCK THC | EXECUTION                      | EXEXECUTION (COMM)/25/2024 | 20.01.2024        | NAVEEN KUMAR VS CSIR INSTITUTE OF GENOMICS INTEGRATIVE BIOLOGY | RISHABH JAIN         | 9953624532      |        | reneja@anejaandaneja.com    | 18.01.2024       |
|      |       |          | 308EXTENSION BLOCK THC | EXECUTION                      | EXEXECUTION (COMM)/26/2024 | 22.01.2024        | MIR ENTERPRISES VS ALTAH AHMAD DAJOO                           | SUNIL SATYARTHI      | 9811060737      |        | sunilsatyarthi@yahoo.com    | 12.01.2024       |
|      |       |          | 308EXTENSION BLOCK THC | POSSESSION,DAMAGES             | CS (COMM)/135/2024         | 22.01.2024        | AJAY KUMAR GUPTA VS RAJ KUMAR GILL                             | AMITABH KRISN        | 8368646406      |        | akris.n.associate@gmail.com | 20.01.2024       |
|      |       |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM)/146/2024         | 25.01.2024        | OPTIMAL MEDIA SOLUTIONS VS ADSUN ADVERTISING AGENCY            | SHRESHTH JAIN        | 9871206484      |        | shreshth@lakwin.in          | 23.01.2024       |
|      |       |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM)/157/2024         | 27.01.2024        | SUSHIL KUMAR SAHU VS MOHAN TRADING COMPANY                     | SUNIL KUMAR GUPTA    | 8860313311      |        | advsg@yahoo.com             | 25.01.2024       |
|      |       |          | 308EXTENSION BLOCK THC | ARBITRATION & CONCILIATION ACT | OMP (1) (COMM)/69/2024     | 27.01.2024        | DCB BANK LTD VS PRADEEP KUMAR                                  | PANISH BHOLA         | 9811452022      |        | anishbhola17@gmail.com      | 27.01.2024       |
|      |       |          | 308EXTENSION BLOCK THC | ARBITRATION & CONCILIATION ACT | OMP (1) (COMM) /79/2024    | 29.01.2024        | IDFC FIRST BANK VS ADITYA BHATIA                               | MAYANK MAHAJAN       | 9873347339      |        | mayank_mahajan05@yahoo.com  | 27.01.2024       |
|      |       |          | 308EXTENSION BLOCK THC | RECOVERY OF MONEY              | CS (COMM)/165/2024         | 29.01.2024        | STATE BANK OF INDIA VS SUMAN DEVI                              | JEEVAN PRAKASH GUPTA | 9810099243      |        | jpadvocate@gmail.com        | 27.01.2024       |

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|      |  |          | 308 EXTENSION BLOCK THC         | RECOVERY OF MONEY | CS (COMM)/97/2024       | 16.01.2024        | CENTRAL BANK OF INDIA VS RANI                            | RAMRAGHVEN DRA KUMAR   | 9718037056             |        | RAMRAGHVENDRA R@GMAIL.COM     | 29.12.2023       |
| 9    | SH. DEEPAK GARG,<br>DISTRICT JUDGE,<br>COMMERCIAL COURT-09 | Central  | 309 THIRD FLOOR EXTENTION BLOCK | CS (COMM.)        | CS (COMM)/6/2024        | 02-01-2024        | Nikhil Jain Vs Rakesh Kumar                              | SHUBHAM AGARWAL        | 9999877470             |        | shubhamagarwal1308@gmail.com  | 23-12-2023       |
|      |  |          | 309 THIRD FLOOR EXTENTION BLOCK | OMP (I) (COMM)    | OMP (I) (COMM)/3/2024   | 02-01-2024        | Dbc Bank Ltd Vs Acchay Mia                               | ANISH BHOLA            | 9811452022             |        | Anish_bhola17@yahoo.com       | 26-12-2023       |
|      |  |          | 309 THIRD FLOOR EXTENTION BLOCK | CS (COMM.)        | CS (COMM)/7/2024        | 02-01-2024        | Ashish Kumar Chaudhary Vs Flipkart India Private Limited | SHASHWAT PARIHAR       | 7903889268             |        | shashwatadv@gmail.com         | 23-12-2023       |
|      |  |          | 309 THIRD FLOOR EXTENTION BLOCK | OMP (I) (COMM)    | OMP (I) (COMM)/6/2024   | 02-01-2024        | Dbc Bank Ltd Vs Sanjeev Kumar                            | ANISH BHOLA            | 9811452022             |        | Anish_bhola17@yahoo.com       | 26-12-2023       |
|      |  |          | 309 THIRD FLOOR EXTENTION BLOCK | OMP (I) (COMM)    | OMP (I) (COMM)/5/2024   | 02-01-2024        | Dbc Bank Ltd Vs Sunil Transport                          | ANISH BHOLA            | 9811452022             |        | Anish_bhola17@yahoo.com       | 26-12-2023       |
|      |  |          | 309 THIRD FLOOR EXTENTION BLOCK | OMP (I) (COMM)    | OMP (I) (COMM)/4/2024   | 02-01-2024        | Dbc Bank Ltd Vs Sandeep Kaimla                           | ANISH BHOLA            | 9811452022             |        | Anish_bhola17@yahoo.com       | 26-12-2023       |
|      |  |          | 309 THIRD FLOOR EXTENTION BLOCK | CS (COMM.)        | CS (COMM)/27/2024       | 04-01-2024        | Suresh Tripathi Vs Abs Engineering Works                 | SATYENDRA KUMAR SHARMA | 9818384002, 9673814002 |        | advocatesatyendra02@gmail.com | 03-01-2024       |
|      |  |          | 309 THIRD FLOOR EXTENTION BLOCK | EXECUTION (COMM)  | Execution (Comm)/7/2024 | 09-01-2024        | Mrs Daljeet Kaur Pandey Vs Shri Sanjay                   | VARUN MEHLAWAT         | 9873486348             |        | VARUN_MEHLAWAT@YAHOO.CO.IN    | 08-01-2024       |

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|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD CS (COMM.)       | CS (COMM)/76/2024        | 11-01-2024        | State Bank Of India Vs Meena Devi   | SURESH KUMAR SHARMA                        | 9810099445             |        |                              | 10-01-2024       |
|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD EXECUTION (COMM) | Execution (Comm)/21/2024 | 19-01-2024        | Union Bank Of India Vs Mohd Sheran  | KAMALJIT SINGH RANOT                       | 9890410729, 9868487861 |        | kamaljitsinghranot@gmail.com | 18-01-2024       |
|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD CS (COMM.)       | CS (COMM)/125/2024       | 20-01-2024        | Navrang Oham Vs Roopam  | AKSHIT NAVANEY/UMANG MAHINDRA/A DITYA PURI | 9650944850             |        | info@Reignlegal.in           | 19-01-2024       |
|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD CS (COMM.)       | CS (COMM)/126/2024       | 20-01-2024        | M/s Princem Ornaments Private Limited Vs M/s Iv Jewellers                 | VARUN GUPTA                                | 9810476767             |        | gupta.varun1@gmail.com       | 19-01-2024       |
|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD OMP (I) (COMM)   | OMP (I) (COMM)/43/2024   | 20-01-2024        | Hdfc Bank Ltd Vs Atul Pratap Singh  | ANISH BHOLA                                | 9811452022             |        | Anish_bhola17@yahoo.com      | 19-01-2024       |
|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD OMP (I) (COMM)   | OMP (I) (COMM)/44/2024   | 20-01-2024        | Hdfc Bank Ltd Vs Jafruddin S O Fajruddin                                  | ANISH BHOLA                                | 9811452022             |        | Anish_bhola17@yahoo.com      | 19-01-2024       |
|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD EXECUTION (COMM) | Execution (Comm)/37/2024 | 25-01-2024        | Sanjay Gupta Vs Punarnava Yoga Foundation                                 | A.K. SHARMA                                | 9810132179             |        | AKSharmaadvoca99@gmail.com   | 24-01-2024       |
|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD CS (COMM.)       | CS (COMM)/155/2024       | 25-01-2024        | Hemant Kumar Vs Kamal Beri  | RADHIKA ARORA                              | 9953497978             |        | aroraradhika30@gmail.com     | 24-01-2024       |
|      |       |          | 309 FLOOR EXTENTION BLOCK | THIRD CS (COMM.)       | CS (COMM)/159/2024       | 27-01-2024        | Beauty Art Prints India Pvt Ltd Vs Vishnu Proprietor Of Shree Je Textiles | BHARAT GUPTA                               | 9268300000             |        | bharat.gupta@rkca.net        | 25-01-2024       |

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|      |   |          | 309 FLOOR EXTENTION BLOCK | THIRD CS (COMM.)     | CS (COMM)/158/2024      | 27-01-2024        | Rs Live Media Private Limited Vs Directorate Of Information And Publicity Government Of Nct Of Delhi | RAKESH KUMAR    | 8802416767            |        | ADVOCATERAKESH676@GMAIL.COM  | 25-01-2024       |
|      |   |          | 309 FLOOR EXTENTION BLOCK | THIRD OMP (I) (COMM) | OMP (I) (COMM)/70/2024  | 27-01-2024        | Deb Bank Ltd Vs Davinder Singh   | ANISH BHOLA     | 9811452022            |        | Anish_bhola17@yahoo.com      | 25-01-2024       |
|      |   |          | 309 FLOOR EXTENTION BLOCK | THIRD OMP (I) (COMM) | OMP (I) (COMM)/78/2024  | 29-01-2024        | Indusind Bank Ltd Vs S S Syndicate And Ors   | VIDUR SIKKA     | 9818388241            |        | vidursikka@trulegal.co.in    | 27-01-2024       |
|      |   |          | 309 FLOOR EXTENTION BLOCK | THIRD CS (COMM.)     | CS (COMM)/174/2024      | 30-01-2024        | Arora Fabrics Vs Jack One Shanti Enterprises   | BHARAT BHARDWAJ | 7678588750,8447500360 |        | advocatebharat2882@gmail.com | 29-01-2024       |
| 10   | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | Central  | 307                       | Civil                | OMP (I) (COMM.)/14/2024 | 02-01-2024        | DCB BANK LTD Vs ASGAR ALI  | ANISH BHOLA     | 9811452022            |        | anish_bhola17@yahoo.com      | 26-12-2023       |
|      |   |          | 307                       | Civil                | CS (COMM)/12/2024       | 02-01-2024        | M/s S. S. CHEMICALS Vs JAY ACE TECHNOLOGIES LTD  | MANMOHAN SATIJA | 9891261184            |        | mmsatija@gmail.com           | 23-11-2023       |
|      |   |          | 307                       | Civil                | CS (COMM)/23/2024       | 03-01-2024        | M/s. Paras Rice Products Pvt Ltd Vs M/s. 24K Agro Products Pvt Ltd                                   | AJAY GUPTA      | 9810226738            |        | ajayg557@yahoo.com           | 21-12-2023       |
|      |   |          | 307                       | Civil                | CS (COMM)/17/2024       | 03-01-2024        | M/s Hoshiyar Singh Suresh Chandra Sarees Pvt Ltd Vs M/s Shagun Sari                                  | NAVEEN GROVER   | 9811046554            |        | naveengroveradv@gmail.com    | 22-12-2023       |
|      |   |          | 307                       | Civil                | CS (COMM)/35/2024       | 05-01-2024        | Krishan Mangal Vs M/s Aayna Agri Farms Pvt Ltd   | O.P. AGGARWAL   | 9899695533            |        | Not Available                | 03-01-2024       |

| S.No | Court | District | Court Room | Case Type | Case Number             | Date Registration | Petitioner Name VS Respondent                                       | Advocate             | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|------------|-----------|-------------------------|-------------------|---|----------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | 307        | Civil     | CS (COMM)/34/2024       | 05-01-2024        | ARUN NARULA Vs RAM KISHAN CHHABRA                                   | DHARMENDRA CHAUDHARY | 9990855855      |        | Not Available                  | 22-12-2023       |
|      |       |          | 307        | Civil     | CS (COMM)/42/2024       | 06-01-2024        | Ghan Shyam Gupta Vs M/s ADAB (P) LTD                                | Sandeep Jindal       | 9510474101      |        | sandeepjindals@rediffmail.com  | 25-12-2023       |
|      |       |          | 307        | Civil     | CS (COMM)/40/2024       | 06-01-2024        | Orion Office Solutions Vs Friends International                     | S. K. SHUKLA         | 9717973422      |        | Not Available                  | 03-01-2024       |
|      |       |          | 307        | Civil     | CS (COMM)/47/2024       | 08-01-2024        | M/s Trevani International Pvt Ltd Vs M/s Shree Ambika Impex Limited | Vishal Chaudhary     | 9811402715      |        | vishalchaudhary_2005@yahoo.com | 22-12-2023       |
|      |       |          | 307        | Civil     | CS (COMM)/73/2024       | 10-01-2024        | Surekha Designs Pvt Ltd Vs Devendra                                 | Neelam Malik         | 7303296156      |        | neelam.malik8512@gmail.com     | 08-01-2024       |
|      |       |          | 307        | Civil     | OMP (I) (COMM.)/27/2024 | 15-01-2024        | IDFC FIRST BANK LTD. Vs VANSHI TOMAR                                | MAYANK MAHAJAN       | 9873347330      |        | mayank_mahajan05@yahoo.com     | 11-01-2024       |
|      |       |          | 307        | Civil     | CS (COMM)/112/2024      | 18-01-2024        | RAJIV ASSOCIATES Vs M/s. RASIK EXPORT PVT LTD                       | Ashutosh Nagar       | 9999666398      |        | ashutoshnagar@analaw.in        | 22-12-2023       |
|      |       |          | 307        | Civil     | CS (COMM)/110/2024      | 18-01-2024        | RADHEY KRISHAN KUMAR Vs ARVIND KUMAR                                | SUDHIR KUMAR         | 9540867068      |        | advsudhirk14@gmail.com         | 15-01-2024       |
|      |       |          | 307        | Civil     | CS (COMM)/109/2024      | 18-01-2024        | SANDEEP JAIN Vs MUNICIPAL CORPORATION OF DELHI                      | Saroj kumar Jha      | 9818701001      |        | jhaksarojh1@gmail.com          | 15-01-2024       |

| S.No | Court   | District | Court Room     | Case Type | Case Number             | Date Registration | Petitioner Name VS Respondent  | Advocate               | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
|------|---|----------|----------------|-----------|-------------------------|-------------------|--|------------------------|-----------------|--------|------------------------------|------------------|
|      |   |          | 307            | Civil     | CS (COMM)/131/2024      | 20-01-2024        | Ram Lal Jangir Vs Jai Singh  | SANDEEP KHATRI         | 9582286878      |        | Not Available                | 02-01-2024       |
|      |   |          | 307            | Civil     | CS (COMM)/138/2024      | 22-01-2024        | Kiran Shoes Manufacturers Pvt Ltd Vs Ashok Kumar/ John Doe                     | PRANAY SARKAR          | 9871870036      |        | pranaysarkar@live.com        | 18-01-2024       |
|      |   |          | 307            | Civil     | CS (COMM)/167/2024      | 27-01-2024        | M/s S K Educations Pvt Ltd Vs Umesh Kumar Chaturvedi                           | ROHIT VASHIST          | 9810189223      |        | rohit1996vashist@gmail.com   | 24-01-2024       |
|      |   |          | 307            | Civil     | OMP (I) (COMM.)/80/2024 | 27-01-2024        | DCB BANK LTD. Vs Devendra Singh Yadav  | ANISH BHOLA            | 9811452022      |        | anish_bhola17@yahoo.com      | 25-01-2024       |
|      |   |          | 307            | Civil     | CS (COMM)/168/2024      | 29-01-2024        | M/s Katyani Maa Textiles through Proprietor Saurabh Jain Vs M/s Champion Jeans | MOHIT SAGARWAL         | 9911092666      |        | mohitagarwalandco@gmail.com  | 27-01-2024       |
|      |   |          | 307            | Misc DJ   | Misc DJ/75/2024         | 29-01-2024        | Ajay Pipe Company Vs Apacc Builders And Contractors Pvt Ltd                    | SHWETA GARG            | 9818274143      |        | Not Available                | 22-01-2024       |
| 11   | SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT | Central  | COURT ROOM 310 | CS (COMM) | CS (COMM)/32/2024       | 03-01-2024        | Vipin Jain Vs Alok Rustogi   | Nitin Arora(P),        | 9818189667      |        | nitin.arora465@gmail.com     | 01-01-2024       |
|      |   |          | COURT ROOM 310 | CS (COMM) | CS (COMM)/51/2024       | 09-01-2024        | XPLANCK MARKETING PVT LTD Vs Dfb Natural Things Pvt Ltd                        | Sahil Ralli(P),        | 9717838348      |        | Sahilralliadvocate@gmail.com | 02-01-2024       |
|      |   |          | COURT ROOM 310 | CS (COMM) | CS (COMM)/36/2024       | 05-01-2024        | Madhav Life Style Pvt Ltd Vs Manjeet Singh Narang                              | BRIJENDRA PRATAP SINGH | 9818977551      |        | briendra.adv79@gmail.com     | 04-01-2024       |

| S.No | Court | District | Court Room     | Case Type     | Case Number            | Date Registration | Petitioner Name VS Respondent   | Advocate                 | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|----------------|---------------|------------------------|-------------------|---|--------------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | COURT ROOM 310 | CS (COMM)     | CS (COMM)/41/2024      | 06-01-2024        | SUDHIR SOLVENTS PVT LTD Vs THE INDIAN COSMETIC COMPANY                                      | Alisha Ahuja             | 9910007124      |        | AERONSID@GMAIL.COM             | 04-01-2024       |
|      |       |          | COURT ROOM 310 | CS (COMM)     | CS (COMM)/105/2024     | 16-01-2024        | M/s Jindal Medical Store Vs Ravi Specialitiess Pharma(opc) Pvt Ltd                          | Piyush Mittal            | 9810717949      |        | piyushmittaladvocate@gmail.com | 05-01-2024       |
|      |       |          | COURT ROOM 310 | CS (COMM)     | CS (COMM)/72/2024      | 10-01-2024        | State Bank of Bank Vs Kamla Devi  | JEEWAN PARKASH GUPTA(P), | 9810099243      |        | jpgadvocate@gmail.com          | 06-01-2024       |
|      |       |          | COURT ROOM 310 | CS (COMM)     | CS (COMM)/71/2024      | 10-01-2024        | Rohit Mathur Vs M/S BISHA DEVELOPERS PVT LTD  | YUVRAJ SETH(P),          | 8826893759      |        | VIKRAMSETHLAWFIRM@GMAIL.COM    | 09-01-2024       |
|      |       |          | COURT ROOM 310 | Misc. DJ      | Misc DJ/52/2024        | 20-01-2024        | Icici Bank Ltd Vs Sumit Kumar Singh   | Akhilesh Kumar(P),       | 8826559479      |        | associates9@rediffmail.com     | 14-01-2024       |
|      |       |          | COURT ROOM 310 | CS (COMM)     | CS (COMM)/118/2024     | 19-01-2024        | M/s Global Medikit Limited Vs M/s Zeus Healthcare India                                     | Nishiranjn Singh(P),     | 8447826840      |        | nishiranjn_singh@yahoo.co.in   | 16-01-2024       |
|      |       |          | COURT ROOM 310 | CS (COMM)     | CS (COMM)/145/2024     | 24-01-2024        | M/s Taurus Apparels Pvt Ltd Vs Santosh Yadav Prop Of M/s Kensu Manufacturing And Trading Co | Feroz Ahmed              | 9810016199      |        | ferozahmed@gmail.com           | 16-01-2024       |
|      |       |          | COURT ROOM 310 | OMP (I)(COMM) | OMP (I) (COMM)/53/2024 | 20-01-2024        | Hdfc Bank Ltd Vs Mustak   | ANISH BHOLA(P),          | 9811452022      |        | Anish_bhola17@yahoo.co.com     | 18-01-2024       |
|      |       |          | COURT ROOM 310 | OMP (I)(COMM) | OMP (I) (COMM)/54/2024 | 20-01-2024        | Hdfc Bank Ltd Vs Rahul Yadav  | ANISH BHOLA(P),          | 9811452022      |        | Anish_bhola17@yahoo.co.com     | 18-01-2024       |

| S.No | Court | District | Court Room     | Case Type     | Case Number              | Date Registration | Petitioner Name VS Respondent                             | Advocate           | Advocate Number   | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|----------------|---------------|--------------------------|-------------------|---|--------------------|-------------------|--------|--------------------------------|------------------|
|      |       |          | COURT ROOM 310 | OMP (I)(COMM) | OMP (I) (COMM)/52/2024   | 20-01-2024        | Hdfc Bank Ltd Vs Prem Bisht                               | ANISH BHOLA(P),    | 9811452022        |        | Anish_bhola17@yahoo.com        | 18-01-2024       |
|      |       |          | COURT ROOM 310 | OMP (I)(COMM) | OMP (I) (COMM)/51/2024   | 20-01-2024        | Hdfc Bank Ltd Vs Sazid Khan                               | ANISH BHOLA(P),    | 9811452022        |        | Anish_bhola17@yahoo.com        | 18-01-2024       |
|      |       |          | COURT ROOM 310 | CS (COMM)     | CS (COMM)/136/2024       | 22-01-2024        | Navrang Oham Vs Jasmine Suits And Fabrics Private Limited | Aditya Puri        | 9650944850        |        | Info@Reignlegal.In             | 19-01-2024       |
|      |       |          | COURT ROOM 310 | OMP (COMM)    | OMP (COMM)/9/2024        | 25-01-2024        | Union Of India Vs Pankaj Mittal                           | Om Prakash(P),     | <b>9818199103</b> |        | oplawassociates@gmail.com      | 23-01-2024       |
|      |       |          | COURT ROOM 310 | CS (COMM)     | CS (COMM)/156/2024       | 25-01-2024        | Nirmal Kumar Jain Vs Ram Babu Sons                        | Shravan Bansal(P), | 6201970125        |        | unitedmark@unitedandunited.com | 23-01-2024       |
|      |       |          | COURT ROOM 310 | Ex (Comm)     | Execution (Comm)/39/2024 | 27-01-2024        | Vinod Kumar Goyal Vs M/s Equitas Small Finance Bank Ltd   | Deepak Yadav(P),   | 9999980081        |        | DeepakYadavAdvocate@gmail.com  | 24-01-2024       |
|      |       |          | COURT ROOM 310 | OMP (I)(COMM) | OMP (I) (COMM)/75/2024   | 27-01-2024        | Dcb Bank Ltd Vs Yaduveer Singh                            | ANISH BHOLA(P),    | 9811452022        |        | Anish_bhola17@yahoo.com        | 25-01-2024       |
|      |       |          | COURT ROOM 310 | OMP (I)(COMM) | OMP (I) (COMM)/74/2024   | 27-01-2024        | Dcb Bank Ltd Vs Dharam Raj                                | ANISH BHOLA(P),    | 9811452022        |        | Anish_bhola17@yahoo.com        | 25-01-2024       |
|      |       |          | COURT ROOM 310 | OMP (I)(COMM) | OMP (I) (COMM)/73/2024   | 27-01-2024        | Dcb Bank Ltd Vs Bhuvanesh Ramesh                          | ANISH BHOLA(P),    | 9811452022        |        | Anish_bhola17@yahoo.com        | 25-01-2024       |

| S.No | Court                                      | District         | Court Room     | Case Type | Case Number        | Date Registration | Petitioner Name VS Respondent   | Advocate                | Advocate Number | Mobile | Advocate email id         | Date of e-filing |
|------|--|------------------|----------------|-----------|--------------------|-------------------|---|-------------------------|-----------------|--------|---------------------------|------------------|
|      |  |                  | COURT ROOM 310 | CS (COMM) | CS (COMM)/176/2024 | 30-01-2024        | Vikas Jain Vs Arumand Steel Industries Pvt Ltd                        | Seema Gupta             | 9968722450      |        | adv.seemagupta@gmail.com  | 29-01-2024       |
|      |  |                  | COURT ROOM 310 | CS (COMM) | CS (COMM)/30/2024  | 04-01-2024        | Kewal Kumar Kwatra Alias Kewal Krishan Kwatra Vs Sahll Oswal          | Dinesh Kumar(P),        | 9811215075      |        | dineshadv1965@gmail.com   | 22-12-2023       |
|      |  |                  | COURT ROOM 310 | CS (COMM) | CS (COMM)/31/2024  | 04-01-2024        | Kewal Kumar Kwatra Alias Kewal Krishan Kwatra Vs M/s Kapoor Jewellers | Dinesh Kumar(P),        | 9811215075      |        | dineshadv1965@gmail.com   | 22-12-2023       |
|      |  |                  | COURT ROOM 310 | CS (COMM) | CS (COMM)/91/2024  | 15-01-2024        | Central Bank of India Vs Sheela                                       | Ramraghvendra kumar(P), | 9718037056      |        | RAMRAGHVENDRA R@GMAIL.COM | 29-12-2023       |
| 12   | SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT | Central District | 401            | CS(COMM)  | 10/2024            | 02.01.2024        | VAIBHAV GUPTA V/S NIKKIN DEVI   | NITIN ARORA             | 9818189667      |        | nitinarora465@gmail.com   | 21.12.2023       |
|      |  |                  | 401            | CS(COMM)  | 11/2024            | 02.01.2024        | M/S TRIPTATHI HARDWARE & MILL STORE V/S M/S DD PRADHAN & CO (P) LTD.  | NEERAJ SAINI            | 9958953958      |        | neerajsaini91@gmail.com   | 26.12.2023       |
|      |  |                  | 401            | CS(COMM)  | 21/2024            | 03.01.2024        | SUNIL KUMAR GUTPA V/S M/S SILVERGLADES INFRASTRUCTURE                 | SK.K. MISHRA            | 8287401425      |        | kk.mishra@midaslegal.org  | 31.12.2023       |
|      |  |                  | 401            | CS(COMM)  | 22/2024            | 03.01.2024        | CANARA BANK V/S SANJEEV ARORA   | RENU SRIVASTAVA         | 9873413937      |        | advrenuanand@gmail.com    | 18.12.2023       |
|      |  |                  | 401            | CS(COMM)  | 33/2024            | 04.01.2024        | NEERAJ GUPTA V/S PRASHANT MEHTA                                       | JAGRITI JAIN            | 8527506427      |        | unlegalgrou@gmail.com     | 02.01.2024       |

| S.No | Court | District | Court Room | Case Type  | Case Number | Date Registration | Petitioner Name VS Respondent   | Advocate               | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
|------|-------|----------|------------|------------|-------------|-------------------|---|------------------------|-----------------|--------|------------------------------|------------------|
|      |       |          | 401        | EX (COMM)  | 16/2024     | 16.01.2024        | M/S SELINA PUBLISHERS PVT LTD V/S SANTOSH AGENCIES                                | KUMAR KHURANA          | 9811031736      |        |                              | 12.01.2024       |
|      |       |          | 401        | EX (COMM)  | 27/2024     | 22.01.2024        | RAVASCO TRANSMISSION & PACKING LTD V/S JONSON RUBBER INDUSTRIES LTD.              |                        |                 |        |                              | 20.01.2024       |
|      |       |          | 401        | OMP(I)COMM | 59/2024     | 23.01.2024        | HDFC BANK LTD V/S SHUSHNAK GARG   | SANISH BHOLA           | 9811452022      |        | anishbhola17@yahoo.com       | 20.01.2024       |
|      |       |          | 401        | CS(COMM)   | 144/2024    | 24.01.2024        | RITA VOHRA V/S SUNITA RANI  | SATYAENDRA KUMAR SINGH | 9811161525      |        | sksingh116@gmail.com         | 22.01.2024       |
|      |       |          | 401        | CS(COMM)   | 170/2024    | 29.01.2024        | CANARA BANK V/S MUKUL DHINGRA   | SUSHIL KUMAR RAI       | 9864422289      |        | raisushilo915@gmail.com      | 24.01.2024       |
|      |       |          | 401        | EX (COMM)  | 41/2024     | 30.01.2024        | SHREE JEE POLYMER V/S MOTI AND SONS (MOTI SONS)                                   | VISHAL GARG            | 8447894927      |        | vishalgargadvocate@gmail.com | 26.01.2024       |
|      |       |          | 401        | OMP(COMM)  | 11/2024     | 31.01.2024        | SONU SAWHNEY V/S ANUKUL VIJ AND ORS   | PRASAHAANT SINGH YADAV | 9999981708      |        | vilawhouse@gmail.com         | 11.01.2024       |
|      |       |          | s          | CS(COMM)   | 179/2024    | 31.01.2024        | M/S SUPER CASSETTES INDUSTRIES P LTD V/S M/S GRAND GUMBER ENTERTAINMENT AND EVENT | K.K.KHETAN             | 9810389109      |        | kkkhtan@tseries.net          | 30.01.2023       |
|      |       |          | 401        | EX (COMM)  | 36/2024     | 25.01.2024        | KANCHAN FASHION V/S BUNNY BINDRA  | SUBHASH CHANDRA        | 9810459844      |        | chandraadv31@gmail.com       | 24.01.2024       |

| S.No | Court   | District | Court Room | Case Type          | Case Number            | Date Registration | Petitioner Name VS Respondent   | Advocate                 | Advocate Number | Mobile | Advocate email id             | Date of e-filing |
|------|---|----------|------------|--------------------|------------------------|-------------------|---|--------------------------|-----------------|--------|-------------------------------|------------------|
| 13   | SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT | Central  | 402        | Arbitration u/s 9  | OMP (I) (COMM)/13/2024 | 02-01-2024        | DCB BANK LTD Vs SULEMAN KHAN  | Parul Bhola(P),          | 9811452022      |        | Anish Bhola17@yahoo.com       | 26-12-2023       |
|      |   |          | 402        | Arbitration u/s 9  | OMP (I) (COMM)/12/2024 | 02-01-2024        | DCB BANK LTD Vs KAUSHLENDRA GAJRAJ  | Parul Bhola(P),          | 9811452022      |        | Anish Bhola17@yahoo.com       | 26-12-2023       |
|      |   |          | 402        | Arbitration u/s 9  | OMP (I) (COMM)/1/2024  | 02-01-2024        | TATA CAPITAL FINANCIAL SERVICES LTD Vs M/S BUILDCOND INFRA PROJECTS PRIVATE LIMITED | Vikas Sharma(P),         | 9811205567      |        | sharmavikas407@gmail.com      | 22-12-2023       |
|      |   |          | 402        | Civil Suit         | CS (COMM)/37/2024      | 06-01-2024        | Amit Khanna Vs Harsh  | Vikas Bhatia(P),         | 9811379676      |        | vksbht6@gmail.com             | 18-12-2023       |
|      |   |          | 402        | Arbitration u/s 34 | OMP (COMM)/5/2024      | 08-01-2024        | Rubal Sharma And Anr Vs Shri Ram Transport Finance Company Limited                  | VIKRAM SINGH(P),         | 9871688568      |        | vikram.panwar.adv78@gmail.com | 06-01-2024       |
|      |   |          | 402        | Arbitration u/s 9  | OMP (I) (COMM)/21/2024 | 09-01-2024        | M/S IDFCBANK Vs SAHIL GOGIA AND ANR   | Jatin Sethi(P),          | 8860070760      |        | gs.lawattorney@gmail.com      | 06-01-2024       |
|      |   |          | 402        | Civil Suit         | CS (COMM)/63/2024      | 10-01-2024        | State Bank Of India Vs Ram Kishan   | JEEWAN PARKASH GUPTA(P), | 9810099243      |        | JPGADVOCATE@GMAIL.COM         | 06-01-2024       |
|      |   |          | 402        | Civil Suit         | CS (COMM)/65/2024      | 10-01-2024        | SUREKHA DESIGNS PVT LTD Vs GANESH PRASAD JAISWAL                                    | Neelam Malik(P),         | 7303296156      |        | neelam.malik8512@gmail.com    | 23-12-2023       |
|      |   |          | 402        | Civil Suit         | CS (COMM)/64/2024      | 10-01-2024        | M/s S Chand And Co Ltd Vs Mr Gopala Krishnan Venkatraman                            | RAJESH KUMAR(P),         | 9810195013      |        | kumarrajeshadv@yahoo.com      | 04-01-2024       |

| S.No | Court | District | Court Room | Case Type          | Case Number        | Date Registration | Petitioner Name VS Respondent                   | Advocate                 | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|------------|--------------------|--------------------|-------------------|---|--------------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | 402        | Civil Suit         | CS (COMM)/58/2024  | 10-01-2024        | Moderne Textile Soluions Vs Prashant Mehta      | JAGRITI JAIN(P),         | 8527506427      |        | UNLEGALGROUP@GMAIL.COM         | 03-01-2024       |
|      |       |          | 402        | Civil Suit         | CS (COMM)/60/2024  | 10-01-2024        | Canara Bank Vs Inderjeet Singh                  | Pratap Chandra Rana(P),  | 9990366723      |        | prana25000@gmail.com           | 08-01-2024       |
|      |       |          | 402        | Civil Suit         | CS (COMM)/61/2024  | 10-01-2024        | SUREKHA DESIGNS PVT LTD Vs V2 MART SHOP PVT LTD | Neelam Malik(P),         | 7303296156      |        | neelam.malik8512@gmail.com     | 08-01-2024       |
|      |       |          | 402        | Civil Suit         | CS (COMM)/62/2024  | 10-01-2024        | State Bank Of India Vs Pushpa                   | JEEWAN PARKASH GUPTA(P), | 9810099243      |        | JPGADVOCATE@GMAIL.COM          | 06-01-2024       |
|      |       |          | 402        | Civil Suit         | CS (COMM)/78/2024  | 11-01-2024        | STATE BANK OF INDIA Vs SHEELA                   | Suresh Kumar(P),         | 9810099445      |        | ---                            | 09-01-2024       |
|      |       |          | 402        | Civil Suit         | CS (COMM)/106/2024 | 16-01-2024        | Preeti Gupta Vs Praveen Gupta                   | SANTOSH KUMAR(P),        | 9313780408      |        | sbpandey7@yahoo.com            | 12-01-2024       |
|      |       |          | 402        | Arbitration u/s 34 | OMP (COMM)/6/2024  | 16-01-2024        | Ram Santhanam Prasad Vs Pnb Housing Finance Ltd | Saket Gogia(P),          | 9739046560      |        | saketgogia@lawttitude.com      | 15-01-2024       |
|      |       |          | 402        | Civil Suit         | CS (COMM)/113/2024 | 18-01-2024        | Mithilesh Bhagat Vs Optimum Contracts Pvt Ltd   | ANANT KUMAR HAJELAY(P),  | 9910985431      |        | hajelaylawassociates@gmail.com | 16-01-2024       |
|      |       |          | 402        | Civil Suit         | CS (COMM)/119/2024 | 19-01-2024        | M/s Maruti Overseas Vs M/s BMB Enterprises      | BIMAL KUMAR(P),          | 9205460591      |        | BIMAL_ADVOCATE01@YAHOO.COM     | 18-01-2024       |

| S.No | Court | District | Court Room | Case Type         | Case Number            | Date Registration | Petitioner Name VS Respondent  | Advocate                  | Advocate Number | Mobile | Advocate email id           | Date of e-filing |
|------|-------|----------|------------|-------------------|------------------------|-------------------|--|---------------------------|-----------------|--------|-----------------------------|------------------|
|      |       |          | 402        | Arbitration u/s 9 | OMP (I) (COMM)/30/2024 | 19-01-2024        | HDFC BANK LTD Vs VIRENDER KASHYAP  | ANISH BHOLA(P),           | 9811452022      |        | Anish Bhola17@yahoo.com     | 17-01-2024       |
|      |       |          | 402        | Arbitration u/s 9 | OMP (I) (COMM)/47/2024 | 20-01-2024        | HDFC BANK LTD Vs PRASHANT KUMAR SINGH  | ANISH BHOLA(P),           | 9811452022      |        | Anish Bhola17@yahoo.com     | 18-01-2024       |
|      |       |          | 402        | Civil Suit        | CS (COMM)/132/2024     | 20-01-2024        | STATE BANK OF INDIA Vs SANJAY KUMAR  | ASHISH BATRA(P),          | 9873039121      |        | ashishbatra85@gmail.com     | 18-01-2024       |
|      |       |          | 402        | Civil Suit        | CS (COMM)/137/2024     | 22-01-2024        | SHISPAL Vs MUNICIPAL CORPORATION OF DELHI  | satyendra kumar singh(P), | 98111161525     |        | sksingh116@gmail.com        | 19-01-2024       |
|      |       |          | 402        | Arbitration u/s 9 | OMP (I) (COMM)/58/2024 | 23-01-2024        | HDFC BANK LTD Vs VIKAS VIJAY KUMAR   | ANISH BHOLA(P),           | 9811452022      |        | Anish Bhola17@yahoo.com     | 20-01-2024       |
|      |       |          | 402        | Civil Suit        | CS (COMM)/141/2024     | 23-01-2024        | Mansi Aggarwal Vs MANOJ CHORASIA(SINCE DECEASED)ERSTWHILE PROPRIETOR OF M/S M K ASSOCIATES THROUGH HIS LRs | Pankaj Agarwal(P),        | 9811899899      |        | pankaj@agnesonepartners.com | 22-01-2024       |
|      |       |          | 402        | Misc. Application | Misc DJ/64/2024        | 24-01-2024        | M/S VIKAS TRADERS Vs STARRH ALMOND KINGS PVT LTD   | ANJALI NEHRA(P),          | 9818389203      |        | gaursmeet500@gmail.com      | 23-01-2024       |
|      |       |          | 402        | Arbitration u/s 9 | OMP (I) (COMM)/62/2024 | 24-01-2024        | Tata Motors Finance Limited Vs Jai Parkash   | MAYANK MAHAJAN(P),        | 9873347330      |        | mayank_mahajan05@yahoo.com  | 22-01-2024       |
|      |       |          | 402        | Civil Suit        | CS (COMM)/163/2024     | 29-01-2024        | Renu Taneja Vs Meenakshi Taneja  | amit vohra(P),            | 9958258255      |        | ----                        | 25-01-2024       |

| S.No | Court  | District | Court Room     | Case Type         | Case Number              | Date Registration | Petitioner Name VS Respondent   | Advocate            | Advocate Number | Mobile                            | Advocate email id | Date of e-filing |            |
|------|--|----------|----------------|-------------------|--------------------------|-------------------|---|---------------------|-----------------|-----------------------------------|-------------------|------------------|------------|
|      |  |          | 402            | Arbitration u/s 9 | OMP (I) (COMM)/77/2024   | 29-01-2024        | Dbc Bank Ltd Vs Parvez  | ANISH BHOLA(P),     | 9811452022      | Anish Bhola17@yahoo.com           |                   | 25-01-2024       |            |
|      |  |          | 402            | Arbitration u/s 9 | OMP (I) (COMM)/76/2024   | 29-01-2024        | Dbc Bank Ltd Vs Sailesh Kumar   | ANISH BHOLA(P),     | 9811452022      | Anish Bhola17@yahoo.com           |                   | 25-01-2024       |            |
|      |  |          | 402            | Civil Suit        | CS (COMM)/177/2024       | 31-01-2024        | Material Movell India Private Limited Vs Shri Arjun Pal                 | ANURAG PARASHAR(P), | 9810922232      | anuragparashar.advocate@gmail.com |                   | 29-01-2024       |            |
| 14   | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)      | West     | 201 Extn Block | Exection          | Execution (Comm)/4/2024  | 06-01-2024        | VINEET AGGARWAL Vs ROOHANI ENGINEERING WORK                             | Abhishek Kumar(P),  | 8802636284,     | ADV.ABHISHEKUMAR8088@GMAIL.COM    |                   | 04-01-2024       |            |
|      |  |          | 201 Extn Block | Exection          | Execution (Comm)/6/2024  | 08-01-2024        | M/s PAPER DOT COM Vs ANILA GUPTA  | SHIVANI TOMAR(P),   | 9810580541      | lawaffair@gmail.com               |                   | 05-01-2024       |            |
|      |  |          | 201 Extn Block | Exection          | Execution (Comm)/8/2024  | 10-01-2024        | CANARA BANK Vs KIRAN PRADHAN  | SURESH CHANDER(P),  | 9811143714      | ad.sctiwari@gmail.com             |                   | 08-01-2024       |            |
|      |  |          | 201 Extn Block | Exection          | Execution (Comm)/9/2024  | 10-01-2024        | CANARA BANK Vs ANIL MISHRA  | SURESH CHANDER(P),  | 9811143714      | ad.sctiwari@gmail.com             |                   | 08-01-2024       |            |
|      |  |          | 201 Extn Block | Misc              | Misc DJ/28/2024          | 10-01-2024        | M/s SAHIL ENTERPRISES Vs M/S RDM CARE (INDIA)PVT LTD                    | Shivam Bedi(P),     | 9810068578      | nil                               |                   |                  | 05-01-2024 |
|      |  |          | 201 Extn Block | Exection          | Execution (Comm)/19/2024 | 20-01-2024        | Mohd Rabban Vs Unique Fashion   | NAVNEET GOYAL(P),   | 9899324895      | navneetgoyal.adv@gmail.com        |                   |                  | 16-01-2024 |
| 15   | MS. HEMANTI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | West     | 209 Extn Block | ARBT.A(COMM)      | 1/2024                   | 02.01.2024        | PLANNING AND INFRASTRUCTURAL DEVELOPMENT CONSULTANT VS. LKT ENGINEERING | VIJAY KUMAR         | 8800171837      | krvijay97@gmail.com               |                   | 02.01.2024       |            |
|      |  |          | 209 Extn Block | ARBT.A(COMM)      | 2/2024                   | 02.01.2024        | PLANNING AND INFRASTRUCTURAL DEVELOPMENT CONSULTANT VS. LKT ENGINEERING | ASHOK KUMAR         | 8800725748      | sbi09111@sbi.co.in                |                   | 02.01.2024       |            |

| S.No | Court | District | Court Room     | Case Type   | Case Number | Date Registration | Petitioner Name VS Respondent                              | Advocate             | Advocate Number | Mobile | Advocate email id             | Date of e-filing |
|------|-------|----------|----------------|-------------|-------------|-------------------|--|----------------------|-----------------|--------|-------------------------------|------------------|
|      |       |          | 209 Extn Block | CS(COMM)    | 10/2024     | 04.01.2024        | UNION BANK OF INDIA VS. AMIT PAL SINGH                     | AMIT GUPTA           | 9810224624      |        | amitguptaadvs366@gmail.com    | 04.01.2024       |
|      |       |          | 209 Extn Block | CS(COMM)    | 27/2024     | 11.01.2024        |  | HARDIK BEDI          | 9999968277      |        | hardikbedi2ogmail.com         | 21.12.2023       |
|      |       |          | 209 Extn Block | CS(COMM)    | 28/2024     | 11.01.2024        |  | OJASVI KHANEJA       | 9990503001      |        | khanejalaw@gmail.com          | 02.01.2023       |
|      |       |          | 209 Extn Block | CS(COMM)    | 31/2024     | 12.01.2024        | M/S ZETA BUILDTECH PVT. LTD. VS. M/S MULTICITY HOSPITALITY | RAJEEV KUMAR TEWARI  | 9811231910      |        | r.tewari88@gmail.com          | 12.01.2024       |
|      |       |          | 209 Extn Block | CS(COMM)    | 38/2024     | 16.01.2024        | SUNRISE ENTERPRISE VS. LOOK FOREVER                        | SAMEER SIDHAR        | 944444446565    |        |                               | 16.01.2024       |
|      |       |          | 209 Extn Block | CS(COMM)    | 47/2024     | 20.01.2024        | AIRRELAX INDUSTRIES PVT. LTD VS. AIRFORM SHOES PVT. LTD    | AADESH SARASWAT      | 9999359053      |        | aadesh9696@gmail.com          | 20.01.2024       |
|      |       |          | 209 Extn Block | CS(COMM)    | 53/2024     | 22.01.2024        | SAROGI SUPER SALES PVT. LTD. VS. PRAVEEN KOTHARI           | VARUN BEDI           | 8285672608      |        | advocatevarunbedi@gmail.com   | 22.01.2024       |
|      |       |          | 209 Extn Block | CS(COMM)    | 59/2024     | 23.01.2024        | MOHAN MEAKIN LTD. VS. GOLDENLINE DEVELOPERS PVT LTD        | BISHAN SHARMA        | 7428650450      |        | support@spnlegal.com          | 23.01.2024       |
|      |       |          | 209 Extn Block | CS(COMM)    | 60/2024     | 24.01.2024        | UNION BANK OF INDIA VS. BRINNS APPLIANCES                  | RAJIV SANITARY KUMAR | 9899395409      |        | rajivpathakadvocate@gmail.com | 24.01.2024       |
|      |       |          | 209 Extn Block | OMP(I)/COMM | 4/2024      | 24.01.2024        | SHRIRAM FINAICE LTD. VS. SATYENDRA                         | MANOJ KUMAR          | 9811133644      |        | manojk.adv@gmail.com          | 24.01.2024       |
|      |       |          | 209 Extn Block | OMP(I)/COMM | 5/2024      | 24.01.2024        | SHRIRAM FINAICE LTD. VS. SATYENDRA                         | MANOJ KUMAR          | 9811133644      |        | manojk.adv@gmail.com          | 24.01.2024       |
|      |       |          | 209 Extn Block | OMP(I)/COMM | 6/2024      | 24.01.2024        | SHRIRAM FINAICE LTD. VS. SATYENDRA                         | MANOJ KUMAR          | 9811133644      |        | manojk.adv@gmail.com          | 24.01.2024       |
|      |       |          | 209 Extn Block | CS(COMM)    | 71/2024     | 27.01.2024        | H G OIL CARRIERS VS. GLOBAL SALES INDIA                    | JAGDISH ARORA        | 9711304060      |        | jagdisharora0703@gmail.com    | 27.01.2024       |

| S.No | Court   | District | Court Room     | Case Type          | Case Number              | Date Registration | Petitioner Name VS Respondent   | Advocate           | Advocate Number | Mobile | Advocate email id               | Date of e-filing |
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|      |   |          | 209 Extn Block | CS(COMM)           | 84/2024                  | 29.01.2024        | MOHAN MEAKIN LTD VS. ALVIR REALITY SERVICE  | B.P. SHARMA        | 7428650450      |        | support@spnlegal.com            | 29.01.2024       |
|      |   |          | 209 Extn Block | OMP(I)/COMM        | 12/2024                  | 29.01.2024        | SHRIRAM FINANCE VS. RAJ DEEP SINGH  | MANOJ KUMAR        | 9811133644      |        | manojk.adv@gmail.com            | 29.01.2024       |
|      |   |          | 209 Extn Block | CS(COMM)           | 85/2024                  | 30.01.2024        | PSYCHROMETRIC SOLUTIONS VS. MANOJ KUMAR   | JAI VARDHAN        | 9899053543      |        | advocatejaivardhan@mail.com     | 30.01.2024       |
|      |   |          | 209 Extn Block | CS(COMM)           | 86/2024                  | 30.01.2024        | JAI ENTERPRISES VS. CHANDAN AND CHANDAN INDUSTRIES  | DHRUV DWIVEDI      | 9999653945      |        | dhruvadadv@gmail.com            | 30.01.2024       |
|      |   |          | 209 Extn Block | CS(COMM)           | 91/2024                  | 31.01.2024        | HARISH VERMA VS. JOGINDER PAL SINGH   | HARISH VERMA       | 9868227610      |        | gurusharansingh7610@gmail.com   | 31.01.2024       |
|      |   |          | 209 Extn Block | CS(COMM)           | 92/2024                  | 31.01.2024        | MS. NEW WEMBLEY PRODUCTS LLP VS. MS. JAIN AND SONS  | KARAN KUMAR GOGNA  | 9871499417      |        | karankmargogna.legal@gmail.com  | 31.01.2024       |
| 16   | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | West     | 203 Extn Block | Arbitration        | ARB A (COMM)/4/2024      | 03-01-2024        | Planning And Infrastructural Development Consultants Pvt Ltd Vs Lkt Engineering Consultants Pvt Ltd | SHEKHAR KUMAR      | 8800171837      |        | krvijay97@gmail.com             | 01-01-2024       |
|      |   |          | 203 Extn Block | Civil              | CS (COMM)/12/2024        | 04-01-2024        | Manoj Kumar Vs M/s Abjor Interio  | basant kumar singh | ---             |        | vivekkumar01041994@gmail.com    | 02-01-2024       |
|      |   |          | 203 Extn Block | Civil              | CS (COMM)/24/2024        | 10-01-2024        | Blue Heaven Cosmetics Pvt Ltd Vs DK Traders   | vaibhav verma      | 9874965091      |        | vaibhav.vermaadvocate@gmail.com | 08-01-2024       |
|      |   |          | 203 Extn Block | Civil              | CS (COMM)/25/2024        | 10-01-2024        | Bank Of India Vs Narinder Kumar   | sandeep singh      | 8920646070      |        | sandeepanshlaw@gmail.com        | 09-01-2024       |
|      |   |          | 203 Extn Block | Civil              | CS (COMM)/30/2024        | 11-01-2024        | Super Sign Industries Vs Jay Krishna Industries   | SANJAY KUMAR       | 9968010672      |        | LAWYER.SANJAY@GMAIL.COM         | 10-01-2024       |
|      |   |          | 203 Extn Block | Civil              | CS (COMM)/29/2024        | 11-01-2024        | Aum G Inc Vs Guneet Traders   | rajiv gupta        | 981128732       |        | lawnrajiv@gmail.com             | 10-01-2024       |
|      |   |          | 203 Extn Block | Execution Petition | Execution (Comm)/12/2024 | 15-01-2024        | Avinash Kumar Punjani Vs Sanjeev Bansal   | sudhir anand       | 9560322277      |        | advocatesudhiranand@gmail.com   | 11-01-2024       |

| S.No | Court | District | Court Room     | Case Type         | Case Number          | Date Registration | Petitioner Name VS Respondent  | Advocate Name     | Advocate Number | Mobile | Advocate email id                  | Date of e-filing |
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|      |       |          | 203 Extn Block | Misc. Application | Misc DJ/39/2024      | 15-01-2024        | Vijay Kumar Jain Vs Richmond Global School And Others                      | DEEPAK DAHIYA     | 9711170446      | ----   |                                    | 12-01-2024       |
|      |       |          | 203 Extn Block | Civil             | CS (COMM)/36/2024    | 15-01-2024        | Campus Activewear Limited Vs Gopal Bhatia Proprietor Of M/s Shoes Galaxy   | ANKIT PARASHAR    | 880231640       |        | DELHI@ALBALAWOFFICES.COM           | 15-01-2024       |
|      |       |          | 203 Extn Block | Civil             | CS (COMM)/43/2024    | 18-01-2024        | M/s Navkar International Vs M/s R S Enterprises                            | MOHAN SHARMA      | 9811137173      | ---    |                                    | 16-01-2024       |
|      |       |          | 203 Extn Block | Civil             | CS (COMM)/41/2024    | 18-01-2024        | Saraogi Super Sales Pvt Ltd Vs Vikash Kumar Prop Sri Sai Textile           | VARUN BEDI        | 8285672608      |        | ADVOCATEVARUNBEDI@GMAIL.COM        | 16-01-2024       |
|      |       |          | 203 Extn Block | Civil             | CS (COMM)/42/2024    | 18-01-2024        | Saraogi Super Sales Pvt Ltd Vs Binod Kumar Chawrasia Prop Vikash Readymade | VARUN BEDI        | 8285672608      |        | ADVOCATEVARUNBEDI@GMAIL.COM        | 16-01-2024       |
|      |       |          | 203 Extn Block | Civil             | CS (COMM)/45/2024    | 19-01-2024        | SAHARA TIMBER TRADER Vs G I ENTERPRISES                                    | KARAN PREET SINGH | 9899604908      |        | KARANSAFRON50@GMAIL.COM            | 16-01-2024       |
|      |       |          | 203 Extn Block | Civil             | CS (COMM)/49/2024    | 20-01-2024        | Lashkara Essentials Vs Saurabh Singhal                                     | NIRANJAN KAUR     | 9999337791      |        | LEGAL.SLH@GMAIL.COM                | 19-01-2024       |
|      |       |          | 203 Extn Block | Civil             | CS (COMM)/48/2024    | 20-01-2024        | M/s Gsv Products Vs M/s R Enterprises                                      | SAMEER SIDHAR     | 9999918302      |        | SAMEER.SIDHAR@METROPOLITANLEGAL.IN | 19-01-2024       |
|      |       |          | 203 Extn Block | Civil             | CS (COMM)/56/2024    | 22-01-2024        | Saraogi Super Sales Pvt Ltd Vs Kabita Bhuwania Prop Jagadamba Readymade    | VARUN BEDI        | 8285672608      |        | ADVOCATEVARUNBEDI@GMAIL.COM        | 20-01-2024       |
|      |       |          | 203 Extn Block | Civil             | CS (COMM)/55/2024    | 22-01-2024        | Saraogi Super Sales Pvt Ltd Vs Anil kumar Prop Nicky Exclusive             | VARUN BEDI        | 8285672608      |        | ADVOCATEVARUNBEDI@GMAIL.COM        | 20-01-2024       |
|      |       |          | 203 Extn Block | Civil             | cs (COMM)/62/2024    | 24-01-2024        | Canara Bank Vs M/s Bhardwaj Traders Through Its Proprietor Subodh          | SUMIT VIRMANI     | 9873245548      |        | VIRMANILAWCO@GMAIL.COM             | 23-01-2024       |
|      |       |          | 203 Extn Block | Arbitration       | OMP(I)(COMM)/08/2024 | 24-01-2024        | SHRIRAM FINANCE LTD. V/S AANCHAL   | MANOJ KUMAR       | 9811133644      |        | MANOJK.ADV@GMAIL.COM               | 23-01-2024       |
|      |       |          | 203 Extn Block | Civil             | cs (COMM)/61/2024    | 24-01-2024        | M/S EASTERN BEARING PVT. LTD.  | GAGAN KUMAR       | 9654224557      |        | ADVSUNILSINGHP@GMAIL.COM           | 23-01-2024       |

| S.No           | Court                                       | District               | Court Room     | Case Type                                 | Case Number            | Date Registration | Petitioner Name VS Respondent   | Advocate             | Advocate Number | Mobile | Advocate email id             | Date of e-filing |
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| 17             | SH. SANJAY JINDAL, JUDGE (COMMERCIAL COURT) | West                   | 202 Extn Block | CS (COMM)                                 | CS (COMM)/1/2024       | 02-01-2024        | RSL BIOSCIENCE PVT LTD VS R N PHARMA  | Krishna Singh        | 9818333616      |        | krishnaparmaara@gmail.com     | 23-12-2023       |
|                |   |                        | 202 Extn Block | CS (COMM)                                 | CS (COMM)/17/2024      | 05-01-2024        | UCO BANK VS AMIT VOHRA  | I.S. Chauhan         | 811008367       |        | Ischauhanadv01@gmail.com      | 02-01-2024       |
|                |   |                        | 202 Extn Block | CS (COMM)                                 | CS (COMM)/18/2024      | 05-01-2024        | UNION BANK OF INDIA VS KULDEEP DAGAR  | SAMIT GUPTA          | 9810224624      |        | amitguptaadv366@gmail.com     | 02-01-2024       |
|                |   |                        | 202 Extn Block | CS (COMM)                                 | CS (COMM)/19/2024      | 08-01-2024        | SUPER SIGN INDUSTRIES VS SHANKAR LAL VIKRAMSEN  | SANJAY KUMAR         | 9968010672      |        | lawyer.sanjay@gmail.com       | 03-01-2024       |
|                |   |                        | 202 Extn Block | CS (COMM)                                 | CS (COMM)/20/2024      | 08-01-2024        | SUPER SIGN INDUSTRIES VS POOJA PRIYANKA VANDRASI  | SANJAY KUMAR         | 9968010672      |        | lawyer.sanjay@gmail.com       | 04-01-2024       |
|                |   |                        | 202 Extn Block | CS (COMM)                                 | CS (COMM)/21/2024      | 08-01-2024        | BANK OF BARODA VS SONIA SABHARWAL   | SUMEET ANAND         | 9953154353      |        | sumeetanand.adv@gmail.com     | 04-01-2024       |
|                |   |                        | 202 Extn Block | CS (COMM)                                 | CS (COMM)/22/2024      | 08-01-2024        | GULSHAN SHARMA VS BAJAJ ALLIANZ GENERAL INSURANCE CO LTD THROUGH                        | AKHLAK ALI           | 9350901394      |        | akhlakaliadvocate@gmail.com   | 05-01-2024       |
|                |   |                        | 202 Extn Block | CS (COMM)                                 | CS (COMM)/52/2024      | 09-01-2024        | KISHAN KISHORE TANDON AND SONS HUF Vs RAJOURI GARDEN RESIDENTS CLUB REGD                | DARUN BATRA          | 9873039121      |        | ashishbatra85@gmail.com       | 20-01-2024       |
|                |   |                        | 202 Extn Block | CS (COMM)                                 | CS (COMM)/78/2024      | 11-01-2024        | RISHI PAL SHARMA Vs NEXT GENERATION DEALS I PVT LTD THROUGH ITS MD BRIJESH KUMAR SHARMA | PARTH SHARMA         | 9810866704      |        | advparthsharma3653@gmail.com  | 27-01-2024       |
|                |   |                        | 202 Extn Block | OMP (I) (COMM)                            | CS (COMM)/93/2024      | 20-01-2024        | SATYAPAL MITTAL VS ANOOP GUPTA  | SHRESHTH JAIN        | 9818333616      |        | sareshtjain986@gmail.com      | 30-01-2024       |
|                |   |                        | 202 Extn Block | Misc DJ/63/2024                           | Misc DJ/63/2024        | 16-01-2024        | SHRIRAM FINANCE LTD VS SATYENDRA  | SUDHIR ANAND         | 95603222777     |        | advocatesudhiranand@gmail.com | 24-01-2024       |
|                |   |                        | 202 Extn Block | OMP (I) (COMM)                            | OMP (I) (COMM.)/1/2024 | 16-01-2024        | SHRIRAM FINANCE LTD VS SHIV KR KUSHWAHA   | MANOJ KUMAR          | 9811133644      |        | manojk.adv@gmail.com          | 15-01-2024       |
| 202 Extn Block | OMP (I) (COMM)                              | OMP (I) (COMM.)/2/2024 | 24-01-2024     | PUNJAB NATIONAL BANK VS M/SGM ENTERPRISES | MANOJ KUMAR            | 9811133644        |   | manojk.adv@gmail.com | 15-01-2024      |        |                               |                  |

| S.No | Court   | District | Court Room     | Case Type                 | Case Number            | Date Registration | Petitioner Name VS Respondent  | Advocate             | Advocate Number | Mobile | Advocate email id           | Date of e-filing |
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|      |   |          | 202 Extn Block | OMP (I) (COMM)            | OMP (I) (COMM.)/3/2024 | 25-01-2024        | SAVITA ANAND VS PARVEEN SHARMA   | MANOJ KUMAR          | 9811133644      |        | manojk.adv@gmail.com        | 15-01-2024       |
| 18   | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | West     | 210 Extn Block | CS (COMM)/2/2024          | 2/2024                 | 02-01-2024        | Dileep Sharma V. Kali Charan Sharma  | Rakesh Kumar Shukla  | 9899454835      |        | rks108@gmail.com            | 23-12-2023       |
|      |   |          | 210 Extn Block | CS (COMM)/9/2024          | 9/2024                 | 04.01.2024        | Vee Kay Enterprises V. Subham Printing Press   | Nitin Arora          | 9818189667      |        | nitin.arora465@gmail.com    | 03.01.2024       |
|      |   |          |                | CS (COMM)/13/2024         | 13/2024                | 05.01.2024        | Union Bank Of India Vs Lalit Sharma  | Sumeet Anand         | 9953154353      |        | sumeetanand.adv@gmail.com   | 03.01.2024       |
|      |   |          |                | CS (COMM)/14/2024         | 14/2024                | 05.01.2024        | Bank Of Baroda Vs Deepanshu Dalal  | Arun Nischal         | 9811563623      |        | arunnischal@gmail.com       | 03.01.2024       |
|      |   |          |                | CS (COMM)/26/2024         | 26/2024                | 11-01-2024        | Pankaj Mohan Gombar Vs Pravin Kumar  | Abhay Mani           | 9811329325      |        | mani.abhay@gmail.com        | 09.01.2024       |
|      |   |          |                | Misc DJ/37/2024           | 37/2024                | 15-01-2024        | Satyavir Singh Lakra Vs M/s Alpha Sea And Air Private Limited  | Devender Kr Dhiryan  | 9811403534      |        | devenderdhiryan@gmail.com   | 11.01.2024       |
|      |   |          |                | Execution (Comm.)/13/2024 | 13/2024                | 16-01-2024        | Paras Petro Plast India Pvt Ltd Vs Revlak Technologies Pvt Ltd   | Surinder Jain        | 9312414473      |        | not provided                | 14-1-2024        |
|      |   |          |                | CS (COMM)/39/2024         | 39/2024                | 18-01-2024        | Saraogi Super Sales Pvt Ltd Vs Biswajit Das Prop M/s Das Readymade Center  | Varun Bedi           | 8285672608      |        | advocatevarunbedi@gmail.com | 15-01-2024       |
|      |   |          |                | CS (COMM)/40/2024         | 40/2024                | 18-01-2024        | Mohan Meakin Limited Vs Deep Mohan Singh Arneja  | B.P. Sharma          | 7428650450      |        | support@spnlegal.com        | 15-01-2024       |
|      |   |          |                | CS (COMM)/44/2024         | 44/2024                | 19-01-2024        | Ms Srp Media Through Its Authorised Representative Sh Sudhanshu Priyadarshi Vs Optima Mart Opc Pvt Ltd Through Its | Aanchal Sh Budhiraja | 9654554644      |        | advocatealok1975@gmail.com  | 16-01-2024       |
|      |   |          |                | CS (COMM)/46/2024         | 46/2024                | 20-01-2024        | Stellar Minerals Through Sh Vaibhav Narula Vs 3 D Polymers Through Sole Proprietor Sh Puneet Tal War               | Sahib Kochar         | 9958280740      |        | Law.Sahib@gmail.com         | 19-01-2024       |
|      |   |          |                | Execution (Comm.)/20/2024 | 20/2024                | 22-01-2024        | ASHA RAM AND SONS PVT LTD Vs TARUN BABBAR  | Not provided         | Not provided    |        | Not provided                | nil              |

| S.No | Court | District | Court Room     | Case Type                      | Case Number    | Date Registration | Petitioner Name VS Respondent   | Advocate          | Advocate Number        | Mobile | Advocate email id            | Date of e-filing |
|------|-------|----------|----------------|--------------------------------|----------------|-------------------|---|-------------------|------------------------|--------|------------------------------|------------------|
|      |       |          |                | CS (COMM)/50/2024              | 50/2024        | 22-01-2024        | Saraogi Super Sales Pvt Ltd Vs Moti Lal Tahilyani Prop Moti Vishandas         | Varun Bedi        | 8285672608             |        | advocatevarunbedi@gmail.com  | 19-01-2024       |
|      |       |          | 210 Extn Block | CS (COMM)/51/2024              | 51/2024        | 22-01-2024        | Airrelax Industries Private Limited Vs Airform Shoes Private Limited          | Aadesh Kumar      | Not provided           |        | Not provided                 | 20-01-2024       |
|      |       |          | 210 Extn Block | <b>CS (COMM)/73/2024</b>       | <b>73/2024</b> | <b>27-01-2024</b> | M/s Psa Polymers Pvt. Ltd. Vs M/s Siddarhth Display and Devices Pvt. Ltd. Ors | R.L Bhagat        | 9910639360, 9999653611 |        | rlbajurist@gmail.com         | 27-01-2024       |
|      |       |          | 210 Extn Block | CS (COMM)/57/2024              | 57/2024        | 23-1-2024         | Smt Kamal Vashisht Vs Handa Control System                                    | Avinash Suri      | 844797644              |        | umeshsuriadvocate@gmail.com  | 20-01-2024       |
|      |       |          | 210 Extn Block | CS (COMM)/58/2024              | 58/2024        | 23-1-2024         | Mohan Meakin Limited Vs Expo Media Developers Pvt Ltd                         | B.P. Sharma       | 7428650450             |        | support@spnlegal.com         | 19-01-2024       |
|      |       |          | 210 Extn Block | <b>OMP (I) (COMM.)/11/2024</b> | <b>11/2024</b> | <b>29-01-2024</b> | Shriram Finance Ltd Vs Supreet Singh  | Manoj Kumar       | 9811133645             |        | MANOJK.ADV@GMAIL.COM         | 29-01-2024       |
|      |       |          | 210 Extn Block | <b>CS (Comm.)/79/2024</b>      | <b>79/2024</b> | <b>29-01-2024</b> | Rahul Singla Sole Prop. Of Delhi Polymer Vs Nine Plus Shoes Pvt. Ltd.         | Vishalashkhi Goel | 9582616050             |        | garg.kamakshi.kg@gmail.com   | 29-01-2024       |
|      |       |          | 210 Extn Block | <b>CS (COMM.)/80/2024</b>      | <b>80/2024</b> | <b>29-01-2024</b> | M/s Psa Polymers Pvt. Ltd. Vs M/s Skai Tubes                                  | R.L Bhagat        | 9910639360, 9999653611 |        | rlbajurist@gmail.com         | 25-01-2024       |
|      |       |          | 210 Extn Block | <b>CS (COMM)/81/2024</b>       | <b>81/2024</b> | <b>29-01-2024</b> | State Bank Of India Vs Sanjay Kumar Chaoudhary                                | Swapnika          | 9811896060             |        | kumarashokadvocate@gmail.com | 26-01-2024       |
|      |       |          | 210 Extn Block | <b>CS (COMM)/82/2024</b>       | <b>82/2024</b> | <b>29-01-2024</b> | State Bank Of India Vs Dharmendra   | Shalini Upadhyay  | 9899408618             |        | shaliniadvocate@gmail.com    | 27-01-2024       |
|      |       |          | 210 Extn Block | <b>CS (COMM)/83/2024</b>       | <b>83/2024</b> | <b>29-01-2024</b> | State Bank Of India Vs Deepak Soni  | Shalini Upadhyay  | 9899408618             |        | shaliniadvocate@gmail.com    | 27-01-2024       |
|      |       |          | 210 Extn Block | CS (COMM)/87/2024              | 87/2024        | 30-01-2024        | Virender Kumar Vs Jasmeen Singh Wadhwa  | Mohit Sharma      | 8920146856             |        | jagdishsethi@yahoo.co.in     | 27-01-2024       |
|      |       |          | 210 Extn Block | CS (COMM)/88/2024              | 88/2024        | 30-01-2024        | Mohan Meakin Limited Vs Manjit Singh  | B.P. Sharma       | 7428650450             |        | support@spnlegal.com         | 27-01-2024       |

| S.No | Court  | District | Court Room     | Case Type              | Case Number | Date Registration | Petitioner Name VS Respondent   | Advocate            | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
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|      |  |          | 210 Extn Block | CS (COMM)/89/2024      | 89/2024     | 30-01-2024        | M/s Eastern Bearings Pvt Ltd Vs Mega Steel Industires C   | Gagan Kumar         | 9654224557      |        | advsunilsingh@gm ail.com       | 24-01-2024       |
|      |  |          | 210 Extn Block | CS (COMM)/90/2024      | 90/2024     | 30-01-2024        | Mukesh Kumar Swami Vs M/s Woodtech Interiors Through Its Partners                                   | Rohtash Kanwar      | 9811207995      |        | rohkan147@gmail.co m           | 29-01-2024       |
|      |  |          | 210 Extn Block | OMP (I) (COMM.)/7/2024 | 7/2024      | 24-01-2024        | Shriram Finance Ltd Vs Shiv Kr Kushwaha   | Manoj Kumar         | 9811133645      |        | MANOJK.ADV@GM AIL.COM          | 23-12-2023       |
| 19   | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | West     | 403 Extn Block | CS (COMM)/6/2024       | 6/2024      | 02-01-2024        | Bank Of Baroda Vs Dinesh  | Prayush Parimal     | 9953154353      |        | suprapartnerslegal@g mail.com  | 15-12-2023       |
|      |  |          |                | CS (COMM)/7/2024       | 7/2024      | 02-01-2024        | Bank Of Baroda Vs Biker Shoepe And Anr  | Prayush Parimal     | 9953154353      |        | suprapartnerslegal@g mail.com  | 18-12-2023       |
|      |  |          |                | CS (COMM)/8/2024       | 8/2024      | 04-01-2024        | JIVAA RETAILS INDIA PVT. LTD. Vs UNITED GLASS AND PLYWOOD CO.                                       | Rakesh Kumar Sharma | 9935067770      |        | atul.unitedagencies@ gmail.com | 25-10-2023       |
|      |  |          |                | CS (COMM)/11/2024      | 11/2024     | 04-01-2024        | Punjab National Bank Vs Chawla Book Depot   | Ved Prakash         | 9711900673      |        | Advocateprakashved @gmail.com  | 22-12-2023       |
|      |  |          |                | CS (COMM)/15/2024      | 15/2024     | 05-01-2024        | Rekha Bansal Vs M/s Altime Power Systems Pvt Ltd  | Rohit Goel          | 9312248785      |        |                                | 22-12-2023       |
|      |  |          |                | CS (COMM)/16/2024      | 16/2024     | 05-01-2024        | Ashok Bansal Vs M/s Altime Power Systems Pvt Ltd  | Rohit Goel          | 9312248785      |        |                                | 26-12-2023       |
|      |  |          |                | CS (COMM)/23/2024      | 23/2024     | 10-01-2024        | Entertainment Network India Ltd Vs Ashish Guliani   | aditi Tuteja        | 9999630431      |        | aditituteja15@gmail.c om       | 06-01-2024       |
|      |  |          |                | ARB. A. (COMM.)/5/2024 | 5/2024      | 11-01-2024        | Planning And Infrastructural Development Consultants Pvt Ltd Vs Lkt Engineering Consultants Pvt Ltd | Vijay Kumar         | 9810763003      |        | krvijay97@gmail.com            | 26-12-2023       |
|      |  |          |                | ARB. A. (COMM.)/6/2024 | 6/2024      | 11-01-2024        | Planning And Infrastructural Development Consultants Pvt Ltd Vs Lkt Engineering Consultants Pvt Ltd | Vijay Kumar         | 9810763003      |        | krvijay97@gmail.com            | 26-12-2023       |
|      |  |          |                | CS (COMM)/32/2024      | 32/2024     | 15-01-2024        | State Bank Of India Vs Rahul  | Rajiv Kumar Thakur  | 9990781015      |        | thakur.rajiv1985@gm ail.com    | 11-01-2024       |

| S.No | Court | District | Court Room | Case Type                 | Case Number | Date Registration | Petitioner Name VS Respondent   | Advocate Name | Advocate Number | Mobile | Advocate email id             | Date of e-filing |
|------|-------|----------|------------|---------------------------|-------------|-------------------|---|---------------|-----------------|--------|-------------------------------|------------------|
|      |       |          |            | CS (COMM)/33/2024         | 33/2024     | 15-01-2024        | State Bank Of Inida Vs Rakesh Kumar   | Rajiv Thakur  | 9990781015      |        | thakur.rajiv1985@gmail.com    | 11-01-2024       |
|      |       |          |            | CS (COMM)/34/2024         | 34/2024     | 15-01-2024        | M/s Zeta Buildtech Pvt Ltd Vs Nova Garments Pvt Ltd                               | Rajeev Tiwari | 9312276651      |        | r.tewari88@gmail.com          | 08-12-2023       |
|      |       |          |            | CS (COMM)/35/2024         | 35/2024     | 15-01-2024        | Zeta Buildtech Pvt Ltd Vs M/s Path2Way Hr Solutions Pvt Ltd                       | Rajeev Tiwari | 9312276651      |        | r.tewari88@gmail.com          | 03-01-2024       |
|      |       |          |            | CS (COMM)/37/2024         | 37/2024     | 15-01-2024        | Amit Sharma Vs Shiv Enterprises   | Deepak Grover | 9582948804      |        | shapelegalteam@gmail.com      | 11-01-2024       |
|      |       |          |            | Execution (Comm.)/14/2024 | 14/2024     | 16-01-2024        | Manish Gupta Vs Pret Study By Janak Fashions Pvt Ltd                              |               |                 |        |                               |                  |
|      |       |          |            | Execution (Comm.)/21/2024 | 21/2024     | 22-01-2024        | Garima Kumar Vs Bharat Lalwani  |               |                 |        |                               |                  |
|      |       |          |            | CS (COMM)/54/2024         | 54/2024     | 22-01-2024        | Saraogi Super Sales Pvt Ltd Vs Kanhaiya Agrawal Prop Gajanand Garments            | Varun Bedi    | 7008900552      |        | agrawal.kanhiya2013@gmail.com | 19-01-2024       |
|      |       |          |            | OMP (I) (COMM.)/9/2024    | 9/2024      | 24-01-2024        | SHRIRAM FINANCE LIMITED Vs Deepak Dagar   | MANOJ KUMAR   | 9811133644      |        |                               | 22-01-2024       |
|      |       |          |            | OMP (I) (COMM.)/10/2024   | 10/2024     | 24-01-2024        | Shriram Finance Limited Vs Manish   | MANOJ KUMAR   | 9811133644      |        |                               | 22-01-2024       |
|      |       |          |            | Counter Claim/5/2024      | 5/2024      | 25-01-2024        | DR. VEENA KACHHWAH Vs M/S EURIZONE EDUCATION PVT LTD                              | Harish Malik  | 7838855710      |        | malik.harish01@gmail.com      | 25-01-2024       |
|      |       |          |            | CS (COMM)/63/2024         | 63/2024     | 25-01-2024        | Mohan Meakin Limited Vs Fortune Health Care Services Pvt Ltd                      | Bishan Shrma  | 9810552424      |        | support@SPNLEGAL.COM          | 22-01-2024       |
|      |       |          |            | CS (COMM)/64/2024         | 64/2024     | 25-01-2024        | A And S Steel Private Limited Vs Smt Aradhana Tiwari, Prop Footlife India Company | shiven Banga  | 7838443353      |        | advshivenbanga@gmail.com      | 22-01-2024       |
|      |       |          |            | CS (COMM)/65/2024         | 65/2024     | 25-01-2024        | A And S Steel Private Limited Vs Shri Abdul Rahaman, Prop G P Traders             | shiven Banga  | 7838443353      |        | advshivenbanga@gmail.com      | 22-01-2024       |

| S.No | Court   | District              | Court Room     | Case Type                 | Case Number | Date Registration | Petitioner Name VS Respondent                        | Advocate            | Advocate Number        | Mobile | Advocate email id             | Date of e-filing |
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|      |   |                       |                | CS (COMM)/69/2024         | 69/2024     | 25-01-2024        | Airens Marketing Private Ltd Vs Rajat Gupta          | Yogesh Vidyakar     | 8447592082             |        | yogesho88@gmail.com           | 15-01-2024       |
|      |   |                       |                | CS (COMM)/70/2024         | 70/2024     | 25-01-2024        | Canara Bank Vs Dhruv Munjal                          | Sudesh Ranjan Singh | 9313725724             |        | dhruvmunjal36@Yahoo.com       | 24-01-2024       |
|      |   |                       |                | CS (COMM)/74/2024         | 74/2024     | 27-01-2024        | Ramesh Tagraj Bhansali Vs Kailash Kumar              | Mukesh Aggarwal     | 9911616758             |        | Goyaltani132@gmail.com        | 24-01-2024       |
|      |   |                       |                | CS (COMM)/75/2024         | 75/2024     | 27-01-2024        | Rajendra Prasad Agrawal Vs Javed Khan                | tanya Goyal         | 9811365575             |        | mukesh_aggarwaln25a@yahoo.com | 25-01-2024       |
|      |   |                       |                | OMP (I) (COMM.)/13/2024   | 13/2024     | 29-01-2024        | Shriram Finance Ltd Vs Deeksha Bhalla                | MANOJ KUMAR         | 9811133644             |        |                               | 26-01-2024       |
|      |   |                       |                | Execution (Comm.)/28/2024 | 28/2024     | 29-01-2024        | M/s Aar Kay Fin Lease Pvt Ltd Vs Mithlesh and Others |                     |                        |        |                               |                  |
|      |   |                       | 403 Extn Block | CS (COMM)/76/2024         | 76/2024     | 29-01-2024        | M/s Sirca Paints India Limited Vs Ansaar Traders     | Parth Sharma        | 9810866704             |        | advparthsharma3653@gmail.com  | 15-01-2024       |
|      |   |                       |                | CS (COMM)/77/2024         | 77/2024     | 29-01-2024        | Priyanka Mittal Vs Ajnara India Limited              |                     |                        |        |                               |                  |
|      |   |                       |                | CS (COMM)/94/2024         | 94/2024     | 31-01-2024        | Mohan Meakin Limited Vs Pioneer Gel Private Limited  | Bishan Shrma        | 9810552424             |        | support@SPNLEGAL.COM          | 31-01-2024       |
| 20   | SH. ANURAG SAINI<br>DISTRICT JUDGE<br>(COMMERCIAL COURT)-01 | NEW DELHI<br>DISTRICT |                | CS(COMM)                  | 2/2024      | 02.01.2024        | PRAHLAD SINGH VS. RAJENDRA VERMA                     | RAJENDRA KR. SINGH  | 9999767535,            |        | RAJADVOCATE1975@GMAIL.COM     | 20.12.2023       |
|      |   |                       |                | CS(COMM)                  | 3/2024      | 02.01.2024        | SBI VS. VIJAY  | SHIV K TYAGI        | 9811059032, 9643242952 |        | SHIVKTYAGI1@GM AIL.COM        | 21.12.2023       |
|      |   |                       |                | CS(COMM)                  | 4/2024      | 02.01.2024        | SBI VS. RAM CHANDER                                  | SHIV K TYAGI        | 9811059032, 9643242952 |        | SHIVKTYAGI1@GM AIL.COM        | 21.12.2023       |
|      |   |                       |                | CS(COMM)                  | 6/2024      | 02.01.2024        | SBI VS. ZAKIR HUSSAIN                                | SHIV K TYAGI        | 9811059032, 9643242952 |        | SHIVKTYAGI1@GM AIL.COM        | 23.12.2023       |

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|------|-------|----------|------------|---------------|-------------|-------------------|--|-----------------------------|----------------------------|--------|---|------------------|
|      |       |          | 1          | CS(COMM)      | 7/2024      | 03.01.2024        | M/S FIRST FIDDLE F AND B PVT. LTD. VS. A.A. VENTURES   | RITESH SAXENA, MEGHA SHARMA | 8802101274                 |        | RITESH@THELAWCARE.IN                                  | 22.12.2023       |
|      |       |          | 1          | COUNTER CLAIM | 1/2024      | 04.01.2024        | M/S SALASAR OIL AGENCY VS. VALVOLINE CUMMINS PVT. LTD. | VARUN GUPTA                 | +91 9810476767, 8826261410 |        | advocateguptavarun@gmail.com; adv.01shubham@gmail.com | 03.01.2024       |
|      |       |          | 1          | EX(COMM.)     | 2/2024      | 04.01.2024        | LIVING MEDIA INDIA LIMITED VS. MEDIATRIX ADVERTISING   | SHAHRUKH EJAZ HARNEK KAUR   | 7838390214                 |        | SHAHRUKHEJAZ@HOTMAIL.COM                              | 14.12.2023       |
|      |       |          | 1          | OMP (COMM)    | 2/24        | 05.01.2024        | LAVA INTERNATIONAL VS. VIMARSH MARKETINMG              | PRADEEP BHARDWAJ            | 8920085456, 011-233883056  |        | DATTACOADVOCATES@GMAIL.COM                            | 22.12.2022       |
|      |       |          | 1          | CS(COMM)      | 15/2024     | 05.01.2024        | BANK OF INDIA VS. BISH AMBER SINGH                     | V.P. TIWARI                 | 9990182901                 |        | VPTIWARIADVOVATE@GMAIL.COM                            | 22.12.2023       |
|      |       |          | 1          | CS(COMM)      | 14/2024     | 05.01.2024        | BANK OF INDIA VS. GHANSHYAM RAI                        | V.P. TIWARI                 | 9990182901                 |        | VPTIWARIADVOVATE@GMAIL.COM                            | 22.12.2023       |
|      |       |          | 1          | CS(COMM)      | 13/2024     | 05.01.2024        | SBI VS. RANI PROWAL                                    | SHIV K TYAGI                | 9811059032, 9643242952     |        | SHIVKTYAGI@GMAIL.COM                                  | 4.1.2024         |
|      |       |          | 1          | CS(COMM)      | 12/2024     | 05.01.2024        | MANJ CHITKAM VS. DILSHAD BEGUM AND ANR.                | SIDDHANT SHARMA             | 9911440333                 |        | SIDDHANTSHARMAADV@GMAIL.COM                           | 12.12.2023       |
|      |       |          | 1          | CS(COMM)      | 16/2024     | 05.01.2024        | SBI VS. MR. UMMED KHAN                                 | SHIV K TYAGI                | 9811059032, 9643242952     |        | SHIVKTYAGI@GMAIL.COM                                  | 4.1.2021         |
|      |       |          | 1          | CS(COMM)      | 17/2024     | 05.01.2024        | SBI VS. VISHAL KUMAR                                   | SHIV K TYAGI                | 9811059032, 9643242952     |        | SHIVKTYAGI@GMAIL.COM                                  | 4.1.2024         |
|      |       |          | 1          | OMP(I)COMM    | 2/2024      | 08.01.2024        | AXIS BANK LTD. VS. MR. GURPREET SING GREWAL            | ANUPAM SINGH                | 9654926809                 |        | ANUPAMSINGH@GMAIL.COM                                 | 3.1.2024         |
|      |       |          | 1          | CS(COMM)      | 19/2024     | 08.01.2024        | PUNJAB NATIONAL BANK VS. SHEEL CHOPRA                  | PRATAP CHANDRA RANA         | 9990366723                 |        | PRANA25000@GMAIL.COM                                  | 22.12.2023       |
|      |       |          | 1          | CS(COMM)      | 20/2024     | 08.01.2024        | SBI VS. NEERAJ KAPOOR                                  | VARUN CHANDIOK              | 9818365119                 |        | CHAMBESOFVARUNCHANDIOK@GMAIL.COM                      | 5.1.2024         |

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|      |       |          | 1          | CS(COMM)   | 22/2024     | 09.01.2024        | M/S BRM LEAVE AND PVT. LTD. VS. SHRI SHIVAM DHAMA AND ANR. | RUCHIR BATRA        | 9811278762             |        | ADV.RUCHIRBATRA@GMAIL.COM          | 4.1.2024         |
|      |       |          | 1          | OMP(I)COMM | 3/2024      | 09.01.2024        | AXIS BANK LTD. VS. MR. KULDEEP SINGH AND ANR.              | ANUPAM SINGH        | 9654926809             |        | ANUPAMSINGH@GMAIL.COM              | 3.1.2024         |
|      |       |          | 1          | CS(COMM)   | 21/2024     | 09.01.2024        | NEXT RADIO LTD. ROCIO INDUSTRIES PVT. LTD.                 | RAHUL MALHOTRA      | 9899218215             |        | RAHULSSMALHOTRA@GMAIL.COM          | 22.12.2023       |
|      |       |          | 1          | CS(COMM)   | 27/2024     | 11.01.2024        | M/S BAJAJ RUBBER VS. SARASWATI                             | S.S. KHATRI         | 9818834488             |        | KHATRIADVOCATE@GMAIL.COM           | 8.1.2024         |
|      |       |          | 1          | OMP(I)COMM | 4/2024      | 11.01.2024        | ACCELEMATE PRODUCT VS. REEJH ESSENTIAL                     | GAUSAVJAIN          | 9289028200             |        | CONTACT@LEXSTONEGROUP.COM          | 6.1.2024         |
|      |       |          | 1          | CS(COMM)   | 30/2024     | 11.01.2024        | YGL LOGISTICS PVT LTD. VS. MANGLAM                         | UDAY KUMAR          | 8882303942             |        | ADVUDAYKUMAR@GMAIL.COM             | 22.12.2022       |
|      |       |          | 1          | CS(COMM)   | 29/2024     | 11.01.2024        | M/S PRAKASH MASALA VS. DEVI SHAKTI                         | IAK ASSOCIATES      | 9999448797             |        | KUSHAGRABANSAL@AKASSOCIATES.ORG.IN | 16.12.2023       |
|      |       |          | 1          | CS(COMM)   | 32/2024     | 12.01.2024        | M/S ELECTROSPARK ENCLOSURES VS. SH. SUNIL KUMAR            | ROHIT GOEL          | 9312248785             |        | ROHIGOEL11975@GMAIL.COM            | 5.1.2024         |
|      |       |          | 1          | CS(COMM)   | 33/2024     | 12.01.2024        | KARISHMA PAUL VS. SATISH MALIK                             | RAJAT AHUJA         | 9711561885, 7011908279 |        | RAJATA.LAW@MAIL.COM                | 6.1.2024         |
|      |       |          | 1          | CS(COMM)   | 34/2024     | 12.01.2024        | SH. RAJ RAI VS. M/S KDP INFRASTRUCTURE                     | RAJEEV KR.          | 98999027104            |        | LIBRAADV73@MAIL.COM                | 21.12.23         |
|      |       |          | 1          | EX(COMM.)  | 9/2024      | 15.01.2024        | M/S AWP ASSISTANCE VS. VOLER CAR PVT. LTD.                 | DR. VIKRANT NARAYAN | 9868576256             |        | VIKRANTVASUDEVA@GMAIL.COM          | 6.1.2024         |
|      |       |          | 1          | CS(COMM)   | 42/2024     | 15.01.2024        | DEUTSCHE BANK LTD. VS. MR. SUBODH KUMAR                    | SURI AND COMPANY    | 9971357074             |        | LITIGATION@SURI.CO.IN              | 22.12.2023       |
|      |       |          | 1          | CS(COMM)   | 43/2024     | 15.01.2024        | DEUTSCHE BANK LTD. VS. MR. MUKESH CHAND                    | SURI AND COMPANY    | 9971357074             |        | LITIGATION@SURI.CO.IN              | 5.1.2024         |

| S.No | Court | District | Court Room | Case Type  | Case Number | Date Registration | Petitioner Name VS Respondent   | Advocate                         | Advocate Number        | Mobile | Advocate email id                                   | Date of e-filing |
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|      |       |          | 1          | CS(COMM)   | 44/2024     | 15.01.2024        | DEUTSCHE BANK LTD. VS. MR. CHANDAR PRAKASH                              | SURI AND COMPANY                 | 9971357074             |        | LITIGATION@SURI.CO.IN                               | 2.1.2024         |
|      |       |          | 1          | CS(COMM)   | 45/2024     | 15.01.2024        | DEUTSCHE BANK LTD. VS. MR. CHANDAR PRAKASH                              | SURI AND COMPANY                 | 9971357074             |        | LITIGATION@SURI.CO.IN                               | 2.1.2024         |
|      |       |          | 1          | CS(COMM)   | 47/2024     | 15.01.2024        | BANK OF INDIA VS. MOHD. MANJUR ALAM                                     | SANDEEP SINGH                    | 8920646070             |        | SANDEEPANSHLAW@GMAIL.COM                            | 5.1.2024         |
|      |       |          | 1          | CS(COMM)   | 41/2024     | 15.01.2024        | WINGS PHARMACEUTICAL PVT. LTD. VS. FAIR FORD PHARMACEUTICAL             | SIDDHARTH BAMBHA AND LUV VIRMANI | 9811327014             |        | SIDDHARTHAMBHA@GMAIL.COM                            | 10.1.2024        |
|      |       |          | 1          | CS(COMM)   | 40/2024     | 15.01.2024        | WINGS PHARMACEUTICAL PVT. LTD. VS. VEEON HEALTHCARE                     | SIDDHARTH BAMBHA AND LUV VIRMANI | 9811327014             |        | SIDDHARTHAMBHA@GMAIL.COM                            | 10.1.2024        |
|      |       |          | 1          | CS(COMM)   | 46/2024     | 15.01.2024        | WINGS PHARMACEUTICAL PVT. LTD. VS. INDKUS BIOTECH                       | SIDDHARTH BAMBHA AND LUV VIRMANI | 9811327014             |        | SIDDHARTHAMBHA@GMAIL.COM                            | 10.1.2024        |
|      |       |          | 1          | CS(COMM)   | 56/2024     | 16.01.2024        | WINGS PHARMACEUTICAL PVT. LTD. VS. HELBREDE HEALTHCARE PVT. LTD.        | ROHIT BOHRA                      | 9911000651             |        | SIDDHARTHAMBHA@GMAIL.COM, ROHIT@BAMBHAA.NDNANDAN.IN | 15.1.2024        |
|      |       |          | 1          | CS(COMM)   | 55/2024     | 16.01.2024        | WINGS PHARMACEUTICAL PVT. LTD. VS. CELEBRITY BIOPHARMA                  | SIDDHARTH BAMBHA AND LUV VIRMANI | 9911000651             |        | SIDDHARTHAMBHA@GMAIL.COM, ROHIT@BAMBHAA.NDNANDAN.IN | 10.1.2024        |
|      |       |          | 1          | CS(COMM)   | 57/2024     | 16.01.2024        | DEUTSCHE AG VS. M/S RPS MANAGEMENT CONSULTANT                           | SURI AND COMPANY                 | 9971357074             |        | LITIGATION@SURI.CO.IN                               | 05.01.2024       |
|      |       |          | 1          | CS(COMM)   | 58/2024     | 16.01.2024        | DEUTSCHE AG VS. M/S PRINCE LIFTA MOBITECH PVT. LTD.                     | SURI AND COMPANY                 | 9971357074             |        | LITIGATION@SURI.CO.IN                               | 05.01.2024       |
|      |       |          | 1          | OMP (COMM) | 9/2024      | 16.01.2024        | TEJASVI RAGHUNATH AND ANR. VS. IIFL HOME FINANCE LTD. AND ANR.          | AMAR VIVEK AGGARWAL CHITWAN GOD  | 9811631979, 9814027754 |        | SAISADANLAW@GMAIL.COM, CHITWANGODAA25@GMAIL.COM     | 10.1.2024        |
|      |       |          | 1          | CS(COMM)   | 59/2024     | 16.01.2024        | BANK OF BARODA Vs M/S A AND A PACKAGING AND OTHERS                      | DEEPAK VERMA                     | 9810441022             |        | NOT FILED   | 26.10.2024       |
|      |       |          | 1          | OMP (COMM) | 10/2024     | 16.01.2024        | SOHAN LAL COMMODITY MANAGEMENT PVT. LTD. AND ORS. Vs ASHOK KUMAR MITTAL | RAHAT BANSAL                     | 9899057063             |        | ADVRAHATBANSAL@GMAIL.COM                            | 09.01.2024       |

| S.No | Court | District | Court Room | Case Type  | Case Number | Date Registration | Petitioner Name VS Respondent  | Advocate                          | Advocate Number        | Mobile | Advocate email id                                | Date of e-filing |
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|      |       |          | 1          | CS(COMM)   | 61/2024     | 18.01.2024        | SH. BHIM SINGH VS. PETUNIA BEAUTIFY AND CARE PVT. LTD.                         | AMIT DHAKA AND ASSOCIATES         | 9911567714             |        | AMITDHAKATHELA WYER@GMAIL.COM                    | 22.12.2023       |
|      |       |          | 1          | CS(COMM)   | 62/2024     | 18.01.2024        | M/S ZAK GLOBAL SERVICES PVT. LTD. VS. M/S SHRACHI BURDMAN DEVELOPERS PVT. LTD. | AKSHAYA AGGARWAL AND DEEPAK JOSHI | 9999777687, 9873580987 |        | LEXYANTRA@GMAIL.COM                              | 05.01.2024       |
|      |       |          | 1          | CS(COMM)   | 63/2024     | 18.01.2024        | CANARA BANK VS. LATE MR. SRINIVASAM  | KAVINDRA SOLANKI                  | 9873099775             |        | KAVINDRA@RUDR ALEGAL.COM                         | 12.12.2023       |
|      |       |          | 1          | CS(COMM)   | 64/2024     | 18.01.2024        | CANARA BANK VS. OMVATI AND ORS.  | ANIL KR. SINGH                    | 9810288424             |        | ANILSINGHANDCOMPANY@GMAIL.COM                    | 19.12.2023       |
|      |       |          | 1          | CS(COMM)   | 65/2024     | 18.01.2024        | CANARA BANK VS. LATE IHD SALES   | KAVINDRA SOLANKI                  | 9873099775             |        | KAVINDRA@RUDR ALEGAL.COM                         | 9.1.2024         |
|      |       |          | 1          | OMP (COMM) | 12/2024     | 19.01.2024        | OIL AND NATURAL GAS CORPORATION LTD. VS. SAKLEYS HOSPITALITY SERVICES          | NITIKA GROVER, MAYEN PRASAD,      | 9996450083, 9971887197 |        | NITIKAGROVER459@GMAIL.COM, MAYANPRASAD@GMAIL.COM | 11.1.2024        |
|      |       |          | 1          | CS(COMM)   | 68/2024     | 19.01.2024        | SBI VS. MR. SYE MASUD KAMAL NIZAM  | K.K. SINGH                        | 9810343732             |        | KSIGH1123@REDIFFMAIL.COM                         | 10.1.2024        |
|      |       |          | 1          | EX(COMM.)  | 10/2024     | 19.01.2024        | M/S S AND S TECHNOCRATES VS. M/S INDIA BULLS CONSTRUCTION                      | DHRUV ROHATGI                     | 9891558131             |        | DHRUV@ROHATGI LAW.COM                            | 10.1.2024        |
|      |       |          | 1          | EX(COMM.)  | 11/2024     | 19.01.2024        | ICICI BANK LTD. VS. SUSHMITA DUTT  | AMRENDRA KR.                      | 9871040589, 999243349  |        | INDOLEXLAW@GMAIL.COM                             | 05.1.2024        |
|      |       |          | 1          | OMP(I)COMM | 6/2024      | 19.01.2024        | ADITYA BIRLA FINANCE LTD. FLORENCOHEALTHCARE SERVICE                           | AJAY UPPAL                        | 984740125              |        | VIRTUOUS.PEOPLE@GMAIL.COM                        | 9.1.2024         |
|      |       |          | 1          | MISC DJ    | 149/2024    | 19.01.2024        | PUNJAB NATIONAL BANK VS. SH. MOHD. UMAR  | ARUN KUMAR SHUKLA                 | 931240029              |        | CONNECT@SNSLEGAL.IN                              | 11.1.2024        |
|      |       |          | 1          | CS(COMM)   | 72/2024     | 20.01.2024        | BANK OF INDIA VS. ANKIT GOYAL  | GAURAV DUA                        | 9910599511             |        | GAURAVDUA8@GMAIL.COM                             | 15.1.2024        |
|      |       |          | 1          | CS(COMM)   | 73/2024     | 20.01.2024        | BANK OF INDIA VS. ARUN ENTERPRISE  | DR. SUMIT KUMAR                   | 8826307745             |        | SUMITKUMAR.ENL U271@GMAIL.COM                    | 6.1.2024         |

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|      |       |          | 1          | OMP (COMM) | 16/2024     | 20.01.2024        | M/S VRS FOODS LTD. VS. M/S GENESIS BCW PVT. LTD.                                       | MSKUMAR VIKAM                            | 9810903831             |        | NOT FILED                     | 6.1.2024         |
|      |       |          | 1          | OMP(I)COMM | 7/2024      | 20.01.2024        | JAWAHAR LAL VS. M/S SHIPRA STATE LTD.  | PALLAVI PRATAP                           | 9999990078             |        | PALLAVIPRATAP@HOTMAIL.COM     | 15.1.2024        |
|      |       |          | 1          | OMP(I)COMM | 8/2024      | 20.01.2024        | COFCO INTERNATIONAL INDIA PVT. LTD. VS. CHANDAKA ENTERPRISES                           | RAMESH C. KAINTHOLA                      | 98101262780            |        | RCKLAWADVISORS@GMAIL.COM      | 9.1.2024         |
|      |       |          | 1          | MISC DJ    | 182/2024    | 22.01.2024        | GAURAVJEET SINGH KOCHAR VS. VINEET GUPTA   | VINOD MAHLA AND ASSOCIATES               | 9311623370             |        | NOT FILED                     | 15.1.2024        |
|      |       |          | 1          | EX(COMM.)  | 13/2024     | 22.01.2024        | G.A.S. LOGISTICS VS. AL NOOR EXPERT  | SHASHA JAIN AND TARUN LAL AND ASSOCIATES | 8587859529, 9810641240 |        | LALJAIN.ADV@GMAIL.COM         | 16.1.2024        |
|      |       |          | 1          | OMP(I)COMM | 9/2024      | 22.01.2024        | HERO FINCORP LTD. VS. LAKSHMI DEVI K.  | MAYANK MAHAJAN                           | 9873347330             |        | MAYANK_MHAJA No5@YAHOO.COM    | 16.1.2024        |
|      |       |          | 1          | OMP (COMM) | 13/2024     | 11.01.2024        | RAILWAY ADMINISTRATIVE VS. M/S HIND TERMINALS PVT. LTD.                                | VIJAY JOSHI AND INDU SHEKHA              | 9873677817             |        | ADVOCATEVIJAYJOSHI@GMAIL.COM  | 4.1.2024         |
|      |       |          | 1          | CS(COMM)   | 75/2024     | 22.01.2024        | HT MEDIA LTD. VS. SIGNET MEDIA SERVICE PVT. LTD.                                       | LEGAL KNIGHTS LAW FIRM                   | 9999886478             |        | NOT FILED                     | 10.1.2024        |
|      |       |          | 1          | CS(COMM)   | 78/2024     | 23.01.2024        | CANARA BANK VS. ROHAN AUTOMOTIVE EQUIPMENT   | PRISTINE LAW CARE                        | 8586883779             |        | PRISTINELAWCARE1@GMAIL.COM    | 20.1.2024        |
|      |       |          | 1          | CS(COMM)   | 81/2024     | 24.01.2024        | ELEVAR SPORTS PVT. LTD. VS. INTUTIVE SPORTS TECHNOLOGIES AND APPLIED SCIENCE PVT. LTD. | RICHA PANDEY, ABHILASH GUPTA,            | 9718747666             |        | DEL@KRISHNAANDSAURASTRI.COM   | 18.1.2024        |
|      |       |          | 1          | CS(COMM)   | 80/2024     | 24.01.2024        | HT MEDIA LTD. VS. BHARAT MEDIA LLC THROUGH ITS FOUNDER                                 | MADUR DHINGRA                            | 9999467283             |        | RAKESH@AMSASSOCIATES.CO.IN    | 20.1.2024        |
|      |       |          | 1          | OMP (COMM) | 19/2024     | 27.01.2024        | K. RAMACHANDRAN VS. THE NATIONAL HIGHWAYS AUTHORITY OF INDIA                           | SONAKSHI MALHAN AND SAJAL JAIN           | 9773885024             |        | SAJALSJAIN@OUTLOOK.COM        | 18.1.2024        |
|      |       |          | 1          | CS(COMM)   | 85/2024     | 29.01.2024        | RAJEEV ARORA VS. AXIS BANK LTD. AND ANR.   | ASHISH AGGARWAL                          | 9811734395             |        | AMITBHATNAGAR@INTELLECTLP.COM | 27.1.2024        |

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|      |   |                    | 1          | CS(COMM)   | 86/2024     | 29.01.2024        | SBI VS. MR. RAM NARESH  | R. N. SINGH AND ASSOCIATES        | 9868523230, 8076466594 |        | ADVRNARAYAN@GMAIL.COM          | 15.1.2024        |
|      |   |                    | 1          | CS(COMM)   | 87/2024     | 29.01.2024        | M/S JAY AMBE LOGISTICS VS. M/S PRIMA TEL FIBCOM LTD.            | KULDEEP SINGH AND ROHIT JAIN      | NOT FILED              |        | ADV.KULDEEP93@GMAIL.COM        | 18.1.2024        |
|      |   |                    | 1          | OMP (COMM) | 20/2024     | 30.01.2024        | CUREFIT HEALTHCARE PVT. LTD. VS. OYO HOTELS AND HOMES PVT. LTD. | VIBHOR AGGARWAL, BHUPINDER YADAV, | 9717488878             |        | ALCHAMBERS.GAURUGRAM@GMAIL.COM | 06.1.2024        |
|      |   |                    | 1          | OMP (COMM) | 22/2024     | 31.01.2024        | TAMILNADE SMALL INDUSTRIES VS. M/S VEDANGSOFT P. LTD.           | B. KARUNAKARAN AND ORS.           | 9717488878             |        | KARUNA80ADVC@GMAIL.COM         | 22.1.2024        |
|      |   |                    | 1          | OMP (COMM) | 23/2024     | 31.01.2024        | TAMILNADE SMALL INDUSTRIES VS. M/S VEDANGSOFT P. LTD.           | B. KARUNAKARAN AND ORS.           | 9717488878             |        | KARUNA80ADVC@GMAIL.COM         | 15.1.2024        |
|      |   |                    | 1          | CS(COMM)   | 93/2024     | 31.01.2024        | SBI VS. SH. ABHISHEK GARODIA                                    | VIJAY PRAKASH                     | 9810210832             |        | NOT FILED                      | 18.1.2024        |
|      |   |                    | 1          | CS(COMM)   | 94/2024     | 31.01.2024        | SBI VS. SH. SUNIL KUMAR   | VIJAY PRAKASH                     | 9810210832             |        | NOT FILED                      | 18.1.2024        |
|      |   |                    | 1          | MISC DJ    | 3/2024      | 31.01.2024        | NDMC VS. M/S RAJ BUILDERS                                       | NILESH SAWHNEY                    | 9873176033             |        | NILESH.ADVOCATE@GMAIL.COM      | 03.01.2024       |
|      |   |                    | 1          | MISC DJ    | 4/2024      | 03.01.2024        | MITA INDIA PVT. LTD. VS. A.R. COATING                           | LAKSHAY SAWHNEY                   | 9811870224             |        | SSLAW316@GMAIL.COM             | 03.01.2024       |
|      |   |                    | 1          | CS(COMM)   | 25/2024     | 10.01.2024        | SBI VS. SANTOSH YADAV   | SHIV K TYAGI                      | 9811059032, 9643242952 |        | SHIVKTYAGI1@GMAIL.COM          | 04.01.2024       |
|      |   |                    | 1          | CS(COMM)   | 26/2024     | 10.01.2024        | SBI VS. MRADUL KUMAR GUPTA                                      | SHIV K TYAGI                      | 9811059032, 9643242952 |        | SHIVKTYAGI1@GMAIL.COM          | 04.01.2024       |
|      |   |                    | 1          | EX(COMM.)  | 6/2024      | 10.01.2024        | MURLI KUMAR VS. UNION OF INDIA                                  | SEEMA SINGH                       | 8505902233             |        | NOT FILED                      | 22.12.2023       |
| 21   | SH. VIDYAPRAKASH, DISTRICT JUDGE (COMMERCIAL) | NEW DELHI DISTRICT | 25         | CS (COMM.) | 01/2024     | 02.01.2024        | MOLD TEK PACKAGING LTD Vs NEWAY INDUSTRIES Bansal(P),           | SHRAVAN KUMAR BANSA               | 9990605966             |        | UNITEDMARK@UNITEDANDUNITED.COM | 12.12.2023       |

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|      | COURT) |          | 25         | OMP(I)COMM | 01/2024     | 02.01.2024   | M/S CLIX CAPITAL SERVICE Vs KHAIR DIAGNOSTIC CENTRE | SH. RAVI SHANKAR GARG | 9811252038      |                               | advocatersgarg@gmail.com | 12.12.2024       |
|      |        | 25       | CS (COMM.) | 08/2024    | 04.01.2024  | SHIVAM UDYOG PVT LTD Vs M/S ANKUSH PUBLICATION PVT LTD     | SHEMANT GUPTA                                       | 9811085066            |                 | vakilhra@hotmail.com          | 23.12.2023               |                  |
|      |        | 25       | OMP(COMM)  | 01/2024    | 04.01.2024  | CHANDA ENTERPRISES Vs COFCOM INTERNATIONAL                 | MS . SHALU KUMARI                                   | 9748500143            |                 | adv.simransingh08@gmail.com   | 23.01.2024               |                  |
|      |        | 25       | EX./COMM.  | 01/2024    | 04.01.2024  | M/S AURA HERBALS PVT LTD Vs M/S GO EXPLORE PVT LTD         | MS RAKSHA GUPTA                                     | 9999337791            |                 | LEGAL.SLH@GMAIL.COM           | 04.01.2024               |                  |
|      |        | 25       | CS (COMM.) | 11/2024    | 05.01.2024  | STATE BANK OF INDIA Vs MOHD SUHAIL                         | SH. SHIV TYAGE                                      | 9811059032            |                 | SHIVKTYAGI@GMAIL.COM          | 05.01.2024               |                  |
|      |        | 25       | EX./COMM.  | 03/2024    | 05.01.2024  | SHIVAKRITI INTERNATIONAL Vs CONTAINER CORPORATION OF INDIA | SH. ASHISH SHIVPURI                                 | 9958493944            |                 | abhishek.shivpuri90@gmail.com | 05.01.2024               |                  |
|      |        | 25       | CS (COMM.) | 10/2024    | 05.01.2024  | STATE BANK OF INDIA VS HARPAL PAINTAL                      | SHALINI UPADHYAY                                    | 9899408616            |                 | shaliniadvocate@gmail.com     | 05.01.2024               |                  |
|      |        | 25       | CS (COMM.) | 09/2024    | 05.01.2024  | BANK OF INDIA Vs SURENDER SINGH                            | V.P. TIWARI   | 9990182901            |                 | vptiwariadvocate@gmail.com    | 05.01.2024               |                  |
|      |        | 25       | CS (COMM.) | 18/2024    | 08.01.2024  | DEUTSCHE BANK AG Vs SHANKAR GOPE                           | SURI COMPANY  | 9971357074            |                 | litigation@surico.in          | 22.12.2023               |                  |
|      |        | 25       | ARBS(COMM) | 01/2024    | 08.01.2024  | UNION OF INDIA Vs TEWATI CONSTRUCTION                      | SAURABH SINGH YADAV                                 | 9811163723            |                 | sauravyadavri@gmail.com       | 08.01.2024               |                  |
|      |        | 25       | OMP(COMM)  | 03/2024    | 06.01.2024  | NAYRA ENRGY LTD Vs GAIL GAS LTD                            | POONAM SHEKHAWAT                                    | 95878041              |                 | poonamshekhawat918@gmail.com  | 26.12.2023               |                  |
|      |        | 25       | OMP(COMM)  | 04/2024    | 09.01.2024  | NARENDER AWANA Vs DHARA MOTORS FINANCE                     | HIMANSHU JAIN                                       | 7988358702            |                 | Jain.Himanshu87@gmail.com     | 04.01.2024               |                  |
|      |        | 25       | CS (COMM.) | 24/2024    | 10.01.2024  | STATE BANK OF INDIA Vs NIKETA                              | S.K.TYAGI   | 9811059032            |                 | shivtyagi1gmail.com           | 04.01.2024               |                  |

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|      |       |          | 25         | CS (COMM.) | 23/2024     | 10.01.2024        | MANAS GEO TECH INDIA Vs TATA PROJECTS LTD       | ACHERY GUPTA          | 9811056644      |        | asimnasemadv@gmail.com           | 05.01.2024       |
|      |       |          | 25         | EX/COMM    | 05/2024     | 10.01.2024        | ECOM EXPRESS LTD Vs DATA WIND INNOVATION        | Ms. ROMNI RAISON      | 9654325428      |        | info@innoulegum.com              | 03.01.2024       |
|      |       |          | 25         | OMP(COMM)  | 05/2024     | 10.01.2024        | UNION OF INDIA Vs SINGH ASSOCIATES              | SH. VARUN RAJPAL      | 9891175510      |        | nagpalassociates1@gmail.com      | 09.01.2024       |
|      |       |          | 25         | EX/COMM    | 08/2024     | 12.01.2024        | ROYAL MERIDIAN Vs UNION OF INDIA                | SH. ASHISH CHAUHAN    | 9999448797      |        | ashishchauhan@akasociates.org.in | 06.01.2024       |
|      |       |          | 25         | CS (COMM.) | 31/2024     | 12.01.2024        | HSN INTERIORS Vs BIOTRENDS INDIA                | SH. NEERAJ JAIN       | 9868503034      |        | drjainlawgirm@gmail.com          | 3.012024         |
|      |       |          | 25         | CS (COMM.) | 28/2024     | 11.01.2024        | DLF EMPARIO LTD Vs JONHSON WATCH COMPANY        | MS PALAK SHARMA       | 9582084644      |        | palak.charma@karanjawala.in      | 05.01.2024       |
|      |       |          | 25         | EX/COMM    | 07/2024     | 11.01.2024        | SHUSHIL KUMAR Vs GOVERNMENT OF NCT              | SH. AK TRIVEDI        | 9871441764      |        | aktrivedilawoffices@gmail.com    | 22.12.2023       |
|      |       |          | 25         | OMP(COMM)  | 07/2024     | 11.01.2024        | MCD Vs CITY SWEEP SERVICE                       | SH. ASHUTOSH GUPTA    | 9891826827      |        | ashutosh_402@hotmail.com         | 06.01.2024       |
|      |       |          | 25         | OMP(COMM)  | 06/2024     | 11.01.2024        | BAWA H.P. ENGINEERING PRODUCT Vs UNION OF INDIA | SH. MANISH RAGHAV     | 987364504       |        | raghavlawefile@gmail.com         | 06.01.2024       |
|      |       |          | 25         | CS (COMM.) | 38/2024     | 15.01.2024        | DEUTSHE BANK Vs RAMINDER SINGH                  | SURI COMPANY LAW FIRM | 9971357074      |        | litigation@surico.in             | 15.01.2024       |
|      |       |          | 25         | CS (COMM.) | 37/2024     | 15.01.2024        | DEUTSCHE BANK AG Vs SAMRIDH HEALTHY DAIRY FARMS | SURI COMPANY LAW FIRM | 9971357074      |        | litigation@surico.in             | 15.01.2024       |
|      |       |          | 25         | CS (COMM.) | 39/2024     | 15.01.2024        | DEUTSCHE BANK AG Vs PRAVEEN AROMA PVT LTD       | SURI COMPANY LAW FIRM | 9971357074      |        | litigation@surico.in             | 15.01.2024       |
|      |       |          | 25         | CS (COMM.) | 49/2024     | 15.01.2024        | BANK OF INDIA Vs KRIDHANSH CONSTRUCTION         | SH. SANDEEP SINGH     | 9920646070      |        | sandeepanshlaw@gmail.com         | 05.01.2024       |

| S.No | Court | District | Court Room | Case Type    | Case Number | Date Registration | Petitioner Name VS Respondent                           | Advocate Name            | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
|------|-------|----------|------------|--------------|-------------|-------------------|---|--------------------------|-----------------|--------|------------------------------|------------------|
|      |       |          | 25         | CS (COMM.)   | 48/2024     | 15.01.2024        | BANK OF INDIA Vs KULDEEP                                | SH. SANDEEP SINGH        | 8920646074      |        | sandeepanshaw@gmail.com      | 06.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 35/2024     | 15.01.2024        | JMU LOGISTICS PVT Vs AEROLUX INDIA                      | SH ANKIT BATRA           | 9990786641      |        | ankit.batra30@gmail.com      | 06.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 36/2024     | 15.01.2024        | PIRG ASSET CVIL LLP Vs BIGPSOON FOODS PVT LTD           | SH. KAUSTUBHAI RAI       | 8765629298      |        | kaustubh.rai@outlook.com     | 05.01.2024       |
|      |       |          | 25         | OMP(COMM)    | 08/2024     | 16.01.2024        | VIVEK DEEPAK NAZARE Vs IIFM HOME FINANCELTD             | SH. ROHIT YADAV          | 9811631979,9    |        | saisadanlaw@gmail.com,       | 14.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 50/2024     | 16.01.2024        | DEUTSCHE BANK AG Vs NEELAM KAPOOR                       | SURI COMPANY LAW FIRM    | &9971357074     |        | litigation@surico.in         | 05.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 51/2024     | 16.01.2024        | DEUTSCHE BANK AG Vs DACC INTERNATION                    | SURI COMPANY LAW FIRM    | &9971357074     |        | litigation@surico.in         | 16.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 52/2024     | 16.01.2024        | DEUTSCHE BANK AG VS VENUS POWER PROJECT                 | SURI COMPANY LAW FIRM    | &9971357074     |        | litigation@surico.in         | 16.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 53/2024     | 16.01.2024        | DEUTSCHE BANK AG Vs RAA SECURITY PVT LDT                | SURI COMPANY LAW FIRM    | &9971357074     |        | litigation@surico.in         | 16.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 54/2024     | 16.01.2024        | DEUTSCHE BANK AG Vs M/S PRINCE SALES COPORATION AND ORS | SURI COMPANY LAW FIRM    | &9971357074     |        | litigation@surico.in         | 16.01.2024       |
|      |       |          | 25         | OMP(COMM)    | 11/2024     | 18.01.2024        | NEERAJ KR. THAKUR Vs HDFC BANK                          | SH. ANUPAM DWIVDI        | 9891629964      |        | anupamadvsc@gmail.com        | 10.01.2024       |
|      |       |          | 25         | OMP(i)(COMM) | 05/2024     | 18.01.2024        | ADITYA BIRLA FINANCE Vs SAM TRADERS                     | SH. MAHIPAL DATT PRASHAR | 9911481624      |        | mahipdatta@gmail.com         | 09.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 60/2024     | 18.01.2024        | KAPIL SINGHAL Vs VALVOLINE CUMMINS                      | SH. MUNISH GUPTA         | 9810927909      |        | MGALAWOFFICE@GMAIL.COM       | 09.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 67/2024     | 19.01.2024        | NIRMAL FIBERS Vs KHATOR TECHNICAL TAXLITES              | MS ARTI GUPTA            | 9999755355      |        | artiguptaadocate87@gmail.com | 10.01.2024       |

| S.No | Court | District | Court Room | Case Type    | Case Number | Date Registration | Petitioner Name VS Respondent                       | Advocate              | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|------------|--------------|-------------|-------------------|---|-----------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | 25         | CS (COMM.)   | 66/2024     | 19.01.2024        | STATE BANK OF INDIA Vs MD SAKIL                     | SH. K.K. SINGH        | 9810343732      |        | ksingh1123@rediffmail.com      | 19.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 71/2024     | 20.01.2024        | BANK OF INDIA Vs PRAN NATH DHALL                    | SH. GAURAV DUA        | 9910599511      |        | Gauravdua8@gmail.com           | 15.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 70/2024     | 20.01.2024        | BANK OF INDIA Vs SATYANDER PAL SINGH                | SH. GAURAV DUA        | 9910599511      |        | Gauravdua8@gmail.com           | 15.01.2024       |
|      |       |          | 25         | OMP(COMM)    | 14/2024     | 20.01.2024        | NEETA DEVI Vs IIFL HOME FINANACE                    | SH. R.K.SRIVASTAVA    | 7045773381      |        | Advrksrivastava66@gmail.com    | 09.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 69/2024     | 20.01.2024        | BANK OF INDIA Vs KUMAR COLLECTION                   | DR. SUMIT KUMAR       | 8826307745      |        | sumitkumar.cnky271@gmail.com   | 20.01.2024       |
|      |       |          | 25         | EX./COMM.    | 12/2024     | 20.01.2024        | REVEKX PLASTICISER Vs RANJIT SINGH                  | SH. VISHESH CHAUHAN   | 45640851        |        | legistauxiliary@gmail.com      | 20.01.2024       |
|      |       |          | 25         | OMP(COMM)    | 15/2024     | 20.01.2024        | SHANKAR DD Vs SBI CARDS AND PAYMENTS                | SH. PIYOHAROLD JAIMON | 9958983405      |        | piyo96harold@gmail.com         | 10.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 74/2024     | 22.01.2024        | LARDUMS ELECTRICALS Vs ION EXCHANGE                 | SH. VISHAL SAXENA     | 9999742355      |        | advishalsaxena@gmail.com       | 05.01.2024       |
|      |       |          | 25         | OMP(COMM)    | 17/2024     | 22.01.2024        | SHIPA HOTELS Vs MUKESH GUPTA                        | SH. SHUBHANSHU GUPTA  | 9958855177      |        | OFFICE@PRAKANTLAWOFFICE.COM    | 11.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 77/2024     | 23.01.2024        | MAHAVIR ROLLER FLOUR MILLS Vs DWARIKA FOOD PRODUCTS | SH. SHRAVAN BANSAL    | 9990605966      |        | UNITEDMARK@UNITEDANDUNITED.COM | 20.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 76/2024     | 23.01.2024        | CANARA BANK Vs AJIT KUMAR                           | MS. ADITI SHARMA      | 7065517065      |        | pristinelawcare1@gmail.com     | 20.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 79/2024     | 24.01.2024        | CANARA BANK Vs MARRIS SUNNY                         | SH. KUNAL SHARMA      | 9811575138      |        | KKUNALASHHARMALAW@GMAIL.COM    | 16.01.2024       |
|      |       |          | 25         | OMP(i)(COMM) | 12/2024     | 24.01.2024        | KOTAK MAHINDRA PRIME Vs KAPIL SINGH BORE            | SH. AMIT KUMAR SINJA  | 9990659331      |        | kmpspartner@gmail.com          | 09.01.2024       |

| S.No | Court | District | Court Room | Case Type    | Case Number | Date Registration | Petitioner Name VS Respondent                 | Advocate Name              | Advocate Number | Mobile | Advocate email id                  | Date of e-filing |
|------|-------|----------|------------|--------------|-------------|-------------------|---|----------------------------|-----------------|--------|------------------------------------|------------------|
|      |       |          | 25         | OMP(i)(COMM) | 10/2024     | 24.01.2024        | KOTAK MAHINDRA PRIME Vs NITIN YADAV           | SH. AMIT KUMAR SINJA       | 9990659331      |        | kmpspartner@gmail                  | 09.01.2024       |
|      |       |          | 25         | OMP(i)(COMM) | 11/2024     | 24.01.2024        | KOTAK MAHINDRA PRIME Vs PRAVEEN               | SH. AMIT KUMAR SINJA       | 9990659331      |        | kmpspartner@gmail                  | 09.01.2024       |
|      |       |          | 25         | OMP(i)(COMM) | 18/2024     | 24.01.2024        | DHARMENDER KUMAR BHATI Vs DYANAND PAL         | SH. SACHIN BANDOONI        | 9650156702      |        | cssachinbandooni@gmail.com         | 19.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 88/2024     | 29.01.2024        | ARB BEARINGS LTD Vs GIRISH BHAI V PADALIYA    | SH. SHARVAN BANSAL         | 9990605966      |        | UNITEDMARK@UNITEDANDUNITED.COM     | 23.01.2024       |
|      |       |          | 25         | OMP(i)(COMM) | 13/2024     | 29.01.2024        | SMFG INDIA CREDIT COMPANY Vs UGRO CAPITAL     | SH. VIMAL KHURANA          | 9811297200      |        | vinodrawat.1ega1@gmail.com         | 29.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 84/2024     | 29.01.2024        | MONEY BOXX FINANCE LTD Vs TALMIZ SYED         | DR. ANKIT GUTA             | 9891803682      |        | vakilankitgupta@gmail              | 19.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 83/2024     | 29.01.2024        | BANK OF INDIA Vs SANDEEP KUMAR                | SH. GAURAV DUA             | 9910599511      |        | gauravdua8gmail.com                | 19.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 82/2024     | 29.01.2024        | GAURAV ANAND CORP Vs ANAND FURNITURES         | SHAILEN BHATIA             | 9818558690      |        | advocate.shailenbhatia89@gmail.com | 23.01.2024       |
|      |       |          | 25         | OMP(i)(COMM) | 14/2024     | 29.01.2024        | PAISALO DIGITAL LTD Vs SUMMER SINGH           | SH. ANIMESH APRATIM THAKUR | 9810817397      |        | NOT PROVIDED                       | 19.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 89/2024     | 30.01.2024        | CANARA BANK Vs GAURAV SHRMA                   | SH. KUMAR VISHWAJIT        | 9718909886      |        | adv.vishwajeet@gmail.com           | 20.01.2024       |
|      |       |          | 25         | EX./COMM.    | 14/2024     | 30.01.2024        | ASSOCIATED CONSTRUCTION Vs THE UNION OF INDIA | DR. SWAROOP GEORGE         | 9871144284      |        | swaroopgeorge@gmail.com            | 20.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 90/2024     | 30.01.2024        | CANARA BANK Vs ANAND PRAKASH                  | SH. KUMAR VISHWAJIT        | 9718909886      |        | adv.vishwajeet@gmail.com           | 27.01.2024       |
|      |       |          | 25         | CS (COMM.)   | 92/2024     | 31.01.2024        | STATE BANK OF INDIA Vs NITIN SAINI            | SH. AMIT KUMAR SINGH       | 7838773507      |        | singhamit0071@gmail.com            | 27.01.2024       |

| S.No | Court   | District           | Court Room            | Case Type                                   | Case Number             | Date Registration | Petitioner Name VS Respondent  | Advocate              | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
|------|---|--------------------|-----------------------|---|-------------------------|-------------------|--|-----------------------|-----------------|--------|------------------------------|------------------|
|      |   |                    | 25                    | CS (COMM.)                                  | 91/2024                 | 31.01.2024        | INDER MALIK Vs SUNDER LAL GUPTA  | SH. RAJVIR SINGH      | 9990901022      |        | SINGHRAJVEER74@YAHOO.COM     | 18.01.2024       |
|      |   |                    | 25                    | OMP (COMM)                                  | 21/2024                 | 31.01.2024        | ELECTRONICS COMPONENETS Vs XOXO STYLE                                  | SH. PANKAJ CHAUDHAY   | 8800430090      |        | NOT PROVIDED                 | 24.01.2024       |
| 22   | MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 | NEW DELHI DISTRICT | 24                    | SUIT FOR RECOVERY                           | CS (COMM)/5/2024        | 02-01-2024        | M/s H R Electronics Vs M/s K M Tooling Solutions                       | Sh. Arpit Singh Arora | 9899722679      |        | arpitsingh.arora@hotmail.com | 19-12-2023       |
|      |   |                    | 24                    | SUIT FOR RECOVERY                           | (COMM)/111/2024         | 27-01-2024        | Dolphin Refrigeration And Air Conditioning Vs Deepak Bajwa             | Sh. Anil Vyas         | 8800610300      |        | adv.vyasnil@gmail.com        | 02-01-2024       |
| 23   | MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)       | SOUTH DISTRICT     | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/18/2024  | 02-01-2024        | Toyota Financial Services India Limited Vs Radhacharan R               | DINESH JAIN(P),       | 8376049809      |        | advocateashok.1@gmail.com    | 02.12.2023       |
|      |   |                    | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/16/2024  | 02-01-2024        | Toyota Financial Services India Limited Vs Sarad Govind Hanumant       | DINESH JAIN(P),       | 8376049809      |        | advocateashok.1@gmail.com    | 20.12.2023       |
|      |   |                    | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/17/2024  | 02-01-2024        | Toyota Financial Services India Limited Vs Ravinder Pal                | DINESH JAIN(P),       | 8376049809      |        | advocateashok.1@gmail.com    | 20.12.2023       |
|      |   |                    | 12, New Court Block-I | Civil Case                                  | CS (COMM)/5/2024        | 02-01-2024        | SBI Vs JAI KUMAR   | RANI BHARDWAJ(P),     | 9643680913      |        | rbhardwajassociate@gmail.com | 20.12.2023       |
|      |   |                    | 12, New Court Block-I | Civil Case                                  | CS (COMM)/3/2024        | 02-01-2024        | SBI Vs LILU  | RANI BHARDWAJ(P),     | 9643680913      |        | rbhardwajassociate@gmail.com | 20.12.2023       |
|      |   |                    | 12, New Court Block-I | Civil Case                                  | CS (COMM)/6/2024        | 02-01-2024        | SBI Vs FAKIR CHAND   | RANI BHARDWAJ(P),     | 9643680913      |        | rbhardwajassociate@gmail.com | 20.12.2023       |
|      |   |                    | 12, New Court Block-I | Civil Case                                  | CS (COMM)/4/2024        | 02-01-2024        | SBI Vs AKASH   | RANI BHARDWAJ(P),     | 9643680913      |        | rbhardwajassociate@gmail.com | 20.12.2023       |
|      |   |                    | 12, New Court Block-I | Execitopm Petition                          | Execution (Comm)/1/2024 | 02-01-2024        | Three Aces Global Logistics Pvt Ltd Vs Sequel Alloys And Wires Pvt Ltd | Uday KUMAR(P),        | 9810868162      |        | advudaykumar@gmail.com       | 20.12.2023       |

| S.No | Court | District | Court Room            | Case Type                                   | Case Number            | Date Registration | Petitioner Name VS Respondent   | Advocate           | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
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|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/15/2024 | 02-01-2024        | Yes Bank Ltd Vs Neeraj Singh Nayal                                      | KUNAL MAKHIJA(P),  | 9811015339      |        | katyalsachin2008@gmail.com     | 20.12.2023       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/14/2024 | 02-01-2024        | Yes Bank Ltd Vs Sudesh  | KUNAL MAKHIJA(P),  | 9811015339      |        | katyalsachin2008@gmail.com     | 22.12.2023       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/12/2024 | 02-01-2024        | Yes Bank Ltd Vs Praveen Arora   | KUNAL MAKHIJA(P),  | 9811015339      |        | katyalsachin2008@gmail.com     | 22.12.2023       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/13/2024 | 02-01-2024        | Yes Bank Ltd Vs Himanshu Parkash  | KUNAL MAKHIJA(P),  | 9811015339      |        | katyalsachin2008@gmail.com     | 22.12.2023       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/11/2024 | 02-01-2024        | Yes Bank Ltd Vs Paras Goel  | KUNAL MAKHIJA(P),  | 9811015339      |        | katyalsachin2008@gmail.com     | 22.12.2023       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/10/2024 | 02-01-2024        | Yes Bank Ltd Vs Aashi   | KUNAL MAKHIJA(P),  | 9811015339      |        | katyalsachin2008@gmail.com     | 22.12.2023       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/9/2024  | 02-01-2024        | Yes Bank Ltd Vs Dalip Singh Rathore                                     | KUNAL MAKHIJA(P),  | 9811015339      |        | katyalsachin2008@gmail.com     | 22.12.2023       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/8/2024  | 02-01-2024        | Yes Bank Ltd Vs Manoj Kumar   | KUNAL MAKHIJA(P),  | 9811015339      |        | katyalsachin2008@gmail.com     | 22.12.2023       |
|      |       |          | 12, New Court Block-I | Civil Case                                  | CS (COMM)/2/2024       | 02-01-2024        | Akna Medical Private Limited Vs Central Warehousing Corporation And Ors | NITESH KUMAR(P),   | 7985456927      |        | vishishtsingh2020@gmail.com    | 22.12.2023       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/7/2024  | 02-01-2024        | Kotak Mahindra Prime Ltd Vs Shree Balaji Industries                     | RAJESH JANGRA(P),  | 9958726491      |        | delhi.jangraadvocate@gmail.com | 22.12.2023       |
|      |       |          | 12, New Court Block-I | Civil Case                                  | CS (COMM)/1/2024       | 02-01-2024        | Punjab National Bank Vs Aashif Ali Prop Of M/s Ahad Import Export       | Indra Narain(P),   | 9311824970      |        | associatenarayan29@gmail.com   | 22.12.2023       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/6/2024  | 02-01-2024        | Toyota Financial Services India Limited Vs Manjeet Logistic             | DINESH JAIN(P),    | 8376049809      |        | advocateashok.1@gmail.com      | 22.12.2023       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/3/2024  | 02-01-2024        | Yes Bank Ltd Vs Anurag Gupta  | SANJEEV PATHAK(P), | 8285002845      |        | manjul.sood@srslegal.com       | 22.12.2023       |

| S.No | Court | District | Court Room            | Case Type                                   | Case Number             | Date Registration | Petitioner Name VS Respondent   | Advocate             | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
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|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/4/2024   | 02-01-2024        | Yes Bank Ltd Vs Imrat Imrat   | SANJEEV PATHAK(P),   | 8285002845      |        | manjul.sood@srcslegal.com      | 22.12.2023       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/2/2024   | 02-01-2024        | Yes Bank Ltd Vs Sumit Kumar   | SANJEEV PATHAK(P),   | 8285002845      |        | manjul.sood@srcslegal.com      | 22.12.2023       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/5/2024   | 02-01-2024        | Yes Bank Ltd Vs Ali Irfan Khan  | SANJEEV PATHAK(P),   | 8285002845      |        | manjul.sood@srcslegal.com      | 22.12.2023       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1/2024   | 02-01-2024        | Bmw India Financial Services Pvt Ltd Vs Gananathan Imports And Exports                            | DINESH JAIN(P),      | 8376049809      |        | advocateashok.1@gmail.com      | 22.12.2023       |
|      |       |          | 12, New Court Block-I | Civil Case                                  | CS (COMM)/10/2024       | 05-01-2024        | Sarfaraz Vs M/s Forest Friendly Camps Pvt Ltd   | ROHIT Goel(P),       | 9312248785      |        | rohitgoel1975@gmail.com        | 02.01.2024       |
|      |       |          | 12, New Court Block-I | Arbitration & Conciliation Act              | OMP (E) (COMM)/1/2024   | 05-01-2024        | DS Techworks Solutions Pvt Ltd Vs Aman Dezine Display Solutions Private Limited                   | Aman Nandrajog(P),   | 9971704062      |        | aman@vsalegal.in               | 02.01.2024       |
|      |       |          | 12, New Court Block-I | Civil Case                                  | CS (COMM)/11/2024       | 05-01-2024        | M/s VS Electricals And Traders Through Its Manager Shri Virender Sirohi Vs Rahul Bhadna Ch And Md | ASHWINI MISHRA(P),   | 9811514844      |        | ashwini.mishra1@yahoo.co.in    | 02.01.2024       |
|      |       |          | 12, New Court Block-I | Civil Case                                  | CS (COMM)/14/2024       | 06-01-2024        | EMU LINES PVT LTD Vs Munuswamy Ramesh Proprietor Shri Manjunatha Cargo Services                   | Uday KUMAR(P),       | 9810868162      |        | advudaykumar@gmail.com         | 04.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/35/2024  | 06-01-2024        | Toyota Financial Services India Limited Vs Phirey Singh   | DINESH JAIN(P),      | 8376049809      |        | advocateashok.1@gmail.com      | 04.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/36/2024  | 06-01-2024        | Toyota Financial Services India Limited Vs Papoo Makholee   | DINESH JAIN(P),      | 8376049809      |        | advocateashok.1@gmail.com      | 04.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/48/2024  | 08-01-2024        | Toyota Financial Services India Limited Vs Adidas Sharma  | DINESH JAIN(P),      | 8376049809      |        | advocateashok.1@gmail.com      | 06.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/49/2024  | 08-01-2024        | Kotak Mahindra Prime Limited Vs Pratima Devi  | RAJESH JANGRA(P),    | 9958726491      |        | delhi.jangraadvocate@gmail.com | 06.01.2024       |
|      |       |          | 12, New Court Block-I | Execitopm Petition                          | Execution (Comm)/5/2024 | 08-01-2024        | M/s Shiv Transport Vs Central Warehousing Corporation   | RISHESH SIKARWAR(P), | 8859710660      |        | rishesh@risheshsikarwar.com    | 06.01.2024       |

| S.No | Court | District | Court Room            | Case Type                                   | Case Number             | Date Registration | Petitioner Name VS Respondent   | Advocate                | Advocate Number | Mobile | Advocate email id               | Date of e-filing |
|------|-------|----------|-----------------------|---|-------------------------|-------------------|---|-------------------------|-----------------|--------|---------------------------------|------------------|
|      |       |          | 12, New Court Block-I | Execitopm Petition                          | Execution (Comm)/4/2024 | 08-01-2024        | M/s Aman Travels Ltd Vs Nitya World Holidays Pvt Ltd  | Vikrant Hudda(P),       | 9990969164      |        | adv.vikranthudda@gmail.com      | 06.01.2024       |
|      |       |          | 12, New Court Block-I | Civil Case                                  | CS (COMM)/19/2024       | 08-01-2024        | M/s S K Aari Embroidery Vs Charming Embroideries Private Limited  | Aditya Gaur(P),         | 9873069924      |        | not on record                   | 06.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/62/2024  | 09-01-2024        | CNH Industrail Capital India Private Limited Vs Kabita Lenka  | RAJESH JANGRA(P),       | 9958726491      |        | delhi.jangraadvocate@gmail.com  | 08.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/61/2024  | 09-01-2024        | CNH Industrail Capital India Private Limited Vs Gubendran R   | RAJESH JANGRA(P),       | 9958726491      |        | delhi.jangraadvocate@gmail.com  | 08.01.2024       |
|      |       |          | 12, New Court Block-I | Civil Case                                  | CS (COMM)/24/2024       | 10-01-2024        | Rajesh Kumar Ranjan Vs M/s Arv Studio   | Sonu Vivek(P),          | 9899655790      |        | girish1.kohli@gmail.com         | 08.01.2024       |
|      |       |          | 12, New Court Block-I | Civil Case                                  | CS (COMM)/23/2024       | 10-01-2024        | Indraprastha Artificial Limbs And Orthotic Solutions Vs Nabil Ahmed Proprietor Cyborg Future Healthcare | Akshay Goel(P),         | 9811783019      |        | akshay.goel10@aganassociates.in | 08.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/75/2024  | 10-01-2024        | Kotak Mahindra Bank Vs Dhanjaya Singh   | parv mahajan(P),        | 9643646534      |        | parv.mahajan007@gmail.com       | 09.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/73/2024  | 10-01-2024        | Kotak Mahindra Bank Vs Rajesh Kumar   | parv mahajan(P),        | 9643646534      |        | parv.mahajan007@gmail.com       | 09.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/94/2024  | 11-01-2024        | Toyota Financial Services India Ltd Vs Shagun Enterprises   | RAJESH JANGRA(P),       | 9958726491      |        | delhi.jangraadvocate@gmail.com  | 10.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/95/2024  | 11-01-2024        | Toyota Financial Services India Ltd Vs Amolkumar Mangal Chand Sontakke                                  | RAJESH JANGRA(P),       | 9958726491      |        | delhi.jangraadvocate@gmail.com  | 10.01.2024       |
|      |       |          | 12, New Court Block-I | Civil Case                                  | CS (COMM)/26/2024       | 11-01-2024        | Nisha Soni Vs Mg Mobiles India Pvt Ltd  | Chandra Mohan Goyal(P), | 9810652956      |        | cmgoyaladvocate@gmail.com       | 10.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/139/2024 | 15-01-2024        | Toyota Financial Services India Ltd Vs Khasiya Mansukhbhai Kamabhai                                     | RAJESH JANGRA(P),       | 9958726491      |        | delhi.jangraadvocate@gmail.com  | 12.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/138/2024 | 15-01-2024        | Toyota Financial Services India Ltd Vs Jaswinder Singh  | RAJESH JANGRA(P),       | 9958726491      |        | delhi.jangraadvocate@gmail.com  | 12.01.2024       |

| S.No | Court | District | Court Room            | Case Type                                   | Case Number             | Date Registration | Petitioner Name VS Respondent  | Advocate               | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|-----------------------|---|-------------------------|-------------------|--|------------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/137/2024 | 15-01-2024        | Toyota Financial Services India Ltd Vs Pradeep Dasharath Chavan          | RAJESH JANGRA(P),      | 9958726491      |        | delhi.jangraadvocate@gmail.com | 12.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/136/2024 | 15-01-2024        | Dhara Motors Finance Ltd Vs A P J Infratec                               | K YADAV(P),            | 9999855157      |        | advjitenderuadav2017@gmail.com | 12.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/156/2024 | 16-01-2024        | Kotak Mahindra Prime Ltd Vs Aashyan Enterprises Opc Pvt Ltd              | RAJESH JANGRA(P),      | 9958726491      |        | delhi.jangraadvocate@gmail.com | 15.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/153/2024 | 16-01-2024        | Kotak Mahindra Prime Ltd Vs Somwati L                                    | RAJESH JANGRA(P),      | 9958726491      |        | delhi.jangraadvocate@gmail.com | 15.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/155/2024 | 16-01-2024        | Kotak Mahindra Prime Ltd Vs Ivan John                                    | RAJESH JANGRA(P),      | 9958726491      |        | delhi.jangraadvocate@gmail.com | 15.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/154/2024 | 16-01-2024        | Kotak Mahindra Prime Ltd Vs Ajay Kumar                                   | RAJESH JANGRA(P),      | 9958726491      |        | delhi.jangraadvocate@gmail.com | 15.01.2024       |
|      |       |          | 12, New Court Block-I | Misc Commicial suit                         | Misc DJ/10/2024         | 16-01-2024        | World Window Impex India Private Limited Vs Sree Sidhi Ispat Corporation | Raushal Kumar(P),      | 8800933083      |        | ankur@mitalandmital.com        | 15.01.2024       |
|      |       |          | 12, New Court Block-I | Civil Case                                  | CS (COMM)/34/2024       | 22-01-2024        | Sanjeev Kumar Yadav Vs Central Bank Of India                             | ANIL SHARMA(P),        | 9811006742      |        | annisharam13@gmail.com         | 20.01.2024       |
|      |       |          | 12, New Court Block-I | Civil Case                                  | CS (COMM)/36/2024       | 23-01-2024        | Wasim Wire Manufacturing Pvt Ltd Vs Ashwani Kumar Sahu                   | Anil Upadhyay(P),      | 9871144756      |        | ravinderadvocate4u@gmail.com   | 22.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/191/2024 | 23-01-2024        | IDFC First Bank Ltd Vs Sanjay Mahipal                                    | SANJEEV PATHAK(P),     | 8285002845      |        | manjul.sood@srcslegal.com      | 22.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/190/2024 | 23-01-2024        | Dhara Motors Finance Ltd Vs Ashok Balai                                  | J K YADAV(P),          | 9999855157      |        | advjitenderuadav2017@gmail.com | 22.01.2024       |
|      |       |          | 12, New Court Block-I | Civil Case                                  | CS (COMM)/41/2024       | 24-01-2024        | Jmd India Interiors Vs AVLON GROUP                                       | Jayant Mudgal(P),      | 9717586655      |        | not on record                  | 23.01.2024       |
|      |       |          | 12, New Court Block-I | Civil Case                                  | CS (COMM)/40/2024       | 24-01-2024        | Central Bank Of India Vs Meenu   | Subodh Kumar Singh(P), | 9811375940      |        | advsubodhkumarsingh@gmail.com  | 23.01.2024       |

| S.No | Court | District | Court Room            | Case Type                                   | Case Number             | Date Registration | Petitioner Name VS Respondent        | Advocate            | Advocate Number | Mobile | Advocate email id          | Date of e-filing |
|------|-------|----------|-----------------------|---|-------------------------|-------------------|--------------------------------------|---------------------|-----------------|--------|----------------------------|------------------|
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/218/2024 | 25-01-2024        | IDFC First Bank Ltd Vs Krishan Dabas | SANJEEV PATHAK(P),  | 8285002845      |        | manjul.sood@srcsleg al.com | 24.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/216/2024 | 25-01-2024        | IDFC First Bank Ltd Vs Mayank Gupta  | SANJEEV PATHAK(P),  | 8285002845      |        | manjul.sood@srcsleg al.com | 24.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/217/2024 | 25-01-2024        | IDFC First Bank Ltd Vs Vasu Mahajan  | SANJEEV PATHAK(P),  | 8285002845      |        | manjul.sood@srcsleg al.com | 24.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/215/2024 | 25-01-2024        | IDFC First Bank Ltd Vs Sachin Kumar  | SANJEEV PATHAK(P),  | 8285002845      |        | manjul.sood@srcsleg al.com | 24.01.2024       |
|      |       |          | 12, New Court Block-I | Civil Case                                  | CS (COMM)/44/2024       | 25-01-2024        | ALI EXPORTS Vs AM WEBSHOP INDIA      | PREYAZUL HAQUE(P),  | 9971468622      |        | haquereyazi1978@gm ail.com | 24.01.2024       |
|      |       |          | 12, New Court Block-I | Civil Case                                  | CS (COMM)/50/2024       | 27-01-2024        | Canara Bank Vs Jyoti Rajput          | Sanjeev Chopra(P),  | 9711142200      |        | chopra6791@gmil.co m       | 25.01.2024       |
|      |       |          | 12, New Court Block-I | Civil Case                                  | CS (COMM)/49/2024       | 27-01-2024        | Union Bank Of India Vs Ranjeeta      | MOHAMMAD DANISH(P), | 9999802592      |        | aliquaisa110@gmail.c om    | 25.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/248/2024 | 29-01-2024        | Yes Bank Ltd Vs Ajit Singh           | SANJEEV PATHAK(P),  | 8285002845      |        | manjul.sood@srcsleg al.com | 27.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/247/2024 | 29-01-2024        | Yes Bank Ltd Vs Kishan Lal           | SANJEEV PATHAK(P),  | 8285002845      |        | manjul.sood@srcsleg al.com | 27.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/245/2024 | 29-01-2024        | Yes Bank Ltd Vs Soni Arora           | SANJEEV PATHAK(P),  | 8285002845      |        | manjul.sood@srcsleg al.com | 27.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/244/2024 | 29-01-2024        | Yes Bank Ltd Vs Diksha Aggarwal      | SANJEEV PATHAK(P),  | 8285002845      |        | manjul.sood@srcsleg al.com | 27.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/246/2024 | 29-01-2024        | Yes Bank Ltd Vs Shiv Kumar           | SANJEEV PATHAK(P),  | 8285002845      |        | manjul.sood@srcsleg al.com | 27.01.2024       |
|      |       |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/243/2024 | 29-01-2024        | Yes Bank Ltd Vs Ramesh Chand         | SANJEEV PATHAK(P),  | 8285002845      |        | manjul.sood@srcsleg al.com | 27.01.2024       |

| S.No | Court  | District | Court Room            | Case Type                                   | Case Number             | Date Registration | Petitioner Name VS Respondent                             | Advocate           | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
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|      |  |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/278/2024 | 30-01-2024        | Idfc First Bank Vs Vijay Kumar 0581                       | MAYANK MAHAJAN(P), | 9873347330      |        | mayank_mahajan05@yahoo.com     | 27.01.2024       |
|      |  |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/276/2024 | 30-01-2024        | Dhara Motors Finance Ltd Vs Rohan Tanwar                  | J K YADAV(P),      | 9999855157      |        | advjitenderuadav2017@gmail.com | 29.01.2024       |
|      |  |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/277/2024 | 30-01-2024        | Dhara Motors Finance Ltd Vs Satender Kumar Bhadana        | J K YADAV(P),      | 9999855157      |        | advjitenderuadav2017@gmail.com | 29.01.2024       |
|      |  |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/294/2024 | 31-01-2024        | CNH Industrial Capital India Pvt Ltd Vs Bashir Ahmad Shah | RAJESH JANGRA(P),  | 9958726491      |        | delhi.jangraadvocate@gmail.com | 29.01.2024       |
|      |  |          | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/293/2024 | 31-01-2024        | CNH Industrial Capital India Pvt Ltd Vs Jashandeep Singh  | RAJESH JANGRA(P),  | 9958726491      |        | delhi.jangraadvocate@gmail.com | 29.01.2024       |
| 24   | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH    | 6, New Court Block-I  | Commercial                                  | CS (COMM) 8/2024        | 04.01.2024        | SBI VS PAWAN KOHLI  | RANI BHARDWAJ      | 9643680913      |        | RBHARDWAJASSOCIATE@GMAIL.COM   | 28.12.2023       |
|      |  |          | 6, New Court Block-I  | Commercial                                  | CS (COMM) 15/2024       | 06.01.2024        | INSPIRED HOSPITALITY PVT LTD VS A.P.CORK INDUSTRIES       | RAGHU TANDON       | 9873064721      |        | RAGHU@KBTLEGALL.COM            | 05.01.2024       |
|      |  |          | 6, New Court Block-I  | Commercial                                  | OMP(I)(COMM) 37/2024    | 06.01.2024        | YES BANK LTD VS SUNIL KUMAR                               | SACHIN KATYAL      | 9811015339      |        | KATYALSACHIN2008@GMAIL.COM     | 12.12.2023       |
|      |  |          | 6, New Court Block-I  | Commercial                                  | OMP(I)(COMM) 38/2024    | 06.01.2024        | YES BANK LTD VS RAJ CHAUDHARY                             | SACHIN KATYAL      | 9811015339      |        | KATYALSACHIN2008@GMAIL.COM     | 12.12.2023       |
|      |  |          | 6, New Court Block-I  | Commercial                                  | OMP(I)(COMM) 39/2024    | 06.01.2024        | YES BANK LTD VS PUSHPINDER SINGH                          | SACHIN KATYAL      | 9811015339      |        | KATYALSACHIN2008@GMAIL.COM     | 12.12.2023       |
|      |  |          | 6, New Court Block-I  | Commercial                                  | OMP(I)(COMM) 40/2024    | 06.01.2024        | YES BANK LTD VS JATINDER PAL SINGH                        | SACHIN KATYAL      | 9811015339      |        | KATYALSACHIN2008@GMAIL.COM     | 12.12.2023       |
|      |  |          | 6, New Court Block-I  | Commercial                                  | OMP(I)(COMM) 41/2024    | 06.01.2024        | YES BANK LTD VS KAMA TRANSPORTER SOLUTION                 | SACHIN KATYAL      | 9811015339      |        | KATYALSACHIN2008@GMAIL.COM     | 12.12.2023       |
|      |  |          | 6, New Court Block-I  | Commercial                                  | OMP(I)(COMM) 42/2024    | 06.01.2024        | YES BANK LTD VS KAMA TRANSPORTER SOLUTION                 | SACHIN KATYAL      | 9811015339      |        | KATYALSACHIN2008@GMAIL.COM     | 12.12.2023       |

| S.No | Court | District | Court Room           | Case Type  | Case Number          | Date Registration | Petitioner Name VS Respondent                      | Advocate           | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|----------------------|------------|----------------------|-------------------|--|--------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 43/2024 | 06.01.2024        | YES BANK LTD VS MANMOHAN SHARMA                    | SACHIN KATYAL      | 9811015339      |        | KATYALSACHIN2008@GMAIL.COM     | 13.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 44/2024 | 06.01.2024        | KOTAK MAHINDRA PRIME VS SHRIKANT M                 | RAJESH JANGRA      | 9958726491      |        | DELHI.JANGRAADVOCATE@GMAIL.COM | 28.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 45/2024 | 06.01.2024        | KOTAK MAHINDRA PRIME VS MOHD HANEEF                | RAJESH JANGRA      | 9958726491      |        | DELHI.JANGRAADVOCATE@GMAIL.COM | 28.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | EXE(COMM) 6/24       | 08.01.2024        | SAJJAN GUPTA VS PREETI ALIAWADI                    | ARYENDER SINGH     | 9818365842      |        | ARYENDAR@GMAIL.COM             | 16.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(COMM)1/24        | 08.01.2024        | RADHA PRIYA BANSAL VS NEERAJ BHATIA                | DINESH MONGA       | 9810626750      |        | NOT PROVIDED                   | 05.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 80/2024 | 10.01.2024        | YES BANK LTD VS RAKESH KUMAR CHAUDHARY             | SANJEEV PATHAK     | 9285002845      |        | MANJUL.SOOD@SRCSLEGAL.COM      | 29.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 81/2024 | 10.01.2024        | YES BANK LTD VS FATEH KHAN                         | SANJEEV PATHAK     | 9285002845      |        | MANJUL.SOOD@SRCSLEGAL.COM      | 29.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 82/2024 | 10.01.2024        | YES BANK LTD VS HEMANT MONGIA                      | SANJEEV PATHAK     | 9285002845      |        | MANJUL.SOOD@SRCSLEGAL.COM      | 29.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 83/2024 | 10.01.2024        | YES BANK LTD VS SAHINA SAHINA                      | SANJEEV PATHAK     | 9285002845      |        | MANJUL.SOOD@SRCSLEGAL.COM      | 28.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 84/2024 | 10.01.2024        | YES BANK LTD VS SONU PAWAR                         | SANJEEV PATHAK     | 9285002845      |        | MANJUL.SOOD@SRCSLEGAL.COM      | 29.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 85/2024 | 10.01.2024        | YES BANK LTD VS OWAIS KHAN                         | SANJEEV PATHAK     | 9285002845      |        | MANJUL.SOOD@SRCSLEGAL.COM      | 28.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | EXE(COMM) 7/24       | 10.01.2024        | ICICI BANK LTD VS DIPESH RATHI                     | AMRENDRA KUMAR     | 9871040589      |        | INDOLEXLAW@GMAIL.COM           | 21.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | CS(COMM) 25/2024     | 10.01.2024        | NARENDER KUMAR VS OM DAILY NEEDS RETAILING PVT LTD | ARVIND KUMAR GUPTA | 9811088803      |        | ARVINDGUPTAADV@YAHOO.CO.IN     | 06.01.2024       |

| S.No | Court | District | Court Room           | Case Type  | Case Number           | Date Registration | Petitioner Name VS Respondent                 | Advocate       | Advocate Number | Mobile | Advocate email id         | Date of e-filing |
|------|-------|----------|----------------------|------------|-----------------------|-------------------|---|----------------|-----------------|--------|---------------------------|------------------|
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 96/2024  | 11.01.2024        | BMW INDIA VS FLASH CLOUD                      | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 14.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 97/2024  | 11.01.2024        | TOYOTA FINANCIAL VS KUSUM LATA                | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 13.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 98/2024  | 11.01.2024        | TOYOTA FINANCIAL VS RICHA B                   | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 14.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 99/2024  | 11.01.2024        | TOYOTA FINANCIAL VS BHOOPENDRA SINGH          | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 14.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 100/2024 | 11.01.2024        | TOYOTA FINANCIAL VS AMIT SHARMA               | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 14.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 101/2024 | 11.01.2024        | TOYOTA FINANCIAL VS MAHENDER SHARMA           | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 15.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 102/2024 | 11.01.2024        | TOYOTA FINANCIAL VS PARMAL SINGH GURJAR       | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 14.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 103/2024 | 11.01.2024        | TOYOTA FINANCIAL VS RAVI KUMAR                | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 13.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 104/2024 | 11.01.2024        | TOYOTA FINANCIAL VS DINESH KUMAR              | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 13.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 105/2024 | 11.01.2024        | TOYOTA FINANCIAL VS PAVAN KUMAR               | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 13.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 116/2024 | 12.01.2024        | TOYOTA FINANCIAL VS AMAR JAYRAM DARWATKAR     | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM  | 10.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 117/2024 | 12.01.2024        | TOYOTA FINANCIAL VS DHARMENDRA KUMAR          | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM  | 11.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 118/2024 | 12.01.2024        | CNH INDUSTRIAL CAPITAL VS JYOTI KULDEEP SINGH | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM  | 08.01.2024       |

| S.No | Court | District | Court Room           | Case Type  | Case Number           | Date Registration | Petitioner Name VS Respondent                               | Advocate Name  | Advocate Number | Mobile | Advocate email id         | Date of e-filing |
|------|-------|----------|----------------------|------------|-----------------------|-------------------|---|----------------|-----------------|--------|---------------------------|------------------|
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 119/2024 | 12.01.2024        | CNH INDUSTRIAL CAPITAL VS SATHIVAL R                        | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM  | 08.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 120/2024 | 12.01.2024        | CNH INDUSTRIAL CAPITAL VS SHROTAM INFRASTRUCTURE& DEVELOPER | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM  | 08.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 121/2024 | 12.01.2024        | TOYOTA FINANCIAL VS PRAVIN KESHAV                           | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM  | 10.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 122/2024 | 12.01.2024        | TOYOTA FINANCIAL VS HARPAL SINGH                            | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM  | 10.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 123/2024 | 12.01.2024        | TOYOTA FINANCIAL VS WARLISAB CHANDSAB ATTAR                 | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM  | 10.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS (COMM) 29/2024     | 16.01.2024        | LAXMI FOILS PVT LTD VS CAYA CONSTRUCTION                    | PRATEEK JAIN   | 9717521893      |        | PRATEEKJAIN.ADV@GMAIL.COM | 20.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | CS (COMM) 30/2024     | 16.01.2024        | OFB TECH PVT LTD VS SIDDARMAI & CO                          | PRATEEK JAIN   | 9717521893      |        | PRATEEKJAIN.ADV@GMAIL.COM | 20.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I) (COMM) 159/24  | 16.01.2024        | TOYOTA FINANCIAL VS SHRUTI TRAVELS                          | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 14.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I) (COMM) 160/24  | 16.01.2024        | TOYOTA FINANCIAL VS SURESH CHANDRA                          | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 14.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I) (COMM) 161/24  | 16.01.2024        | TOYOTA FINANCIAL VS SAMEER KHAN                             | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 14.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I) (COMM) 162/24  | 16.01.2024        | TOYOTA FINANCIAL VS ROHIT YADAV                             | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 14.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I) (COMM)163/24   | 16.01.2024        | TOYOTA FINANCIAL VS RUPESH KUMAR KHARE                      | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 14.12.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I) (COMM) 164/24  | 16.01.2024        | TOYOTA FINANCIAL VS MEENU KUMAWAT                           | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 12.12.2023       |

| S.No | Court | District | Court Room           | Case Type  | Case Number           | Date Registration | Petitioner Name VS Respondent                               | Advocate       | Advocate Number | Mobile | Advocate email id         | Date of e-filing |
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|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 174/2024 | 18.01.2024        | KOTAK MAHINDRA PRIME VS NITIN B                             | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM  | 29.11.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 175/2024 | 18.01.2024        | KOTAK MAHINDRA PRIME VS YASH VARU                           | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM  | 15.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 176/2024 | 18.01.2024        | KOTAK MAHINDRA PRIME VS IMRAN KHAN                          | RAJESH JANGRA  | 9958726491      |        | JANGRAADVOCATE@GMAIL.COM  | 15.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS (COMM) 33/2024     | 20.01.2024        | GABION TECHNOLOGIES INDIA PVT LTD VS DHATARWAL CONSTRUCTION | DINESH YADAV   | 9811194067      |        | ADV DINESH82@GMAIL.COM    | 15.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS (COMM) 37/2024     | 22.01.2024        | SIEMENS INDUSTRY VS BHARAT KANJIBHAI                        | TARSHIA BEHL   | 9810621272      |        | NOT PROVIDED              | 20.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS (COMM) 39/2024     | 23.01.2024        | OFB TECH PVT LTD VS HARISH BABU                             | PRATEEK JAIN   | 9717521893      |        | PRATEEKJAIN.ADV@GMAIL.COM | 19.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 197/2024 | 23.01.2024        | TOYOTA FINANCIAL VS GAURAV SINGLA                           | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 19.12..2023      |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 198/2024 | 23.01.2024        | TOYOTA FINANCIAL VS PRAVIN BABAN BAWABGADE                  | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 19.12..2023      |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 199/2024 | 23.01.2024        | TOYOTA FINANCIAL VS M. SR RAHUL                             | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 19.12..2023      |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 200/2024 | 23.01.2024        | TOYOTA FINANCIAL VS NARINDER SINGH                          | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 19.12..2023      |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 201/2024 | 23.01.2024        | TOYOTA FINANCIAL VS DYNAMIC TOOLS AND TECHNOLOGIES          | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 19.12..2023      |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 202/2024 | 23.01.2024        | TOYOTA FINANCIAL VS DURGA KUMARI                            | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 19.12..2023      |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 203/2024 | 23.01.2024        | TOYOTA FINANCIAL VS MHASKE DHYANESHWAR                      | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM | 19.12..2023      |

| S.No | Court | District | Court Room           | Case Type  | Case Number           | Date Registration | Petitioner Name VS Respondent                 | Advocate           | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
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|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 204/2024 | 24.01.2024        | IDFC FIRST BANK VS MAHESH CHAND               | SANJEEV PATHAK     | 9285002845      |        | MANJUL.SOOD@SRCSLEGAL.COM      | 22.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS (COMM) 42/2024     | 24.01.2024        | IDBI BANK VS DENIM BLUE & ORS                 | SUMTA SHARMA       | 9911730600      |        | SGSJURIST@GMAIL.COM            | 20.11.2023       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 205/2024 | 24.01.2024        | DHARA MOTORS FINANCE VS KARAM VEER            | J.K.YADAV          | 9999855157      |        | ADVJITENDERYADAV2017@GMAIL.COM | 22.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS (COMM) 45/2024     | 25.01.2024        | CLIX CAPITAL VS CITY HOSPITAL                 | RAVI SHANKAR GARG  | 9868552038      |        | ADVOCATERSGARG@GMAIL.COM       | 06.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | CS (COMM) 46/2024     | 25.01.2024        | CENTRAL BANK OF INDIA VS OM PRAKASH           | SUBODH KUMAR SINGH | 9811375940      |        | ADVSUBODHKUMARSINGH@GMAIL.COM  | 23.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 221/2024 | 25.01.2024        | KOTAK MAHINDRA BANK VS MANISH KUMAR SAHU      | PARV MAHAJAN       | 9643646534      |        | PARV.MAHAJAN007@GMAIL.COM      | 09.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 222/2024 | 25.01.2024        | KOTAK MAHINDRA BANK VS JAYVEER                | PARV MAHAJAN       | 9643646534      |        | PARV.MAHAJAN007@GMAIL.COM      | 09.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 223/2024 | 25.01.2024        | KOTAK MAHINDRA BANK VS SUNIL YADAV            | PARV MAHAJAN       | 9643646534      |        | PARV.MAHAJAN007@GMAIL.COM      | 11.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 224/2024 | 25.01.2024        | KOTAK MAHINDRA BANK VS SHIV TRANSPORT SERVICE | PARV MAHAJAN       | 9643646534      |        | PARV.MAHAJAN007@GMAIL.COM      | 11.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 225/2024 | 25.01.2024        | KOTAK MAHINDRA BANK VS MOHD MOHSIN            | PARV MAHAJAN       | 9643646534      |        | PARV.MAHAJAN007@GMAIL.COM      | 09.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 226/2024 | 25.01.2024        | KOTAK MAHINDRA BANK VS KUSMA DEVI             | PARV MAHAJAN       | 9643646534      |        | PARV.MAHAJAN007@GMAIL.COM      | 09.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 227/2024 | 25.01.2024        | DHARA MOTORS FINANCE VS AJIT SINGH            | J.K.YADAV          | 9999855157      |        | ADVJITENDERYADAV2017@GMAIL.COM | 24.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 241/2024 | 27.01.2024        | TOYOTA FINANCIAL VS DALE CONSULTANTS PVT LTD  | RAHUL BHARDWAJ     | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM      | 28.12.2023       |

| S.No | Court | District | Court Room           | Case Type  | Case Number           | Date Registration | Petitioner Name VS Respondent             | Advocate       | Advocate Number | Mobile | Advocate email id             | Date of e-filing |
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|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 242/2024 | 27.01.2024        | TOYOTA FINANCIAL VS MAHENDRA SINGH GURJAR | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM     | 05.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 264/24   | 29.01.2024        | YES BANK LTD VS SONALI BHATIA             | SANJEEV PATHAK | 9285002845      |        | MANJUL.SOOD@SRCSLEGAL.COM     | 27.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 265/24   | 29.01.2024        | IDFC FIRST BANK VS ASHISH GUPTA           | SANJEEV PATHAK | 9285002845      |        | MANJUL.SOOD@SRCSLEGAL.COM     | 24.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 266/24   | 29.01.2024        | YES BANK LTD VS GURU PRASAD MAURYA        | SANJEEV PATHAK | 9285002845      |        | MANJUL.SOOD@SRCSLEGAL.COM     | 27.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 267/24   | 29.01.2024        | YES BANK LTD VS ASHOK KUMAR               | SANJEEV PATHAK | 9285002845      |        | MANJUL.SOOD@SRCSLEGAL.COM     | 27.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 268/24   | 29.01.2024        | YES BANK LTD VS RUCHI SHUKLA              | SANJEEV PATHAK | 9285002845      |        | MANJUL.SOOD@SRCSLEGAL.COM     | 27.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 269/24   | 29.01.2024        | YES BANK LTD VS SHYAM PAL                 | SANJEEV PATHAK | 9285002845      |        | MANJUL.SOOD@SRCSLEGAL.COM     | 27.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 270/24   | 29.01.2024        | YES BANK LTD VS MOHIT RAJORIA             | SANJEEV PATHAK | 9285002845      |        | MANJUL.SOOD@SRCSLEGAL.COM     | 27.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 271/24   | 29.01.2024        | YES BANK LTD VS HASIM KHAN                | SANJEEV PATHAK | 9285002845      |        | MANJUL.SOOD@SRCSLEGAL.COM     | 27.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 272/24   | 29.01.2024        | YES BANK LTD VS PARVEZ ALAM               | SANJEEV PATHAK | 9285002845      |        | MANJUL.SOOD@SRCSLEGAL.COM     | 27.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | MISC.DJ 22/2024       | 31.01.2024        | CANARA BANK VS PRIYANKA RANA              | RITU MISHRA    | 9873706792      |        | RITUMISHRA.ADVOCATE@GMAIL.COM | 30.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 295/2024 | 31.01.2024        | TOYOTA FINANCIAL VS KALAWATI              | RAHUL BHARDWAJ | 9013493108      |        | ADVOCATEASHOK.1@GMAIL.COM     | 05.01.2024       |
|      |       |          | 6, New Court Block-I | Commercial | OMP(I)(COMM) 296/2024 | 31.01.2024        | YES BANK LTD VS GAUTAM JAIN               | SACHIN KATYAL  | 9811015339      |        | KATYALSACHIN2008@GMAIL.COM    | 22.12.2023       |

| S.No | Court             | District | Court Room            | Case Type  | Case Number             | Date Registration | Petitioner Name VS Respondent                                    | Advocate                 | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------------------|----------|-----------------------|------------|-------------------------|-------------------|--|--------------------------|-----------------|--------|--------------------------------|------------------|
|      |                   |          | 6, New Court Block-I  | Commercial | OMP(I)(COMM) 297/2024   | 31.01.2024        | YES BANK LTD VS PIYUSH GUPTA                                     | SACHIN KATYAL            | 9811015339      |        | KATYALSACHIN2008@GMAIL.COM     | 22.12.2023       |
|      |                   |          | 6, New Court Block-I  | Commercial | OMP(I)(COMM) 298/2024   | 31.01.2024        | YES BANK LTD VS DEEPAK KUMAR JINDAL                              | SACHIN KATYAL            | 9811015339      |        | KATYALSACHIN2008@GMAIL.COM     | 22.12.2023       |
| 25   | SH. SANDEEP YADAV | South    | 17, New Court Block-I | Commercial | OMP (I) (COMM)/88/2024  | 10-01-2024        | Dhara Motors Finance Ltd Vs Lion Transport Company               | JITENDER KUMAR YADAV(P), | 9999855157      |        | advjitenderyadav2017@gmail.com | 03-01-2024       |
|      |                   |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/230/2024 | 25-01-2024        | Kotak Mahindra Bank Vs Shankar Maitam                            | RAJEEV KUMAR RANJAN(P),  | 9311022104      |        | ranjan.and.company@gmnil.com   | 05-01-2024       |
|      |                   |          | 17, New Court Block-I | Commercial | CS (COMM)/27/2024       | 12-01-2024        | M/s Mnr Enterprises Vs M/s Haryana City Gas Distribution Limited | Ayush Gupta(P),          | 9818402326      |        | ayush@guptalegal.in            | 05-01-2024       |
|      |                   |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/288/2024 | 30-01-2024        | Toyota Financial Services India Limited Vs Budhyprakash D        | DINESH JAIN(P),          | 8376049807      |        | advocateashok.1@gmail.com      | 05-01-2024       |
|      |                   |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/287/2024 | 30-01-2024        | Toyota Financial Services India Limited Vs Surjeet Singh         | DINESH JAIN(P),          | 8376049807      |        | advocateashok.1@gmail.com      | 05-01-2024       |
|      |                   |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/275/2024 | 29-01-2024        | Toyota Financial Services India Limited Vs Sikandar Singh        | DINESH JAIN(P),          | 8376049807      |        | advocateashok.1@gmail.com      | 05-01-2024       |
|      |                   |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/149/2024 | 15-01-2024        | Toyota Financial Services India Limited Vs Anjali Kumari         | DINESH JAIN(P),          | 8376049807      |        | advocateashok.1@gmail.com      | 06-01-2024       |
|      |                   |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/127/2024 | 12-01-2024        | Cnh Industrail Capital India Private Limited Vs Chandresh Kumar  | RAJESH JANGRA(P),        | 958726491       |        | jangraadvocate@gmail.com       | 06-01-2024       |
|      |                   |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/228/2024 | 25-01-2024        | Kotak Mahindra Bank Vs Jayveer 294                               | parv mahajan(P),         | 9643646534      |        | Parv, mahajano07@gmail.com     | 06-01-2024       |
|      |                   |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/214/2024 | 24-01-2024        | Kotak Mahindra Bank Vs Makkhan Lal                               | parv mahajan(P),         | 9643646534      |        | Parv, mahajano07@gmail.com     | 09-01-2024       |
|      |                   |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/87/2024  | 10-01-2024        | Dhara Motors Finance Ltd Vs Yk Buildtech Pvt Ltd                 | JITENDER KUMAR YADAV(P), | 9999855157      |        | advjitenderyadav2017@gmail.com | 09-01-2024       |

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|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/86/2024  | 10-01-2024        | Dhara Motors Finance Ltd Vs Jeewak Ambulance Services  | JITENDER KUMAR YADAV(P), | 9999855157      |        | advjitenderyadav2017@gmail.com | 09-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/213/2024 | 24-01-2024        | Kotak Mahindra Bank Vs Rajkumar Vaishy   | parv mahajan(P),         | 9643646534      |        | Parv, mahajan007@gmail.com     | 09-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/211/2024 | 24-01-2024        | Kotak Mahindra Bank Vs Raj Kumar   | parv mahajan(P),         | 9643646534      |        | Parv, mahajan007@gmail.com     | 09-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/210/2024 | 24-01-2024        | Kotak Mahindra Bank Vs M S Om Traders  | parv mahajan(P),         | 9643646534      |        | Parv, mahajan007@gmail.com     | 09-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/212/2024 | 24-01-2024        | Kotak Mahindra Bank Vs Ravi Jagdish  | parv mahajan(P),         | 9643646534      |        | Parv, mahajan007@gmail.com     | 09-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/209/2024 | 24-01-2024        | Kotak Mahindra Bank Vs Alok Kumar Pandey   | parv mahajan(P),         | 9643646534      |        | Parv, mahajan007@gmail.com     | 09-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/31/2024       | 16-01-2024        | Shubham Goldiee Masale Private Limited Vs M/S AJANTA SILVER POINT AND ANR  | Shravan Bansal(P),       | 9650682928      |        | rishi@unitedandunited.com      | 16-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/28/2024       | 15-01-2024        | Central Government Employees Consumer Cooperative Society Pvt Ltd Vs Delhi Tourism And Transport Development Corporation | Sonu Vivek(P),           | 9891210357      |        | Not Provided                   | 10-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/131/2024 | 12-01-2024        | Toyota Financial Services India Ltd Vs Vishal Anil Kadam   | RAJESH JANGRA(P),        | 958726491       |        | jangraadvocate@gmail.com       | 12-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/130/2024 | 12-01-2024        | Toyota Financial Services India Ltd Vs Bhade Vishal Balu   | RAJESH JANGRA(P),        | 958726491       |        | jangraadvocate@gmail.com       | 12-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/128/2024 | 12-01-2024        | Toyota Financial Services India Ltd Vs Sonal Ramesh Batham   | RAJESH JANGRA(P),        | 958726491       |        | jangraadvocate@gmail.com       | 12-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | Execution (Comm)/9/2024 | 18-01-2024        | Rakesh Bakshi Vs Manoj Kumar   |                          |                 |        |                                | 11-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/208/2024 | 24-01-2024        | Kotak Mahindra Bank Vs Safik Ahamad  | parv mahajan(P),         | 9643646534      |        | Parv, mahajan007@gmail.com     | 10-01-2024       |

| S.No | Court | District | Court Room            | Case Type  | Case Number             | Date Registration | Petitioner Name VS Respondent   | Advocate                | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|-----------------------|------------|-------------------------|-------------------|---|-------------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/129/2024 | 12-01-2024        | Toyota Financial Services India Ltd Vs Arif Husein Shaikh   | RAJESH JANGRA(P),       | 958726491       |        | jangraadvocate@gmail.com       | 10-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/207/2024 | 24-01-2024        | Kotak Mahindra Bank Vs Rana Singh   | RAJEEV KUMAR RANJAN(P), | 9311022104      |        | ranjan.and.company@gmail.com   | 10-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/165/2024 | 16-01-2024        | Kotak Mahindra Prime Ltd Vs Sharafat Ali  | RAJESH JANGRA(P),       | 958726491       |        | jangraadvocate@gmail.com       | 10-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/178/2024 | 18-01-2024        | Kotak Mahindra Prime Ltd Vs Narender Kumar  | RAJESH JANGRA(P),       | 958726491       |        | jangraadvocate@gmail.com       | 10-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/206/2024 | 24-01-2024        | Toyota Financial Services India Ltd Vs Malunjkar Anil Sampat  | RAJESH JANGRA(P),       | 958726491       |        | jangraadvocate@gmail.com       | 10-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/196/2024 | 23-01-2024        | Idfc First Bank Ltd Vs Saket Kumar Jha  | SANJEEV PATHAK(P),      | 9717028845      |        | litigation@srcslegal.com       | 10-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/38/2024       | 23-01-2024        | Punjab And Sind Bank Vs Ashish Sinha  | RAJEEV UPADHAYAY(P),    | 9212002825      |        | ADVRAJEEVUPADHAYAS4@GMAIL.COM  | 20-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/43/2024       | 24-01-2024        | Jmd India Interiors Vs Sunshine Constructions   | Jayant Mudgal(P),       | 9717586655      |        | Not Provided                   | 12-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/3/2024       | 24-01-2024        | Employees State Insurance Corporation Hospital Vs Gujarmal Modi Hospital And Research Centre For Medical Sciences | Manu Prabhakar(P),      | 901 585 3090    |        | prabhakarmanu@gmail.com        | 23-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/233/2024 | 25-01-2024        | Idfc First Bank Ltd Vs Sandeep Babu Lal   | SANJEEV PATHAK(P),      | 9717028845      |        | litigation@srcslegal.com       | 24-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/232/2024 | 25-01-2024        | Idfc First Bank Ltd Vs Amruddin Abdul Gani  | SANJEEV PATHAK(P),      | 9717028845      |        | litigation@srcslegal.com       | 24-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/231/2024 | 25-01-2024        | Dhara Motors Finance Ltd Vs Sumit Nagar   | J K YADAV(P),           | 9999855157      |        | advjitenderyadav2017@gmail.com | 24-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/51/2024       | 29-01-2024        | Mahesh Edible Oil Industries Ltd Vs M/s Nakoda Food Marketing   | Varnika Bajaj(P),       | Not Provided    |        | Not Provided                   | 25-01-2024       |

| S.No | Court | District | Court Room            | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent  | Advocate               | Advocate Number | Mobile | Advocate email id               | Date of e-filing |
|------|-------|----------|-----------------------|------------|--------------------------|-------------------|--|------------------------|-----------------|--------|---------------------------------|------------------|
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/274/2024  | 29-01-2024        | Yes Bank Ltd Vs Surendra Pal Singh                                     | SANJEEV PATHAK(P),     | 9717028845      |        | litigation@srcslegal.com        | 27-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/273/2024  | 29-01-2024        | Yes Bank Ltd Vs Sandeep Khurana  | SANJEEV PATHAK(P),     | 9717028845      |        | litigation@srcslegal.com        | 27-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/289/2024  | 30-01-2024        | Dhara Motors Finance Ltd Vs Ram Singh                                  | J K YADAV(P),          | 9999855157      |        | advjitenderyadav2017@gmail.com  | 27-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (COMM)/5/2024        | 30-01-2024        | National Skill Development Corporation Vs M S Stc Technologies Pvt Ltd | Gurvinder Suri(P),     | 8800967520      |        | itigation@surico.in             | 29-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/302/2024  | 31-01-2024        | Idfc First Bank Vs Himanshu Inderjeet 2921                             | MAYANK MAHAJAN(P),     | 9873347330      |        | mayank_mahajan05@yahoo.com      | 29-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/303/2024  | 31-01-2024        | Idfc First Bank Vs Mohd Saheed 0556                                    | MAYANK MAHAJAN(P),     | 9873347330      |        | mayank_mahajan05@yahoo.com      | 29-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/301/2024  | 31-01-2024        | Axis Bank Limited Vs Aasma   | RAJESH JANGRA(P),      | 958726491       |        | jangraadvocate@gmail.com        | 29-01-2024       |
|      |       |          | 17, New Court Block-I | Commercial | Execution (Comm)/13/2024 | 25-01-2024        | Bajaj Finance Ltd Vs Ragib Ali   | Arun Kumar Sharma(P),  | 9990151720      |        | gloriouslawassociates@email.com | 30-11-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/173/2024  | 16-01-2024        | Toyota Financial Services India Limited Vs Akash Yadav                 | DINESH JAIN(P),        | 8376049807      |        | advocateashok.1@gmail.com       | 09-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | Execution (Comm)/2/2024  | 04-01-2024        | Bses Rajdhani Power Limited Vs Deepak                                  | shiv dutta Kaushik(P), | 9818995396      |        | advshivkaushik@gmail.com        | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/172/2024  | 16-01-2024        | Yes Bank Ltd Vs Mohammad Ali   | KUNAL MAKHIJA(P),      | 9811015339      |        | Katvalsachin2008@gmail.com      | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/170/2024  | 16-01-2024        | Yes Bank Ltd Vs Amit Kumar   | KUNAL MAKHIJA(P),      | 9811015339      |        | Katvalsachin2008@gmail.com      | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/171/2024  | 16-01-2024        | Yes Bank Ltd Vs Kapil Kumar  | KUNAL MAKHIJA(P),      | 9811015339      |        | Katvalsachin2008@gmail.com      | 12-12-2023       |

| S.No | Court | District | Court Room            | Case Type  | Case Number             | Date Registration | Petitioner Name VS Respondent   | Advocate          | Advocate Number | Mobile | Advocate email id          | Date of e-filing |
|------|-------|----------|-----------------------|------------|-------------------------|-------------------|---|-------------------|-----------------|--------|----------------------------|------------------|
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/167/2024 | 16-01-2024        | Yes Bank Ltd Vs Kama Transporter Solutions Private Limited                  | KUNAL MAKHIJA(P), | 9811015339      |        | Katyalsachin2008@gmail.com | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/169/2024 | 16-01-2024        | Yes Bank Ltd Vs N G Solutions Through Its Prop Nagendra                     | KUNAL MAKHIJA(P), | 9811015339      |        | Katyalsachin2008@gmail.com | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/168/2024 | 16-01-2024        | Yes Bank Ltd Vs Vineesh Verma   | KUNAL MAKHIJA(P), | 9811015339      |        | Katyalsachin2008@gmail.com | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/51/2024  | 08-01-2024        | Toyota Financial Services India Limited Vs Praveen Kumar                    | DINESH JAIN(P),   | 8376049807      |        | advocateashok.1@gmail.com  | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/147/2024 | 15-01-2024        | Toyota Financial Services India Limited Vs Jatin Saini                      | DINESH JAIN(P),   | 8376049807      |        | advocateashok.1@gmail.com  | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/52/2024  | 08-01-2024        | Toyota Financial Services India Limited Vs Ramesh Kumar                     | DINESH JAIN(P),   | 8376049807      |        | advocateashok.1@gmail.com  | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/53/2024  | 08-01-2024        | Toyota Financial Services India Limited Vs Rajendra Kumar                   | DINESH JAIN(P),   | 8376049807      |        | advocateashok.1@gmail.com  | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/148/2024 | 15-01-2024        | Toyota Financial Services India Limited Vs Naveen D                         | DINESH JAIN(P),   | 8376049807      |        | advocateashok.1@gmail.com  | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/145/2024 | 15-01-2024        | Toyota Financial Services India Limited Vs Jyoti Jain                       | DINESH JAIN(P),   | 8376049807      |        | advocateashok.1@gmail.com  | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/143/2024 | 15-01-2024        | Toyota Financial Services India Limited Vs Joginder Kaur                    | DINESH JAIN(P),   | 8376049807      |        | advocateashok.1@gmail.com  | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/54/2024  | 08-01-2024        | Toyota Financial Services India Limited Vs Krishna Infracon Private Limited | DINESH JAIN(P),   | 8376049807      |        | advocateashok.1@gmail.com  | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/234/2024 | 25-01-2024        | Bmw India Financial Services Pvt Ltd Vs Swastik Realties                    | DINESH JAIN(P),   | 8376049807      |        | advocateashok.1@gmail.com  | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/50/2024  | 08-01-2024        | Toyota Financial Services India Limited Vs Mohar Singh                      | DINESH JAIN(P),   | 8376049807      |        | advocateashok.1@gmail.com  | 12-12-2023       |

| S.No | Court | District | Court Room            | Case Type  | Case Number             | Date Registration | Petitioner Name VS Respondent  | Advocate Name      | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
|------|-------|----------|-----------------------|------------|-------------------------|-------------------|--|--------------------|-----------------|--------|------------------------------|------------------|
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/142/2024 | 15-01-2024        | Toyota Financial Services India Limited Vs Salim S                   | DINESH JAIN(P),    | 8376049807      |        | advocateashok.1@gmail.com    | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/59/2024  | 08-01-2024        | Toyota Financial Services India Limited Vs Jagdev Chakal             | DINESH JAIN(P),    | 8376049807      |        | advocateashok.1@gmail.com    | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/32/2024  | 04-01-2024        | Toyota Financial Services India Limited Vs Sadhana Steels            | DINESH JAIN(P),    | 8376049807      |        | advocateashok.1@gmail.com    | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/141/2024 | 15-01-2024        | Toyota Financial Services India Limited Vs Shantanu Chaurasia        | DINESH JAIN(P),    | 8376049807      |        | advocateashok.1@gmail.com    | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/140/2024 | 15-01-2024        | Toyota Financial Services India Limited Vs Makrand Suresh Naik       | DINESH JAIN(P),    | 8376049807      |        | advocateashok.1@gmail.com    | 12-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/31/2024  | 04-01-2024        | Idfc First Bank Ltd Vs Asif Yameen                                   | SANJEEV PATHAK(P), | 9717028845      |        | litigation@srcslegal.com     | 11-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/26/2024  | 04-01-2024        | Idfc First Bank Ltd Vs Nahid Khan                                    | SANJEEV PATHAK(P), | 9717028845      |        | litigation@srcslegal.com     | 11-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/28/2024  | 04-01-2024        | Idfc First Bank Ltd Vs Rohan Mahaaraj                                | SANJEEV PATHAK(P), | 9717028845      |        | litigation@srcslegal.com     | 11-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/30/2024  | 04-01-2024        | Idfc First Bank Ltd Vs Alpana Rani                                   | SANJEEV PATHAK(P), | 9717028845      |        | litigation@srcslegal.com     | 11-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/27/2024  | 04-01-2024        | Bmw India Financial Services Pvt Ltd Vs Satish Grover                | DINESH JAIN(P),    | 8376049807      |        | advocateashok.1@gmail.com    | 11-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/7/2024        | 04-01-2024        | Infinite Health Studios Pvt Ltd Vs Kubera Solution Pvt Ltd           | Keshav Kumar(P),   | 8700451010      |        | info@malawoffices.in         | 16-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/32/2024       | 16-01-2024        | Ofb Tech Private Limited Vs Shri Sainath Enterprises Private Limited | Prateek Jain(P),   | 9717521893      |        | PRA TEEKJAIN.ADV(a)GMAIL.COM | 18-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/186/2024 | 20-01-2024        | Toyota Financial Services India Limited Vs Maharshi Pandey           | DINESH JAIN(P),    | 8376049807      |        | advocateashok.1@gmail.com    | 20-12-2023       |

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|------|-------|----------|-----------------------|------------|-------------------------|-------------------|---|--------------------|-----------------|--------|------------------------------|------------------|
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/187/2024 | 20-01-2024        | Toyota Financial Services India Limited Vs Suchi Prabha               | DINESH JAIN(P),    | 8376049807      |        | advocateashok.1@gmail.com    | 20-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/188/2024 | 20-01-2024        | Toyota Financial Services India Limited Vs Raj Kumar                  | DINESH JAIN(P),    | 8376049807      |        | advocateashok.1@gmail.com    | 20-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/286/2024 | 30-01-2024        | Yes Bank Ltd Vs Satyavan  | KUNAL MAKHIJA(P),  | 9811015339      |        | Katyalsachin2008@gmail.com   | 20-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/285/2024 | 30-01-2024        | Yes Bank Ltd Vs Sharda Mohinder                                       | KUNAL MAKHIJA(P),  | 9811015339      |        | Katyalsachin2008@gmail.com   | 20-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/284/2024 | 30-01-2024        | Yes Bank Ltd Vs Jai Singh   | KUNAL MAKHIJA(P),  | 9811015339      |        | Katyalsachin2008@gmail.com   | 20-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/282/2024 | 30-01-2024        | Yes Bank Ltd Vs Sahil Aggarwal  | KUNAL MAKHIJA(P),  | 9811015339      |        | Katyalsachin2008@gmail.com   | 20-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/283/2024 | 30-01-2024        | Yes Bank Ltd Vs Santosh Kumar   | KUNAL MAKHIJA(P),  | 9811015339      |        | Katyalsachin2008@gmail.com   | 20-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/33/2024  | 04-01-2024        | Kotak Mahindra Prime Limited Vs Mohit Dwivedi                         | RAJESH JANGRA(P),  | 958726491       |        | jangraadvocate@gmail.com     | 20-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | CS (COMM)/9/2024        | 04-01-2024        | Punjab National Bank Vs Khushnuma Bano Prop Of M/s Mannat Electronics | Indra Narain(P),   | 9311324970      |        | associatenarayan29@gmail.com | 22-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/166/2024 | 16-01-2024        | Yes Bank Ltd Vs Sudhir Atree  | SANJEEV PATHAK(P), | 9717028845      |        | litigation@srcslegal.com     | 27-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/57/2024  | 08-01-2024        | Yes Bank Ltd Vs Kailash Chand   | SANJEEV PATHAK(P), | 9717028845      |        | litigation@srcslegal.com     | 27-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/58/2024  | 08-01-2024        | Yes Bank Ltd Vs Poonam Gupta  | SANJEEV PATHAK(P), | 9717028845      |        | litigation@srcslegal.com     | 27-12-2023       |
|      |       |          | 17, New Court Block-I | Commercial | OMP (I) (COMM)/56/2024  | 08-01-2024        | Yes Bank Ltd Vs Shruti Kumari   | SANJEEV PATHAK(P), | 9717028845      |        | litigation@srcslegal.com     | 27-12-2023       |

| S.No | Court             | District | Court Room             | Case Type  | Case Number             | Date Registration | Petitioner Name VS Respondent                                  | Advocate                 | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------------------|----------|------------------------|------------|-------------------------|-------------------|--|--------------------------|-----------------|--------|--------------------------------|------------------|
|      |                   |          | 17, New Court Block-I  | Commercial | OMP (I) (COMM)/229/2024 | 25-01-2024        | Yes Bank Ltd Vs Shahina Basha                                  | SANJEEV PATHAK(P),       | 9717028845      |        | litigation@srcslegal.com       | 27-12-2023       |
|      |                   |          | 17, New Court Block-I  | Commercial | OMP (I) (COMM)/55/2024  | 08-01-2024        | Yes Bank Ltd Vs Avdresh Kumar                                  | SANJEEV PATHAK(P),       | 9717028845      |        | litigation@srcslegal.com       | 27-12-2023       |
|      |                   |          | 17, New Court Block-I  | Commercial | OMP (I) (COMM)/189/2024 | 20-01-2024        | Toyota Financial Services India Limited Vs Sukhchain Chand     | DINESH JAIN(P),          | 8376049807      |        | advocateashok.1@gmail.com      | 20-12-2023       |
|      |                   |          | 17, New Court Block-I  | Commercial | OMP (I) (COMM)/195/2024 | 23-01-2024        | Idfc First Bank Ltd Vs Sandeep Saini                           | SANJEEV PATHAK(P),       | 9717028845      |        | litigation@srcslegal.com       | 20-01-2024       |
|      |                   |          | 17, New Court Block-I  | Commercial | OMP (I) (COMM)/34/2024  | 04-01-2024        | Dhara Motors Finance Ltd Vs Yk Buildtech Pvt Ltd               | JITENDER KUMAR YADAV(P), | 9999855157      |        | advjitenderyadav2017@gmail.com | 19-12-2023       |
|      |                   |          | 17, New Court Block-I  | Commercial | OMP (I) (COMM)/126/2024 | 12-01-2024        | Cnh Industrail Capital India Private Limited Vs Debendra Majhi | RAJESH JANGRA(P),        | 958726491       |        | jangraadvocate@gmail.com       | 06-01-2024       |
|      |                   |          | 17, New Court Block-I  | Commercial | OMP (I) (COMM)/29/2024  | 04-01-2024        | Idfc First Bank Ltd Vs Mahesh Chand                            | SANJEEV PATHAK(P),       | 9717028845      |        | litigation@srcslegal.com       | 11-12-2023       |
|      |                   |          | 17, New Court Block-I  | Commercial | OMP (I) (COMM)/300/2024 | 31-01-2024        | Axis Bank Limited Vs Girraj                                    | RAJESH JANGRA(P),        | 958726491       |        | jangraadvocate@gmail.com       | 30-01-2024       |
| 26   | SH. RAJEEV BANSAL | South    | 29, New Court Block-II | Commercial | OMP (I) (COMM)/22/2024  | 02-01-2024        | Yes Bank Ltd Vs Mohd Imad Imma                                 | SANJEEV PATHAK(P),       | 8285002845      |        | litigation@srcslegal.com       | 27-12-2023       |
|      |                   |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/19/2024  | 02-01-2024        | Yes Bank Ltd Vs Sunil Kumar                                    | SANJEEV PATHAK(P),       | 8285002845      |        | litigation@srcslegal.com       | 27-12-2023       |
|      |                   |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/21/2024  | 02-01-2024        | Yes Bank Ltd Vs Bhupendra Singh                                | SANJEEV PATHAK(P),       | 8285002845      |        | litigation@srcslegal.com       | 27-12-2023       |
|      |                   |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/24/2024  | 02-01-2024        | Yes Bank Ltd Vs Vikas Rana                                     | SANJEEV PATHAK(P),       | 8285002845      |        | litigation@srcslegal.com       | 27-12-2023       |
|      |                   |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/23/2024  | 02-01-2024        | Yes Bank Ltd Vs Vikas Gupta                                    | SANJEEV PATHAK(P),       | 8285002845      |        | litigation@srcslegal.com       | 27-12-2023       |

| S.No | Court | District | Court Room             | Case Type  | Case Number             | Date Registration | Petitioner Name VS Respondent  | Advocate          | Advocate Number | Mobile | Advocate email id         | Date of e-filing |
|------|-------|----------|------------------------|------------|-------------------------|-------------------|--|-------------------|-----------------|--------|---------------------------|------------------|
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/46/2024  | 06-01-2024        | Toyota Financial Services India Limited Vs Juned Ali                   | DINESH JAIN(P),   | 9013493108      |        | advocateashok.1@gmail.com | 05-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | Execution (Comm)/3/2024 | 06-01-2024        | Divisht Kaushik Vs MS METENUE KECHU                                    | Bharat Garg(P),   | Not available   |        | Not available             | 04-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/60/2024  | 08-01-2024        | Toyota Financial Services India Limited Vs Praveen Mahubar             | DINESH JAIN(P),   | 9013493108      |        | advocateashok.1@gmail.com | 05-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/68/2024  | 09-01-2024        | Cnh Industrail Capital India Private Limited Vs Saraswathi U           | RAJESH JANGRA(P), | 9958726491      |        | jangraadvocate@gmail.com  | 06-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/66/2024  | 09-01-2024        | Cnh Industrail Capital India Private Limited Vs Raja M                 | RAJESH JANGRA(P), | 9958726491      |        | jangraadvocate@gmail.com  | 06-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/91/2024  | 10-01-2024        | Kotak Mahindra Bank Vs Aakash Associates                               | parv mahajan(P),  | 9643646534      |        | parv.mahajan007@gmail.com | 08-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/93/2024  | 10-01-2024        | Kotak Mahindra Bank Vs Ramparv Lakhan                                  | parv mahajan(P),  | 9643646534      |        | parv.mahajan007@gmail.com | 09-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/110/2024 | 11-01-2024        | Toyota Financial Services India Ltd Vs Sajid Khan Mohammad Kasim Khan  | RAJESH JANGRA(P), | 9958726491      |        | jangraadvocate@gmail.com  | 09-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/111/2024 | 11-01-2024        | Toyota Financial Services India Ltd Vs Gurvinder Singh                 | RAJESH JANGRA(P), | 9958726491      |        | jangraadvocate@gmail.com  | 09-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/109/2024 | 11-01-2024        | Toyota Financial Services India Ltd Vs Pradip Dahyabhai Panchal        | RAJESH JANGRA(P), | 9958726491      |        | jangraadvocate@gmail.com  | 09-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/108/2024 | 11-01-2024        | Toyota Financial Services India Ltd Vs Sanjay Bhikaji Patil            | RAJESH JANGRA(P), | 9958726491      |        | jangraadvocate@gmail.com  | 09-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/133/2024 | 12-01-2024        | Toyota Financial Services India Ltd Vs Balwinder Singh                 | RAJESH JANGRA(P), | 9958726491      |        | jangraadvocate@gmail.com  | 11-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/135/2024 | 12-01-2024        | Toyota Financial Services India Ltd Vs Samiullah Makbool Husain Shaikh | RAJESH JANGRA(P), | 9958726491      |        | jangraadvocate@gmail.com  | 10-01-2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                                   | Advocate Name      | Advocate Number        | Mobile | Advocate email id               | Date of e-filing |
|------|-------|----------|------------------------|------------|--------------------------|-------------------|---|--------------------|------------------------|--------|---------------------------------|------------------|
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/132/2024  | 12-01-2024        | Toyota Financial Services India Ltd Vs Pokharna Deepak Popatlal | RAJESH JANGRA(P),  | 9958726491             |        | jangraadvocate@gamil.com        | 11-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/134/2024  | 12-01-2024        | Kotak Mahindra Bank Vs Sandeep Singh 728                        | parv mahajan(P),   | 9643646534             |        | parv.mahajan007@gmail.com       | 10-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/146/2024  | 15-01-2024        | Dhara Motors Finance Ltd Vs Anil Kumar                          | J K YADAV(P),      | 9999855157             |        | ADVJITENDERYAD AV2017@GMAIL.COM | 11-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/144/2024  | 15-01-2024        | Dhara Motors Finance Ltd Vs Kapil                               | J K YADAV(P),      | 9999855157             |        | ADVJITENDERYAD AV2017@GMAIL.COM | 11-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/157/2024  | 16-01-2024        | Kotak Mahindra Prime Ltd Vs Amarjeet Singh                      | RAJESH JANGRA(P),  | 9958726491             |        | jangraadvocate@gamil.com        | 13-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/158/2024  | 16-01-2024        | Kotak Mahindra Prime Ltd Vs Praveen Bhati                       | RAJESH JANGRA(P),  | 9958726491             |        | jangraadvocate@gamil.com        | 12-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | Execution (Comm)/10/2024 | 18-01-2024        | Ashok Kumar Vs Tisana Beverages Pvt Ltd                         | Udairaj Singh(P),  | Not available          |        | Not available                   | 16-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (COMM)/2/2024        | 20-01-2024        | Simentech India Pvt Ltd Vs Bharat Heavy Electricals Ltd         | Kartik Venu(P),    | 9650560472, 9013893954 |        | swatikhanna0302@gmail.com       | 18-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/193/2024  | 23-01-2024        | Toyota Financial Services India Ltd Vs Richa Singh              | RAJESH JANGRA(P),  | 9958726491             |        | jangraadvocate@gamil.com        | 20-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/194/2024  | 23-01-2024        | Toyota Financial Services India Ltd Vs Bharti Lakhmani          | RAJESH JANGRA(P),  | 9958726491             |        | jangraadvocate@gamil.com        | 20-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/192/2024  | 23-01-2024        | Idfc First Bank Ltd Vs Priya Lakra                              | SANJEEV PATHAK(P), | 8285002845             |        | litigation@srcslegal.com        | 20-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/220/2024  | 25-01-2024        | Idfc First Bank Ltd Vs Gaurav Sharma                            | SANJEEV PATHAK(P), | 8285002845             |        | litigation@srcslegal.com        | 24-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/219/2024  | 25-01-2024        | Dhara Motors Finance Ltd Vs Ram Singh                           | J K YADAV(P),      | 9999855157             |        | ADVJITENDERYAD AV2017@GMAIL.COM | 24-01-2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number              | Date Registration | Petitioner Name VS Respondent                                    | Advocate              | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|------------------------|------------|--------------------------|-------------------|--|-----------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | 29, New Court Block-II | Commercial | Execution (Comm)/12/2024 | 25-01-2024        | Oasis Filtration Pvt Ltd Vs Ms Orent Craft Ltd                   | Ankur Singhal(P),     | 9811126091      |        | ankursinghaladvocate@gmail.com | 23-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/257/2024  | 29-01-2024        | Yes Bank Ltd Vs Puneet Bhatia                                    | SANJEEV PATHAK(P),    | 8285002845      |        | litigation@srcslegal.com       | 27-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/258/2024  | 29-01-2024        | Yes Bank Ltd Vs Yogesh Ramdaya                                   | SANJEEV PATHAK(P),    | 8285002845      |        | litigation@srcslegal.com       | 27-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/259/2024  | 29-01-2024        | Yes Bank Ltd Vs Satish Madan Lal                                 | SANJEEV PATHAK(P),    | 8285002845      |        | litigation@srcslegal.com       | 27-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/260/2024  | 29-01-2024        | Yes Bank Ltd Vs Aslam Shakil Ahmed                               | SANJEEV PATHAK(P),    | 8285002845      |        | litigation@srcslegal.com       | 27-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/261/2024  | 29-01-2024        | Yes Bank Ltd Vs Sumit Beer Singh                                 | SANJEEV PATHAK(P),    | 8285002845      |        | litigation@srcslegal.com       | 27-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/262/2024  | 29-01-2024        | Yes Bank Ltd Vs Karunesh Mishra                                  | SANJEEV PATHAK(P),    | 8285002845      |        | litigation@srcslegal.com       | 27-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/263/2024  | 29-01-2024        | Yes Bank Ltd Vs Parneet Singh                                    | SANJEEV PATHAK(P),    | 8285002845      |        | litigation@srcslegal.com       | 27-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | Misc DJ/19/2024          | 29-01-2024        | M/s Clix Capital Services Pvt Ltd Vs Ms Viswas Hospitals And Ors | Ravi Shankar Garg(P), | 9868552038      |        | advocatersgarg@gmail.com       | 27-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/256/2024  | 29-01-2024        | Yes Bank Ltd Vs Annu Nirwal                                      | SANJEEV PATHAK(P),    | 8285002845      |        | litigation@srcslegal.com       | 27-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/255/2024  | 29-01-2024        | Yes Bank Ltd Vs Rakesh Kumar                                     | SANJEEV PATHAK(P),    | 8285002845      |        | litigation@srcslegal.com       | 27-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/254/2024  | 29-01-2024        | Yes Bank Ltd Vs Ashok Kumar Bhardwaj                             | SANJEEV PATHAK(P),    | 8285002845      |        | litigation@srcslegal.com       | 27-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/253/2024  | 29-01-2024        | Yes Bank Ltd Vs Dharmendra Singh                                 | SANJEEV PATHAK(P),    | 8285002845      |        | litigation@srcslegal.com       | 27-01-2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number               | Date Registration | Petitioner Name VS Respondent                                | Advocate            | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|------------------------|------------|---------------------------|-------------------|--|---------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM)/279/2024   | 30-01-2024        | Dhara Motors Finance Ltd Vs Ajit Singh                       | J K YADAV(P),       | 9999855157      |        | ADVJITENDERYADAV2017@GMAIL.COM | 29-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | CS (COMM)/53/2024         | 31-01-2024        | Maharaj Singh Vs Rajat Gupta                                 | P. B. Jain (P)      | 9891700728      |        | pb.jain@jainlawoffice.s.in     | 29-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | Execution (Comm.)/14/2024 | 45320             | Icici Bank Limited Vs Sudeep Naskar                          | NO RECORD           | NO RECORD       |        | NO RECORD                      | 23-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM.)/185/2024  | 45311             | Iffco Kisan Finance Ltd Vs Dharmendra Kumar                  | RAJEEV KUMAR RANJAN | 9311022102      |        | ranjan.and.company@gmail.com   | 13-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM.)/20/2024   | 45293             | Yes Bank Ltd Vs Urvashi Yadav                                | SANJEEV PATHAK      | 8285002845      |        | litigation@srcslegal.com       | 27-12-2023       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM.)/280/2024  | 45321             | Idfc First Bank Vs Omkar Munna 1458                          | MAYANK MAHAJAN      | 9873347330      |        | mayank_mahajan05@yahoo.com     | 27-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM.)/281/2024  | 45321             | Idfc First Bank Vs Sumit Kumar 3477                          | MAYANK MAHAJAN      | 9873347330      |        | mayank_mahajan05@yahoo.com     | 27-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM.)/47/2024   | 45297             | Toyota Financial Services India Limited Vs Abhinav Bhatnagar | DINESH JAIN         | 9013493108      |        | advocateashok.1@gmail.com      | 05-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM.)/67/2024   | 45300             | Cnh Industrail Capital India Private Limited Vs Jugraj Singh | RAJESH JANGRA       | 9958726491      |        | jangraadvocate@gmail.com       | 06-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM.)/89/2024   | 45301             | Kotak Mahindra Bank Vs Roshni Goods Carrier Logistics 7371   | parv mahajan(P),    | 9643646534      |        | parv.mahajan007@gmail.com      | 09-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM.)/90/2024   | 45301             | Kotak Mahindra Bank Vs Roshni Goods Carrier Logistics 888    | parv mahajan(P),    | 9643646534      |        | parv.mahajan007@gmail.com      | 09-01-2024       |
|      |       |          | 29, New Court Block-II | Commercial | OMP (I) (COMM.)/92/2024   | 45301             | Kotak Mahindra Bank Vs Maniram                               | parv mahajan(P),    | 9643646534      |        | parv.mahajan007@gmail.com      | 09-01-2024       |

| S.No | Court   | District | Court Room             | Case Type  | Case Number             | Date Registration | Petitioner Name VS Respondent                                    | Advocate            | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|---|----------|------------------------|------------|-------------------------|-------------------|--|---------------------|-----------------|--------|--------------------------------|------------------|
| 27   | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT) | South    | 40, New Court Block-II | Commercial | CS (COMM)/17/2024       | 23-12-2023        | UNION BANK OF INDIA VS RAJEEV KUMAR                              | SARVIND SINGH       | 9810618195      |        | ARVINDSINGH1@GMAIL.COM         | 22-12-2023       |
|      |   |          | 40, New Court Block-II | Commercial | CS (COMM)/16/2024       | 06-01-2024        | Ultratech Cement Limited Vs Sanrachna Infratech Private Limited  | AASHKRIT TIWARI(P), | 7708748786      |        | ashkrit464@gmail.com           | 06-01-2024       |
|      |   |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/239/2024 | 27-01-2024        | Toyota Financial Services India Limited Vs Vijay Kumar 7287      | DINESH JAIN(P),     | 9013493108      |        | Not provided                   | 05-01-2024       |
|      |   |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/236/2024 | 27-01-2024        | Toyota Financial Services India Limited Vs Nafis Mohd Najir Khan | DINESH JAIN(P),     | 9013493108      |        | Not provided                   | 05-01-2024       |
|      |   |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/238/2024 | 27-01-2024        | Toyota Financial Services India Limited Vs Akhlak Ali Khan       | DINESH JAIN(P),     | 9013493108      |        | Not provided                   | 05-01-2024       |
|      |   |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/237/2024 | 27-01-2024        | Toyota Financial Services India Limited Vs Deepak Gupta          | DINESH JAIN(P),     | 9013493108      |        | Not provided                   | 05-01-2024       |
|      |   |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/249/2024 | 29-01-2024        | Toyota Financial Services India Limited Vs Mohd Azhar Khan       | DINESH JAIN(P),     | 9013493108      |        | Not provided                   | 05-01-2024       |
|      |   |          | 40, New Court Block-II | Commercial | CS (COMM)/18/2024       | 08-01-2024        | Amar Tulsian Vs Gopal Kumar                                      | Shravan Bansal(P),  | 9650682928      |        | unitedmark@unitedandunited.com | 06-01-2024       |
|      |   |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/72/2024  | 09-01-2024        | Kotak Mahindra Prime Ltd Vs Soni Kumari Patil                    | RAJESH JANGRA(P),   | 9958726491      |        | delhi.jangraadvocate@gmail.com | 08-01-2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number             | Date Registration | Petitioner Name VS Respondent  | Advocate          | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
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|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/70/2024  | 09-01-2024        | Cnh Industrail Capital India Private Limited Vs Anbarasu U             | RAJESH JANGRA(P), | 9958726491      |        | delhi.jangraadvocate@gmail.com | 08-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/69/2024  | 09-01-2024        | Cnh Industrail Capital India Private Limited Vs Sanjay Kumar Giri      | RAJESH JANGRA(P), | 9958726491      |        | delhi.jangraadvocate@gmail.com | 08-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/107/2024 | 11-01-2024        | Toyota Financial Services India Ltd Vs Jagdeep Singh                   | RAJESH JANGRA(P), | 9958726491      |        | delhi.jangraadvocate@gmail.com | 09-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/106/2024 | 11-01-2024        | Toyota Financial Services India Ltd Vs Shivaji Shankar Nivangune       | RAJESH JANGRA(P), | 9958726491      |        | delhi.jangraadvocate@gmail.com | 09-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/125/2024 | 12-01-2024        | Toyota Financial Services India Ltd Vs Torc Star Bolting Tools Pvt Ltd | RAJESH JANGRA(P), | 9958726491      |        | delhi.jangraadvocate@gmail.com | 11-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/124/2024 | 12-01-2024        | Toyota Financial Services India Ltd Vs Pramod Suresh Shinde            | RAJESH JANGRA(P), | 9958726491      |        | delhi.jangraadvocate@gmail.com | 11-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/150/2024 | 15-01-2024        | Toyota Financial Services India Ltd Vs Sanjay Fakira Padolkar          | RAJESH JANGRA(P), | 9958726491      |        | delhi.jangraadvocate@gmail.com | 12-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/152/2024 | 15-01-2024        | Dhara Motors Finance Ltd Vs Ronak Singh                                | J K YADAV(P),     | 9999855157      |        | advjitenderyadav2017@gmail.com | 12-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/151/2024 | 15-01-2024        | Dhara Motors Finance Ltd Vs Manmay Bhati                               | J K YADAV(P),     | 9999855157      |        | advjitenderyadav2017@gmail.com | 12-01-2024       |

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|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/177/2024  | 18-01-2024        | Kotak Mahindra Prime Ltd Vs Rambir R   | RAJESH JANGRA(P),      | 9958726491      |        | delhi.jangraadvocate@gmail.com | 15-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | CS (COMM)/35/2024        | 22-01-2024        | M/s Venus Marketing Combine (p) Ltd Vs Ap Dwivedi                                | Shailendra Sharma(P),  | 9910817696      |        | advchhetri@gmail.com           | 18-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | CS (COMM)/52/2024        | 30-01-2024        | M/s SRP Media Vs Marketto Retailer   | Siddharth Narang(P),   | 9654554644      |        | advocatealok1975@gmail.com     | 20-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | CS (COMM)/48/2024        | 25-01-2024        | Central Bank Of India Vs Teetu   | Subodh Kumar Singh(P), | 9811375940      |        | advsubodhkumarsingh@gmail.com  | 23-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | Execution (Comm)/11/2024 | 22-01-2024        | M/S VENKANTESHWARANOT HATCHERIES PVT LTD Vs CYBIZ BRIGHTSTAR RESTAURANTS PVT LTD | NOT KNOWN(P),          | Not provided    |        | Not provided                   | 22-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (COMM)/4/2024        | 25-01-2024        | Mr Rudra Srivastava Vs Neeraj Bhatia And Ors                                     | Arjun Malik            | 9810017346      |        | legal@amaclegal.com            | 24-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/235/2024  | 25-01-2024        | Idfc First Bank Ltd Vs Vijay Yadav   | SANJEEV PATHAK(P),     | 8285002845      |        | litigation@srcslegal.com       | 24-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/250/2024  | 29-01-2024        | Yes Bank Ltd Vs Mamta Choudhary  | SANJEEV PATHAK(P),     | 8285002845      |        | litigation@srcslegal.com       | 27-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/252/2024  | 29-01-2024        | Yes Bank Ltd Vs Prem Pal   | SANJEEV PATHAK(P),     | 8285002845      |        | litigation@srcslegal.com       | 27-01-2024       |

| S.No | Court | District | Court Room             | Case Type  | Case Number             | Date Registration | Petitioner Name VS Respondent  | Advocate               | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|------------------------|------------|-------------------------|-------------------|--|------------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/251/2024 | 29-01-2024        | Yes Bank Ltd Vs Dharam Pal   | SANJEEV PATHAK(P),     | 8285002845      |        | litigation@srcslegal.com       | 27-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/299/2024 | 31-01-2024        | Cnh Industrial Capital India Pvt Ltd Vs Pooja Karan Singh            | RAJESH JANGRA(P),      | 9958726491      |        | delhi.jangraadvocate@gmail.com | 30-01-2024       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/183/2024 | 19-01-2024        | Toyota Financial Services India Limited Vs Saurabh Harshkumar Surana | Ashok Advocate         | 9013493108      |        | advocateashok.1@gmail.com      | 21-12-2023       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/184/2024 | 19-01-2024        | Toyota Financial Services India Limited Vs Ujagar Singh              | Ashok Advocate         | 9013493108      |        | advocateashok.1@gmail.com      | 21-12-2023       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/182/2024 | 19-01-2024        | Toyota Financial Services India Limited Vs Rohit Rampal              | Ashok Advocate         | 9013493108      |        | advocateashok.1@gmail.com      | 21-12-2023       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/180/2024 | 19-01-2024        | Toyota Financial Services India Limited Vs Rashid R                  | Ashok Advocate         | 9013493108      |        | advocateashok.1@gmail.com      | 21-12-2023       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/181/2024 | 19-01-2024        | Toyota Financial Services India Limited Vs Geeta Abhay               | Ashok Advocate         | 9013493108      |        | advocateashok.1@gmail.com      | 21-12-2023       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/179/2024 | 19-01-2024        | Toyota Financial Services India Limited Vs Devraj Singh              | Ashok Advocate         | 9013493108      |        | advocateashok.1@gmail.com      | 21-12-2023       |
|      |       |          | 40, New Court Block-II | Commercial | OMP (I) (COMM)/292/2024 | 30-01-2024        | Yes Bank Ltd Vs Kanchan Verma  | Sachin Katyal Advocate | 9811015339      |        | katyalsachin2008@gmail.com     | 22-12-2023       |

| S.No | Court                        | District   | Court Room             | Case Type  | Case Number             | Date Registration | Petitioner Name VS Respondent  | Advocate               | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|------------------------------|------------|------------------------|------------|-------------------------|-------------------|--|------------------------|-----------------|--------|--------------------------------|------------------|
|      |                              |            | 40, New Court Block-II | Commercial | OMP (I) (COMM)/291/2024 | 30-01-2024        | Yes Bank Ltd Vs Naresh Kumar   | Sachin Katyal Advocate | 9811015339      |        | katyalsachin2008@gmail.com     | 22-12-2023       |
|      |                              |            | 40, New Court Block-II | Commercial | OMP (I) (COMM)/290/2024 | 30-01-2024        | Yes Bank Ltd Vs Dilshad Ilahi  | Sachin Katyal Advocate | 9811015339      |        | katyalsachin2008@gmail.com     | 22-12-2023       |
|      |                              |            | 40, New Court Block-II | Commercial | CS (COMM)/12/2024       | 05-01-2024        | Neeraj Vs MS FNP ESTATE  | Manish Dahiya Advocate | 8571856388      |        | manishdahiya0573@gmail.com     | 28-12-2023       |
|      |                              |            | 40, New Court Block-II | Commercial | OMP (I) (COMM)/240/2024 | 27-01-2024        | Toyota Financial Services India Limited Vs Gurmeet Kaur                | Ashok Advocate         | 9013493108      |        | advocateashok.1@gmail.com      | 28-12-2023       |
|      |                              |            | 40, New Court Block-II | Commercial | OMP (I) (COMM)/63/2024  | 09-01-2024        | Yes Bank Ltd Vs Raj Kumar  | SANJEEV PATHAK(P),     | 8285002845      |        | litigation@srscslegal.com      | 28-12-2023       |
|      |                              |            | 40, New Court Block-II | Commercial | OMP (I) (COMM)/71/2024  | 09-01-2024        | Cnh Industrail Capital India Private Limited Vs Krishana Earth Moovers | RAJESH JANGRA(P),      | 9958726491      |        | delhi.jangraadvocate@gmail.com | 06-01-2024       |
| 28   | SH. LAL SINGH DISTRICT JUDGE | SOUTH-EAST | 18 BLOCK 1 18 BLOCK 1  | EXECUTION  | 01/2024                 | 02-01-2024        | Late Shri Nand Lal Chanana And Ors Vs Kapil Kumar Rajbhar              | Amit Deshpande         | 9810477630      |        | DESHPANDEANDCOMPANY@GMAIL.COM  | 21-12-2023       |
|      |                              |            |                        | EXECUTION  | 08/2024                 | 06-01-2024        | Uco Bank Vs M/s Innovative India                                       | Karan Chawla(P),       | 8743968006      |        | karanchawla92@gmail.com        | 15-12-2023       |
|      |                              |            |                        | CS (COMM)  | 06/2024                 | 06-01-2024        | PALM TRADIN INPEX Vs HINDUSTAN FOREIGNS TRADERS                        | JITIN SINGH(P),        | 9891756587      |        | --                             | 15-12-2023       |
|      |                              |            |                        | CS (COMM)  | 07/2024                 | 06-01-2024        | Shakil Ahmad Vs Vipin Bhardwaj   | Pooja Aggarwal(P),     | 8076456489      |        | pojaagarwal5@gmail.com         | 04-01-2024       |

| S.No | Court                       | District            | Court Room | Case Type   | Case Number       | Date Registration | Petitioner Name VS Respondent  | Advocate              | Advocate Number | Mobile                           | Advocate email id | Date of e-filing |
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|      |                             |                     |            | CS (COMM)   | 10/2024           | 08-01-2024        | Fugro Geotech India Private Limited Vs Desein Private, Limited                                 | Naisargika(P)         | 9311131978      | --                               |                   | 18-12-2023       |
|      |                             |                     |            | OMP (COMM)  | 04/2024           | 09-01-2024        | All About Outdoor Pvt Ltd Vs Arjun Sethi   | MOHD IRSHAD(P),       | 9711009378      | yajurbhalla87@gmail.com          |                   | 08-01-2024       |
|      |                             |                     |            | Misc DJ     | 40/2024           | 15-01-2024        | M/s Kkm Overseas Pvt Ltd Vs Mohit Narang   | Arjun Kapoor          | 9968705811      | --                               |                   | 16-12-2023       |
|      |                             |                     |            | OMP (COMM)  | 05/2024           | 16-01-2024        | M/s Global Health Care Services Vs Er Shiva Prasad Pentyala                                    | A.V. Shukla           | 9811418837      | avshukla48@gmail.com             |                   | 15-01-2024       |
|      |                             |                     |            | CS (COMM)   | 32/2024           | 18-01-2024        | Meenakshi Goel Prop M/s Veejay Service Station Through Her Attorney Mr Gurnam Singh Vs KK SPUN | Vibhor Garg           | 011-41686838    | vibhor@bavlegal                  |                   | 11-01-2024       |
|      |                             |                     |            | OMP (COMM)  | 11/2024           | 19-01-2024        | Sh Jaiveer Singh Vs M/S PAISALO DIGITAL LTD  | Sunil kumar singh(P), | 8588873809      | advsunilsingh@gmail.com          |                   | 20-12-2023       |
|      |                             |                     |            | EXECUTION   | 15/2024           | 19-01-2024        | CANARA BANK Vs Vipin Yadav   | SURESH CHANDER(P)     | 9811143714      | ad.sctiwari@gmail.com            |                   | 08-01-2024       |
|      |                             |                     |            | EXECUTION   | 16/2024           | 19-01-2024        | CANARA BANK Vs Amit Kumar Sinha  | SURESH CHANDER(P)     | 9811143714      | ad.sctiwari@gmail.com            |                   | 08-01-2024       |
|      |                             |                     |            | CS (COMM)   | 38/2024           | 22-01-2024        | M/s Multl Speciality Extrusions Pvt Ltd Vs Mr. Rohit Kumar                                     | Ashish Chauhan        | 9999468603      | kushagrabsal@akassociates.org.in |                   | 28-11-2023       |
|      |                             |                     |            | Misc DJ     | 63/2024           | 24-01-2024        | CHANDAN KASHIKAR AND ORS Vs M/S ACO SYSTEMS AND SOLUTIONS PVT LTD .                            | Amit Agrawal          | 8826233398      | amit@agrawalchambers.com         |                   | 24-01-2024       |
|      |                             |                     |            | CS (COMM)   | 48/2024           | 29-01-2024        | Akg Plastics Pvt Ltd Vs Modren Construction Co   | Rajiv Singh           | 9818599779      | --                               |                   | 25-01-2024       |
| 29   | MS. NEELAM SINGH, DIS JUDGE | SOUTH-DISTRICT EAST | 14         | Arbitration | OMP (COMM)/1/2024 | 03-01-2024        | Titech Engineers Private Limited Vs Bharat Bijlee Limited                                      | Ashok Kumar Tiwar     | 9818128764      | aktiwari.india@gmail.com         |                   | 02-01-2024       |
|      |                             |                     |            | Arbitration | OMP (COMM)/2/2024 | 03-01-2024        | Titech Engineers Private Limited Vs Bharat Bijlee Limited                                      | Ashok Kumar Tiwar     | 9818128764      | aktiwari.india@gmail.com         |                   | 02-01-2024       |

| S.No | Court               | District   | Court Room | Case Type       | Case Number            | Date Registration | Petitioner Name VS Respondent   | Advocate          | Advocate Number        | Mobile | Advocate email id               | Date of e-filing |
|------|---------------------|------------|------------|-----------------|------------------------|-------------------|---|-------------------|------------------------|--------|---------------------------------|------------------|
|      |                     |            |            | Civil           | CS (COMM)/24/2024      | 11-01-2024        | Flaktgroup India Pvt Ltd Vs Sepec Limited                                       | Dixit Mehta       | 8556059335             |        | adv.mehtadixit@gmail.com        | 10-01-2024       |
|      |                     |            |            | Civil           | CS (COMM)/12/2024 (TM) | 06-01-2024        | SUNCARE FORMULATIONS PVT LTD Vs OREO HEALTHCARE                                 | Dhurjati Verma    | 9811667456             |        | N/A                             | 05-01-2024       |
|      |                     |            |            | Civil           | CS (COMM)/14/2024      | 08-01-2024        | State Bank Of India Vs Bablu Kumar Jha  | Arun Kr. Batra    | 9873039121             |        | honey86jain@gmail.com           | 07-01-2024       |
|      |                     |            |            | Civil           | CS (COMM)/25/2024      | 12-01-2024        | Bohra Industrial Resources Private Limited Vs Aristobrat Retail Private Limited | Rohit Bohra       | 9911000651             |        | bohrarohit33@gmail.com          | 11-01-2024       |
|      |                     |            |            | Civil           | CS (COMM)/27/2024      | 15-01-2024        | Krishan Kumar Nagpal Vs Yash Pratap Singh                                       | Shiva Jee Shukhla | 9311118861             |        | shivajishuklaadvocate@gmail.com | 14-01-2024       |
|      |                     |            |            | Civil           | CS (COMM)/28/2024      | 15-01-2024        | Berry Tex Pvt Ltd Vs Kyreen Brand Holdings Private Limited                      | Deepak Sharma     | 9891787719             |        | tandtlaw@tandtlaw.co.in         | 14-01-2024       |
|      |                     |            |            | Civil           | CS (COMM)/47/2024      | 25-01-2024        | Namo Fire And Safety Pvt Ltd Vs Zamil Air Conditioners Pvt Ltd                  | Mohd. Altaf Alvi  | 9810382723             |        | N/A                             | 24-01-2024       |
|      |                     |            |            | Misc.           | Misc DJ/68/2024        | 25-01-2024        | State Bank Of India Vs Animesh Kumar  | R.K. Sinha        | 9811255673, 9718814471 |        | advocatesinha@rediffmail.com    | 24-01-2024       |
|      |                     |            |            | Misc.           | Misc DJ/74/2024        | 23-01-2024        | CLASSIC MOTORS PRIVATE LIMITED Vs AUTOMARK MOTORS P LTD                         | Abhinav Garg      | 9810196968             |        | adv.abhinavgarg@gmail.com       | 22-01-2024       |
|      |                     |            |            | Civil           | CS (COMM)/18/2024      | 09-01-2024        | M/S MASKEEN OVERSEAS Vs M/s Ivsha International                                 | Diwakar Singh     | 9817722035             |        | diwakar@emphsislaw.com          | 08-01-2024       |
| 30   | SH. AJAY KUMAR JAIN | SOUTH-EAST | 20         | Commercial Suit | CS (COMM)/11/2024      | 08-01-2024        | STATE BANK OF INDIA Vs VIPIN  | ASHISH BATRA(P),  | 9891223874, 9873039121 |        | shishbatra8@gmail.com           | 05.01.2024       |
|      |                     |            |            | Commercial Suit | CS (COMM)/15/2024      | 09-01-2024        | ISHU JAIN Vs M/S PARCIT AUTOCRAZY PRIVATE LIMITED                               | Deepesh Gauba(P), | 9810064398 7838468201  |        | hsdhillon2002@gmail.com         | 28.12.2024       |
|      |                     |            |            | Commercial Suit | CS (COMM)/16/2024      | 09-01-2024        | M/S PARIJAT INDUSTRIES (INDIA) PVT LTD Vs JAGADESWARA RAO VARAGOGULA            | HARDEEP SINGH(P), | 711407310, 8920272666  |        | advdeepeshgauba@gmail.com       | 04.01.2024       |

| S.No | Court                 | District   | Court Room | Case Type       | Case Number       | Date Registration | Petitioner Name VS Respondent   | Advocate Name              | Advocate Number      | Mobile | Advocate email id           | Date of e-filing |
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|      |                       |            |            | Commercial Suit | CS (COMM)/21/2024 | 12-01-2024        | M/S FREIGHT SYSTEMS (I) PVT LTD Vs M/S CONTINENTAL CARGOCARE PVT LTD      | MAYANK SBARUA(P),          | 9999998560           |        | anant@anantamlegal.com      | 08.01.2024       |
|      |                       |            |            | Commercial Suit | CS (COMM)/30/2024 | 16-01-2024        | CANARA BANK Vs SHADAB KHAN  | SUDESH SINGH(P),           | 9015511224,999845100 |        | sudeshadvocatel2@gmail.com  | 10.01.2024       |
|      |                       |            |            | Commercial Suit | CS (COMM)/29/2024 | 16-01-2024        | DEVENDER SINGH JAMWAL Vs CONTAINER CORPORATION OF INDIA LTD               | Amit Swami(P),             | 9958299393           |        | dilientlawyers@email.com    | 09.01.2024       |
|      |                       |            |            | Commercial Suit | CS (COMM)/44/2024 | 25-01-2024        | M/S E3 FURNITURE PVT LTD Vs M/S NEW MODERN BAZAR DEPARTMENT STORE PVT LTD | MUKESH KUMAR(P),           | 9810682372,931682372 |        | shekhawatillegal@yahoo.in   | 23.01.2024       |
|      |                       |            |            | Commercial Suit | CS (COMM)/55/2024 | 30-01-2024        | ICICI BANK LTD Vs MOHAMMED IRFAN ALAM                                     | MANISH DEWAN(P),           | 9213905829           |        | manish@klindia.com          | 27.01.2024       |
|      |                       |            |            | Commercial Suit | CS (COMM)/53/2024 | 30-01-2024        | MOHIT SHARMA Vs ASHWANI KUMAR   | Rajendra yadav(P),         | 608220794            |        | yadavrazon@gmail.com        | 28.01.2024       |
|      |                       |            |            | Commercial Suit | CS (COMM)/58/2024 | 31-01-2024        | INITIAL TECHNOLOGIES LLP Vs M/S ZELOTIC TECHNOLOGIES PVT LTD              | manish kaushik(P),         | 9818218885           |        | manishkaushik.law@gmail.com | 29.01.2024       |
| 31   | MS. ANU GROVER BALIGA | SOUTH-EAST | 21         | Commercial Suit | CS (COMM)/3/2024  | 04-01-2024        | SHREE PAPER SALES Vs Shri Suhail Khan                                     | NITESH KUMAR(P),           | 9312046733           |        | yadavrazon@gmail.com        | 03.01.2024       |
|      |                       |            |            | U/O 9 RULE 4    | Misc DJ/16/2024   | 04-01-2024        | Yokohama India Private Limited Vs M/s Vikas Service Station               | GAUTAM KUMAR(P),           | 9990899799           |        | gautam@legalknights.in      | 03.01.2024       |
|      |                       |            |            | Commercial Suit | CS (COMM)/9/2024  | 06-01-2024        | Vijay Lifters Vs Simplex Infrastructure Ltd                               | Naveen Bhardwaj(P),        | 9811899279           |        | mail@nbassociates.net       | 04.01.2024       |
|      |                       |            |            | Commercial Suit | CS (COMM)/8/2024  | 06-01-2024        | Mr Pawan Kumar Vs M/s Simplex Infrastructures Ltd                         | Neeraj Bhardwaj (P)        | 9953091927           |        | neerajlawz@gmail.com        | 04.01.2024       |
|      |                       |            |            | Commercial Suit | CS (COMM)/20/2024 | 10-01-2024        | V Automat And Instruments Pvt Ltd Vs BGR ENERGY SYSTEMS LIMITED           | parminder Singh goindi(P), | 9811210962           |        | psgoindi@gmail.com          | 08.01.2024       |
|      |                       |            |            | Commercial Suit | CS (COMM)/26/2024 | 15-01-2024        | Vir Jai Khosla Vs AXIS BANK LIMITED                                       | Nimish Sharma(P),          | 9654446681           |        | dk@dandklaw.in              | 12.01.2024       |

| S.No | Court             | District   | Court Room | Case Type          | Case Number       | Date Registration | Petitioner Name VS Respondent   | Advocate Name     | Advocate Number | Mobile | Advocate email id                  | Date of e-filing |
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|      |                   |            |            | Commercial Suit    | CS (COMM)/36/2024 | 20-01-2024        | Tangence Solutions India Pvt Ltd Vs M/S Disruptive Health Solutions Pvt Ltd                         | Akshay Kumar(P),  | 9811479499      |        | not mentioned                      | 17.01.2024       |
|      |                   |            |            | Commercial Suit    | CS (COMM)/51/2024 | 29-01-2024        | Shivam Transport Agency Vs M/S Gannon Daunkerley And Company Limited And Ors                        | NITESH KUMAR(P),  | 9818096196      |        | advdevdutt263@icloud.com           | 25.01.2024       |
|      |                   |            |            | Commercial Suit    | CS (COMM)/50/2024 | 29-01-2024        | Telexcel Information Systems Ltd Vs Mahanagar Telephone Nigam Ltd                                   | NITESH KUMAR(P),  | 9643349576      |        | rizwanoffice0506@gmail.com         | 25.01.2024       |
|      |                   |            |            | Commercial Suit    | CS (COMM)/49/2024 | 29-01-2024        | Akg Plastics Pvt Ltd Vs Quillon Infrastrure Pvt Ltd   | KIRTI SARANGI(P), | 9818599779      |        | not mentioned                      | 25.01.2024       |
|      |                   |            |            | Commercial Suit    | CS (COMM)/59/2024 | 31-01-2024        | M/s Haryana Supply Agencies Vs M/s Royal Golf Link City Projects Pvt Ltd                            | vikas chhabra(P), | 9212416114      |        | vikas.chhabra07@gmail.com          | 29.01.2024       |
|      |                   |            |            | Commercial Suit    | CS (COMM)/60/2024 | 31-01-2024        | Axis Bank Ltd Vs REENA CHAUDHARY  | Dharam Dev(P),    | 9810072439      |        | dladevlawassociates@gmail.com      | 29.01.2024       |
| 32   | SH. BHUPESH KUMAR | SOUTH-EAST | 22         | Commercial Suit    | CS (COMM)/1/2024  | 02-01-2024        | M/S. E3 PANEL INDUSTRIES (THROUGH ITS AUTHORIZED SIGNATORY) Vs MR. SUNDEEP GUPTA PROPRIETOR OF M/S. | Nancy Jain        | 9660729214      |        | adv.nancyj@gmail.com               | 21-12-2023       |
|      |                   |            |            | Commercial Suit    | CS (COMM)/17/2024 | 10-01-2024        | M/S PARIJAT INDUSTRIES (INDIA) PVT. LTD. Vs THOTASIVA LINGA PRASAD                                  | HARDEEP SINGH     | 9810064398      |        | hsdhillon2002@gmail.com            | 04-01-2024       |
|      |                   |            |            | Execution Petition | CS (COMM)/22/2024 | 12-01-2024        | ARVINDER SINGH PURI Vs ASHMEET SAHNI PROPRIETOR OF M/S. SHASHI FABRICS INDIA                        | ABHISHEK WADHWA   | 999991654       |        | adv.abhishekwadhw@gmail.com        | 10-01-2024       |
|      |                   |            |            | Commercial Suit    | CS (COMM)/23/2024 | 12-01-2024        | M/s Parijat Industries India Pvt Ltd Vs Shail Gupta Proprietor Of M/s Vijay Fertilizers And Seeds   | HARDEEP SINGH     | 9810064398      |        | hsdhillon2002@gmail.com            | 06-01-2024       |
|      |                   |            |            | Commercial Suit    | CS (COMM)/39/2024 | 23-01-2024        | M/S GRAFIX SOLUTIONS Vs M/S VAJRA TRADERS AND ORS.  | RAKESH SHARMA     | 9911125245      |        | advocaterakeshsharma2006@gmail.com | 19-01-2024       |
|      |                   |            |            | Commercial Suit    | CS (COMM)/4/2024  | 05-01-2024        | CARE HEALTH INSURANCE LTD. Vs GIRIPRASAD RAMAIAH  | DHIRAJ MALIK      | 9999353132      |        | advdhirajmalik@gmail.com           | 19-12-2023       |
|      |                   |            |            | Execution Petition | CS (COMM)/45/2024 | 27-01-2024        | M/S LAPCOM PERIPHERALS PVT. LTD. Vs RAGINI KUMARI   | PREM GARG         | 8860844670      |        | premgarg.legal@yahoo.com           | 25-01-2024       |

| S.No | Court                  | District   | Court Room | Case Type          | Case Number               | Date Registration | Petitioner Name VS Respondent  | Advocate Name         | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
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|      |                        |            |            | Commercial Suit    | CS (COMM)/46/2024         | 27-01-2024        | M/S SANICOS SANITATIONS AND ANR. Vs M/S AADIDEVA INFOTECH PVT. LTD. AND ORS. | SSADDAM HUSSAIN       | 9650016144      |        | freedomlawhouselp@gmail.com  | 23-01-2024       |
|      |                        |            |            | Commercial Suit    | CS (COMM)/54/2024         | 30-01-2024        | STATE BANK OF INDIA Vs M/S DUBEY ENTERPRISES                                 | KAMLESH KUMAR SINGH   | 9810343732      |        | ksingh1123@rediffmail.com    | 29-01-2024       |
|      |                        |            |            | Commercial Suit    | CS (COMM)/56/2024         | 30-01-2024        | ICICI BANK LTD. Vs RAJAN SOLANKI   | MANISH DEWAN          | 9811898399      |        | manish@klfinclia.com         | 27-01-2024       |
|      |                        |            |            | Commercial Suit    | CS (COMM)/57/2024         | 31-01-2024        | STATE BANK OF INDIA Vs MR. VIJAY PAL   | Ranjay Kumar Sinha    | 9811255673      |        | advocatesinha@rediffmail.com | 30-01-2024       |
|      |                        |            |            | Execution Petition | EXECUTION (COMM.)/21/2024 | 29-01-2024        | Ar Kay Medicos Private Limited Vs Corner Store Technologies Private Limited  | AMIT DAYAL            | 9810164421      |        | mail@amitdayal.attorney      | 27-01-2024       |
|      |                        |            |            | Execution Petition | EXECUTION (COMM.)/24/2024 | 31-01-2024        | SMT. SATNAM KAUR KATHURIA Vs M/S INDIAN TOURISM COOPERATIVE LTD.             | Vineet Hans           | 9811268978      |        | hansvineet@yahoo.co.in       | 30-01-2024       |
|      |                        |            |            | Execution Petition | EXECUTION (COMM.)/25/2024 | 01-02-2024        | M/S CHAUHAN WATER SUPPLIER Vs M/S PANDEY TRADERS AND ORS.                    | RAKESH CHAUHAN        | 9212784397      |        | dpu0047@gmail.com            | 31-01-2024       |
|      |                        |            |            | U/s. 34 Petition   | OMP (COMM.)/12/2024       | 23-01-2024        | NEERU AGGARWAL AND ANR. Vs SPLENDOR BUILDWELL PVT. LTD. AND ANR.             | SAHIL CHOPRA          | 981136965       |        | NITIN@THELAWCHAMBERS.CO.IN   | 17-01-2024       |
|      |                        |            |            | U/s. 34 Petition   | OMP (COMM.)/6/2024        | 16-01-2024        | P-Trade FMCG PVT. LTD. Vs PAISALO DIGITAL LIMITED                            | Chandra Shekhar Yadav | 810209981       |        | egal.shebang@gmail.com       | 08-01-2024       |
| 33   | MS NIRJA BHATIA        | SOUTH-EAST | NIL        | RP                 | 3/2024                    | 24.1.2024         | Keleone Trading Pvt Ltd Vs Kashvi Design                                     | Mrs. Bindra Rana      | 9818202368      |        | litigation@ssrana.com        | 23.01.2024       |
| 34   | SH. RAJESH KUMAR SINGH | SOUTH-EAST | 23         | Commercial Suit    | RP/4/2024                 | 29-01-2024        | M/S AMRIT TECH INDIA Vs SURESH   | RUDRAKSHA SINHA       | ---             |        | ---                          | 21-10-2023       |
|      |                        |            |            |                    | M-Ex/1/2024               | 18-01-2024        | DL NAGPAL FINANCE AND LEASING CO PVT LTD Vs HARISH ARORA                     | ANKIT VASHIST         | ---             |        | ---                          | 29-09-2023       |
|      |                        |            |            |                    | Misc DJ/42/2024           | 18-01-2024        | INDIAN OVERSEAS BANK Vs M/S N JYOTI DIGITAL SERVICES                         | Shailendra Sharma     | 9910817646      |        | advchhetri@gmail.com         | 12-01-2024       |

| S.No | Court | District | Court Room | Case Type | Case Number              | Date Registration | Petitioner Name VS Respondent   | Advocate                     | Advocate Number | Mobile | Advocate email id          | Date of e-filing |
|------|-------|----------|------------|-----------|--------------------------|-------------------|---|------------------------------|-----------------|--------|----------------------------|------------------|
|      |       |          |            |           | CS (COMM)/19/2024        | 10-01-2024        | M/S PARIJAT INDUSTRIES (INDIA) PVT LTD Vs SH. MATTELA SURESH                                  | HARDEEP SINGH                | 9810064398      |        | hsdhi11on2002@gmail.com    | 04-01-2024       |
|      |       |          |            |           | CS (COMM)/5/2024         | 05-01-2024        | Hitanshu Gupta Vs M/s Trina Nre Transportation Ltd  | JAI PRAKASH SHARMA(P),       | 9818346127      |        | 88j_psharma@gmail.com      | 03-01-2024       |
|      |       |          |            |           | Misc DJ/21/2024          | 08-01-2024        | Yokohama India Private Limited Vs Wheel Palace  | GAUTAM KUMAR(P),             | 9990899799      |        | gautam@legalknights.in     | 04-01-2024       |
|      |       |          |            |           | Misc DJ/25/2024          | 10-01-2024        | Yokohama India Private Limited Vs S N Tyres   | GAUTAM KUMAR(P),             | 9990899799      |        | gautam@legalknights.in     | 05-01-2024       |
|      |       |          |            |           | EXECUTION (COMM)/13/2024 | 15-01-2024        | Rk Medical Solution Company Vs Life Care System   | A.K.Mishra & Kishan~ Chauhan | 9718884337      |        | kishan218B@gmail.com       | 03-01-2024       |
|      |       |          |            |           | OMP (I) (COMM)/2/2024    | 12-01-2024        | MUSCLE AND STRENGTH INDIA LLP Vs AMARDEEP SINGH   | NITESH KUMAR(P),             | 7042999367      |        | ---                        | 11-01-2024       |
|      |       |          |            |           | CS (COMM)/31/2024        | 18-01-2024        | Sh Subir Bajaj Vs Aurum Automobiles Pvt Ltd   | Ajay Kumar Chopra(P),        | 9811104015      |        | AKCHOPRA ADV@YAHOO.IN      | 08-01-2024       |
|      |       |          |            |           | CS (COMM)/41/2024        | 22-01-2024        | Gayatri Aircon Pvt Ltd Vs Century Pulp And Paper And Anr                                      | RAVI SINGH PAWAR(P),         | 9873082662      |        | advrspawardel@gmail.com    | 17-01-2024       |
|      |       |          |            |           | CS (COMM)/43/2024        | 23-01-2024        | Shambhu Pandit Vs Arch Pharmalabs Ltd   | SOVI BIPNEET SINGH(P),       | 9811218405      |        | info@sbslegalsolutions.com | 20-01-2024       |
|      |       |          |            |           | CS (COMM)/42/2024        | 23-01-2024        | M/s Freight Bridge Logistics Pvt Ltd Vs M/s Ambassador Logistics Pvt Ltd                      | Arvind Kumar Singh(P),       | 0-9899323731    |        | advaks@yahoo.co.in         | 21-01-2024       |
|      |       |          |            |           | OMP (COMM)/13/2024       | 24-01-2024        | M/s Delhi Tourism And Transportation Development Corporation Ltd Vs M/s Thermal Engineers And | Jahanvi worah(P),            | +91 9810183379  |        | JAHANVI.W@GMAIL.COM        | 22-01-2024       |
|      |       |          |            |           | RP/3/2024                | 24-01-2024        | KELONE TRADING CO PRIVATE LIMITED Vs KASHVI DESIGNS PRIVATE LIMITED                           | Bindra Rana(P),              | 9818202368      |        | litigation@ssrana.com      | 23-01-2024       |
|      |       |          |            |           | Misc DJ/73/2024          | 29-01-2024        | DEEPAK SHARMA Vs M/S MALBROS HOLDING PVT LTD  | Sanjeev(P),                  | 9910772005      |        | ---                        | 27-01-2024       |

| S.No | Court  | District   | Court Room | Case Type         | Case Number     | Date Registration | Petitioner Name VS Respondent                         | Advocate              | Advocate Number | Mobile | Advocate email id          | Date of e-filing |
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|      |  |            |            |                   | Misc DJ/60/2024 | 24-01-2024        | Anubhav Jain Vs Nihir Jatinbhai Shah                  | Shailendra Sharma(P), | ---             | ---    |                            | 20-11-2023       |
| 35   | SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH-EAST | 39 Blockli | OMP (COMM).       | 3/2024          | 08-01-2024        | SPLENOR BUILDWELL PVT. LTD., VS. NEENA GOYAL          | SARTHAK GUPTA         | 9899199898      |        | purico@me.com              | 04-01-2024       |
|      |  |            |            | EXECUTION (COMM). | 14/2024         | 16-01-2024        | ICICI BANK LTD., VS. M/s MAHAMAYA ENTERPRISES ORS.    | SUNITA SINGH          | 9871040589      |        | indolexlaw@gmail.com       | 20-12-2023       |
|      |  |            |            | OMP (COMM).       | 7/2024          | 16-01-2024        | SPLENOR BUILDWELL PVT. LTD., VS. MEDHIR GOYAL         | SARTHAK GUPTA         | 9899199898      |        | purico@me.com              | 12-01-2024       |
|      |  |            |            | OMP (COMM).       | 8/2024          | 16-01-2024        | SPLENOR BUILDWELL PVT. LTD., VS. RUHI GUPTA           | SARTHAK GUPTA         | 9899199898      |        | purico@me.com              | 12-01-2024       |
|      |  |            |            | OMP (COMM).       | 9/2024          | 16-01-2024        | SPLENOR BUILDWELL PVT. LTD., VS. SHREY GUPTA          | SARTHAK GUPTA         | 9899199898      |        | purico@me.com              | 14-01-2024       |
|      |  |            |            | OMP (COMM).       | 10/2024         | 16-01-2024        | SPLENOR BUILDWELL PVT. LTD., VS. NEENA GOYAL AND ANR. | SARTHAK GUPTA         | 9899199898      |        | purico@me.com              | 14-01-2024       |
|      |  |            |            | CS (COMM).        | 33/2024         | 20-01-2024        | SM FINLEASE LIMITED VS. PRATIBHA MEHROTRA             | MANISH KAUSHIK        | 9818218885      |        | manishkaushiklaw@gmail.com | 03-01-2024       |
|      |  |            |            | CS (COMM).        | 34/2024         | 20-01-2024        | SM FINLEASE LIMITED VS. ANIL BANA                     | MANISH KAUSHIK        | 9818218885      |        | manishkaushiklaw@gmail.com | 03-01-2024       |

| S.No | Court | District | Court Room | Case Type   | Case Number | Date Registration | Petitioner Name VS Respondent                        | Advocate     | Advocate Number | Mobile | Advocate email id           | Date of e-filing |
|------|-------|----------|------------|-------------|-------------|-------------------|--|--------------|-----------------|--------|-----------------------------|------------------|
|      |       |          |            | CS (COMM).  | 37/2024     | 22-01-2024        | STATE BANK OF INDIA VS. RAM CHHATRI SAH              | SURESH KUMAR | 9818159221      |        | advocate.suresh75@gmail.com | 12-01-2024       |
|      |       |          |            | CS (COMM).  | 40/2024     | 23-01-2024        | SHUBHAM MEHROTRA VS. ANISHA S. MAREDA                | SRIDHAR RAJ  | 9958746119      |        | pssridharraj@gmail.com      | 19-01-2024       |
|      |       |          |            | OMP (COMM). | 14/2024     | 27-01-2024        | SPLENOR BUILDWELL PVT. LTD., VS. V GANESH            | GAURAV PURI  | 8826615068      |        | purico@me.com               | 24-01-2024       |
|      |       |          |            | OMP (COMM). | 15/2024     | 27-01-2024        | SPLENOR BUILDWELL PVT. LTD., VS. MUKUL GOYAL AND ANR | GAURAV PURI  | 8826615068      |        | purico@me.com               | 25-01-2024       |
|      |       |          |            | OMP (COMM). | 16/2024     | 29-01-2024        | SPLENOR BUILDWELL PVT. LTD., VS. V GANESH            | GAURAV PURI  | 8826615068      |        | purico@me.com               | 25-01-2024       |
|      |       |          |            | OMP (COMM). | 17/2024     | 29-01-2024        | SPLENOR BUILDWELL PVT. LTD., VS. V GANESH            | GAURAV PURI  | 8826615068      |        | purico@me.com               | 27-01-2024       |
|      |       |          |            | OMP (COMM). | 18/2024     | 29-01-2024        | SPLENOR BUILDWELL PVT. LTD., VS. V GANESH            | GAURAV PURI  | 8826615068      |        | purico@me.com               | 27-01-2024       |
|      |       |          |            | OMP (COMM). | 19/2024     | 30-01-2024        | SPLENOR BUILDWELL PVT. LTD., VS. MUKUL GOYAL         | GAURAV PURI  | 8826615068      |        | purico@me.com               | 24-01-2024       |

| S.No | Court   | District | Court Room | Case Type   | Case Number | Date Registration | Petitioner Name VS Respondent                        | Advocate         | Advocate Number | Mobile | Advocate email id           | Date of e-filing |
|------|---|----------|------------|-------------|-------------|-------------------|--|------------------|-----------------|--------|-----------------------------|------------------|
|      |   |          |            | OMP (COMM). | 20/2024     | 30-01-2024        | SPLENOR BUILDWELL PVT. LTD., VS. MUKUL GOYAL         | GAURAV PURI      | 8826615068      |        | purico@me.com               | 28-01-2024       |
|      |   |          |            | OMP (COMM). | 21/2024     | 30-01-2024        | SPLENOR BUILDWELL PVT. LTD., VS. V GANESH            | GAURAV PURI      | 8826615068      |        | purico@me.com               | 28-01-2024       |
|      |   |          |            | OMP (COMM). | 22/2024     | 30-01-2024        | SPLENOR BUILDWELL PVT. LTD., VS. V GANESH            | GAURAV PURI      | 8826615068      |        | purico@me.com               | 28-01-2024       |
|      |   |          |            | OMP (COMM). | 23/2024     | 30-01-2024        | SPLENOR BUILDWELL PVT. LTD., VS. V GANESH            | GAURAV PURI      | 8826615068      |        | purico@me.com               | 28-01-2024       |
| 36   | SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02 | East     | 12         | CS COMM 74  | 3/2024      | 02-01-2024        | STATE BANK OF INDIA VS PADMAVATI HANDLOOMS PVT. LTD. | VIJAY PRAKASH    | 9810210832      |        |                             | 02.01.24         |
|      |   |          | 12         | CS COMM 74  | 44/2024     | 05-01-2024        | JAITRA INFRA TECH P LTD. VS ANKIT                    | N. K. RATHI      | 9811263109      |        | nkrathiadv@yahoo.com        | 05.01.24         |
|      |   |          | 12         | CS COMM 74  | 55/2024     | 09-01-2024        | STATE BANK OF INDIA VS DANISH EDWARD                 | SHALINI UPADHYAY | 9899408618      |        | shaliniadvocate@gmail.com   | 08.01.24         |
|      |   |          | 12         | CS COMM 74  | 64/2024     | 09-01-2024        | CANARA BANK VS PAPINDER SINGH                        | MANOJ ARORA      | 9811254078      |        | manvakil378@gmail.com       | 09.01.24         |
|      |   |          | 12         | CS COMM 74  | 65/2024     | 09-01-2024        | CANARA BANK VS PAPINDER SINGH                        | MANOJ ARORA      | 9811254078      |        | manvakil378@gmail.com       | 09.01.24         |
|      |   |          | 12         | CS COMM 74  | 104/2024    | 10-01-2024        | BANK OF BARODA VS MOHD. AKBAR                        | SUDHA SHUKLA     | 9899913203      |        | advsudhashukla@gmail.com    | 10.01.24         |
|      |   |          | 12         | CS COMM 74  | 130/2024    | 12-01-2024        | NIDHI GARG PROP. N G TRADERS VS A R FOODS AND SPICES | HARISH KUMAR     | 8285202359      |        | kkumarharishballb@gmail.com | 12.01.24         |

| S.No | Court  | District | Court Room | Case Type  | Case Number | Date Registration | Petitioner Name VS Respondent   | Advocate                | Advocate Number | Mobile | Advocate email id               | Date of e-filing |
|------|--|----------|------------|------------|-------------|-------------------|---|-------------------------|-----------------|--------|---------------------------------|------------------|
|      |  |          | 12         | CS COMM 74 | 132/2024    | 12-01-2024        | UNION BANK OF INDIA VS ROTHIT GABBA   | AMIT KUMAR MISRA        | 9717743446      |        | amitmishramanu414@gmail.com     | 12.01.24         |
|      |  |          | 12         | CS COMM 74 | 159/2024    | 15-01-2024        | CLASSIC REFRIGERATION SM. WORKS VS SHREE RAM STEEL SYNDICATE                    | MANSOORI                | 9810743142      |        |                                 | 12.01.24         |
|      |  |          | 12         | CS COMM 74 | 166/2024    | 15-01-2024        | DEEPTI GERA PROP KAGAZ TRADE COM VS SRINIVAS MOGIL PROP SRI ABHINAYA INDUSTRIES | HEMANT GOEL             | 9818378180      |        | hemant_sumedha2001@yahoo.co.in  | 15.01.24         |
|      |  |          | 12         | CS COMM 74 | 215/2024    | 22-01-2024        | HIMANSHU CONSTRUCTIONS THRU PROP SUNEET CHOPRA VS SUMAN GROVER                  | SUKHVINDER SINGH GULATI | 9654419096      |        | sukhvinderg7@gmail.com          | 22.01.24         |
|      |  |          | 12         | CS COMM 74 | 232/2024    | 25-01-2024        | CENTRAL BANK OF INDIA VS ISHU ARORA   | MANOJ KR ARORA          | 9811254078      |        | manvakil378@gmail.com           | 25.01.24         |
|      |  |          | 12         | CS COMM 74 | 237/2024    | 27-01-2024        | IDBI BANK LTD. VS ARINJAY TRADING COMPANY                                       | VIVEK KUMAR             | 9811867703      |        | kumarvivekadvgmail.com          | 25.01.24         |
|      |  |          | 12         | CS COMM 74 | 242/2024    | 27-01-2024        | THE NEW INDIA ASSURANCE CO. LTD. VS YADAV TRANSPORTER                           | KUMAR ALOK              | 9953007121      |        | alok.mack@gmsil.com             | 25.01.24         |
|      |  |          | 12         | CS COMM 74 | 244/2024    | 27-01-2024        | IDBI BANK VS KAMAL KISHORE  | SUNITA SHARMA           | 9911730600      |        | sgsjurist@gmail.com             | 27.01.24         |
|      |  |          | 12         | CS COMM 74 | 257/2024    | 29-01-2024        | ICICI BANK LTD. VS DHEERAJ  | SATISH KUMAR            | 921395829       |        | manish@klfindia.com             | 29.01.24         |
|      |  |          | 12         | CS COMM 74 | 265/2024    | 30-01-2024        | PUNJAB NATIONAL BANK VS TANISH ENTERPRISES                                      | GOVIND KESHAV           | 7827073526      |        | govind_keshav@lexicorp.in       | 30.01.24         |
|      |  |          | 12         | CS COMM 74 | 274/2024    | 31-01-2024        | PUNJAB NATIONAL BANK VS RAJESH KUMAR  | MEENA GUPTA             | 9654336403      |        | advmeenagupta89@gmail.com       | 31.01.24         |
| 37   | SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02 | East     | 101        | CS COMM 74 | 2/2024      | 03-01-2024        | SARK HEALTHCARE PVT. LTD. VS FOLKS MOTOR PVT. LTD.                              | SHANTANU BHARDWAJ       | 9891401428      |        | shantanubhardwaj@rediffmail.com | 02.01.24         |
|      |  |          | 101        | CS COMM 74 | 4/2024      | 03-01-2024        | PUNJAB NATIONAL BANK E OBC BANK VS INDERPAL SINGH KOHLI                         | JYOTI GAUTAM            | 7000041067      |        | iyoti_gautam2010@yahoo.com      | 02.01.24         |

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|------|-------|----------|------------|-------------|-------------|-------------------|--|-------------------|-----------------|--------|-------------------------------|------------------|
|      |       |          | 101        | CS COMM 74  | 42/2024     | 08-01-2024        | MARESH PRREFAB PVT. LTD. VS THE GREAT GETSBY CLUB OF INDIA | RAJNISH KUMAR     | 9810262633      |        | rajneesh_gaing@rediffmail.com | 05.01.24         |
|      |       |          | 101        | CS COMM 74  | 51/2024     | 08-01-2024        | DURGA WATER SUPPLIER VS ZED GEOTECH PVT. LTD.              | AKSHAT AGGARWAL   | 9999505171      |        | lawhawks68@gmail.com          | 08.01.24         |
|      |       |          | 101        | CS COMM 74  | 67/2024     | 09-01-2024        | BANK OF BARODA VS PRINCE KHURANA                           | UMESH JOSHI       | 9910568669      |        | advumeshjoshi@gmail.com       | 09.01.24         |
|      |       |          | 101        | CS COMM 74  | 113/2024    | 11-01-2024        | PUNJAB NATIONAL BANK VS MUKESH RAVAT                       | SANJAY KUMAR      | 9871980045      |        | sanjayk1908@gmail.com         | 11.01.24         |
|      |       |          | 101        | CS COMM 74  | 129/2024    | 12-01-2024        | SHRESTH BUILDCON PVT. LTD. VS FARUKH AHMAD                 | GURPREET SINGH    | 9868220903      |        | gurpreetsingh767.04@gmail.com | 11.01.24         |
|      |       |          | 101        | CS COMM 74  | 131/2024    | 15-01-2024        | SAVEX TECHNOLOGIES PVT. LTD. VS AADHAR COMPUTECH PVT LTD.  | AMIT SHARMA       | 9810589859      |        | amit506ww@gmail.com           | 12.01.24         |
|      |       |          | 101        | CS COMM 74  | 160/2024    | 16-01-2024        | ASHWANI VERMA VS DIXY INDIA                                | RANDHIR KUMAR     | 9899978028      |        | randheeradv@gmail.com         | 15.01.24         |
|      |       |          | 101        | CS COMM 74  | 161/2024    | 25-01-2024        | PUNJAB AND SIND BANK VS SAMAKSH HEALTH SOLUTIONS           | GIRISH VERMA      | 9811135305      |        | legal.gra@gmail.com           | 15.01.24         |
|      |       |          | 101        | CS COMM 74  | 230/2024    | 27-01-2024        | AGGARWAL TRADING CO VS SURYA ROSHNI LTD. AND ORS.          | DEEPAK TYAGI      | 9871640707      |        | maitrelawfirm23@gmail.com     | 24.01.24         |
|      |       |          | 101        | CS COMM 74  | 233/2024    | 25-01-2024        | INDIAN BANK VS BOBBY SINGH                                 | MANOJ KR ARORA    | 9811254078      |        | manvakil378@gmail.com         | 25.01.24         |
|      |       |          | 101        | CS COMM 74  | 238/2024    | 25-01-2024        | JOLEN DERMA SCIENCE PVT. LTD. VS GAGNEJA AGENCIES          | KAVITA VED        | 9990357026      |        | advkavitavedwal@gmail.com     | 25.01.24         |
|      |       |          | 101        | CS COMM 74  | 240/2024    | 25-01-2024        | JOLEN DERMA SCIENCE PVT. LTD. VS GAGNEJA AGENCIES          | KAVITA VED        | 9990357026      |        | advkavitavedwal@gmail.com     | 25.01.24         |
|      |       |          | 101        | OMP COMM 73 | 250/2024    | 27-01-2024        | KEERTI GUPTA VS GRANITE HILL PROPERTIES PVT. LTD.          | ROHIN SINGH PANDE | 9810407612      |        | pande.adv@gmail.com           | 27.01.24         |

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|------|--|------------|-------------------|--------------|-------------|-------------------|--------------------------------------|---|-----------------------|------------|---------------------------------|----------------------------------|------------|
|      |  |            | 101               | CS COMM 74   | 256/2024    | 29-01-2024        | ANIL MITTAL VS SANDEEP KUMAR         | DEEPAK SINGH THAKUR                         | 9654290606            |            | Deepaksinghthakuro606@gmail.com | 29.01.24                         |            |
|      |  |            | 101               | CS COMM 74   | 261/2024    | 31-01-2024        | PUNJAB NATIONAL BANK VS MANISH MEHTA | MEENA GUPTA                                 | 9654331403            |            | advmeenagupta89@gmail.com       | 30.01.24                         |            |
|      |  |            | 101               | OMP COMM 73  | 272/2024    | 01-02-2024        | INDUSIND BANK LTD. VS NAV BHARAT HUB | VIDUR SIKKA                                 | 981838824             |            | vidursikka@trulegal.co.in       | 31.01.24                         |            |
| 38   | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01 | NORTH EAST | 201, New Building | CS(COMM) KKD | 01/2024     | 03-01-2024        | RASHID ALI VS NAVED                  | FURKAN ALI                                  | 9720880600            |            | furkanalimirza@gmail.com        | 23-12-2023                       |            |
|      |  |            | ---               | do--         | CS(COMM)    | 02/2024           | 04-01-2024                           | BANK OF BARODA VS MANISH BANSAL             | UMESH JOSHI           | 9910568669 |                                 | advumeshjoshi@gmail.com          | 02-01-2024 |
|      |  |            | ---               | do--         | CS(COMM)    | 03/2024           | 04-01-2024                           | BANK OF BARODA VS MANISH BANSAL             | UMESH JOSHI           | 9910568669 |                                 | advumeshjoshi@gmail.com          | 02-01-2024 |
|      |  |            | ---               | do--         | CS(COMM)    | 04/2024           | 08-01-2024                           | SANJU MISHRA VS SURAJ SHARMA                | RAVINDER KUMAR PANDEY | 9818911976 |                                 | rkpandey_161@rediffmail.com      | 20-12-2023 |
|      |  |            | ---               | do--         | CS(COMM)    | 05/2024           | 08-01-2024                           | PUNJAB NATIONAL BANK V/S CLASSIC UNIFORM    | SNEERAJ KUMAR BHAGAT  | 9868281118 |                                 | neeraj.bhagat.advocate@gmail.com | 04-01-2024 |
|      |  |            | ---               | do--         | CS(COMM)    | 06/2024           | 11-01-2024                           | PUNJAB NATIONAL BANK V/S LAXMAN SINGH RAWAT | SQUAISAR ALI          | 9999802592 |                                 | aliquaisar@gmail.com             | 06-10-2023 |
|      |  |            | ---               | do--         | CS(COMM)    | 07/2024           | 11-01-2024                           | PARVEZ KALLAN KHAN V/S SALIM AHMED          | SAJIT KUMAR SINHA     | 9958124433 |                                 | ajksinha@rediffmail.com          | 16-10-2023 |
|      |  |            | ---               | do--         | CS(COMM)    | 08/2024           | 11-01-2024                           | ICICI BANK LTD. V/S VIKAS JAIN              | MANISH DEWAN          | 9213905829 |                                 | manish@klfindia.com              | 20-10-2023 |
|      |  |            | ---               | do--         | CS(COMM)    | 09/2024           | 11-01-2024                           | ICICI BANK LTD. V/S KULDEEP SHARMA          | MANISH DEWAN          | 9213905829 |                                 | manish@klfindia.com              | 27-12-2023 |
|      |  |            | ---               | do--         | CS(COMM)    | 10/2024           | 11-01-2024                           | STATE BANK OF INDIA V/S RAJAT PRAKASH SAINI | SURESH KUMAR SHARMA   | 9810099445 |                                 | suresh.sharma717@gmail.com       | 29-12-2023 |

| S.No | Court | District | Court Room | Case Type      | Case Number | Date Registration | Petitioner Name VS Respondent                         | Advocate          | Advocate Number | Mobile | Advocate email id                         | Date of e-filing |
|------|-------|----------|------------|----------------|-------------|-------------------|---|-------------------|-----------------|--------|---|------------------|
|      |       |          | ---do--    | CS(COMM)       | 11/2024     | 16-01-2024        | ICICI BANK LTD. V/S VIKAS JAIN                        | MANISH DEWAN      | 9213905829      |        | manish@klfindia.com                       | 22-12-2023       |
|      |       |          | ---do--    | CS(COMM)       | 12/2024     | 16-01-2024        | ICICI BANK LTD. V/S DHARMENDRA SINGH                  | MANISH DEWAN      | 9213905829      |        | manish@klfindia.com                       | 22-12-2023       |
|      |       |          | ---do--    | CS(COMM)       | 13/2024     | 20-01-2024        | PUNJAB NATIONAL BANK V/S M/S SANJAY TRADING COMPANY   | SAJIT KUMAR SINHA | 9958124433      |        | ajksinha@rediffmail.com                   | 19-01-2024       |
|      |       |          | ---do--    | CS(COMM)       | 14/2024     | 23-01-2024        | BANK OF BARODA VS RAJNI BANSAL                        | NUMESH JOSHI      | 9910568669      |        | advumeshjoshi@gmail.com                   | 23-01-2024       |
|      |       |          | ---do--    | CS(COMM)       | 15/2024     | 23-01-2024        | CENTRAL BANK OF INDIA VS ASHOK                        | RAM RAGHVENDRA    | 9718037056      |        | ramraghvendra@gmail.com                   | 22-01-2024       |
|      |       |          | ---do--    | OMP (I) (COMM) | 01/2024     | 03-01-2024        | SHRI RAM FINANCE LTD. VS SUMAN PAL                    | SUNNY ARORA       | 9910574027      |        | albuslawfirms@gmail.com                   | 16.12.2023       |
|      |       |          | ---do--    | OMP (I) (COMM) | 02/2024     | 03-01-2024        | SHRI RAM FINANCE LTD. VS BHUJVIR SINGH                | SUNNY ARORA       | 9910574027      |        | albuslawfirms@gmail.com                   | 16.12.2023       |
|      |       |          | ---do--    | OMP (I) (COMM) | 03/2024     | 03-01-2024        | SHRI RAM FINANCE LTD. VS SHER MOHD.                   | SUNNY ARORA       | 9910574027      |        | albuslawfirms@gmail.com                   | 16.12.2023       |
|      |       |          | ---do--    | EX (COMM)      | 01/2024     | 08-01-2024        | KOTAK MAHINDRA BANK LTD. VS VINOD                     | AMIT KUMAR VATS   | 8860939556      |        | amitkumar.294@rediffmail.com              | 21.12.2023       |
|      |       |          | ---do--    | EX (COMM)      | 02/2024     | 09-01-2024        | SANDEEP KUMAR BEDI VS M/S SPECTRUM TECHNO PROJECTS    | SASHISH UPADHAYAY | 9811215280      |        | uadhyaylawchambers@gmail.com              | 08.01.2024       |
|      |       |          | ---do--    | EX (COMM)      | 03/2024     | 11-01-2024        | M/S CARS 24 FINANCIAL SERVICES PVT. LTD. KARAN PANDEY | LALIT PANDEY      | 8130383143      |        | lalitpandeyassociates@gmail.com           | 07.12.2023       |
|      |       |          | ---do--    | EX (COMM)      | 04/2024     | 11-01-2024        | KOTAK MAHINDRA BANK LTD. VS MOHSIN ALI                | KUSHAL KUMAR      | 9958724670      |        | kushal.kumar@eruditoelegal.asia@gmail.com | 09.12.2023       |
|      |       |          | ---do--    | EX (COMM)      | 05/2024     | 16-01-2024        | KOTAK MAHINDRA BANK LTD. VS PUSHKER SHARMA            | KUSHAL KUMAR      | 9958724670      |        | kushal.kumar@eruditoelegal.asia@gmail.com | 05.01.2024       |

| S.No | Court   | District | Court Room              | Case Type       | Case Number | Date Registration | Petitioner Name VS Respondent   | Advocate              | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|---|----------|-------------------------|-----------------|-------------|-------------------|---|-----------------------|-----------------|--------|--------------------------------|------------------|
|      |   |          | ---do--                 | EX (COMM)       | 06/2024     | 19-01-2024        | BRIJ BHUSHAN SHARMA VS RISHI SHARMA   | SANDEEP TYAGI         | 9811912208      |        | candidlawcompany@gmail.com     | 13.01.2024       |
|      |   |          | ---do--                 | CS(COMM)        | 13/2024     | 20.01.2024        | Punjab National BankVsM/s Sanjay TradingCompany                             | AJIT SINHA            | 9958124433      |        | ajksinha@rediffmail.com        | 19.01.2024       |
|      |   |          | ---do--                 | CS(COMM)        | 14/2024     | 23.01.2024        | Bank Of BarodaVsRajni Bansa   | UMESH JOSHI           | 9910568669      |        | advumeshjoshi@gmail.com        | 20.01.2024       |
|      |   |          | ---do--                 | CS(COMM)        | 15/2024     | 23.01.2023        | BANK OF BARODA VS RAJNI BANSAL  | UMESH JOSHI           | 9718037586      |        | ramranjandra@gmail.com         | 22.01.2024       |
|      |   |          | ---do--                 | MISC DJ         | 21/2024     | 25.01.2024        | STATE BANK OF INDIA VS. YOGENDER SHARMA                                     | RANJAY KUMAR SINHA    | 9654404405      |        | ranjankumarsinha55@gmail.com   | 23.12.2023       |
|      |   |          | ---do--                 | CS(COMM)        | 16/2024     | 25.01.2024        | KRISHIACHARYA TECHNOLOGIES PVT. LTD VS ASIF FRUIT TRADERS                   | AKSHAY GOEL           | 9818495432      |        | akshaygoel11@gmail.com         | 23.01.2024       |
|      |   |          | ---do--                 | EX(COMM)        | 7/2024      | 25.01.2024        | M/S BLUE VIRUS JEANS THROUGH ITS PROPRIETOR SHATIF AFTAB ALI VS. SYED JABIR | MOHAMMAD SHATIF       | 9910536696      |        | mohammadatifpo@gmail.com       | 24.01.2024       |
|      |   |          | ---do--                 | EX(COMM)        | 8/2024      | 27.01.2024        | CANARA BANK VS BABITA   | RISHI CHAWLA          | 9871457890      |        | chwalaassociates1976@gmail.com | 25.01.2024       |
| 39   | SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01 | Shahdara | 301, New Court Building | CS (COMMERCIAL) | 02-01-2024  | CS (COMM)/1/2024  | Uma Shankar Sahney Vs Chandan Pharmacy Limited                              | Dinesh Kumar(P),      | 9811215075      |        | dineshadv1965@gmail.com        | 21-12-2023       |
|      |   |          | 301, New Court Building | CS (COMMERCIAL) | 03-01-2024  | CS (COMM)/7/2024  | Vee Pee Fabric Pvt Ltd Vs Rudhir Jain                                       | SAMRIDHI SAMRIDHI(P), | 9654713565      |        | ckausik11@gmail.com            | 21-12-2023       |

| S.No | Court | District | Court Room              | Case Type       | Case Number | Date of Registration    | Petitioner Name VS Respondent   | Advocate                  | Advocate Number | Mobile | Advocate email id           | Date of e-filing |
|------|-------|----------|-------------------------|-----------------|-------------|-------------------------|---|---------------------------|-----------------|--------|-----------------------------|------------------|
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | 06-01-2024  | CS (COMM)/15/2024       | SH MANISH KUMAR (PROP OF MANISH KUMAR TRADING CO) Vs SH VIJAY KHANDELWAL (PROP OF MUNMUN GARMENTS)                                    | ARUN KUMAR(P),            | 9210004370      |        | adv.vyasarun@gmail.com      | 05-01-2024       |
|      |       |          | 301, New Court Building | CS/COMMERCIAL   | 08-01-2024  | Execution (Comm)/4/2024 | Ramesh Jindal Vs Super Smelters Ltd   | Shreshth Jain(P),         | 9891678770      |        | SHRESHTH:_LAW@GMAIL.COM     | 21-12-2023       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | 09-01-2024  | CS (COMM)/18/2024       | Kohinoor Painting Works Vs N S Interiors Contracts Pvt Ltd  | SCHANDRA KANT KUMAR(P),   | 8802185404      |        | advchandrako8@outlook.com   | 22-12-2023       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | 09-01-2024  | CS (COMM)/21/2024       | Naveen Kumar Taneja Vs M/s Mr Mobile Hub  | PRAMOD SINGH(P),          | 9871724396      |        | chuuhanpramod833@gmail.com  | 03-01-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | 10-01-2024  | CS (COMM)/26/2024       | Messers Adinath Textiles Through Its Proprietor Pankaj Jain Proprietor Vs Messers Fashion Impex Through Its Proprietor Hohammad Jafar | SUNIL KUMAR(P),           | 9811028518      |        | suniladv20@gmail.com        | 04-01-2024       |
|      |       |          | 301, New Court Building | CS/COMMERCIAL   | 10-01-2024  | CS (COMM)/25/2024       | Saraogi Super Sales Pvt Ltd Vs ARUN KUMAR KHANDELWAL  | VARUN BEDI(P),            | 8285672608      |        | advocatevarunbedi@gmail.com | 05-12-2023       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | 11-01-2024  | CS (COMM)/32/2024       | M/S BIOCON ELECTRICAL PVT LTD THROUGH ITS A R DINESH CHAND SHARMA Vs M/S LAWAYD ELECTRONICS   | AMARENDRA KUMAR DUBEY(P), | 8802637088      |        | outsmartadvocate@gmail.com  | 25-10-2023       |

| S.No | Court | District | Court Room              | Case Type       | Case Number | Date of Registration    | Petitioner Name VS Respondent  | Advocate                  | Advocate Number | Mobile | Advocate email id                 | Date of e-filing |
|------|-------|----------|-------------------------|-----------------|-------------|-------------------------|--|---------------------------|-----------------|--------|-----------------------------------|------------------|
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | 11-01-2024  | CS (COMM)/29/2024       | Vlk Associates Private Limited Vs Vlk Associates Private Limited   | Manish Kumar(P),          | 9968466963      |        | advocatemanishkumar@outlook.com   | 09-01-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | 11-01-2024  | CS (COMM)/34/2024       | M/S BIOCON ELECTRIC PVT LTD THROUGH ITS AR MR DINESHCHAND SHARMA Vs M/S DNC TRADING CO THROUGH PROP MR SHUBHAM SINGLA            | AMARENDRA KUMAR DUBEY(P), | 8802637088      |        | outsmartadvocate@gmail.com        | 25-10-2023       |
|      |       |          | 301, New Court Building | CS/COMMERCIAL   | 11-01-2024  | CS (COMM)/33/2024       | M/S BIOCON ELECTRIC PVT LTD THROUGH AR MR DINESHCHAND SHARMA Vs M/S VISION THROUGH PROP MR SANJAY DAS                            | AMARENDRA KUMAR DUBEY(P), | 8802637088      |        | outsmartadvocate@gmail.com        | 25-10-2023       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | 11-01-2024  | CS (COMM)/31/2024       | M/S BIOCON ELECTRIC PVT LTD THROUGH ITS A R MR DINESHCHAND SHARMA Vs M/S BALAJI ENTERPRISES THROUGH ITS PROP MR SHARIT KUMAR DAS | AMARENDRA KUMAR DUBEY(P), | 8802637088      |        | outsmartadvocate@gmail.com        | 25-10-2023       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | 12-01-2024  | Execution (Comm)/6/2024 | TOYOTA FINANCIAL SERVICES INDIA LTD Vs DINESH SHARMA   | DINESH KUMAR JAIN(P),     | 9013493108      |        | Dararbc@gmail.com                 | 01-10-2023       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | 12-01-2024  | CS (COMM)/39/2024       | Shiv Kumar Gandhi Vs Apk Retail Llp  | Manish Kumar(P),          | 9968466963      |        | advocatemanishkumar@outlook.com   | 09-01-2024       |
|      |       |          | 301, New Court Building | CS/COMMERCIAL   | 12-01-2024  | CS (COMM)/40/2024       | M/s Gagan Associate Vs Kiran Pal Singh   | Vipin Chaudhary(P),       | 9999448797      |        | kushagrabsal@akassocial.es.orq.in | 26-11-2023       |

| S.No | Court | District | Court Room              | Case Type       | Case Number | Date of Registration     | Petitioner Name VS Respondent   | Advocate                     | Advocate Number | Mobile | Advocate email id                     | Date of e-filing |
|------|-------|----------|-------------------------|-----------------|-------------|--------------------------|---|------------------------------|-----------------|--------|---------------------------------------|------------------|
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | 12-01-2024  | Execution (Comm)/5/2024  | Kotak Mahindra Prime Ltd Vs Naveen Kumar  | Kushal Kumar(P),             | 9958724670      |        | KUSHAL.KUMAR@E<br>RUDITELEGAL.ASIA    | 09-12-2023       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | 16-01-2024  | CS (COMM)/46/2024        | Tarsham Mittal Vs Rahul Gupta   | SUMIT NANDVANI(P),           | 8826550368      |        | nandvanijindallawoffi<br>ces@amailcom | 12-01-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | 18-01-2024  | CS (COMM)/51/2024        | Saraogi Super Sales Pvt Ltd Vs Vimal Kumar Prop Vikrant Trends                      | VARUN BEDI(P),               | 8285672608      |        | advocatevarunbedi@<br>gmail.com       | 15-01-2024       |
|      |       |          | 301, New Court Building | CS/COMMERCIAL   | 18-01-2024  | CS (COMM)/50/2024        | Saraogi Super Sales Pvt Ltd Vs M/s Monu Kids Wear                                   | VARUN BEDI(P),               | 8285672608      |        | advocatevarunbedi@<br>gmail.com       | 15-01-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | 18-01-2024  | Execution (Comm)/12/2024 | Sunglow Capital Service Ltd Vs Savita Aggrawal                                      | kundan kumar(P),             | 9999720412      |        | r.gauravsingh@gmail<br>.com           | 16-01-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | 18-01-2024  | CS (COMM)/49/2024        | Saraogi Super Sales Pvt Ltd Vs Satyendra Prasad Vadav Prop M Bharat Traders Dresses | VARUN BEDI(P),               | 8285672608      |        | advocatevarunbedi@<br>gmail.co        | 15-01-2024       |
|      |       |          | 301, New Court Building | CS (COMMERCIAL) | 18-01-2024  | CS (COMM)/53/2024        | Punjab National Bank Vs Mr Surjit Singh   | Subhash Chandra Lochakia(P), | 7000041067      |        | JYOTI_GAUTAM201<br>o@YAHOO.COM        | 17-01-2024       |

| S.No | Court  | District | Court Room              | Case Type       | Case Number | Date Registration        | Petitioner Name VS Respondent                      | Advocate               | Advocate Number | Mobile | Advocate email id             | Date of e-filing |
|------|--|----------|-------------------------|-----------------|-------------|--------------------------|--|------------------------|-----------------|--------|-------------------------------|------------------|
|      |  |          | 301, New Court Building | CS/COMMERCIAL   | 19-01-2024  | Execution (Comm)/13/2024 | Rishi Gupta Vs Mohd Afroz                          | ADV MOHIT JAIN(P),     | 9716968829      |        | jainsMohitadvocet@gmail.com   | 16-01-2024       |
|      |  |          | 301, New Court Building | CS (COMMERCIAL) | 22-01-2024  | CS (COMM)/63/2024        | Shri Balaji Traders Vs Aakash Trading Company      | ANAND PRAKASH(P),      | 899166956,      |        | SAKSHIARORA99@GMAIL.COM       | 19-01-2024       |
|      |  |          | 301, New Court Building | CS (COMMERCIAL) | 25-01-2024  | CS (COMM)/71/2024        | Parul Jain Vs M/s Reliance General Insurance Co Lt | VICKY KUMAR(P),        | 9810589859      |        | amit506ww@gmail.com           | 23-01-2024       |
|      |  |          | 301, New Court Building | CS (COMMERCIAL) | 27-01-2024  | CS (COMM)/75/2024        | K K Mittal Vs Rajiv Sharma                         | Dinesh Kumar(P),       | 9811215075      |        | dineshadv1965@gmail.com       | 25-01-2024       |
|      |  |          | 301, New Court Building | CS/COMMERCIAL   | 31-01-2024  | Execution (Comm)/17/2024 | Vijay Kumar Vs Vineet Khanijow                     | Akshay Raj(P),         | 9818939888      |        | bakshayraj(£;hotmail.com      | 30-01-2024       |
|      |  |          | 301, New Court Building | CS (COMMERCIAL) | 31-01-2024  | CS (COMM)/84/2024        | State Bank Of India Vs Anuradha Teotia             | Siddharth(P),          | 9643524909      |        | Adv.siddharth311992@gmail.com | 30-01-2024       |
| 40   | MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT) | Shahdara | ROOM NO- 57             | COMMERCIAL      | 04-01-2024  | CS (COMM)/11/2024        | State Bank Of India Vs Randi Chaudhary             | Gopal Chand Sharma(P), | 9990065680      |        | rmdistributors84@gmail.com    | 04-01-2024       |
|      |  |          | ROOM NO- 57             | COMMERCIAL      | 04-01-2024  | CS (COMM)/10/2024        | Charu Goel Vs Punjab National Bank                 | Harish(P),             | 8178432707      |        | advmukeshkochhar@gmail.com    | 04-01-2024       |

| S.No | Court | District | Court Room  | Case Type  | Case Number | Date of Registration | Petitioner Name VS Respondent   | Advocate                     | Advocate Number | Mobile | Advocate email id              | Date of e-filing |
|------|-------|----------|-------------|------------|-------------|----------------------|---|------------------------------|-----------------|--------|--------------------------------|------------------|
|      |       |          | ROOM NO- 57 | COMMERCIAL | 09-01-2024  | CS (COMM)/24/2024    | Manju Dua Vs Vinesh Jain And Sons   | DEEPAK DHINGRA(P),           | 9818103910      |        | dhanjaydd@gmail.com            | 09-01-2024       |
|      |       |          | ROOM NO- 57 | COMMERCIAL | 12-01-2024  | CS (COMM)/37/2024    | Punjab National Bank Vs Siyaram Creations Through Proprietor Sh Deepak Kumar            | Sanjay Kumar(P),             | 9871980045      |        | sanjevk1908@gmail.com          | 12-01-2024       |
|      |       |          | ROOM NO- 57 | COMMERCIAL | 16-01-2024  | CS (COMM)/48/2024    | Bank Of India Vs Kavita Ghai  | DEOKANT TRIPATHI(P),         | 9711332383      |        | deokanttripathi2@gmail.com     | 16-01-2024       |
|      |       |          | ROOM NO- 57 | COMMERCIAL | 18-01-2024  | CS (COMM)/54/2024    | Punjab National Bank Vs Mrs Monika Mishra And Other                                     | Subhash Chandra Lochakia(P), | 7000041067      |        | tyagigupta2010@yahoo.com       | 18-01-2024       |
|      |       |          | ROOM NO- 57 | COMMERCIAL | 19-01-2024  | CS (COMM)/56/2024    | Jmw India Pvt Ltd Vs Shipra Singhal   | SUSHIL Shukla(P),            | 9582483990      |        | salegal.09@gmail.com           | 19-01-2024       |
|      |       |          | ROOM NO- 57 | COMMERCIAL | 19-01-2024  | CS (COMM)/55/2024    | Bank Of Baroda Vs Hussain Amir Shekh  | kamal singh(P),              | 9899913203      |        | sudhasukla@gmail.com           | 19-01-2024       |
|      |       |          | ROOM NO- 57 | COMMERCIAL | 20-01-2024  | CS (COMM)/60/2024    | Vlk Associates Private Limited Vs Fashion Bull Private Limited                          | Manish Kumar(P),             | 9350142053      |        | manishkumar@gmail.com          | 20-01-2024       |
|      |       |          | ROOM NO- 57 | COMMERCIAL | 20-01-2024  | CS (COMM)/61/2024    | Tarun Rajgarhia Vs Ansar Miya   | Varsha Agarwal(P),           | 9587587910      |        | advocatvarsha@gmail.com        | 20-01-2024       |
|      |       |          | ROOM NO- 57 | COMMERCIAL | 24-01-2024  | CS (COMM)/68/2024    | Anil Pitti Vs Rajeev Chouhan  | KUSHAGRA BANSAL(P),          | 9999448797      |        | kushanbansalassociat@gmail.com | 24-01-2024       |
|      |       |          | ROOM NO- 57 | COMMERCIAL | 24-01-2024  | CS (COMM)/69/2024    | Anil Pitti Vs Suman Jain  | KUSHAGRA BANSAL(P),          | 9999448797      |        | kushanbansalassociat@gmail.com | 24-01-2024       |
|      |       |          | ROOM NO- 57 | COMMERCIAL | 25-01-2024  | CS (COMM)/73/2024    | Punjab National Bank Vs Astha Arora   | Ajay Sharma(P),              | 8178432707      |        | advmukeshkochhar@gmail.com     | 25-01-2024       |
|      |       |          | ROOM NO- 57 | COMMERCIAL | 25-01-2024  | CS (COMM)/72/2024    | Mansoor Razi Vs Jai Ram   | Deepak GAUR(P),              | 9818103910      |        | dhanjaydd@gmail.com            | 25-01-2024       |
|      |       |          | ROOM NO- 57 | COMMERCIAL | 29-01-2024  | CS (COMM)/79/2024    | Suresh Lata Proprietor M/s Mahajan Industries Vs M/s Blue Duck Textiles Pvt Ltd And Anr | Ashok Mahajan(P),            | 9871980045      |        | sanjevk1908@gmail.com          | 29-01-2024       |

| S.No | Court                | District | Court Room              | Case Type  | Case Number | Date of Registration     | Petitioner Name VS Respondent  | Advocate                 | Advocate Number | Mobile | Advocate email id       | Date of e-filing |
|------|----------------------|----------|-------------------------|------------|-------------|--------------------------|--|--------------------------|-----------------|--------|-------------------------|------------------|
|      |                      |          | ROOM NO- 57             | COMMERCIAL | 02-01-2024  | CS (COMM)/6/2024         | Shree Bankey Behari Fabrics Pvt Ltd Vs Parvesh Rohatgi                       | Neelam Malik(P),         | 7303296156      |        | neelammailik@gmail.com  | 02-01-2024       |
|      |                      |          | ROOM NO- 57             | COMMERCIAL | 02-01-2024  | CS (COMM)/5/2024         | Saraogi Super Sales Pvt Ltd Vs Sanjay Prasad Prop Jai Bajrang Sharee Bhandar | VARUN BEDI(P),           | 9122640144      |        | jbsbhandar@gmail.com    | 02-01-2024       |
|      |                      |          | ROOM NO- 57             | COMMERCIAL | 02-01-2024  | CS (COMM)/4/2024         | Saraogi Super Sales Pvt Ltd Vs Styling Kumar Kedia                           | VARUN BEDI(P),           | 9122640144      |        | jbsbhandar@gmail.com    | 02-01-2024       |
|      |                      |          | ROOM NO- 57             | COMMERCIAL | 02-01-2024  | CS (COMM)/3/2024         | Bank Of Baroda Vs Ashok Kumar Satija   | Umesh Joshi(P),          | 9910568669      |        | advumeshjoshi@gmail.com | 02-01-2024       |
|      |                      |          | ROOM NO- 57             | COMMERCIAL | 02-01-2024  | CS (COMM)/6/2024         | Shree Bankey Behari Fabrics Pvt Ltd Vs Parvesh Rohatgi                       | Neelam Malik(P),         | 7303296156      |        | neelammailik@gmail.com  | 02-01-2024       |
|      |                      |          | ROOM NO- 57             | COMMERCIAL | 15-01-2024  | Execution (Comm)/9/2024  | Ultra Mega Power Pvt Ltd Vs Hbl Power Systems Ltd                            | Akshay Goel(P),          | 9811215075      |        | dineshadv1965@gmail.com | 15-01-2024       |
|      |                      |          | ROOM NO- 57             | COMMERCIAL | 15-01-2024  | Execution (Comm)/10/2024 | SHIKHA GOYAL Vs DHEERAJ ARORA  | NOT KNOWN(P),            | 9999448797      |        | kushagrabsal@associates | 15-01-2024       |
|      |                      |          | ROOM NO- 57             | COMMERCIAL | 16-01-2024  | Execution (Comm)/11/2024 | Ssr Steels Coorporation Vs Dadhi Vala Mfrs And Consultants Pvt Ltd           | Mohit Tyagi(P),          | 9811215075      |        | dineshadv1965@gmail.com | 16-01-2024       |
|      |                      |          | ROOM NO- 57             | COMMERCIAL | 20-01-2024  | OMP (COMM)/1/2024        | Sangeeta Vs Aar Kay Finlease Pvt Ltd   | Monu Kumar(P),           | 9711332383      |        | monukumar@gmail.com     | 20-01-2024       |
|      |                      |          | ROOM NO- 57             | COMMERCIAL | 27-01-2024  | MISC DJ/124/2024         | Icici Bank Limited Vs Dr Syeda Bakhtawar                                     | MANISH DEWAN(P),         | 9 213905829     |        | manish(d'klindia.com    | 27-01-2024       |
| 41   | SH. SURENDER S.RATHI | Shahdara | 303, New Court Building |            | 05-01-2024  | CS (COMM)/13/2024        | PUNJAB NATIONAL BANK Vs MS NISHA CHAUDHARY                                   | Sayak Bandyopadhyay (P), |                 |        |                         | 04-01-2024       |

| S.No | Court | District | Court Room              | Case Type | Case Number | Date of Registration     | Petitioner Name VS Respondent  | Advocate               | Advocate Number | Mobile | Advocate email id | Date of e-filing |
|------|-------|----------|-------------------------|-----------|-------------|--------------------------|--|------------------------|-----------------|--------|-------------------|------------------|
|      |       |          |                         |           | 05-01-2024  | CS (COMM)/14/2024        | PUNJAB NATIONAL BANK Vs RAMAN MALHOTRA   | Sudhir Kumar Singh(P), |                 |        |                   | 04-01-2024       |
|      |       |          | 303, New Court Building |           | 05-01-2024  | OMP (COMM)/1/2024        | (J)VIKAS LOHIA Vs KULWANT SINGH  | GAURAV SINGH(P),       |                 |        |                   | 02-01-2024       |
|      |       |          |                         |           | 06-01-2024  | Execution (Comm)/2/2024  | SHOBHA SHARMA Vs NITIN JAIN  | Anil Kumar(P),         |                 |        |                   | 04-01-2024       |
|      |       |          | 303, New Court Building |           | 06-01-2024  | Execution (Comm)/3/2024  | M/S SR INDIA VOYAGES PRIVATE LIMITED Vs SHRI RAHUL JAIN                                    | Nitin Prakash(P),      |                 |        |                   | 02-01-2024       |
|      |       |          |                         |           | 08-01-2024  | CS (COMM)/17/2024        | Shree Bankey Behari Fabrics Pvt Ltd Vs Karan Agarwal Prop of M/s Chesta Trading Co         | Neelam Malik(P),       |                 |        |                   | 06-01-2024       |
|      |       |          | 303, New Court Building |           | 08-01-2024  | CS (COMM)/16/2024        | Rahul Dhingra Prop Of M/s Rahul Fabrics Vs Md Iqbal Prop of M/s Style Collection           | Neelam Malik(P),       |                 |        |                   | 05-01-2024       |
|      |       |          |                         |           | 12-01-2024  | CS (COMM)/38/2024        | SARAOGI SUPER SALES PVT LTD Vs KAMLESH KUMAR KESHRI  | VARUN BEDI(P),         |                 |        |                   | 8-01-2024        |
|      |       |          | 303, New Court Building |           | 15-01-2024  | CS (COMM)/44/2024        | HPI INDUSTRIES Vs NEUE LIGHT PRIVATE LIMITED   | Ankit Sethi(P),        |                 |        |                   | 5-01-2024        |
|      |       |          |                         |           | 15-01-2024  | MISC DJ/63/2024          | SUPER AGENCIES Vs RAVINDRA BROTHERS  | Ronak Gupta(P),        |                 |        |                   | 5-01-2024        |
|      |       |          | 303, New Court Building |           | 16-01-2024  | CS (COMM)/47/2024        | SHREEJI POLYFAB PRIVATE LIMITED Vs GOLDSTONE INTERNATIONAL (A REGISTERED PARTNERSHIP FIRM) | Ekta(P),               |                 |        |                   | 09-01-2024       |
|      |       |          |                         |           | 19-01-2024  | CS (COMM)/58/2024        | M/S SUPER AGENCIES Vs VS STRUCTURES PRIVATE LIMITED  | Ronak Gupta(P),        |                 |        |                   | 08-01-2024       |
|      |       |          | 303, New Court Building |           | 19-01-2024  | CS (COMM)/59/2024        | M/S IVOCLAR VIVADENT MARKETING INDIA PRIVATE LIMITED Vs M/S DENTAL FIXTURE                 | Ankur Singhal(P),      |                 |        |                   | 09-01-2024       |
|      |       |          |                         |           | 19-01-2024  | Execution (Comm)/14/2024 | AMIT JAIN Vs K P SINGH   | Mohit Bansal(P),       |                 |        |                   | 12-01-2024       |

| S.No | Court | District | Court Room              | Case Type | Case Number | Date of Registration     | Petitioner Name VS Respondent  | Advocate                  | Advocate Number | Mobile | Advocate email id | Date of e-filing |
|------|-------|----------|-------------------------|-----------|-------------|--------------------------|--|---------------------------|-----------------|--------|-------------------|------------------|
|      |       |          | 303, New Court Building |           | 23-01-2024  | CS (COMM)/64/2024        | M/S SHIKHA TRADERS Vs M/S FASHION IMPEX  | SUNIL KUMAR(P),           |                 |        |                   | 08-01-2024       |
|      |       |          |                         |           | 24-01-2024  | CS (COMM)/70/2024        | RAMA CHAKRABORTY Vs TARIKA JAIN  |                           |                 |        |                   | 11-01-2024       |
|      |       |          | 303, New Court Building |           | 24-01-2024  | Execution (Comm)/15/2024 | M/S SUPREME INDUSTRIES LIMITED Vs M/S MECK MARK ENGINEERS LIMITED                                  | Natwar Rai(P),            |                 |        |                   | 15-01-2024       |
|      |       |          |                         |           | 25-01-2024  | CS (COMM)/74/2024        | M/S BIOCON ELECTRICT PRIVATE LIMITED Vs M/S SHINEKUMAR ELECTRICALS THROUGH ITS PROP MR IRFAN AHMAD | AMARENDRA KUMAR DUBEY(P), |                 |        |                   | 12-01-2024       |
|      |       |          | 303, New Court Building |           | 27-01-2024  | CS (COMM)/76/2024        | CENTRAL BANK OF INDIA Vs RAHUL KUMAR   | Subodh Kumar Singh(P),    |                 |        |                   | 16-01-2024       |
|      |       |          |                         |           | 29-01-2024  | CS (COMM)/81/2024        | Op And Sons Traders Pvt Ltd Vs Naem Chhimpa Prop Of Naem Textiles                                  | MANJU JAIN(P),            |                 |        |                   | 15-01-2024       |
|      |       |          | 303, New Court Building |           | 29-01-2024  | CS (COMM)/86/2024        | Bela Gunecha Vs Mukesh Munot   | lakshay sawhney(P),       |                 |        |                   | 11-01-2024       |
|      |       |          |                         |           | 29-01-2024  | CS (COMM)/82/2024        | Parvati Vs Pappu Kumar Alias Raja  | PAWAN(P),                 |                 |        |                   | 16-01-2024       |
|      |       |          | 303, New Court Building |           | 31-01-2024  | CS (COMM)/85/2024        | Saroj Devi Goyal Vs Gtl Infrastructure Limited   | Raj kamal Arya(P),        |                 |        |                   | 06-01-2024       |
|      |       |          |                         |           | 10-01-2024  | MISC DJ/53/2024          | CROSS SECTION INTERACTIVE PRIVATE LIMITED Vs MAHAGUN (INDIA) PRIVATE LIMITED                       | KAPIL SHARMA(P),          |                 |        |                   | 16-01-2024       |
|      |       |          | 303, New Court Building |           | 08-01-2024  | EX/8/2024                | Ram Kumar Singh Vs Tejasvita Elecetronice Llp  | DEEPIKA SHARMA(P),        |                 |        |                   | 05-01-2024       |
|      |       |          |                         |           | 06-01-2024  | Execution (Comm)/1/2024  | ASHOK KUMAR BAHL Vs MUNICIPAL CORPORATION OF DELHI   | satyendra kumar singh(P), |                 |        |                   | 04-01-2024       |
|      |       |          | 303, New Court Building |           | 24-01-2024  | OMP (COMM)/2/2024        | M/S ROYAL INDIA VACATION PRIVATE LIMITED Vs M/S GOYAL GROUP OF HOTELS                              | SANJAY KUMAR(P),          |                 |        |                   | 08-01-2024       |

| S.No | Court     | District | Court Room              | Case Type                  | Case Number | Date Registration       | Petitioner Name VS Respondent                           | Advocate             | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
|------|-----------|----------|-------------------------|----------------------------|-------------|-------------------------|---|----------------------|-----------------|--------|------------------------------|------------------|
|      |           |          |                         |                            | 12-01-2024  | Execution (Comm)/8/2024 | BRIJ BIHARI CONCAST PVT LTD Vs M/S GUPTA STEEL TRADERS  | Ashish chaudhary(P), |                 |        |                              | 04-01-2024       |
|      |           |          | 303, New Court Building |                            | 12-01-2024  | Execution (Comm)/7/2024 | BRIJ BIHARI CONCAST PVT LTD Vs RUDRA STEELS AND TRADERS | Ashish chaudhary(P), |                 |        |                              | 04-01-2024       |
| 42   | SH. SINGH | REETESH  | Shahdara                | SH REETESH SINGH, DJ CC-04 | 02-01-2024  | CS (COMM)/02/2024       | SHREE BANKEY BEHARI FABRICS PVT. LTD. VS RAIS AHMED     | NEELAM KUMARI MALIK  | 7303296156      |        | neelam.malik8512@gmail.com   | 19-12-2023       |
|      |           |          |                         | SH REETESH SINGH, DJ CC-04 | 03-01-2024  | CS (COMM)/08/2024       | BANK OF BARODA VS MOHD. NASEEM                          | UMESH JOSHI          | 9910568669      |        | advumeshjoshi@gmail.com      | 24-12-2023       |
|      |           |          |                         | SH REETESH SINGH, DJ CC-04 | 04-01-2024  | CS (COMM)/09/2024       | VEE PEE FABRIC PVT. LTD. VS A.S. ARUN KUMAR             | MEGHA AGGARWAL       | 9654713565      |        | ckausik11@gmail.com          | 21-12-2023       |
|      |           |          |                         | SH REETESH SINGH, DJ CC-04 | 04-01-2024  | CS (COMM)/12/2024       | SBI VS ANIL KUMAR                                       | SHALINI UPADHYAY     | 9899408618      |        | shaliniadvocate@gmail.com    | 03-01-2024       |
|      |           |          |                         | SH REETESH SINGH, DJ CC-04 | 09-01-2024  | CS (COMM)/19/2024       | SIYARAM BROTHERS VS SHIV                                | CHETAN ROY           | 9811735248      |        | chetan@integritaslawfirm.com | 04-01-2024       |
|      |           |          |                         | SH REETESH SINGH, DJ CC-04 | 09-01-2024  | CS (COMM)/20/2024       | ANIL KUMAR GOYAL VS DALIP CHAND SHARMA                  | SANJAY GUPTA         | 9818302828      |        |                              | 06-01-2024       |
|      |           |          |                         | SH REETESH SINGH, DJ CC-04 | 09-01-2024  | CS (COMM)/22/2024       | MS. SUNITA GARG VS SH. VIKAS KUMAR GOYAL                | KUSHAGRA GOEL        | 9711443294      |        | goellawoffices@gmail.com     | 20-12-2023       |
|      |           |          |                         | SH REETESH SINGH, DJ CC-04 | 09-01-2024  | CS (COMM)/23/2024       | ICICI BANK LTD. VS CHAMPA LAL PATWA                     | MOHIT TYAGI          | 9811898399      |        | manish@klfindia.com          | 22-12-2023       |
|      |           |          |                         | SH REETESH SINGH, DJ CC-04 | 11-01-2024  | CS (COMM)/27/2024       | DHARMENDRA VS M.R. MOBILE HUB                           | PRAMOD SINGH         | 981724396       |        | chauhanpramod833@gmail.com   | 03-01-2024       |
|      |           |          |                         | SH REETESH SINGH, DJ CC-04 | 11-01-2024  | CS (COMM)/28/2024       | SARAOGI SUPER SALES PVT. LTD. VS VISHWAS KUMAR          | VARUN BEDI           | 8285672608      |        | advocatevarunbedi@gmail.com  | 24-12-2023       |
|      |           |          |                         | SH REETESH SINGH, DJ CC-04 | 11-01-2024  | CS (COMM)/30/2024       | ARCHANA APPLIANCE VS ESS ESS KAY ENGG. CO. PVT. LTD.    | AMREEK SINGH         | 9312598219      |        | dlf717@yahoo.com             | 04-01-2024       |

| S.No | Court | District | Court Room                 | Case Type | Case Number | Date of Registration | Petitioner Name VS Respondent                         | Advocate             | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
|------|-------|----------|----------------------------|-----------|-------------|----------------------|---|----------------------|-----------------|--------|------------------------------|------------------|
|      |       |          | SH REETESH SINGH, DJ CC-04 |           | 11-01-2024  | CS (COMM)/35/2024    | PUNJAB NATIONAL BANK VS ATUL SHARMA                   | JYOTI GAUTAM         | 7000041067      |        | iyoti_gautam2021@yahoo.com   | 05-01-2024       |
|      |       |          | SH REETESH SINGH, DJ CC-04 |           | 11-01-2024  | CS (COMM)/36/2024    | STATE BANK OF INDIA VS SUNEEL KUMAR                   | GAURAV               | 9953226302      |        | prakash.gaurav01@gmail.com   | 03-01-2024       |
|      |       |          | SH REETESH SINGH, DJ CC-04 |           | 12-01-2024  | CS (COMM)/41/2024    | BIOCON SWITCHGEAR PVT. LTD. VS TRUE VALUE TRADERS     | AMARENDRA KR. DUBEY  | 9599801188      |        |                              | 21-12-2023       |
|      |       |          | SH REETESH SINGH, DJ CC-04 |           | 12-01-2024  | CS (COMM)/42/2024    | BIOCON SWITCHGEAR PVT. LTD. VS MURSHIDA TELECOM       | AMARENDRA KR. DUBEY  | 9599801188      |        |                              | 25-10-2023       |
|      |       |          | SH REETESH SINGH, DJ CC-04 |           | 12-01-2024  | CS (COMM)/43/2024    | UCO BANK VS KAMAL KUMAR GULGULIA                      | KAMLESH KUMAR TIWARI | 9310019131      |        | ad.kamleshtiwari@gmail.com   | 05-01-2024       |
|      |       |          | SH REETESH SINGH, DJ CC-04 |           | 20-01-2024  | CS (COMM)/62/2024    | GARUDA CONSTRUCTION & ENGG. PVT. LTD. VS EAJUL SHAIKH | ASHISH               |                 |        |                              | 19-01-2024       |
|      |       |          | SH REETESH SINGH, DJ CC-04 |           | 15-01-2024  | MISC DJ/65/2024      | PUNJAB NATIONAL BANK VS MAHENDER GENERAL STORE        | INDRA NARAYAN        | 9311824970      |        | associatenarayan29@gmail.com | 12-01-2024       |
|      |       |          | SH REETESH SINGH, DJ CC-04 |           | 23-01-2024  | CS (COMM)/65/2024    | BANK OF BARODA VS NITIN BHATIA                        | SUDHA SHUKLA         | 9899913203      |        | adv.sudhashukla@gmail.com    | 17-01-2024       |
|      |       |          | SH REETESH SINGH, DJ CC-04 |           | 23-01-2024  | CS (COMM)/66/2024    | SARAOGI SUPER SALES PVT.LTD VS IMRAN HUSSAIN          | VARUN BEDI           | 8285672608      |        | advocatevarunbedi@gmail.com  | 15-01-2024       |
|      |       |          | SH REETESH SINGH, DJ CC-04 |           | 23-01-2024  | CS (COMM)/67/2024    | SARAOGI SUPER SALES PVT.LTD VS KAMLESH KUMAR SINGH    | VARUN BEDI           | 8285672608      |        | advocatevarunbedi@gmail.com  | 15-01-2024       |
|      |       |          | SH REETESH SINGH, DJ CC-04 |           | 29-01-2024  | CS (COMM)/77/2024    | SANMATI ENTERPRISES VS M.K. ENTERPRISES               | ADITYA JAIN          | 8383953944      |        | jain.adityaraj@yahoo.com     | 02-12-2023       |
|      |       |          | SH REETESH SINGH, DJ CC-04 |           | 29-01-2024  | CS (COMM)/78/2024    | TANISH ENTERPRISES VS MUNICIPAL CORPORATION OF DELHI  | VIVEK BHARDWAJ       | 9810562468      |        | adv.viveke502@gmail.com      | 13-01-2024       |
|      |       |          | SH REETESH SINGH, DJ CC-04 |           | 29-01-2024  | CS (COMM)/80/2024    | ISHITA AGGARWAL VS SH. PATEL VISHAL                   | SANCHIT GOYAL        | 9999605495      |        | adv.sanchitgoyal@gmail.com   | 23-01-2024       |

| S.No | Court   | District   | Court Room                 | Case Type | Case Number      | Date Registration | Petitioner Name VS Respondent                        | Advocate              | Advocate Number | Mobile                            | Advocate email id              | Date of e-filing |            |
|------|---|------------|----------------------------|-----------|------------------|-------------------|--|-----------------------|-----------------|-----------------------------------|--------------------------------|------------------|------------|
|      |   |            | SH REETESH SINGH, DJ CC-04 |           | 30-01-2024       | CS (COMM)/83/2024 | M/S S.B. SALES CORPORATION VS URMIL GUPTA            | AKASH GUPTA           | 9999797603      |                                   | akashgpto4@gmail.com           | 18-12-2023       |            |
|      |   |            | SH REETESH SINGH, DJ CC-04 |           | 29-01-2024       | EX (COMM)/16/2024 | CANARA BANK VS DOLI                                  | RISHI CHAWLA          | 9871457890      |                                   | Chawlaassociates1976@gmail.com | 25-01-2024       |            |
| 43   | MS. AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | North-West | 406                        | Civil     | CS(Comm.)/7/2024 | 03.01.2024        | SAMSONITE IP HOLDING SARL VS ASHOK KUMAR             | GAUTAM BHASIN         | 9999093893      |                                   |                                | 04.01.2024       |            |
|      |   |            |                            |           | OMP(Comm)/1/2024 | 03.01.2024        | GNCT OF DELHI VS M/S MANISH BUILDWELL AND ANR.       | DHEERAJ SINGH         |                 |                                   |                                |                  | 04.01.2024 |
|      |   |            |                            |           | CS(Comm)/9/2024  | 05.01.2024        | D.V. ENT. VS M/S PERFECT VALUE MEGA MART INDIA       | UDIT GUPTA            | 9953706868      | goyal. Haresh345@gmail.com        |                                |                  | 06.01.2024 |
|      |   |            |                            |           | CS(Comm)/10/2024 | 06.01.2024        | MANJEET THAKRAN VS UNITED INDIA                      | DANSHUL GARG          | 8285337841      |                                   |                                |                  | 08.01.2024 |
|      |   |            |                            |           | CS(Comm)/11/2024 | 06.01.2024        | PYROFLUX INDIA VS AMAZON OFFICE                      | DIKSHA SARIN          | 9650163870      | dikshalyrite@yahoo.in             |                                |                  | 06.01.2024 |
|      |   |            |                            |           | CS(Comm)/12/2024 | 06.01.2024        | MANOJ NAGPAL VS M/S OPTIMIX BUILDERS AND ORS.        | SATENDER KUMAR        | 9968347727      | gautamsk12@gmail.com              |                                |                  | 06.01.2024 |
|      |   |            |                            |           | CS(Comm)/17/2024 | 08.01.2024        | SANGAM PLASTIC IND. VS MEMBRANE FILTERS IND. PVT LTD | MANISH MIGLANI        | 9811107462      | manish_migalni@fediffmail.com     |                                |                  | 08.01.2024 |
|      |   |            |                            |           | CS(Comm)/22/2024 | 10.01.2024        | EUPHORIA WORLD TRAVELS VS VIKAS PARMAR               | DEEPAK KUMAR          | 9873677851      | advdeepaksain@gmail.com           |                                |                  | 10.01.2024 |
|      |   |            |                            |           | CS(Comm)/23/2024 | 10.01.2024        | ARDH SAINIK CANTEEN VS DEV EX PARA FORCES            | SARABJEET SINGH       | 8000700172      | ardhsainiklegal@gmail.com         |                                |                  | 10.01.2024 |
|      |   |            |                            |           | CS(Comm)/24/2024 | 10.01.2024        | GIANNI VERSACE SRL VS ASHOK KUMAR                    | GAUTAM BHASIN         | 9999306881      |                                   |                                |                  | 10.01.2024 |
|      |   |            |                            |           | CS(Comm)/25/2024 | 10.01.2024        | SHRI LAXMI NARAYAN VS MUNISH KR.                     | SATISH PERKASH BANSAL | 9350874050      | satishperkashbansal1947@gmail.com |                                |                  | 10.01.2024 |

| S.No | Court | District | Court Room | Case Type | Case Number          | Date Registration | Petitioner Name VS Respondent                            | Advocate       | Advocate Number | Mobile | Advocate email id           | Date of e-filing |
|------|-------|----------|------------|-----------|----------------------|-------------------|--|----------------|-----------------|--------|-----------------------------|------------------|
|      |       |          |            |           | OMP(I)(COMM)2/2024/  | 15.01.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD VS AZAD SINGH        | RAHUL BHARDWAJ | 8376049807      |        | advocateashok.1@gmail.com   | 15.01.2024       |
|      |       |          |            |           | OMP(I)(COMM)/3/2024  | 15.01.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD VS RAM SAGAR         | RAHUL BHARDWAJ | 8376049807      |        | advocateashok.1@gmail.com   | 15.01.2024       |
|      |       |          |            |           | OMP(I)(COMM)/4/2024  | 15.01.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD VS SANJAY SAGARLAL   | RAHUL BHARDWAJ | 8376049807      |        | advocateashok.1@gmail.com   | 15.01.2024       |
|      |       |          |            |           | OMP(I)(COMM)/5/2024  | 15.01.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD VS NISHA GOYAL       | RAHUL BHARDWAJ | 8376049807      |        | advocateashok.1@gmail.com   | 15.01.2024       |
|      |       |          |            |           | OMP(I)(COMM)/6/2024  | 15.01.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD VS SHAKTI SAWNER     | RAHUL BHARDWAJ | 8376049807      |        | advocateashok.1@gmail.com   | 15.01.2024       |
|      |       |          |            |           | OMP(I)(COMM)/7/2024  | 15.01.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD VS BRHAM KUMAR       | RAHUL BHARDWAJ | 8376049807      |        | advocateashok.1@gmail.com   | 15.01.2024       |
|      |       |          |            |           | OMP(I)(COMM)/8/2024  | 15.01.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD VS MANISH KR. GUPTA  | RAHUL BHARDWAJ | 8376049807      |        | advocateashok.1@gmail.com   | 15.01.2024       |
|      |       |          |            |           | CS(Comm.)/33/2024    | 19.01.2024        | MANISH KR. GOEL VS SHYAM LAL                             | RAKESH KR.     | 9711771000      |        | rakesh.advocate18@gmail.com | 18.01.2024       |
|      |       |          |            |           | CS(Comm.)/34/2024    | 20.01.2024        | GOVIND RAM VS DEEPAK KR.                                 | AKSHAT GUPTA   | 9654528406      |        | contact@solemlegal.in       | 19.01.2024       |
|      |       |          |            |           | CS(Comm.)/35/2024    | 20.01.2024        | ENVIROZONE INSTRUMENTS VS SVM INFRASESTAE PVT LTD.       | R.K. JAIN      | 9811427893      |        |                             | 19.01.2024       |
|      |       |          |            |           | OMP(COMM)/3/2024     | 22.01.2024        | DURGALAVENE TRADERS AND ANR. VS NEW GROWTH CREDIT PVT    | GOLDY GOYAL    | 9999079299      |        |                             | 20.01.2024       |
|      |       |          |            |           | OMP(I)(COMM)/11/2024 | 22.01.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD VS VIVEK SINGH LODHI | DINESH JAIN    | 8376049807      |        |                             | 20.01.2024       |
|      |       |          |            |           | CS(Comm.)/36/2024    | 23.01.2024        | PARNAMI FOOTWEAR VS NEW SUPER FOOTWEAR                   | S.P BANSAL     | 9350874050      |        | satishbansal1947@gmail.com  | 22.01.2024       |

| S.No | Court | District | Court Room | Case Type | Case Number          | Date Registration | Petitioner Name VS Respondent                             | Advocate       | Advocate Number | Mobile | Advocate email id               | Date of e-filing |
|------|-------|----------|------------|-----------|----------------------|-------------------|---|----------------|-----------------|--------|---------------------------------|------------------|
|      |       |          |            |           | OMP(I)(COMM)/12/2024 | 23.01.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD VS MEVE KHAN          | DINESH JAIN    | 8376049807      |        | advocateashok.1@gmail.com       | 22.01.2024       |
|      |       |          |            |           | OMP(I)(COMM)/13/2024 | 23.01.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD VS VIRENDER RAMKISHAN | DINESH JAIN    | 8376049807      |        | advocateashok.1@gmail.com       | 22.01.2024       |
|      |       |          |            |           | OMP(I)(COMM)/14/2024 | 23.01.2024        | TOYOTA FINANCIAL SERVICES INDIA LTD VS RAM MOHAN SINGH    | DINESH JAIN    | 8376049807      |        | advocateashok.1@gmail.com       | 22.01.2024       |
|      |       |          |            |           | CS(Comm.)/41/2024    | 24.01.2024        | SHIV BALAJI ENT VS IMRAN                                  | PREM GARG      | 8860844670      |        | premgarg.legal@yahoo.com        | 23.01.2024       |
|      |       |          |            |           | CS(Comm.)/43/2024    | 25.01.2024        | KANSAL PLASTIC IND. VS SHUBH LAXMI IND.                   | KESHAV MUDGIL  | 9716442809      |        | mudgilkeshavi@gmail.com         | 23.01.2024       |
|      |       |          |            |           | OMP(Comm)/5/2024     | 27.01.2024        | RAM SWAROOP VS THE JANHIT CO-OPERATIVE URBAN SOCIETY      | SANJAY KUMAR   | 9910886738      |        | sanjaylawyer2014@gmail.com      | 25.01.2024       |
|      |       |          |            |           | CS(Comm.)/45/2024    | 27.01.2024        | CHEMPLAST INDIA PVT LTD VS JNEERAJ LOVES CHEM PVT. LTD    | JNEERAJ GUPTA  | 9811267045      |        | info@justlawoffices.com         | 25.01.2024       |
|      |       |          |            |           | CS(Comm.)/46/2024    | 27.01.2024        | CANARA BANK VS BALVINDER SINGH                            | SANJEEV CHOPRA | 9711142200      |        | chopra6791@gmail.com            | 25.01.2024       |
|      |       |          |            |           | CS(Comm.)/51/2024    | 29.01.2024        | EN LEX LTD. VS PIVOTAL INFSTRUCTURE AND ANR.              | ROHAN GUPTA    | 9958386067      |        | vaibhavgrover.adv@gmail.com     | 27.01.2024       |
|      |       |          |            |           | CS(Comm.)/52/2024    | 29.01.2024        | SACHIN SHARMA VS SANDEEP TIWARI                           | YASH MITTAL    | 9899403633      |        | vineyadvocate22@gmail.com       | 27.01.2024       |
|      |       |          |            |           | OMP(Comm)/6/2024     | 30.01.2024        | MALIVYA BUN SERVICES VS SBFL FINANCE LTD.                 | SHALU KUMARI   | 9506661541      |        | bhardwajbramhnash@gmail.com     | 29.01.2024       |
|      |       |          |            |           | CS(Comm.)/57/2024    | 31.01.2024        | PRAVEEN RAJGARHIA VS VAIBHAV DUDEJA                       | RAM KISHAN     | 9968168688      |        | ramkishanrastogi@rediffmail.com | 30.01.2024       |
|      |       |          |            |           | CS(Comm.)/60/2024    | 31.01.2024        | RSPL LTD VS INDIRA JAIN                                   | ANIL KR. SAHU  | 9810174793      |        | allipcare@gmail.com             | 30.01.2024       |

| S.No | Court          | District   | Court Room | Case Type | Case Number          | Date Registration | Petitioner Name VS Respondent  | Advocate           | Advocate Number | Mobile | Advocate email id          | Date of e-filing |
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|      |                |            |            |           | OMP(I)(COMM)20/2024  | 31.01.2024        | BMW FINANCIAL SERVICES PVT LTD. VS RAJVIR SINGH                          | DINESH JAIN        | -               |        | advocateashok.1@gmail.com  | 30.01.2024       |
|      |                |            |            |           | OMP(Comm)/21/2024    | 31.01.2024        | BMW FINANCIAL SERVICES PVT LTD. VS GANANATHAN IMPORTS AND EXPROTS        | DINESH JAIN        | -               |        | advocateashok.1@gmail.com  | 30.01.2024       |
|      |                |            |            |           | OMP(I)(COMM)/22/2024 | 31.01.2024        | BMW FINANCIAL SERVICES PVT LTD. VS SARAYA MERALIDHARAN                   | DINESH JAIN        | -               |        | advocateashok.1@gmail.com  | 30.01.2024       |
| 44   | SH.VINOD YADAV | North-West | 316        | Civil     | CS(Comm.)/1/2024     | 02.01.2024        | M/S BEEM BHAI RESHAM VS M/SAJJAN SHOE LACE WORKS                         | SABHINAV BHATIA    | 9999551989      |        | advabhinavbhatia@gmail.com | 20.12.23         |
|      |                |            |            |           | CS(Comm.)/2/2024     | 03.01.2024        | SUNIL JAIN VS DREAM HOME FURNISHING                                      | GUNJAN BANSAL      | N.A             |        | N.A                        | 23.12.23         |
|      |                |            |            |           | CS(Comm.)/3/2024     | 04.01.2024        | THE INDIA ASSURANCE CO. LTD VS TIRANGA LOGISTICS PVT LTD                 | ABHAY SINGH        | N.A             |        | N.A                        | 28.12.23         |
|      |                |            |            |           | CS(Comm.)/4/2024     | 04.01.2024        | RACHITA NARANG VS AVNI BANSAL  | PUPENDER KUMAR     | N.A             |        | N.A                        | 29.12.23         |
|      |                |            |            |           | CS(Comm.)/5/2024     | 04.01.2024        | KONODIA TECHNOPLAST VS NAUNIDH DIET FOOD PVT LTD                         | SANJAY KUMAR       |                 |        |                            | 04.01.2024       |
|      |                |            |            |           | CS(Comm.)/6/2024     | 04.01.2024        | LIC HOUSING FINANCE LTD VS AKASH SHARMA                                  | SUNIL MITTAL       | 9810513998      |        | sunilmittal37@gmail.com    | 21.12.23         |
|      |                |            |            |           | CS(Comm.)/8/2024     | 06.01.2024        | M/S AMBEY AK2U COMPUTERS VS SUMIT MANISH AGENCY                          | ANKIT RATTI        | 9810102798      |        | dharamlegalnexus@gmail.com | 02.01.24         |
|      |                |            |            |           | CS(Comm.)/13/2024    | 08.01.2024        | TRIPLEROCK SUPPLY CHAIN SOLUTION PVT LTD VS AMAZING RESEARCH LABORATRIES | VISHAL GARG        | 9810171302      |        | N.A                        | 03.01.24         |
|      |                |            |            |           | CS(Comm.)/14/2024    | 08.01.2024        | ADVANCE DYUAMIC SOLUTIONS PVT LTD VS PRECTECH ENGINEERS                  | SNEERAJ GUPTA      | 9811267045      |        | info@jurloffice.com        | 03.01.24         |
|      |                |            |            |           | CS(Comm.)/15/2024    | 09.01.2024        | KARNATAKA BANK LTD VS RAVINDER KR  | KAMAL KANT CHHABRA | 9810102211      |        |                            | 08.01.2024       |

| S.No | Court | District | Court Room | Case Type | Case Number       | Date Registration | Petitioner Name VS Respondent                                      | Advocate          | Advocate Number | Mobile | Advocate email id               | Date of e-filing |
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|      |       |          |            |           | CS(Comm.)/16/2024 | 09.01.2024        | PUMA SE VS ASHOK KUMAR   | GAUTAM BHASIN     | 9999306881      |        | eludicationlegal@gmail.com      | 05.01.2024       |
|      |       |          |            |           | CS(Comm.)/18/2024 | 10.01.2024        | TYAGI LUGE AGENCY VS LAHIYA DEVELOPERS                             | ROSHAN KUMAR      | 9818732254      |        | roshankumaradvocate@gmail.com   | 06.01.24         |
|      |       |          |            |           | CS(Comm.)/19/2024 | 10.01.2024        | TYAGI LUGE AGENCY VS VISHWA BUILT TECH                             | ROSHAN KUMAR      | 9818732254      |        | roshankumaradvocate@gmail.com   | 07.01.24         |
|      |       |          |            |           | CS(Comm.)/20/2024 | 10.01.2024        | ADVANCE DYNAMICS SOLUTIONS VS PRECITECH ENCLOSURES SYSTEMS PVT LTD | SNEERAJ GUPTA     | 9811267045      |        | info@jurlowoffice.com           | 03.01.24         |
|      |       |          |            |           | CS(Comm.)/21/2024 | 10.01.2024        | NEWOW INDIA PVT LTD VS M/S JAGINDER ELECTRICALS                    | SUDHIR KUMAR OJHA | 9818607014      |        | 9818607014@gmail.com            | 08.01.24         |
|      |       |          |            |           | CS(Comm.)/26/2024 | 11.01.2024        | M/S KANODIA TECHNOPLAST LTD VS MITAH BAIJAL                        | SANJAY KUMAR      | N.A             |        | N.A                             | 09.01.24         |
|      |       |          |            |           | CS(Comm.)/27/2024 | 12.01.2024        | PARMOUN FOOT WEAR VS M/S VIJAY SALES                               | S.S.P.BANSAL      | 9350874050      |        | satishbansal1947@gmail.com      | 10.01.24         |
|      |       |          |            |           | CS(Comm.)/28/2024 | 12.01.2024        | VIPIN AHUJA VS STAR HEALTH   | SANDEEP JINDAL    | 9810474101      |        | sandeepjindal@rediffmail.com    | 09.01.24         |
|      |       |          |            |           | CS(Comm.)/29/2024 | 15.01.2024        | UNION BANK OF INDIA VS PRIYANKA MANGLA                             | DEEPA GUPTA       | 9312292558      |        | advocate.deepagupta@gmail.com   | 11.01.24         |
|      |       |          |            |           | CS(Comm.)/30/2024 | 16.01.2024        | PRAVEEN RAJGORIA VS MURTI UDYOG LDD                                | RAM KISHAN        | 9968168688      |        | ramkishanrastogi@rediffmail.com | 11.01.24         |
|      |       |          |            |           | CS(Comm.)/31/2024 | 19.01.2024        | BANK OF INDIA VS PADAM SINGH                                       | SUMIT KUMAR       | 9555727968      |        | sanchit.legal@gmail.com         | 16.01.2024       |
|      |       |          |            |           | CS(Comm.)/32/2024 | 19.01.2024        | Alumoz Extrusion Pvt. Ltd. Vs. HDFC Bank                           | Nitin Mehta       | 9891091098      |        | nmlchamberss@gmail.com          | 16.01.2024       |
|      |       |          |            |           | CS(Comm.)/37/2024 | 23.01.24          | Raju Kr. Vs. Raj Kr.   | Anil Kr. Sahu     | 9810134793      |        | ALLIPCARE@GMAIL.COM             | 18.01.24         |

| S.No | Court | District | Court Room | Case Type | Case Number       | Date Registration | Petitioner Name VS Respondent                                 | Advocate             | Advocate Number | Mobile | Advocate email id            | Date of e-filing |
|------|-------|----------|------------|-----------|-------------------|-------------------|---|----------------------|-----------------|--------|------------------------------|------------------|
|      |       |          |            |           | CS(Comm.)/38/2024 | 23.01.24          | Raju Kr. Vs. Vinod Sah  | Anil Kr. Sahu        | 9810134793      |        | ALLIPCARE@GMAIL.COM          | 18.01.24         |
|      |       |          |            |           | CS(Comm.)/39/2024 | 23.01.24          | Agamjot Singh Vs. M/s Super Marche 37 Traders LLP             | Bharat Bhushan       | 9810243524      |        | tbshonda@gmail.com           | 20.01.24         |
|      |       |          |            |           | CS(Comm.)/40/2024 | 23.01.24          | Subhash Chander Lamba Vs. Parsvnath Developers Ltd.           | Vivek Kr. Choudhary  | 9810189487      |        | N.A                          | 20.01.24         |
|      |       |          |            |           | CS(Comm.)/42/2024 | 24.01.24          | PNB Vs. Pradeep Kr.   | Paras Aggarwal       | 9810600656      |        | parasaggarwaladv@gmail.com   | 23.01.24         |
|      |       |          |            |           | CS(Comm.)/44/2024 | 25.01.24          | M/s Saya Stationeries P. Ltd. Vs. Vasa Retail & Overseas Ltd. | Mohar Singh          | 9213392006      |        | advmoharsingh.k10@gmail.com  | 24.01.24         |
|      |       |          |            |           | CS(Comm.)/47/2024 | 27.01.24          | Pawan Kr. Vs. Prince Khan                                     | Sourabh Shokeen      | 9899771922      |        | adv.sourabhshokeen@gmail.com | 24.01.24         |
|      |       |          |            |           | CS(Comm.)/48/2024 | 27.01.24          | Anil Kr. Gupta Vs. M/s J Loves Chem. P. Ltd.                  | Neeraj Gupta         | 9811267045      |        | into@juslawoffices.com       | 24.01.24         |
|      |       |          |            |           | CS(Comm.)/49/2024 | 27.01.24          | Chemoplast India P. Ltd. Vs. Shyam Lal Garg                   | Neeraj Gupta         | 9811267045      |        | into@juslawoffices.com       | 24.01.24         |
|      |       |          |            |           | CS(Comm.)/50/2024 | 27.01.24          | Shailendra Singh Vs. Abhinandan Steels                        | Ashutosh Ranjan      | 9835409689      |        | ASHUTOSH.RANJAN@SSCLEGAL.IN  | 25.01.24         |
|      |       |          |            |           | CS(Comm.)/53/2024 | 29.01.24          | M/s HTL Metal Pvt. Ltd. Vs. M/s Supreme Traders               | Rahul Sharma         | 9315656701      |        | legalcomfort@rediffmail.com  | 26.01.24         |
|      |       |          |            |           | CS(Comm.)/54/2024 | 30.01.24          | M/s HTL Metal Pvt. Ltd. Vs. M/s Metro Steel Sections          | Rahul Sharma         | 9315656701      |        | legalcomfort@rediffmail.com  | 26.01.24         |
|      |       |          |            |           | CS(Comm.)/55/2024 | 30.01.24          | M/s Priti Sales Corporations Vs. M/s Sarthak Fibrotex P. Ltd. | Rahul Sharma         | 9315656701      |        | legalcomfort@rediffmail.com  | 26.01.24         |
|      |       |          |            |           | CS(Comm.)/56/2024 | 31.01.24          | SBI Vs. Ravi Raj  | Biplab Kr. Mukherjee | 9811767517      |        | advocatebkm@gmail.com        | 29.01.24         |

| S.No | Court   | District | Court Room | Case Type | Case Number             | Date Registration | Petitioner Name VS Respondent                 | Advocate         | Advocate Number                                       | Mobile  | Advocate email id                                     | Date of e-filing                                      |
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|      |   |          |            |           | CS(Comm.)/58/2024       | 31.01.24          | Santosh Tiwari Vs. Krishan Mishra & Ors.      | Mohit Sangwan    | 9717302178  |   | mohitsangwan178@gmail.com                             | 27.01.24  |
|      |   |          |            |           | CS(Comm.)/59/2024       | 31.01.24          | Smt. Kanta Devi Vs. Shri Munish Kr.           | S.P Bansal       | 9350874050  |   | satishbansal1947@gmail.com                            | 29.01.24  |
| 45   | SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL) | NORTH    | 307        | Civil     | -                       | -                 | -   | -                | s   | -   | -   |   |
|      |   |          |            |           | CS (COMM)/14/2024       | 05-01-2024        | Punjab National Bank Vs M/s Om Udhog          | Pooja Garg(P),   | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |   |          |            |           | MISC DJ/15/2024         | 08-01-2024        | Rajesh Jain Vs Swadeshi Aluminium             | Anand Bajpai(P), | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |   |          |            |           | OMP (I) (COMM)/6/2024   | 08-01-2024        | Vn Credits Ltd Vs Rajesh Kumar                | GAGAN JINDAL(P), | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |   |          |            |           | Execution (Comm)/5/2024 | 08-01-2024        | Gemtree Natural Produce Pvt Ltd Vs Ravi Gupta | SACHIN .(P),     | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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|      |       |          |            |           | CS (COMM)/17/2024     | 08-01-2024        | Pragya Electronics Private Limited Vs Pragati Electronics              | bankim garg(P),         |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/16/2024     | 08-01-2024        | Sunita Gupta Vs Paramount Coaching Centre Pvt Ltd                      | vijender singh(P),      |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/15/2024     | 08-01-2024        | Uco Bank Vs Ms Vihaan Creation Through Its Proprietor Sh Shivam Shukla | MD NAUSHAD ALAM(P),     |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | OMP (I) (COMM)/5/2024 | 08-01-2024        | Taru Agencies And Investments Pvt Ltd Vs Sumit Vashisht                | GAGAN JINDAL(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | OMP (I) (COMM)/4/2024 | 08-01-2024        | M/s Cholamandalam Investment And Finance Company Ltd Vs Ravi Saini     | Ravi Shankar Garg(P),   |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | OMP (I) (COMM)/7/2024 | 09-01-2024        | Hari Singh Vs Hdb Financial Services Ltd                               | Ompal Singh(P),         |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/18/2024     | 09-01-2024        | Punjab National Bank Vs Neeraj Prop Of M/s Shri Ram Tailors            | ANSHUMAN SRIVASTAVA(P), |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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|      |       |          |            |           | Execution (Comm)/8/2024  | 09-01-2024        | Hemlata Aggarwal Vs M/s Hindustan Spirits Limited           | Neeraj Gupta(P),  |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | Execution (Comm)/7/2024  | 09-01-2024        | Hemlata Aggarwal Vs M/s Cooperative Company Limited And Ors | Neeraj Gupta(P),  |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | Execution (Comm)/6/2024  | 09-01-2024        | Vikas Aggarwal Vs M/s Hindustan Spirits Limited And Ors     | Neeraj Gupta(P),  |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | Execution (Comm)/9/2024  | 09-01-2024        | Vikas Aggarwal Vs M/s Co Operative Company Limited And Ors  | Neeraj Gupta(P),  |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | Execution (Comm)/10/2024 | 09-01-2024        | Ankit Aggarwal Vs M/s Co Operative Company Limited And Ors  | Neeraj Gupta(P),  |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | Execution (Comm)/11/2024 | 09-01-2024        | Lokesh Aggarwal Vs M/s Cooperative Company Limited And Ors  | Neeraj Gupta(P),  |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | MISC DJ/50/2024          | 10-01-2024        | ICICI Bank Ltd Vs Neeraj Kumar                              | vikas chhabra(P), |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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|      |       |          |            |           | CS (COMM)/21/2024 | 10-01-2024        | Puma Se Vs Ashok Kumar                                 | Gautam Bhasin(P),  |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/20/2024 | 10-01-2024        | State Bank of India Vs Sahil Sharma                    | JAWAHAR CHAWLA(P), |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/19/2024 | 10-01-2024        | State Bank of India Vs Mohit Kumar                     | JAWAHAR CHAWLA(P), |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/22/2024 | 11-01-2024        | M/s Namo Polychem Vs Jmc Automotive Components Pvt Ltd | SACHIN JAIN(P),    |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | OMP (COMM)/4/2024 | 11-01-2024        | Amit Kumar Vs Hdca Bank Ltd                            | Nepal Singh(P),    |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/23/2024 | 11-01-2024        | Shiv Bhola Filaments Pvt Ltd Vs Tony Sharma            | sawil gupta(P),    |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/24/2024 | 11-01-2024        | Neelam Through Spa Vs Ms Co Operative Company Limited  |                    |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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|      |       |          |            |           | OMP (I) (COMM)/8/2024    | 11-01-2024        | M/s Cholamandalam Investment And Fina Vs Deepvani Logistic Private Limited | Ravi Shankar Garg(P), |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | Execution (Comm)/12/2024 | 11-01-2024        | Gold Plus Glass Industry Ltd Vs Hindustan Glass House                      | Naveen Chauhan(P),    |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/27/2024        | 11-01-2024        | Satish Kumar Goyal Vs Bhagwati Contractors                                 | SHALU KUMARI(P),      |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/26/2024        | 11-01-2024        | Vinod Chopra Vs Renu Gupta   | Bipul Mishra(P),      |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/25/2024        | 11-01-2024        | Punjab National Bank Vs S K Sweets   | Pooja Garg(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/28/2024        | 11-01-2024        | Punjab National Bank Vs Saaj Enterprises                                   | Pooja Garg(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/30/2024        | 12-01-2024        | Mayur Bansal Vs M/s Shakti Olefin Compounds Llp                            | RAJESH SINGLA(P),     |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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|      |       |          |            |           | CS (COMM)/29/2024        | 12-01-2024        | Calco Polychem Pvt Ltd Vs Slic Industries India Pvt Ltd           | RAJESH SINGLA(P),       |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/31/2024        | 12-01-2024        | M/s Dongare Trading Ltd Vs M/s Shree Swami Samarth Fruits Company | CHETAN SINGH(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/32/2024        | 12-01-2024        | M/s Dongare Trading Ltd Vs M/s Shubham Kumar Naresh Kumar Co      | CHETAN SINGH(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/33/2024        | 12-01-2024        | M/s Dongare Trading Ltd Vs M/s Balaji Fruits                      | CHETAN SINGH(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | OMP (COMM)/5/2024        | 12-01-2024        | Ms Grano69 Beverages P Ltd Vs Ms Vosco Sales P Ltd                | DEEPANSHU BADIWAL(P),   |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/34/2024        | 12-01-2024        | State Bank Of Indiasme Narela Vs Surendra Prasad                  | Siddharth .(P),         |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | Execution (Comm)/13/2024 | 12-01-2024        | M/s Safe Finlease Pvt Ltd Vs Vivek Kumar                          | DIGVIJAY SINGH RANA(P), |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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|      |       |          |            |           | CS (COMM)/35/2024 | 15-01-2024        | M/s Lrg Medivision Vs M/s Bram Health Care Private Limited   | Udit Gupta(P),   |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/36/2024 | 15-01-2024        | Arushi Aggarwal Vs Kushpal Singh   | Rakesh Kumar(P), |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/37/2024 | 15-01-2024        | Ms Shree Mahaveer Papers Through Its Proprietor Vijender Kumar Jain Vs Ms Salasar Packaging Through Its Proprietor Baiju Rai | AMIT TANWAR(P),  |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/38/2024 | 16-01-2024        | Vinod Chopra Vs Aman Gupta   | Bipul Mishra(P), |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/39/2024 | 16-01-2024        | Punjab National Bank Vs Ravi Hosiery Manufacturers   | Pooja Garg(P),   |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/40/2024 | 16-01-2024        | Spark E Lina Polymers Pvt Ltd Vs Shakti Coatings   | ROHIT Goel(P),   |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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|      |       |          |            |           | CS (COMM)/42/2024        | 19-01-2024        | Sukhvender Singh Saini Vs Rahul Verma   | SANJAY SHAH(P),       |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | CS (COMM)/41/2024        | 19-01-2024        | Axis Bank Limited Vs Naresh Kumar   | VIMAL KHURANA(P),     |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | Execution (Comm)/14/2024 | 19-01-2024        | Punjab National Bank Vs Anil Jain   | NITIN GARG(P),        |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | OMP (I) (COMM)/11/2024   | 20-01-2024        | M/s Cholamandalam Investment And Finance Company Ltd Vs Parvez Aalam                | Ravi Shankar Garg(P), |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | OMP (I) (COMM)/10/2024   | 20-01-2024        | M/s Cholamandalam Investment And Finance Company Ltd Vs Sushil Kumar                | Ravi Shankar Garg(P), |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
|      |       |          |            |           | OMP (I) (COMM)/9/2024    | 20-01-2024        | M/s Cholamandalam Investment And Finance Company Ltd Vs Ms Sai Construction Company | Ravi Shankar Garg(P), |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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|      |   |            |            |                 | OMP (I) (COMM)/12/2024 | 20-01-2024        | M/s Cholamandalam Investment And Finance Company Ltd Vs Subay | Ravi Shankar Garg(P), |                 |        | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| 46   | SH. PANKAJ GUPTA<br>DISTRICT JUDGE<br>(COMMERCIAL COURT-01) | South-West | 603        | Commercial Suit | CS COMM.4/2024         | 04.01.2024        | ICICI BANK VS ANISH MALIK                                     | SATISH KUMAR          | 9213905829      |        | Manish@Klfindia.com                                   | 28.12.2023  |
|      |   |            | 603        | Commercial Suit | CS COMM. 5/2024        | 04.01.2024        | ICICI BANK VS MD. IFRAN                                       | SATISH KUMAR          | 9213905829      |        | Manish@Klfindia.com                                   | 28.12.2023  |
|      |   |            | 603        | Commercial Suit | CS COMM. 6/2024        | 04.01.2024        | GOOD TIMES CORPORATION VS REAL CARE BUILDING                  | RAVINDER KUMAR TYAGI  | 9811299960      |        | advravinder87@gmail.com                               | 21.12.2023  |
|      |   |            | 603        | Commercial Suit | CS COMM. 8/2024        | 05.01.2024        | HYUNDAI MOTOR VS VIJAY KHANNA                                 | ABHISHEK SINGH        | 9910291290      |        | advocate@lai-law.com                                  | 27.12.2023  |
|      |   |            | 603        | Commercial Suit | CS COMM. 7/2024        | 05.01.2024        | SHREE GANESH TRADERS VS RADHEY ENTERPRISES                    | SHITESH CHHABRA       | 9811059395      |        | Puris1@yahoo.co.in                                    | 18.12.2023  |
|      |   |            | 603        | Commercial Suit | CS COMM. 10/2024       | 05.01.2024        | ICICI BANK VS RISHANK SETHI                                   | ALOK KUMAR            | 9911000126      |        | ALOK.ADC2001@GMAIL.COM                                | 23.12.2023  |
|      |   |            | 603        | Commercial Suit | CS COMM. 9/2024        | 06.01.2024        | ICICI BANK VS MONIKA  | ALOK KUMAR            | 9911000126      |        | ALOK.ADC2001@GMAIL.COM                                | 23.12.2023  |
|      |   |            | 603        | Commercial Suit | CS COMM. 13/2024       | 08.01.2024        | BHAGWAN SINGH VS ANMOL BHASIN                                 | SHRESHTH JAIN         | 9871206484      |        | Shreshth@lawkins.in                                   | 04.01.2024  |
|      |   |            | 603        | Commercial Suit | CS COMM. 18/2024       | 09.01.2024        | M/S SRP MEDIA VS M/S EXTREME MEDIA                            | SANCHAL BHARDHWAJ     | 9654554644      |        | advocatealok1975@gmail.com                            | 20.12.2023  |
|      |   |            | 603        | Commercial Suit | CS COMM. 19/2024       | 09.01.2024        | M/S INDOLOG LOGISTIC VS M/S LEATHER TREND                     | SANDEEP KUMAR         | 8368088183      |        | advsandeepkarn@gmail.com                              | 09.01.2024  |

| S.No | Court | District | Court Room | Case Type          | Case Number         | Date Registration | Petitioner Name VS Respondent                 | Advocate         | Advocate Number | Mobile | Advocate email id               | Date of e-filing |
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|      |       |          | 603        | Commercial Suit    | CS COMM. 20/2024    | 10.01.2024        | M/S INDOLOG LOGISTIC VS M/SSSMF LEATHER TREND | SANDEEP KUMAR    | 8368088183      |        | advsandeeptkarn@gmail.com       | 09.01.2024       |
|      |       |          | 603        | Commercial Suit    | CS COMM. 21/2024    | 10.01.2024        | M/S PRIYANSHI VS M/S SHIFA FASHION            | VIVEK KATARIA    | 9999137818      |        | vivekkataria1991@gmail.com      | 06.01.2024       |
|      |       |          | 603        | Commercial Suit    | CS COMM. 27/2024    | 11.01.2024        | VIPIN KUMAR VS NATIONAL INSURANCE CO. LTD.    | MANMOHAN SINGH   | 9811259231      |        | gurpreetsethi1974@gmail.com     | 06.01.2024       |
|      |       |          | 603        | Commercial Suit    | CS COMM. 28/2024    | 11.01.2024        | DEEPA KASHYAP VS RGNIAJITENDER DERMASUTICAL   | RAJPUT           | 9999385389      |        | advrajputk@gmail.com            | 27.12.2023       |
|      |       |          | 603        | Commercial Suit    | CS COMM. 31/2024    | 12.01.2024        | CHANDAN PRADHAN VS ATUL PRATAP SINGH          | PRADEEP KUMARKAR | 9868212643      |        | pradeepkar13@gmail.com          | 11.01.2024       |
|      |       |          | 603        | Commercial Suit    | CS COMM. 40/2024    | 18.01.2024        | BLISS REFRIGERATION VS ANAND ENTERPRISES      | GUNJAN KUMAR     | 9313350568      |        | gk@cgk.legal                    | 16.01.2024       |
|      |       |          | 603        | Commercial Suit    | CS COMM. 47/2024    | 19.01.2024        | DEVI KARAN ASSOCIATES VS ANOOP KUMAR          | NAVNEET SHARMA   | 9868546432      |        | navneetsharmaadvocate@gmail.com | 16.01.2024       |
|      |       |          | 603        | ARBITRATION MATTER | ARB.A.COMM. 1/2024  | 11.01.2024        | SHIVAM COMPUTERS VS NEOGROWTH CREDIT          | VIBHU JAIN       | 9729615170      |        | admin@vjlawoffice.in            | 01.01.2024       |
|      |       |          | 603        | MISC. CASES        | MISC/DJ/ADJ/6/2024  | 06.01.2024        | INDIANN OVERSEAS VS NAZIR AHMED               | MUNISH CHANDER   | 9999935053      |        | advocatemcjoshi@gmail.com       | 05.01.2024       |
|      |       |          | 603        | MISC. CASES        | MISC/DJ/ADJ/14/2024 | 11.01.2024        | KAMLESH DHALL VS M/S INEX GLOBAL LLP          | NAKUL JAIN       | 9810150166      |        | nakuljainadvocate@gmail.com     | 09.01.2024       |
|      |       |          | 603        | MISC. CASES        | MISC/DJ/ADJ/17/2024 | 12.01.2024        | RAKESH KUMAR VS GYAN SHAKTI CGH               | A.K. PANDEY      | 9312982075      |        | Pandeylegal@gmail.com           | 12.01.2024       |
|      |       |          | 603        | EXECUTION CASES    | EX. COMM. 3/2024    | 06.01.2024        | DEVEMDER KUMAR VS UNION OF INDIA              | D.K. GUPTA       | 9871026280      |        | DKGUPTA1155@GMAIL.COM           | 06.01.2024       |
|      |       |          | 603        | EXECUTION CASES    | EX. COMM. 6/2024    | 09.01.2024        | KOTAK MAHINDRA PRIME VS NITIN SHARMA          | KUSHAL KUMAR     | 9958724670      |        | KUSHAL.KUMAR@BUDITELEGAL.ASIA   | 09.01.2024       |

| S.No | Court  | District   | Court Room | Case Type            | Case Number               | Date Registration | Petitioner Name VS Respondent   | Advocate               | Advocate Number | Mobile | Advocate email id                      | Date of e-filing |
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| 47   | MS. SAVITA RAO/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT. | South-West | 613        | commercial suit      | CS (COMM)/61/2024         | 27-01-2024        | Ms Indus Engineering Projects India Private Limited Vs Ms Kwaliti Conveying Systems           | Sh. Sohito Bhardwaj    | 9811760072      |        | advocatedeepakmaharaj@gmail.com        | 25-01-2024       |
|      |  |            | 613        | commercial suit      | CS (COMM)/53/2024         | 24-01-2024        | GIANNI VERSACE S.R.L. Vs ASHOK KUMAR (JOHN DOE)   | Sh.Navlin Swain        | 9999093893      |        | eludication.legal@outlook.com          | 23-01-2024       |
|      |  |            | 613        | commercial suit      | CS (COMM)/56/2024         | 24-01-2024        | Manpreet Singh Vs Ajay Babbar   | Sh. Himanshu Dhawan    | 8750021607      |        | contact@utkrishthalaw.com              | 22-01-2024       |
|      |  |            | 613        | commercial suit      | CS (COMM)/57/2024         | 24-01-2024        | Kailash Chand Proprietor Of Aashi Enterprises Vs Anmol Bhasin Proprietor Of Anmol Enterprises | Ms. JAGRITI JAIN       | 9711447986      |        | kailashbansal38@gmail.com              | 22-01-2024       |
|      |  |            | 613        | commercial execution | Execution (Comm.)/10/2024 | 22-01-2024        | M/s Logix Distributors Pvt Ltd Scnf Vs Mr Yogesh Jain   | Sh. RAJESH KUMAR       | 9811389028      |        | anjubagai@yahoo.com                    | 30-12-2023       |
|      |  |            | 613        | commercial execution | Execution (Comm.)/11/2024 | 22-01-2024        | Tajinder Kaur Vs Jagmeet Singh  | Sh. SATISH PRAKASH     | 7042198312      |        | info@centurylawfirm.in                 | 19-01-2024       |
|      |  |            | 613        | commercial suit      | CS (COMM)/51/2024         | 22-01-2024        | Punjab National Bank Vs Gaurav Kalra  | Sh.Saurav Bhasin       | 9899331166      |        | sauravbhasin10@gmail.com               | 19-01-2024       |
|      |  |            | 613        | commercial suit      | CS (COMM)/39/2024         | 16-01-2024        | Rakesh Gupta Vs Dr Batra S Positive Health Products Ltd                                       | Sh.NITIN GARG          | 9971071119      |        | shreebalaji.distributors1969@gmail.com | 05-01-2024       |
| 48   | SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03              | South-West | 614        | commercial suit      | CS (COMM)/38/2024         | 15-01-2024        | Continental Carriers Pvt Ltd Vs Globe Line Shipping Services Private Limited                  | Sh.Rajan Miglani       | 9811432766      |        | surjit.singh@continentalgroup.com      | 15-01-2024       |
|      |  |            | 614        | commercial suit      | CS (COMM)/36/2024         | 12-01-2024        | S.I. Energy Ventures Pvt Ltd Vs Trackon Courier Pvt Limited                                   | Sh.Ranjan Kumar Rai    | 8505898181      |        | advranjan.ra@gmail.com                 | 11-01-2024       |
|      |  |            | 614        | commercial suit      | CS (COMM)/26/2024         | 11-01-2024        | M/s Manvi Impex Vs M/s Rishabh Synthetics   | Sh.VIVEK KUMAR KATARIA | 9999137818      |        | vivekkataria1991@gmail.com             | 09-01-2024       |
|      |  |            | 614        | commercial suit      | CS (COMM)/29/2024         | 11-01-2024        | Karambir Singh Khatri Vs Municipal Corporation Of Delhi                                       | Sh. VIVEK LUTHRA       | 9891246538      |        | komalkhatri2007@rediffmail.com         | 16-12-2023       |
|      |  |            | 614        | commercial execution | Execution (Comm.)/4/2024  | 09-01-2024        | Kotak Mahindra Prime Ltd Vs Sushma Prakash  | Sh. Rishabh Saxena     | 9958724670      |        | KUSHAL.KUMAR@BUDITELEGAL.ASIA          | 05-12-2023       |

| S.No | Court  | District   | Court Room | Case Type            | Case Number              | Date Registration | Petitioner Name VS Respondent  | Advocate               | Advocate Number | Mobile | Advocate email id                  | Date of e-filing |
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|      |  |            | 614        | commercial execution | Execution (Comm.)/5/2024 | 09-01-2024        | Kotak Mahindra Prime Ltd Vs Nitin Tomar                                      | Sh. Rishabh Saxena     | 9958724670      |        | KUSHAL.KUMAR@E<br>RUDITELEGAL.ASIA | 06-01-2024       |
|      |  |            | 614        | commercial suit      | CS (COMM)/12/2024        | 08-01-2024        | M/s Garg Associates Vs M/s CSR Groups And Steel Enterprises                  | Sh.Ashish Garg         | 9999277049      |        | ashishgarglegal@gmail.com          | 04-01-2024       |
|      |  |            | 614        | commercial suit      | CS (COMM)/14/2024        | 08-01-2024        | Ananya Enterprises Through Sh Umesh Sharma Vs S Square Through Mr Azhar Khan | Sh.Sidhant Antil       | 9911083232      |        | antillawoffice@gmail.com           | 04-01-2024       |
|      |  |            | 614        | commercial suit      | CS (COMM)/11/2024        | 06-01-2024        | Icici Bank Limited Vs Uday Singh   | Sh.ALOK KUMAR          | 9911000126      |        | alok.adv2001@gmail.com             | 26-12-2023       |
|      |  |            | 614        | commercial suit      | CS (COMM)/2/2024         | 03-01-2024        | ICICI Bank LTD Vs Amit Kumar Bhati   | Sh.MANISH DEWAN        | 9213905829      |        | manish@klfindia.com                | 29-12-2023       |
|      |  |            | 614        | commercial suit      | CS (COMM)/3/2024         | 03-01-2024        | Canon India Pvt Ltd Vs Feedback Infra Private Limited                        | Sh. ANSHUL SEHGAL      | 8269070908      |        | djain@luthra.com                   | 29-12-2023       |
| 49   | SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03 | South-West | 509        | Commercial Suit      | CS(COMM)/15/24           | 08.01.24          | RINCE THOMAS VS BHUSHAN DILIPRAO SATPUTE                                     | SH. JM KALIA           | 9810325510      |        | jmkaliaandcompany@gmail.com        | 26.12.23         |
|      |  |            | 509        | Commercial Suit      | CS(COMM)/16/24           | 08.01.24          | UNION BANK OF INDIA VS MEETA JAISWAL   | MS. DEEPA GUPTA        | 9312292558      |        | advocate.deepa.gupta@gmail.com     | 02.01.24         |
|      |  |            | 509        | Commercial Suit      | CS(COMM)/17/24           | 08.01.24          | ICICI BANK LTD VS NAVEEN TAYAL   | SH. ALOK KUMAR         | 9911000126      |        | alok.adv2001@gmail.com             | 26.12.23         |
|      |  |            | 509        | Commercial Suit      | CS(COMM)/22/24           | 10.01.24          | BABLOO SAINI VS VITTAL HOME CARE   | SH. NIKHLESH VASHISHTS | 9911363574      |        | nikhleshvashishts@gmail.com        | 05.01.24         |

| S.No | Court | District | Court Room | Case Type       | Case Number     | Date Registration | Petitioner Name VS Respondent                                    | Advocate Name            | Advocate Number          | Mobile | Advocate email id                                     | Date of e-filing |
|------|-------|----------|------------|-----------------|-----------------|-------------------|--|--------------------------|--------------------------|--------|---|------------------|
|      |       |          | 509        | Commercial Suit | CS(COMM)/25/24  | 11.01.24          | M/S VELOGIC (I) PVT LTD VS M/SAKSAI CREATION & ORS               | SH. AKSHAY KAPOOR        | 8130909187               |        | litigation@surico.in                                  | 09.01.24         |
|      |       |          | 509        | Commercial Suit | CS(COMM)/33/24  | 12.01.24          | AURO LOGISTICS VS GLOBAL LOGISTICS                               | SH. ANKAN SURI           | 9999722788               | --     |   | 12.01.24         |
|      |       |          | 509        | Commercial Suit | CS(COMM)/35/24  | 12.01.24          | MOHIT VS HANSRAJ ASIJA & ORS                                     | SH. ARVIND KUMAR         | 9810676750               |        | arvind_kumar253@yahoo.com                             | 12.01.24         |
|      |       |          | 509        | Commercial Suit | CS(COMM)/34/24  | 12.01.24          | M/S INKOPIOUS PVT LTD VS M/S BAJAJ CAPITAL INSURANCE BROKING LTD | SH. ROHIT KUMAR          | 9212412477               |        | ravikumar7412@rediffmail.com, Adravikumar72@gmail.com | 30.12.23         |
|      |       |          | 509        | Commercial Suit | CS(COMM)/37/24  | 15.01.24          | INDIAN BANK VS M/S RAJRANI CREATIONS                             | SH. OM PRAKASH           | 9891258199<br>8920313176 |        | &opsarkar@yahoo.co.in                                 | 12.01.24         |
|      |       |          | 509        | Commercial Suit | CS(COMM)/43/24  | 18.01.24          | PUMA SE VS ASHOK KUMAR   | SH. GAUTAM BHASIN        | 9999093893<br>9999306881 |        | &eludication.legal@outlook.com                        | 16.01.24         |
|      |       |          | 509        | Commercial Suit | CS (COMM)/46/24 | 18.01.24          | PNB VS DEEPAK KUMAR VIJAY  | SH. ARUN BHARDWAJ        | 9899138242<br>9999337580 |        | &arunbhardwaj1206@gmail.com                           | 18.12.23         |
|      |       |          | 509        | Commercial Suit | CS (COMM)/49/24 | 20.01.24          | NIKE INNOVATE CV VS ASHOK KUMAR & ORS                            | SH. SHRAVAN KUMAR BANSAL | 6201970125               |        | unitedmark@unitedandunited.com                        | 20.01.24         |
|      |       |          | 509        | Commercial Suit | CS (COMM)/50/24 | 20.01.24          | M/S CHARVIK BIO ENGG VS M/S MAGO THERMAL                         | SH.YASH TANDON           | 9910979764               |        | yashtandon@live.com                                   | 26.12.23         |

